RAHUL SUKHWANI
trading as; JAYKA JAHAN THE BAKE WORLD
JAYKA JAHAN, RATNA BANDHA CHOWK, DHAMTARI-493773 [C.G.]
MANUFACTURERS AND MERCHANTS
A PROPRIETORY CONCERN
Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 13/12/2013
MUMBAI
HOTELS, MOTELS INN; RESTAURANT, CAFETERIA, LOUNGE, TEA-ROOM, BISTROS, CATERING SERVICES, ICE CREAM PARLOR, BUTLER SERVICES, FOOD LOUNGES, HOTEL RESERVATION SERVICES, HOTEL RESORT, PROVISION OF TEMPORARY ACCOMMODATION; PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; CONDUCTING SEMINAR; CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANTS BEING SERVICES INCLUDED IN CLASS 43.
COPPER INDIAN GRILLHOUSE

2910106  21/02/2015
DELUXE CATERERS PVT. LTD.
trading as ;DELUXE CATERERS PVT. LTD.

1, Rashid Mansion, Ground Floor, Dr. Annie Besant Road, Lotus, Worli, Mumbai – 400 018
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS & RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; SERVICED APARTMENT HOTELS; RENTAL OF TENTS & TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
2930919  25/03/2015
B SESHADHRI
trading as :FAMOUS COOK
Old No.47, New No.68, 11th Street, Tatabad, Gandhipuram, Coimbatore.
SERVICE PROVIDER
Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.
Used Since :01/01/2010
CHENNAI
Providing Catering Service.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
2932582  31/03/2015
MINI PUNJAB CATERING INDIA PRIVATE LIMITED
FLAT NO.14, 1ST FLOOR, BUILDING NO.12, G.T.B. NAGAR, S.S. NAGAR, MUMBAI-400037
SERVICE PROVIDERS
A COMPANY REGISTERED IN INDIA

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2820047
MUMBAI
BANQUET SERVICES; SERVICES RELATING TO PROVIDING OF FOOD AND DRINK; CATERING AND RESTAURANT SERVICES; PROVIDING OF FOOD COUNTERS, CAFETERIAS, FAST FOODS, ARRANGEMENTS OF MARRIAGE, FUNCTIONS, RECEPTIONS, PARTIES, CORPORATE CONFERENCES, BIRTHDAY PARTIES, ANNIVERSARIES, SNACK BARS, PUBS, BARS, TEMPORARY ACCOMMODATION IN HOTEL, MOTEL, RESORT; PROVIDING OF BOARDING AND LODGING SERVICES; HOSPITALITY SERVICES INCLUDED IN CLASS 43
3153584  07/01/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, Mohan Co-operative Industrial Estate, Mathura Road, New Delhi -110044
service provider

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1987

DELHI
Hotels and restaurants (Services for providing food and drink; temporary accommodation)
3180827  09/02/2016
SOJITRA KISHORBHAI THAKARSHIBHAI
trading as ;M/S. APPLE SODA
1, LAXMI SHOPPING CENTRE, C/O. NILKANTH ALLUMINIUM, BHAVNAGAR ROAD, BOTAD-364710. GUJARAT-INDIA.
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :05/01/2015
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
GUSTOSO

3224665  31/03/2016
GUSTOSO CAFE
HARDEEP CHOUDHARY
PARDEEP CHOUDHARY
PLOT NO. 9, SECTOR 126, RAIPUR, NOIDA, UTTAR PRADESH-201301
Service Provider

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since : 10/03/2014

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFÉS; CAFETERIAS; RESTAURANTS; TEMPORARY ACCOMMODATION & HOTELS.
SURENDRA L. HIRANANDANI
OLYMPIA, CENTRAL AVENUE, HIRANANDANI BUSINESS PARK, POWAI, MUMBAI-400076
SERVICE PROVIDER
INDIAN NATIONAL

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI
SERVICES PERTAINING TO PROVISION OF FOOD AND DRINK; CAFÉ SERVICES, CAFETERIA SERVICES, RESTAURANT SERVICES, BAR SERVICES, SNACK BARS AND FAST FOOD SERVICES; TEMPORARY ACCOMMODATION SERVICES; HOTEL SERVICES; CATERING SERVICES; RESERVATION SERVICES FOR ACCOMMODATION; SERVICES PERTAINING TO OPERATING HOTELS; RENTAL OF ROOMS AND PROVISIONS OF FACILITIES FOR MEETINGS, CONFERENCES, EXHIBITIONS AND BANQUETS; AND HOSPITALITY SERVICES
DHANNURAM SWEETS
3288032  19/06/2016
BHARGAT SINGH
trading as ;M/s DHANNURAM SWEETS &
46, GADI KATAIYA, LONI DEHAT, LONI, GHAZIYABAD, U.P. 201102
the service provider
Single Firm
Address for service in India/Attorney address:
LOKESH KUMAR AGGARWAL
B-101, B.G.S. BLOCK, TIS HAZARI, DELHI-110054
Used Since :01/04/2015
DELHI
SERVICES RELATING TO PROCUREMENT TO SALE OF FOOD AND DRINKS, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS, ICE-CREAM PARLOR
SATYA SAI HOSPITALITY PVT. LTD.
SHOP NO. R3A, 3RD FLOOR, MGF METROPOLITAN MALL, MG ROAD, GURGAON-122002 (HR).
SERVICE PROVIDER
Used Since: 01/04/2016

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION. BAR, LOUNGE AND CLUB SERVICES.
3352689 02/09/2016

JAGJIT SINGH SACHAR

SERVICES

Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.

Proposed to be Used

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3353730  04/09/2016
DHANANJAI SINGH
trading as :BAKEVILLE
15/3, RAJPUR ROAD, NEAR DILARAM CHOWK, OPP. MARUTI SUZUKI SHOWROOM, DEHRADUN-248001, UTTARAKHAND
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/08/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS.
Mark shall be used as substantially represented.
3369172   23/09/2016
MANOJ AGARWAL
trading as ;AGRAWAL'S RESTAURANT & BANQUET
NH-2, NEAR MAHESHWARI HOSPITAL DELHI BYE - PASS, MATHURA (U.P)-281001.
SERVICE
Address for service in India/Agents address:
GAURAV AGRAWAL.
30 - A, JAGANNATH PURI, MATHURA -281 001. (U.P.).
Used Since :01/09/2016
DELHI
The Goods and Services offered are limited to the provinces of Mathura District of Uttar Pradesh.Also, The goods and services offered are Only Banquet.
OM S & B FOOD PRIVATE LIMITED
OM SWEETS, OLD SUBZI MANDI, SOHNA-122103 DISTRICT- GURGAON, HARYANA
Service Provider
Body Incorporate

Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since :01/07/1975

To be associated with:
1314310

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3373963  27/09/2016
MR. ATUL SINGH
trading as ;M/S MUSKAN CATERERS.
SE-118, SHASTRI NAGAR, MAIN ROAD CHIRANJIV VIHAR , GHAZIABAD (U.P.)
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2013
DELHI
CATERING SERVICES.
3385703  13/10/2016
BECTORS FOOD SPECIALITES LTD.
THEING ROAD, PHILLUAR-144410
SERVICE PROVIDER
Address for service in India/Axents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/2008
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3387383 14/10/2016
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 24/02/2014
DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD #WORK #HOME #PLAY #DISCOVER #CONNECT.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2382250, 2781072, 2952954,
2975785, 3162945, 3162950, 3294399 & 3311928.
3387388   14/10/2016
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
ASMA LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 06/08/2014
DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD.
3387391   14/10/2016
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :07/09/2016
DELHI
RESTAURANTS, RESTAURANT SERVICES, SALAD BAR RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS,
RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2952954.
3394753    21/10/2016
M/S. M F ENTERTAINMENT & AMUSEMENT PRIVATE LIMITED
W 6B/10/7, Block-W, Tiger Lane Sainik Farm, New Delhi - 110062, INDIA
Service Provider
CIN - U55101DL2011PTC219910
Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India
Used Since :01/10/2016
DELHI
PROVIDING OF FOOD AND DRINKS, PRINKS, SNACK BARS AND OTHER ALLIED ACTIVITIES.
Déjà vu
3394801    21/10/2016
S.SHARADAPRASAD
#827, 24th Main road, JP Nagar 2nd phase, Bangalore 560078,Karnataka,India
services
Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SHESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.
Used Since :02/02/2016
CHENNAI
Services for providing food and drink, temporary accommodation.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THE ZARA RESORT

3395979   25/10/2016
SIGMA TOWNSHIP PVT. LTD.
FLAT NO. 10,9 PUSA ROAD, NEW DELHI 110005
SERVICE PROVIDER

Address for service in India/Attorney address:
TRYAKSHA LEGAL
17, PARK AREA, KAROL BAGH, NEW DELHI 110005

Proposed to be Used
DELHI
RENTAL OF TEMPORARY ACCOMMODATION, BAR SERVICES, CAFE, CAFETERIAS, FOOD AND DRINK CATERING, TOURIST HOMES, HOTELS, HOTEL RESERVATIONS, MOTELS, RENTAL OF CHAIRS, TABLES, TABLEWARE, GLASSWARE; RENTAL OF MEETING ROOMS, RESTAURANTS, SNACK BARS INCLUDED IN CLASS 43.
3400091 30/10/2016
NILIMA JAISWAL
ANSHUMAN RANJEET SINGH
trading as ;M/S NILIMA JAISWAL CREATIONS
C21/3B, MALDAHIYA, VARANASI 221002. UTTAR PRADESH
Service Providing
An Indian Partnership Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/03/2016
To be associated with:
3208664
DELHI
RESTAURANT, PROVIDING OF TEMPORARY ACCOMMODATION, SERVICES FOR PROVIDING FOOD AND DRINK,
EATERIES, TAKE-AWAY FOOD JOINTS, FOOD COURTS, FOOD COUNTERS, BOARDING HOUSES, BAR SRVICES, CAFES,
CANTEENS, CATERING OF FOOD AND DRINKS, HOTELS, MOTELS, RENTAL OF MEETING ROOMS, RETIREMENT
ROOMS, SELF SERVICE RESTAURANTS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3410708  16/11/2016
TARUN MEHRA
trading as ;CHATTERBOX
507, NEW JAWAHAR NAGAR, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Services for Providing Food and Drink; Temporary Accommodation, Restaurants Services, Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Take Away Food Services, Banquet Hall, Food Courts, Fast Food, Coffee Shops and Ice Cream Parlours.
3414073   21/11/2016
MR. EKAANSH MALIK
A-45/5, DLF PHASE-I, GURGAON, HARYANA-122002.
SERVICE PROVIDER
Address for service in India/Attorney address:
JASLEEN KAUR, ADVOCATE
E-4/2, MALVIYA NAGAR, NEW DELHI-110017.
Used Since :16/10/2016
DELHI
PROVIDING OF FOOD AND DRINK VIA A MOBILE TRUCK, SERVICES FOR PROVIDING FOOD AND DRINK; SERVICES FOR THE PROVISION OF FAST FOOD
no claim is made to the exclusive right to use “gourmet”, apart from the mark as shown. Mark should be used as whole..
3430624  10/12/2016  
KHANNA INFRA BUILD PVT. LTD. 
trading as ;KHANNA INFRA BUILD PVT. LTD. 
2000/1 A, SUKHDEV NAGAR, OCTROI POST, FEROZEPUR ROAD, LUDHIANA (PB.) 
SERVICES 
Address for service in India/Attorney address: 
MAHTTA & CO 
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB) 
Used Since :01/04/2012 
DELHI 
Services for Providing Food and Drink; Restaurants Services, Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Take Away Food Services, Banquet Hall, Food Courts, Fast Food, Coffee Shops and Ice Cream Parlours.  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3488038  20/02/2017
INTELLISTAY HOTELS PRIVATE LIMITED
trading as ;IntelliStay Hotels Private Limited
708-710, DEV PLAZA, 68, S.V.ROAD, ANDHERI (W), MUMBAI-400 058, INDIA
SERVICE PROVIDERS
A company incorporated under the Indian Companies Act.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/04/2016
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SNACK-BARS;
RESTAURANTS FEATURING SELF-SERVICE AND HOME DELIVERY; CATERING SERVICES; BAR SERVICES; CAFES AND
CAFETERIAS; ICE CREAM PARLORS; RENTAL OF TEMPORARY ACCOMMODATION AND MEETING ROOMS; RESORTS
AND LODGING SERVICES; BOARDING HOUSES; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; RENTAL OF
TENTS, TRANSPORTABLE BUILDINGS; RESERVATIONS (TEMPORARY ACCOMMODATION);TOURIST HOMES;
PROVIDING CAMPGROUND FACILITIES.
3527369   18/04/2017
GAURANG KAUSHIK
F-1, FIRST FLOOR, MOHIDIN TOWER, COLMOROD, NAVELIN SALCETE, MARGAO, SOUTH GOA - 403707
PROPRIETOR
Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used
MUMBAI
FAST FOOD OUTLET OF SNACKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS. .
3586209   06/07/2017
MAHAVIR CATERERS (OPC) PRIVATE LIMITED
OPP. OLD KADVA PATEL SAMAJ, BUS STAND ROAD, AT : MOTI MARAD, TAL : DHORAJI, DIST. RAJKOT, GUJARAT, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2010

AHMEDABAD
CATERING SERVICES INCLUDED IN CLASS-43
3640221  21/09/2017
AJAY SAXENA
B1,OMKAAR COOPERATIVE HOUSING SOCIETY LIMITED, PLOT 90, SECTOR 29, AGROLI, BELAPUR, NAVI MUMBAI-400614, MAHARASHTRA, BHARAT
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since: 21/10/2014

MUMBAI
Services for providing (mostly organically produced) food and temporary accommodation.
Exclude each and every right from Individual word 'swayamvar' and 'Aalay' and 'Atithyh' and 'Anand' and 'Lay'. Consider it as a 'SwayamvarAalay' (Device).

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2835939.
MY HEALTHY TOURISM
3649357  04/10/2017
MY HEALTHY TOURISM PRIVATE LIMITED
3649350
13/1, 21/25 TO 31, GANESHYAM PH. I. OFFICE NO-202, PLOT-E, PIMPALE SAUDAGAR, PUNE 411 027 IN THE STATE OF
MAHARASHTRA WITHIN THE UNION OF INDIA
a registered company under the Indian Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3649350

MUMBAI
Services for providing food and drink; temporary accommodation
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 3649350.
3690971  30/11/2017
MR. AJINKYA JADHAV
Room No.2, Salvi Chawl, Shastri Nagar, Kalwa, Thane-400605, Maharashtra
An Indian National
Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615
Used Since :12/09/2014
MUMBAI
Cafe and Lounge services, Bar services, Food and drink catering, Restaurant services
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3690970.
3691917    01/12/2017
BHAVESH DAVE
food and drink catering
Ahmedabad

Proposed to be Used
AHMEDABAD
Food and Drink Catering
3708602  21/12/2017
SADHANA UDAY PATWARDHAN
B 302, Matoshree Residency, Parthana Samaj Road, Vile Parle East, Mumbai 400057
Sole proprietoress

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Services for providing food and drink; food and drink catering; cafeteria services
3719182  04/01/2018
MR. PRANAYKUMAR JASHWANTLAL MODI
F – 302, BAPASHRI PRIDE, MANMOHAN PARK, VIRATNAGAR ROAD, NIKOL, AHMEDABAD – 382350, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3719186  04/01/2018
LETS MEET CAFE
85-A, SHOP NO. G-30, GROUND FLOOR, SAFAL SQUARE, NR. VESU CHAR RASTA, UDHNA MAGDALLA ROAD, RUNDH,
SURAT-395007
PARTNERSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :07/12/2016
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over word CAFE..
3724397  11/01/2018
MR. RAKESH TARACHAND CHAUHAN PROPRIETOR OF THE CREAM PUMP
Barjor Mansion, House NO. 8, Panchgani, Mahabaleshwar, Satara - 412805, Maharashtra, India
Proprietorship

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used

MUMBAI
Ice Cream Parlour, Dessert Creations, Providing Food & Drink And Temporary Accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive words desert creations.
condition to use the mark as substantially represented in the Application..
3737954   27/01/2018
GORDHANSINH GIRDHARJI PUROHIT
trading as ;GORDHAN THAL
1, SAPATH COMPLEX, OPP. RAJPATH CLUB, S.G. HIGHWAY, BODAKDEV, AHMEDABAD, GUJARAT, INDIA

PROPRIETORSHIP
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :24/08/2004

AHMEDABAD
RESTAURANT (PROVIDING FOOD & DRINKS)
3740021  30/01/2018
DEVEN德拉 PRAVINCHANDRA MANDVIWALA
HUNGRILLA FAST FOOD, B-2/671, CHHELLA MOHOLLA, RUSTAMPURA, VAMA HOUSE, UDHNA DARWAJA, SURAT-395002
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3756091  16/02/2018
GAJSINGH JODHPUR FAMILY TRUST
UMAID BHAWAN PALACE, JODHPUR – 342 006, RAJASTHAN STATE, INDIA.
A TRUST REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/2003
To be associated with:
3726087
AHMEDABAD
PROVIDING FOOD AND DRINK, CATERING SERVICES AND TEMPORARY ACCOMMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word JODHPUR.
RAJEEV SINGH THAKUR
FLAT NO 30, V FLOOR, BALLENA CHS, CHEDDA NAGAR, CHEMBUR, MUMBAI – 400089
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
FOOD AND DRINK, TEMPORARY ACCOMMODATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3789737.
BLUE SEA

3796697  04/04/2018

KAPCO BANQUETS & CATERING PVT. LTD.
1. RASHID MANSION, GROUND FLOOR, LOTUS JUNCTION, WORLI, MUMBAI-400018.

Body Incorporate

Address for service in India/Agents address:

KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since :06/09/2004

MUMBAI

providing food and drink; hotels, motels & restaurants; self-service restaurants; cocktail lounge; foods sculpting snack bars; canteen, cafes and cafeterias; icecream parlours; bar services; catering services; providing temporary accommodation and meeting rooms; lodging services; serviced apartment hotels; rental of tents & transportable buildings; tourist home services; rental of chairs, table, table linen, glassware; holiday campground service
3835010  16/05/2018
PRASHANT SANJU TUMMA
A-43, KARMAVEER DADASAHEB GAIKWAD NAGAR, M. A. ROAD, SION KOLIWADA, ANTOP HILL, MUMBAI.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since: 15/05/2018
MUMBAI
Services for providing food and drinks, temporary accommodation.
ANURAAG XAVIER
trading as ;SOCIETEA
NO.100, HALLS ROAD, KILPAUK, CHENNAI-600 010, TAMILNADU
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; CAFES; SNACK-BARS; CAFETERIAS; RESTAURANTS; HOTELS;
MOTELS; FOOD AND DRINK CATERING; TEMPORARY ACCOMMODATION

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3841779  24/05/2018
YOGESHWAR PRABHAKAR JIKAR
SANT TUKADOJI WARD NEAR GHUSE GAS GODOWN HINGANGHAT DIST WARDHA MAHARASHTRA 442301
SERVE
SOLE PROPRIETOR SHIP
Used Since :02/04/2018
MUMBAI
RESTAURANT
3847495  30/05/2018
ASHISH MADHOK
5C, ASTRA, COSMOS SPRING, OWALA GHODBUNDER ROAD, KASARVADAVALI, THANE - 400615
Providing of Food and Drink; Restaurant Services; Temporary Accommodation
Individual
Proposed to be Used
MUMBAI
Providing of Food and Drink; Restaurant Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Pizza and ITALIANOO.
MUKESH KHANDELWAL TRADING AS UTSAV CATERES AND SUPERVISION
57 SHAKHALA COLONY NEAR AKHAND DHAM TEMPLE AIRPORT ROAD INDORE 452005

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Used Since : 12/10/2012

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
area restricted to the state of Madhya Pradesh.
3850211  02/06/2018
ARTISTICO FOODS LLP
14, Grd Floor., 3C, Jayhind Estate, Dr Atmaram Merchant Road, Bhuleshwar, Kalbadevi Mumbai 400002
Limited Liability Partnership
Address for service in India/Attorney address:
GAURAV JHUNJHUNWALA
B/406, Dharti Residency, 150 Feet Road, Bhayander (West), Thane 401101

Proposed to be Used
MUMBAI
cafés, cafeterias, food sculpting, food and drink catering, self-service restaurants, snack-bars, hotels, canteens, bar services
Proposed to be Used

MUMBAI

Services for providing food and drink; Temporary accommodation
SMOKY FOODS
AK-16, SHANTHI COLONY, 11TH MAIN ROAD, ANNANAGAR, CHENNAI-600040

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation

3960262 29/09/2018
RAJKUMAR A
N.NO 11, PLOT NO D 46, 17th CROSS ST, HINDU COLONY, NANGANALLUR, CHENNAI - 600061
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Restaurants, Restaurant services, Restaurant reservation services, Hotel restaurant services, Services for providing food and drink; Temporary accommodation

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU.
ABIRAM
3962258  03/10/2018
GNAN HOTELS
No.1, Bharathi Road, Cuddalore – 607001
Partnership
Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA
Used Since :26/12/2016
CHENNAI
Services for providing food and drink; temporary accommodation.
NARENDRA MISHRA TRADING AS - SOUTH WEST DOSA CAFE
VINAYAK RESIDENCY FLAT NO 202,61 PADMAVATI COLONY,NEAR SENT POUL SCHOOL INDORE 452001

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

CAFE SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in state of Madhya Pradesh only.
AMBROSIOS

4011157  29/11/2018

AMBROSIOS
Fountain Market, Shop No 17/18, Hinjewadi Ph3, Mulshi & Vella, Pune, Pmc & Rural, Maharashtra - 411057
Partnership firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 12/09/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
IN USE

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BREAD KART

4011272    29/11/2018

MR. RAJESH SONPAL
19/Nalekar House, Opp. Chhaya Hotel, S.V Road, Poisar, Kandival (W), Mumbai - 400 067
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Fast-food restaurant services
4015034  03/12/2018
HIROWICHES INDIA (OPC) PRIVATE LIMITED
BL H4 GRD Floor H-Wing, Heena Garden Gandhari, Kalyan Dist- Thane Mumbai- 421301
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Subject to no exclusive right over the mark “Kari Biriani” & mark will be consider as a whole..
4016566  04/12/2018

VIRAJ JANARDAN INDULKAR
Shop no.6, Shree Ballaleshwar Apartment, Veer Savarkar Chowk, Old Panvel- 410206
PROPRIETORSHIP

Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496, 1st Floor, Nakkerar Salai, Mogappair East, Chennai-600037
Used Since : 01/11/2018

MUMBAI

Services for providing food and drink; temporary accommodation.
SECRET ROOM CAFE - A MUG FULL OF ROMANCE

4018024  05/12/2018
KARTHIK P, PROPRIETOR OF M/S. SECRET ROOM CAFE
3B, SELVA STREET, MADURAI MEENAKSHI NAGAR, VALASARAVAKKAM, CHENNAI-600087, TAMILNADU, INDIA,
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
HOTEL,RESTAURANT AND CAFE SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES, JUICE BAR AND
SALAD BAR SERVICES, WINE BAR SERVICES AND BAR SERVICES, FOOD PREPARATION AND SCULPTING,
TAKEAWAY FOOD SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE
BEVERAGES AND FOOD, PROVIDING FOOD AND DRINKS IN INTERNET CAFES, MOBILE CAFE SERVICES FOR
PROVIDING FOOD AND DRINK

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA..
HASHTAG FRIES
CHAPPAL SHOP, OPPOSITE B-51, NEAR HANUMAN (MARUTI) MANDIR, CHETANA COLLEGE, GOVERNMENT COLONY, BANDRA EAST, MUMBAI 400051
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Cafeteria services, restaurant services, self-service restaurant services, snack-bar services, as covered under Class 43.
Proprietorship

Address for service in India/Attorney address:

LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used

MUMBAI

Ice Cream Parlor, Providing Food & Drink And Temporary Accommodation
4028952  17/12/2018
G.SANTHI
trading as ;SALEM BIRIYANI HOTEL
NO. 45, ESWARAN KOVIL STREET, NEAR MISSION STREET, PONDICHERRY - 605 001
SERVICE PROVIDER
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
RESTAURANT SERVICES.
EFFINGUT BREWERIES PRIVATE LIMITED
Office no. 101, Serene Bay Apartments, End of lane no. 6, Koregaon Park, Pune 411001, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink, hotel services, bar services, food and drink catering
4034596   21/12/2018
CHETAN UTMANI TRADING AS M/S. D RAJNIKHANT DOSA
62/A, 3rd Floor, Bhatia Bhuvan, Ash Lane, Gokhale Road, Dadar, Mumbai – 400 028
Sole proprietor

Address for service in India/Attorney address:
MINESH ANDHARIA
15 Parekh Vora Chambers 66 Nagindas Master Road Fort Mumbai 400 023
Used Since :30/11/2018

MUMBAI
providing food and drinks and temporary accommodation’ in class 43
4038866  27/12/2018
INDIA QSR BRANDS
Flat No-D-1404, D-Wing, 10th Floor, Shree Ashta Vinayak CHS Ltd, CTS No-195, Old DN Nagar, Next to Ganesh Chowk, Andheri West, Mumbai-400053
Proprietor

Address for service in India/Attorney address:
SUNNY SABLOK
801 PALAZZO OPULENCE SANTACRUZ WEST

Proposed to be Used
MUMBAI

Services for providing food & drink, cafes, bars, hotels & restaurants.
4047531    05/01/2019
MR. VIJENDRA THAKUR PROPRIETOR OF ROAD CROSS CAFE AND FAMILY RESTAURANT
OPPOSITE MEDICAPS UNIVERSITY, A.B. ROAD, PIGDAMBER, RAU (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
RESTAURANT SERVICES AS INCLUDED IN CLASS 43.
4047532  05/01/2019
MR. GAURAV PALOD PROPRIETOR OF TORAN MARUTI CATERERS
254, LOKNAYAK NAGAR, INDORE - 452005 (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINKS, FOOD CATERING SERVICES, TAKE AWAY FOOD OUTLETS, RESTAURANTS & SELF SERVICES, HOTELS & CAFES, RETIREMENT HOMES, TOURIST HOMES AS INCLUDED IN CLASS 43.
4047769 05/01/2019
INDIA QSR BRANDS
Flat No-D-1404, D-Wing, 10th Floor, Shree Ashta Vinayak CHS Ltd, CTS No-195, Old DN Nagar, Next to Ganesh Chowk, Andheri West, Mumbai- 400053
Proprietor
Address for service in India/Attorney address:
SUNNY SABLOK
801 PALAZZO OPULENCE SANTACRUZ WEST
Proposed to be Used
MUMBAI
Services for providing food and drink, cafes, bars, hotels & restaurants.
ROSAS

4061974    19/01/2019
PRASHANT SANJU TUMMA
A-43, KARMAVEER DADASAHEB GAIKWAD NAGAR, M. A. ROAD, SION KOLIWADA, ANTOP HILL, MUMBAI.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/01/2019
MUMBAI
Services for providing food and drinks, temporary accommodation.
4065081  23/01/2019
DR/ B SRINIVASA AMARNATH
III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
KADALAS CAFE
12/6, SOUTH BEACH, KOZHIKODE-673 001, KERALA STATE, INDIA
Partnership firm
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING (FOOD AND DRINKS), SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS AND SNACK BARS, ICE CREAM PARLOUR, HOTEL SERVICES, RESTAURANT, TEA SHOP, JUICE SHOP
Subject to restrict the area to South India only.
HOTEL MOUNT CASTLE
4079068   06/02/2019
GREEN GARDEN HOTEL AND RESORT PVT. LTD.
A Company incorporated and existing under the Companies Act, 1956.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :01/04/1996
MUMBAI
Hotels, Hotel, restaurant, cafe-restaurant and bar services, Hotel services, Resort hotels, Hotel catering services,
Arranging hotel accommodation, Pet hotel services, Restaurant services, Reservation of restaurants, Mobile restaurant services, Carry-out restaurants, Self-service restaurant services.
4081308 08/02/2019
DESI FOODS (I) PVT. LTD.
4th floor, Flat No. A/1, Heera Niketan, Comba, Margao - 403601, Goa
A company incorporated under The Company’s Act 1956

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :11/09/2017

MUMBAI
providing catering services at weddings, events, trusts, NGOs; coffee and tea bar services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
4088976  15/02/2019
ATUL KHANDU WAIKAR
trading as ;HOTEL SHIVRAJ FAMILY RESTAURANT
Pune Mumbai Old Highway, Vadgav, Tal. Maval Dist. Pune -410206
SERVICE PROVIDER
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :03/10/2011
MUMBAI
PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION
AULI CHAI

4121114  18/03/2019
AULI CHAI
ROOM 32 GAUMUKH HOTEL BUS STAND UTTARKASHI-249193
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4122467    19/03/2019
ISHAAN JAIN
P-99/19,3rd Cross Road, Nagappa Block, Srirampuram, Bangalore -560021
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4122763  19/03/2019
MRS. TRUPTI SUSHIKUMAR KAMBLE TRADING AS: NAATHSAMVIDH
HERAMB CHS, FLAT NO. 7, PLOT NO. 734/736, SHIRAWANE, SECTOR-1,NEAR RAILWAY LINE WARD, NERUL, NAVI
MUMBAI - 400706, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL & RESTAURANT SERVICES
ROYANO HOTELS PRIVATE LIMITED
Kowabandh, G. T. Road, Kandra Govindpur, Dhanbad - 828109, Jharkhand
SERVICE PROVIDER
The Private Limited Company Incorporated Under Companies Act 1956

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1924 ,  21/10/2019          Class 43

4128895   26/03/2019
CHINMAYANANTHAN
PLOT NO 3, FIRST FLOOR, 6 TH STREET, MAHALAKSH MI NAGAR, MADIPAKKAM, CHENNAI - 600091
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4129293  26/03/2019
SAGAR RAMESH DHAYALKAR
Gala No.03, Ram Rahim Rahivashi Seva Sangh, Mourya Naka,Sativali Road, Vasai - East, Palghar - 401 208
sole proprietorship
Address for service in India/Attorney address:
ADV AJAY KAILASHNATH DUBEY
PLOT NO 408 ROOM NO 26 VIDHYA CHS SECTOR 4 CHARKOP KANDIVALI WEST MUMBAI 400067
Proposed to be Used
MUMBAI
accommodation bureaux [hotels, boarding houses], bar services, boarding for animals, boarding house bookings,
boarding houses, cafés, cafeterias, providing campground facilities, canteens, rental of chairs, tables, table linen,
glassware, rental of cooking apparatus, day-nurseries [crèches], rental of drinking water dispensers, food sculpting, food
and drink catering, holiday camp services [lodging], hotel reservations, hotels, rental of lighting apparatus*, rental of
meeting rooms, motels, restaurants, retirement homes, self-service restaurants, snack-bars, temporary accommodation
reservations, rental of temporary accommodation, rental of tents, tourist homes, rental of transportable buildings
The mark should be used as a whole.
4129502  27/03/2019
PADURU RAJESH REDDY
# 11-3-185/3, ROAD NO. 9, VENKATESHWARA COLONY, SAROORNAGAR, RANGAREDDI - 500035, HYDERABAD,
TELANGANA STATE,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MALakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
PROVISION OF FOOD AND DRINK, HOTEL RESTAURANT SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4129597    27/03/2019
BLUE CHIP HOSPITALITY PVT. LTD.
G-4, IST FLOOR, HAUZ KHAS, NEW DELHI-110016
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4129959 27/03/2019
RAMA BHAMIDIPATY
26, AMRASHIRISH BUNGLOW, OPP. KARNAVATI CLUB, BEHIND SHAPATH 4, PRAHLADNAGAR, AHMEDABAD 380015, GUJARAT

Proposed to be Used
AHMEDABAD
HOSPITALITY SERVICES LIKE PROVIDING SERVICES RELATING TO FOOD AND DRINKS, RESTAURANTS, CAFES, COFFEE SHOPS, CATERING SERVICES FOR THE PROVISION OF COFFEE FOR OFFICES, COFFEE BAR AND COFFEE HOUSE SERVICES (PROVISION OF FOOD AND DRINK) COFFEE SHOP SERVICES OFFICE CATERING SERVICES FOR THE PROVISION OF COFFEE.
QTEAM HOSPITALITY LLP
ROOM NO: 09/33, MUKKILAPEEDIKA JUNCTION, VENGALOOR PO, TIRUR, MALAPPURAM, KERALA 676102, INDIA.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALakkad, KERALA-67955

Proposed to be Used
CHENNAI

RESORT, SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT, TEMPORARY ACCOMMODATION SERVICES.
ANDAZ DELHI

4131071  28/03/2019

Hyatt International Corporation
150 North Riverside Plaza, 14th Floor, Chicago, Illinois 60606 U.S.A
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :20/12/2016

DELHI
Hotels; resort hotels; motels; temporary accommodations; arranging of temporary accommodations namely serviced apartments, apartments and condominiums; reservation services for providing temporary housing accommodations for travelers and vacationers; providing a website for making reservations of hotel rooms and temporary accommodations for travelers and vacationers; reservation of hotel rooms and temporary lodging; providing travel lodging information services; specialized hotel services rendered as part of a program for frequent hotel guests; hotel services featuring incentive programs providing special guest services, amenities and awards to frequent hotel guest members; restaurant, bar and cocktail lounge services; snack bar services; catering for the provision of food and beverages; providing a website featuring information on restaurant, catering and bar services; providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; providing a website featuring information on provision of banquet and social function facilities for special occasions and provision of conference, exhibition and meeting facilities; rental of chairs, tables, table linen and glassware for conference, exhibition, meeting and social functions and banquets; rental of meeting rooms.
4131163    28/03/2019
THE GRAND UMIYAJI
SHOP NO. 1/2/3/4, OPP. KHODIYAR PETROL PUMP, ADANI PORT ROAD, MUNDRA-KUTCH-370421. GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :12/11/2018
AHMEDABAD
SERVICES RELATING TO RESTAURANTS, FOOD AND DRINK; TEMPORARY ACCOMMODATION IN CLASS 43.
4131362   28/03/2019
Mohammed Kaif Negani trading as M/s. MKN Enterprises
Shop No. 1-A, Misari Mansion, Opp. Agust Kranti Maidan, Next to Ideal Restaurant, Grant Road, Mumbai - 400007
Manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/06/2018
MUMBAI
Services for providing food and drink; temporary accommodation, ready to eat foods, instant food, pizza, burger, seekh kabab, mutton kebab, chicken kabab, chicken roll, chicken tikka, vegetables tikka, mughlai and tandoori chicken, all varieties of chicken, hotels, resorts
4132231  29/03/2019
MR. NILOFER SAJID LAKHANI TRADING AS CHAKKI BAKKI
Suniket Business Center, Opp. Krushi Nagar Jogging Track, Cycle Circle, College Road, Nashik-422005
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :05/07/2018
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATIONS
4132375  29/03/2019
BAHDL HOSPITALITY LIMITED.
“VISHWAKARMA” 86C, TOPSIA ROAD (SOUTH), KOLKATA-700046, WEST BENGAL, INDIA.

Body Incorporate

Address for service in India/Agents address:

CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

Services for Providing Food and Drink.
4132512  29/03/2019
BIPIN KUMAR MISHRA
HOUSE NO. 3124, CHANDIGARH ROAD, SECTOR 32-A, FOCAL POINT, LUDHIANA, PUNJAB – 141010, INDIA
PROPRIETOR - BIPIN KUMAR MISHRA
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
RESTAURANT SERVICES, TAKE-AWAY FOOD SERVICES, CAFETERIA SERVICES, CAFETERIA AND CANTEEN SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES.
Food Angadi
4132962  29/03/2019
ANEEZ ADAM KOYAPPATHODY
Koyappathody Villa, Krishnan Nair Road, Malikkadavu, Kozhikode District, Pincode 673010, Kerala, India
Sole proprietorship
Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Proposed to be Used
CHENNAI
Restaurants, Self-service restaurants, Food and drink Catering, Snack-bars, Cafés, Cafeterias
4133370  30/03/2019
SHAH JAMEEL MERCHANT
5 KOTHARI COMPOUND, KHERANI ROAD SAKINAKA, MUMBAI 400072
SERVICES PROVIDER
Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
M/S. ADTRADE ENTERPRISE, D/2, MUGDUM NIWAS, MOHILI VILLAGE, NEAR LAXMINARAYAN MANDIR, SAKINAKA, MUMBAI-400 072.
Used Since :26/10/2018
MUMBAI
HOTEL, RESTAURANT, SELF SERVICE RESTAURANT, and PROVIDING FOODS AND DRINKS
AADAR SATKAR

4133685   30/03/2019
GAURAV KUMAR SINGH
B-104, PARYAVARAN COMPLEX, NEW DELHI-110030
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
Services for providing restaurant, food and drink; temporary accommodation, Hotel Restaurant, Snack Bar, Cafe, Canteen, Hotel & Bar, Outdoor Catering Services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4137073  04/04/2019
SANDJ FOODS PRIVATE LIMITED
H.NO. 8-1-398/PM/433, PARAMOUNT COLONY, TOLICHOWKI HYDERABAD-500008
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
DA PIZZA BAKERS

4137384    04/04/2019

MR. NEERAJ SHARMA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Description: PIZZA PARLORS, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, BARS, HOTELS, CLUB, MOTELS, RESORTS, RESTAURANTS, CANTEENS, BANQUET HALL, COFFEE SHOPS, ICE CREAM PARLOURS, TAKEAWAY AND CATERING SERVICES INCLUDED IN CLASS 43.
4140336  08/04/2019
TUSHAR DILIP PAWAR
Moraya Niwas, Plot No. 22, Vavse, Roaha-Raigad 402109 MH IN
Proprietor

Address for service in India/Agents address:
AMITKUMAR DHANPAL BHAVE
PLOT NO.6B, C.T.S. NO.587/2/6 AT PARVATI, PARVATI DARSHAN CO-OP.HOUSING SOCIETY, NEAR SANE GURUJI SMARAK, PUNE-411030

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
FREEZING POINT
4140581  08/04/2019
MOHAMMED BILAL HASAN SHAIKH
trading as ;ROYAL DISTRIBUTORS
A101, ORCHID TOWER, SHIMLA PARK, TALAO PALLI, M.M VALLEY, THANE, MAHARASHTRA - 400612
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
DOUBLESHOT COFFEE ROASTERS

4141584   08/04/2019

M/S SUNSHINE COFFEE
SCO 49, Basement, B-BLOCK, Distt. Shopping Complex, RANJIT AVENUE, AMRITSAR-143001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GURSUKHMAN SINGH
SCO, 25,PH-9,Industrial Area, Mohali

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD, BEVERAGE & DRINK, INCLUDING RESTAURANT, CAFE, CAFETERIA, TEA/COFFEE SHOP, SNACK BAR, TEA/COFFEE BAR, TEA/COFFEE HOUSE, CARRY OUT/TAKE OUT RESTAURANT SERVICE, CANTEEN, FAST-FOOD ESTABLISHMENT, FOOD COURT, FOOD VANS, TAKE-AWAY FOOD & DRINK SERVICES, OFFICE & INSTITUTIONAL TEA/COFFEE SUPPLY SERVICES; TEA/COFFEE SERVICES IN RETAIL STORES, MALLS, CINEMAS & MULTIPLEXES, CATERING SERVICES, CONTRACT FOOD SERVICES, FOOD & DRINK PREPARATION; TEMPORARY ACCOMMODATION; INCLUDED IN CLASS 43.
MR. CHIRAG DATTA NAIK
CD Fountainhead, Murida, Fatorda, Margo South Goa - 403602
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation which shall include Bhaji, Rusa Omelets, Beverages.
NAVIN SIDHU

4216586   25/06/2019

PRITINDER SINGH SIDHU
HOUSE NO. 1128, SECTOR 33-C, CHANDIGARH-160047
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Catering, restaurants, fast food and temporary accommodation included in class 43
4259374  07/08/2019
MR. RAGHUNATH KOLLA
8-3-775 TO 779, 781, FLAT NO. 407, SAI SRINIVASA RESIDENCY, SRINAGAR COLONY, BEHIND LAW COLLEGE,
YELLAREDDYGUDA, KHAIRATABAD, HYDERABAD - 500073, TELANGANA, INDIA.
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
CAFE AND CAFETERIA SERVICES; SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE
BEVERAGES.
Trade Marks Journal No: 1924 , 21/10/2019    Class 43

4270089  21/08/2019
SAJEVAN BR
Bharaniparambil House, Jyothish Nagar 26, Konthuruthy, Thevara, PO, Cochin - 13
Individual
Address for service in India/Attorney address:
VIJAY V. PAUL
Plot No. 88, GCDA Housing Colony, Thotakkatukara, Akwaye - 683108
Used Since :27/05/2015
CHENNAI
Description: Services provided by persons or establishments in a restaurant whose aim is to prepare food and non-alcoholic drinks for consumption.
MR BASHIR N. NAZIR
SHOP NO. 13, GAYATRI DHAM, PLESANT PARK, MIRA ROAD - 401 107.
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
SEEMA MILAN WADKAR

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
4275720    27/08/2019
KTG HOTELS & RESORTS PVT. LTD.
J-2/13, RAJOURI GARDEN, NEW DELHI -110027
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
MANCHANDA ASSOCIATES
15/1061 (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI -110005 (INDIA) PH. 9811087261. E-MAIL IPRCARE@GMAIL.COM
Used Since :31/03/2002

To be associated with:
1774702

DELHI
RESTAURANT, FOOD COURT, CATERING SERVICES, FOOD AND DRINK SERVICES, BAR, CLUB, RESORTS, BANQUET AND PARTY HALL
SAMODE VILAS
4279642  30/08/2019
RAGHVENDRA SINGH
trading as ;HOTEL SAMODE PALACE
SAMODE HOUSE, GANGA POLE, JAIPUR. RAJASTHAN

Address for service in India/Attorney address:
BPG LAW CHAMBERS
E 47 Greater Kailash 1, Delhi - 110048

Proposed to be Used
To be associated with:
1893465, 2869681

AHMEDABAD
HOTEL, RESORT, VILAS, TEMPORARY ACCOMODATION, SERVICES FOR PROVIDING FOOD AND DRINK, BAR,
RESTAURANT SERVICES
4279937    30/08/2019
SMART CHEF LLP
D-8, MODEL TOWN NEW DELHI 110009
Body Corporate
Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
To be associated with:
4245946
DELHI
Services for providing food and drink
INDILISH

4280056  30/08/2019

JUBILANT CONSUMER PRIVATE LIMITED
A-42, Sector-80, Phase 2, Noida, Uttar Pradesh 201304
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
QISSA KHAWANI
4282231  03/09/2019
AKSHIT GARG
NO T-4, GALAXY ETERNITY APARTMENT, 13TH CROSS, 8TH MAIN, MALLESHWARAM, BENGALURU-560003
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Used Since :24/07/2017
CHENNAI
SERVICES FOR PROVIDING FOOD AND BEVERAGE
LYFE- BY SOUL GARDEN BISTRO

4284173  04/09/2019
Jignesh Arvind Pujara
Flat No. B031, DLF Commanders Court, B Tower, 3rd Floor, No. 49, Ethiraj Salai, Egmore, Chennai - 600008, Tamilnadu India
A citizen of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
3475479

CHENNAI
Restaurant and Bistro services; Providing and serving of Food and Drinks in bistros; Reservation services for booking meals in restaurants; dine-in, take-away and fast food restaurant services.
4284852  05/09/2019
BANARAS HOUSE ENGINEERING PRIVATE LIMITED.
R/O-1114, 11TH FLOOR, NEW DELHI HOUSE-27, BARAKHAMBA ROAD, NEW DELHI-110001.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
4158062
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4284979 05/09/2019

LASKAUZ INDIA PRIVATE LIMITED
1st Floor and 2nd Floor, Plot No 175, Kagalwala House, Behind, Metro House CST Road, Kalina, Bandra Kurla Complex, Santacruz East, Mumbai, Mumbai City, Maharashtra, 400098
A Private Limited Company

Address for service in India/Attorney address:
KANIKAJAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTELS CATERING, FOOD CANTEENS, CAFETERIA, CAFÉS, BAR SERVICES, SERVICES PROVIDED FOR PREPARATION OF FOOD AND DRINK ITEMS FOR CONSUMPTION
4285030  05/09/2019
PRAVIN DHANRAJ SHAH
B - 1101, Evershine Embassy CHS Veera Desai Road, Opp Country Club, Andheri West, Azad Nagar, Mumbai, Maharashtra - 400053
Individual

Address for service in India/Attorney address:
PROSENJIT MONDAL
C block Sector 2, C-44 First Floor, Noida, Uttar Pradesh 201301

Proposed to be Used
MUMBAI

Food Preparation services; Restaurant services; Contract food and beverage services; Providing specialized facilities for food preparation; Services for providing food and drink etc. all included in class 43.
<table>
<thead>
<tr>
<th>Application Number</th>
<th>Filing Date</th>
<th>Applicant Name</th>
<th>Address</th>
<th>Status</th>
<th>Services</th>
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<tbody>
<tr>
<td>4285133</td>
<td>05/09/2019</td>
<td>BURMAN HOSPITALITY PRIVATE LIMITED</td>
<td>4th Floor, Punjabi Bhawan, 10 Rouse Avenue, New Delhi-110002</td>
<td>Active</td>
<td>DELHI SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES, FAST FOOD JOINTS ETC AND ALL OTHER SERVICES INCLUDED IN CLASS-43</td>
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<tr>
<td></td>
<td></td>
<td></td>
<td>KAPOOR &amp; CO.</td>
<td>E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014</td>
<td>01/10/2014</td>
</tr>
</tbody>
</table>

*Used Since:* 01/10/2014
4285138  05/09/2019
ABHINAYA KUMAR SINGH
A2/606, Runwal Seagull, Shriram Chawk, Handewadi Road, Hadpsar, Pune - 411028, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Hotel services.
4285205  05/09/2019
G8 FOODERA RETAIL LLP
B 609, SIGNATURE 2, NR SANAND CHOKDI, SANAND ROAD, SARKHEJ, AHMEDABAD, GUJARAT - 382210, INDIA.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 08/08/2019

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4285210  05/09/2019
MINAKSHI SOHAL PROPRIETOR OF GIGGLING TOMATOES DAY CARE CENTRE
HOUSE NO.4524A, SECTOR-70, MOHALI-160071
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Day-care centre services; Nurseries and day care centres
LAXMI CITADEL

4285441  06/09/2019

SANJAY VIRMANI
A-6, ALPHA-1, GREATER NOIDA, UTTAR PRADESH-201308, INDIA.

SERVICE PROVIDER

Proposed to be Used

DELHI

HOTEL AND RESTAURANT
4286026  06/09/2019
OJAS FOODS
D1-704, RAHUL PARK, OPPOSITE CIPLA FOUNDATION, WARJE, PUNE – 411058
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, RESTAURANTS, MOTEL, CAFES & CAFETERIAS; COFFEE AND TEA BARS; CANTEENS, SELF-SERVICE RESTAURANTS, FAST FOOD SERVICES AND TAKE AWAY FOOD AND DRINK SERVICES; SNACK-BARS, CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; HOSPITALITY SERVICES; ICE CREAM PARLOR; PROVIDING FOOD AND DRINK CATERING SERVICES FOR EXHIBITION FACILITIES; PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS; BISTRO SERVICES.
4286027  06/09/2019
FIREWATER HOSPITALITY LLP
FL B-704, ECSTASY, PLOT NO. 17, 19 TO 22, S. NO 19/1B, KOTHrud, PUNE, MAHARASHTRA, INDIA, 411038
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SNACK-BARS;
RESTAURANTS FEaturing SELF-SERVICE AND HOME DELIVERY; SOCIAL CLUBS; CATERING SERVICES; BAR
SERVICES; CAFES AND CAFETERIAS.
4286334  06/09/2019
BLD DINE HOMES PVT LTD
Lincoln A-104, Grand Omaxe, Sec-93B, Noida, UP,201304
Body Incorporate

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
2A ADYAR ANNAPOORNA

4286674  07/09/2019
FATHIMA JINNAH L
NATIONAL FOODS, NO 49/1, NADU CHETTY STREET, KUTTALAM, NAGAPATTINAM DT, PIN 609801
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
To be associated with:
4045831

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
GUERRILLA

4287300 07/09/2019
MICROBEES ENTERTAINMENT PVT LTD
FLAT NO. 903, BUILDING NO. B, S. NO. 5/2/1, ROLLING HILLS, PH-11, BANER, PUNE 411008, MAHARASHTRA
BODY INCORPORATE

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRM UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481, GUJARAT

Proposed to be Used
MUMBAI

PROVIDING OF FOOD AND DRINKS SERVICES, RESTAURANT, CAFETERIA SERVICES AND ACCOMODATION SERVICES ALL INCLUDED IN CLASS 43.
4287365  07/09/2019
KARAN MALHOTRA
B-6 Saraswati Garden Ramesh Nagar, Delhi-110015
Proprietor
Address for service in India/Agents address:
VISHAL GAMBIHR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.
Proposed to be Used
DELHI
Hotel catering services and Restaurants
4287367   07/09/2019
M/S GRILLIFY
Near SBI Bank, Navin Nagar, Charoda, Bhilai - 490025
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, restaurants, cafeterias, hotels, motels, bar services, cafes, canteens, food and drink catering, hotel reservations, self-service restaurants, snacks-bars included in Class 43
4287608  09/09/2019
SS HYDERABAD BIRYANI PVT LTD
NEW NO.75, OLD NO.35, AMMAN KOIL STREET, NEAR CHICKEN MARKET, BROADWAY, CHENNAI-600 001
private Limited

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur,
Chennai - 600041, INDIA

Proposed to be Used
To be associated with:
2655768, 3346357

CHENNAI
Providing food and Drink, Cafes, Cafeterias, Catering (Food and drink), Canteens, Holiday camp services, Motels,
Providing campground facilities, Rental of meeting room, Eateries, Reservations, Restaurants, Self-service restaurants,
Snack-bars.
4287610  09/09/2019
SS HYDERABAD BIRYANI PVT LTD
NEW NO.75, OLD NO.35, AMMAN KOIL STREET, NEAR CHICKEN MARKET, BROADWAY, CHENNAI-600 001
private Limited

Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur,
Chennai - 600041, INDIA

Proposed to be Used
To be associated with:
2912210, 3346357

CHENNAI
Providing food and Drink, Cafes, Cafeterias, Catering (Food and drink), Canteens, Holiday camp services, Motels,
Providing campground facilities, Rental of meeting room, Eateries, Reservations, Restaurants, Self-service restaurants,
Snack-bars.
4287759  09/09/2019
VAN ENTERPRISES
1-88 KOKAPET VILLAGE, RAJENDRA NAGAR MANDAL-500075
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4287872  09/09/2019
MR. PRADIP ULHAS PAWAR
G2 RAVIDEEP, TILAK ROAD NEAR SARVESH HALL DOMBIVALI WEST- 421202, MAHARCESHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
HOTELS, CLUB, DHABA, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, CATERING SERVICES INCLUDED IN CLASS 43
MILKIND ICECREAM LLP
E 556, G / F, Front Portion, E Block Local Road, Greater Kailash II, Near MCD Park, New Delhi, South Delhi - 110048 Delhi
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Providing food and drink as part of hospitality services, Services for providing food and drink, and temporary accommodation.
G.MAHESH
#44, KAMBEGOWDA NAGAR, 3RD CROSS, GONGONDANAHALLI MAIN ROAD, BANGALORE- 562123
INDIVIDUAL
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
To be associated with:
4273501

CHENNAI
RESTAURANT SERVICES.
ALX Rooms

4288880    10/09/2019

NITESH GUPTA
HOUSE NO. 240, ADARSH NAGAR, INDIRAPURAM, GHAZIABAD-201014
INDIVIDUAL

Address for service in India/Attorney address:
The Monetic Co.
J-62, Goel Niwas, Street No. 4, Laxmi Nagar, New Delhi-110092

Proposed to be Used
DELHI

Guest house services, Hotel services, Tourist inn services, Services for providing food and drink; Temporary accommodation.
Trade Marks Journal No: 1924, 21/10/2019 Class 43

4288891 10/09/2019
RAMA PRABHU
1B RAMANIYAM SANJIVINI, LB ROAD, THIRUVANMIYUR, CHENNAI - 600 041
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
4289045  10/09/2019
SHRIKANT UTTAM BHOSALE
SHOP NO. 2/3, RAVIKIRAN HALL, NEAR JAIPUR GARDEN, BIBEVADI, PUNE – 411037, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
TEA ROOMS, TEA HOUSE SERVICES, COFFEE SHOPS, OFFICE CATERING SERVICES FOR THE PROVISION OF COFFEE INCLUDED IN CLASS 43
SANJAY CHAKR VORTY
975, Gurdwara Road, Jawahar Colony, Sector-22, Faridabad, Haryana-121005
Individual
Address for service in India/Attorney address:
GYANESHWAR
OS-2, II Floor, The Next Door, Sector 76, Faridabad, 121004, Haryana
Proposed to be Used
DELHI
Restaurant Services covered under Class 43.
4289719  11/09/2019
INTERLINK BANQUETS PRIVATE LIMITED
207, 2ND FLOOR, D WING, NEELKANTH BUSINESS PARK, KIROL VILLAGE, NEAR BUS DEPOT, VIDHYAVIHAR WEST, MUMBAI 400086
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PUNIT KACHALIA
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077
Used Since :08/09/2014
MUMBAI
BANQUET SERVICES; SERVICES RELATING TO PROVIDING OF FOOD AND DRINK; PROVIDING OF FOOD COUNTERS, CATERING AND RESTAURANT SERVICES; HOSPITALITY SERVICES INCLUDED IN CLASS 43
LAMKAR FOODS AND BEVERAGES (OPC) PRIVATE LIMITED
D-12, RAJPUR KHURD COLONY, CHHATARPUR, NEW DELHI- 110068
BODY INCORPORATE

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
Cafeteria services, Catering in fast-food cafeterias, Catering services for company cafeterias, Juice bar services, Restaurants, Delicatessens [restaurants], Tourist restaurants, Fast food restaurants, Providing reviews of restaurants, Making reservations and bookings for restaurants and meals, Serving food and drink for guests in restaurants.
4290363  11/09/2019
RCUBE HOSPITALITY LLP
PLOT NO-03, 2ND FLOOR, SECTOR B-1 LOCAL SHOPPING COMPLEX VASANT KUNJ NEW DELHI South Delhi DL 110070 LLP

Proposed to be Used
DELHI

Services relating to procurement to sale of food, desserts and drinks, restaurant services, Caterings services, take-away food services, prepare Food and drink for consumption on premises and home delivery as covered under class 43.
MEXIGO

4290416   11/09/2019
GOBIND TANDON S/O SHRI PARDEEP SINGH TANDON
41, Jor Bagh, Lodhi Road, New Delhi-110003, (India)
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Proposed to be Used

DELHI
Hotels, Hotel Accomodation Services, Hotel & Restaurant Services, Motel, Bar &catering Services ,Reservations of Hotel
Rooms for Travellers, Providing Hotel Accomodation, Cafes, Cafeterias, Canteens, Rental of Temporary Accomodation,
Self - Services Restaurants
4290452   11/09/2019
JAVED
E-15-C1/20, Near Imam Bada, New Seelampur, North East, Delhi-110053
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
ICE CREAM PARLORS, CAFE AND RESTAURANT SERVICES; FOOD AND DRINK CATERING SERVICES; FOOD AND DRINK TAKEAWAY SERVICES
The Flying Kebab

4290927  12/09/2019
AMANDEEP SINGH ANAND
115 GAGAN VIHAR EXTN .DELHI - 110051
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4291283  12/09/2019
BREWCRAFTS MICRO BREWING PVT LTD
The Corinthians Club and Hotel, Mohamadwadi, Pune – 411 060.
INDIAN INHABITANT
Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601
Used Since :20/03/2006
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFETERIA, SNACKS-BAR, HOTELS & RESTAURANTS, COFFEE SHOP, PUB, CATERING SVC., CANTEENS, FOOD COURT, SELF-SERVICE RESTAURANTS, FOODS & BEVERAGES.
4291414 12/09/2019

HOI FOOD CONCEPTS PVT. LTD.
76/F, 1ST FLOOR, UDYOG VIHAR PHASE-4, GURGAON, HARYANA
BODY INCORPORATE

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
FOOD & DRINKS SUPPLY SERVICES, CATERING SERVICES, TAKE AWAY SERVICES INCLUDED IN CLASS 43
SAIDHII GLOBAL ENTERPRISES PRIVATE LIMITED
HOUSE NO: 10-1-18/31, FLAT NO: 203, MANISHA TOWERS, SHYAM NAGAR, MASAB TANK, HYDERABAD-500004

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

CHENNAI
RESTAURANT INFORMATION SERVICES; INFORMATION RELATING TO HOTELS; PROVIDING INFORMATION ABOUT
BAR SERVICES; PROVIDING COMMUNITY CENTERS FOR SOCIAL GATHERINGS AND MEETINGS; HIRING OF ROOMS
FOR SOCIAL FUNCTIONS; RENTAL OF ROOMS FOR SOCIAL FUNCTIONS; PROVIDING BANQUET AND SOCIAL
FUNCTION FACILITIES FOR SPECIAL OCCASIONS; CAFÉS; CAFETERIAS; CAFE SERVICES; CAFETERIA SERVICES;
SELF-SERVICE CAFETERIA SERVICES; SERVING FOOD AND DRINK IN INTERNET CAFÉS
Proposed to be Used

MUMBAI

RESTAURANT, CAFE, TAKE AWAY CENTER, HOME DELIVERY
LITTLE DELI
4292587   13/09/2019
HARSHIT VERMA
S/O ASHOK VERMA, HOUSE NO-554, MATA MARG, MANDAWALI, FAZALPUR, EAST DELHI
INDIVIDUAL
Proposed to be Used
DELHI
RESTAURANT SERVICES
4292840   13/09/2019
MR. KHUSHI RAM MAHAJAN
SCO.-2, Pocket no- 1, Chandigarh-Kalka Road, NAC Manimajra, Chandigarh, 160101
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :09/01/2018
To be associated with:
3728512
DELHI
Services for providing food and drink; temporary accommodation
4293408   14/09/2019
EBIX INC
1, EBIX WAY, JOHNS CREEK, GEORGIA-30097, USA
A DELAWARE CORPORATION
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI
CAFÉS, CAFETERIA AND CANTEEN SERVICES, HOTELS, RESTAURANTS AND BANQUETS HALL, MOTEL SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESERVATIONS INCLUDED IN CLASS -43.
4293409   14/09/2019
EBIX INC
1, EBIX WAY, JOHNS CREEK, GEORGIA-30097, USA
A DELAWARE CORPORATION
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI
CAFÉS, CAFETERIA AND CANTEEN SERVICES, HOTELS, RESTAURANTS AND BANQUETS HALL, MOTEL SERVICES,
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESERVATIONS INCLUDED IN CLASS
-43.
EBIXCASH WORLD MONEY

4293411    14/09/2019
EBIX INC
1, EBIX WAY, JOHNS CREEK, GEORGIA-30097, USA
A DELAWARE CORPORATION

Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI
CAFÉS, CAFETERIA AND CANTEEN SERVICES, HOTELS, RESTAURANTS AND BANQUETS HALL, MOTEL SERVICES,
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESERVATIONS INCLUDED IN CLASS
-43.
4293549  14/09/2019
M/S. NANDHANA FOODS PRIVATE LIMITED
NO.7, 4TH ‘B’ BLOCK, 100 FEET ROAD, KORAMANGALA, NEXT TO BDA COMPLEX, BANGALORE-560 034.
PRIVATE LIMITED

Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.
Used Since :18/02/2019

CHENNAI
PROVIDING FOOD AND DRINK, CATERING SERVICE.
4293579  14/09/2019
SH. TEJINDER SINGH BHASIN
SCO 8, SECTOR 10D, CHANDIGARH - 160011
PROPRIETOR
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Services for providing food and drink
4294677  16/09/2019
NAVEEN PROPRIETOR OF TREEMONKS VENTURES
S2, AMEENS AINS, NETTAYIL LINE, VYTTILA, KOCHI, KERALA 682028
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4294724  16/09/2019

ANSHUL SHARMA PROPRIETOR OF PROBOSCIS
15-C, PROBOSCIS, PHASE-2, URBAN ESTATE, PATIALA, PUNJAB, 147001

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Services for providing food and drink; Temporary accommodation
4294838   16/09/2019
SUDHANSU SEKHAR ROUT
PIPPALA,KANGEILA,DHENKANAL, ODISHA - 759018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1924, 21/10/2019

Proprietor

MR. AAKASH KHUNTETA SOLE PROPRIETOR OF DESISTHAN
A-27/13, KANTI CHANDRA ROAD, BANIPARK, JAIPUR, RAJASTHAN 302016

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD
RESTAURANT SERVICES, PROVIDING FOOD AND BEVERAGES, TAKE-AWAY FOOD SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, PROVIDING TEMPORARY ACCOMMODATIONS, CAFE UNDER CLASS 43.
4294976   16/09/2019
SKH MANAGEMENT SERVICES LIMITED
B- 5, CHIRAG ENCLAVE, NEW DELHI- 110048
BODY CORPORATE
Address for service in India/Agents address:
MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR,DELHI-110076

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4295089   16/09/2019
SANDIPKUMAR PATOLIYA
3rd Floor, 303, WHITE ORCHID, NEAR SHELL PETROL PUMP, OPP., VIVANTA ICON, L.P. SAVANI ROAD, PAL, SURAT-9.
Individual
Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation as covered under Class 43.
4295090  16/09/2019
SANDIPKUMAR PATOLIYA
E-5/14, KRISHNA NAGAR, VILAGE KHUREJI KHAS ILLAQA, SHAHDARA, DELHI, EAST DELHI, DELHI, 110051
Individual
Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
To be associated with:
3767598

DELHI
Services for providing food and drink; temporary accommodation as covered under Class 43.
4296020  17/09/2019
BARCELOS INDIA
607, G.T. Karnal Road, Alipur, Delhi-110036
Partnership Firm
MERLOT INVESTMENTS LTD
212 St James Court, Rue St. Denis, Port Louis, Mauritius
A Company existing as per the laws of Mauritius
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 28/05/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.RESTAURANT SERVICES
Kakapo

4296250  17/09/2019
BLACK PANTS HOSPITALITY LLP
C-15, Qutab Institutional Area, New Delhi – 110016
A Limited Liability Partnership

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Services for providing Food and Beverages; Restaurant, Bar and Lounge Services.
Proposed to be Used

MUMBAI
Restaurant services; Cafés; Fast-food restaurant services; Take-away fast food services; Ice cream parlours; Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages; Catering services; Bar Services
4297165  18/09/2019
GOPAL ARORA
H-8/1 BACK SIDE, MALVIYA NAGAR, SOUTH DELHI, DELHI 110017
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4297279  18/09/2019
KANISHK MARWAH
W-24, GREATER KAILASH-2, NEW DELHI-110048
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
HOTEL BUSINESS, TEMPORARY ACCOMODATION INCLUDED IN CLASS 43
TARUN MANAKTALA
G 1, PLOT NO 2 AND 3, ASHISH COMPLEX, SURAJMAL VIHAR, DELHI 110092
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

To be associated with:
3768883
DELHI

Restaurants, Providing food and beverages, Services for providing food and drink; Temporary accommodation.
4298016  19/09/2019
ABHAY POOJARI
trading as ;CHEEZEIT
B2, R8, 12TH LANE, KAMATHIPURA, HAWABHAI BHIKAJI CHAWL, S. P. ROAD, NAGPADA, MUMBAI :- 400008
A INDIAN NATIONAL
Used Since : 24/07/2018
MUMBAI
SERVICE PROVIDER OF FAST FOOD RESTAURANTS SERVICES, TAKE-AWAY FAST FOOD SERVICES IN CLASS
CHINNI BAO

4298085   19/09/2019

HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4298168  19/09/2019
DREAM LANDERS HOSPITALITY
PLOT NO. 5-85, ANNOJIGUDA, GHATKESAR MANDAL, MEDCHAL-MALKAJGIRI 500088 TELANGANA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4298171  19/09/2019
VANTILLU RESTAURANT
VANTILLU RESTAURANT CORAL COMPLEX, 1ST FLOOR, SURVEY NUMBER 108,, P R PALY SANGAREEDY TELANGANA 502001
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4298204  19/09/2019
AGROHA AGRO FOOD PRIVATE LIMITED.
KG-1/411, VIKAS PURI, MAIN PVR ROAD, NEW DELHI-110018.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
RAHUL RANADE PROPRIETOR OF LAS TAPAS
SHOP NO 4, JHARNA KUTIR CHS LTD, SUBHASH ROAD, VILE PARLE EAST, MUMBAI - 400057

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
TITHE HOSPITALITY
Shop no, 12, Palm Beach Galleria, Sector 19D, Vashi, Navi Mumbai, Maharashtra 400703
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Restaurant, café, Food & Drink Services
4298464  19/09/2019
ILEAF CCONNECTS EVENTS MEDIA LLP
130/19, USMAN HAJI GANI CHAWL, N. M. JOSHI MARG, LOWER PAREL, MUMBAI – 400013, MAHARASHTRA, INDIA
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL AND RESTAURANT SERVICES; BANQUETING SERVICES;
PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; SELF-SERVICE RESTAURANTS,
SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES;
CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES;
RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE;
PROVIDING CAMPGROUND FACILITIES; PROVISION OF FACILITIES FOR CONFERENCES, EXHIBITIONS AND MEETINGS.
4298465    19/09/2019
ILEAF CCONNECTS EVENTS MEDIA LLP
130/19, USMAN HAJI GANI CHAWL, N. M. JOSHI MARG, LOWER PAREL, MUMBAI – 400013, MAHARASHTRA, INDIA
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4298464

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL AND RESTAURANT SERVICES; BANQUETING SERVICES;
PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; SELF-SERVICE RESTAURANTS,
SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES;
CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES;
RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE;
PROVIDING CAMPGROUND FACILITIES; PROVISION OF FACILITIES FOR CONFERENCES, EXHIBITIONS AND MEETINGS.
4299179  20/09/2019
LAMAZANI KITCHEN, BARBEQUE AND RESTAURANT
P.O. Box 31933, Doha, Qatar.
a Limited Liability Company registered in Qatar.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, CANTEENS, CAFETERIAS, CAFES.
Raw@Gulmohar

4299258 20/09/2019

RS CREATION AND HOSPITALITY MANAGEMENT SERVICES
c/o Mrs. Suman Bhandari R1, Thirdfloor, DBCity, Arera Hills, Bhopal (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MAHENDRA SHRIVASTAVA
SR ASSOCIATES, CM 62 SHAHPURA BHOPAL - 462039

Proposed to be Used
MUMBAI

Restaurant services - Food and Drinks
CUKOM

4299300  20/09/2019
MAGIC FINGERS
MIG-339, 11TH CROSS ROAD, PANAMPILLY NAGAR, COCHIN - 682036
PARTNERSHIP FIRM

Address for service in India/Attorney address:
COLLEGEUM KUNSULTANTS
5TH FLOOR, G-15, EMPIRE BLDG, EAST OF HIGH COURT, ERNAKULAM, KOCHI - 18

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD & DRINK.
4299777  21/09/2019

RAJEEV KUMAR MALI
Shop No. 1, Ground Floor Shop No # 28, 9th Cross Behind Rama Mandira, N R Colony, Bangalore 560019
An Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
Fungry Xpress

4299782  21/09/2019

KARAN YOGESH KHANNA
JN 3/11/15 BHARAT CHS SECTOR 10 VASHI MUMBAI THANE
SERVICE
proprietorship

Proposed to be Used

MUMBAI
Restaurant, Takeaway, food, drinks and Kitchen service
Trade Marks Journal No: 1924, 21/10/2019  Class 43

4299797  21/09/2019
SWAPNIL NIVRUTTI POKHARKAR
kanhoba vachnaly samor, chandoli bk, pune chandoli Bk Maharashtra 410503
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation including class 43
PROGRESSIVE FOOD WORKS OPC PRIVATE LIMITED
N-96, SECTOR 12, NOIDA, U.P, PIN - 201301
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4299844  21/09/2019
SRINATHA KN PROPRIETOR OF FLAVSTIR
JODIKOTHAPALLI(V), PATHANELAVENKI(P), SRINIVASAPURA(T), KOLAR(D), KARNATAKA(S) 563135
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4299906    21/09/2019
GAURAV CHAWLA
D-106, TAGORE GARDEN EXTENSION, NEW DELHI - 110027
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4300071  21/09/2019
ZAINUDHIN VADKE KOLETH
C T S NO. F 471, OFF GAIETY GALAXY CINEMA, S.V ROAD, BANDRA (W) MUMBAI- 400050, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, TOURIST RESTAURANTS, HOTEL RESTAURANT SERVICES, RESTAURANT INFORMATION SERVICES, CARRY-OUT RESTAURANTS, FAST FOOD RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTEL SERVICES, ARRANGING HOTEL ACCOMMODATION INCLUDED IN CLASS 43.
4300084  21/09/2019
LOVELESSH KHIRSAGAR.
S/O: MOTILAL KSHIRSAGAR, C/O BIRI NO. 27 DEPO, RAJGARH, WARD 05, CHANDEASHEKAR MARG, DHAR, MADHYA PRADESH-454116
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4300097    21/09/2019
M/s Aucnique Entreprises Private Limited
M-700, S.F, PRINCETON FLOORS, SECTOR 51, GURUGRAM, HARYANA-122018
Private Limited Company
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since : 19/09/2019
DELHI
Services for providing food and drink; Temporary accommodation
4300223 21/09/2019
M.V. AKBAR
M.V. HOUSE, VENGARI VILLAGE, PALLIPAD KSHETHRAM, CIVIL STATION, KOZHIKODE-673 020, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS’ ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING, SNACK BARS, ICE CREAM PARLOR, TEA SHOP AND JUICE SHOP, HOTEL.
4300238    21/09/2019
TIRUBALA FOODS AND BEVERAGES PRIVATE LIMITED
93 WEST GENERAL MARKET MEDICAL MARKET FAWARA SQUARE GANDHIBAGH, NAGPUR - 440002
PRIVATE LIMITED
Address for service in India/Agents address:
KIRAN SURESH CHANNE
Om Sai Nagar, Old Kamptee Road, Kalamna, Nagpur - 440026.
Proposed to be Used
MUMBAI
FOODS AND BEVERAGES DELIVERY AND RESTAURANTS SERVICE INCLUDED IN CLASS 43
4300260   21/09/2019
MD. WASHIQE, TRADING AS- WASHIQE ENTERPRISE
DESHBANDHU PARA, NTS MORE, SILIGURI-734004, DARJEELING, WEST BENGAL.
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
4300909  23/09/2019
ROOPA INFRA PROJECTS (INDIA) PRIVATE LIMITED
NEW NO.19, OLD NO.1036, 24TH MAIN, 4TH T BLOCK, JAYANAGAR, BANGALORE KA 560041 IN
Private Limited Company
Proposed to be Used
CHENNAI
Services for Providing food and drinks such as Hotel & Restaurants.
MOHAMMED ARMAAN PROPRIETOR OF TWILIGHT GLOBAL RESTAURANT
527, GROUND FLOOR, 4TH CROSS, CMR ROAD, 2ND BLOCK, HRBR LAYOUT, KALYAN NAGAR, BANGALORE

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Services for providing food and drink; Temporary accommodation
CUR-RAHI

4301044  23/09/2019

SANCHIT BANSAL S/O SHRI R.K. BANSAL
C-11, EUROPEAN ESTATE, KANKERKHERA BY PASS, NEAR BEST PRICE, MEERUT-250001
MANUFACTURER, TRADERS & SERVICE PROVIDER

Address for service in India/Attorney address:
YUDHISH KUMAR GUPTA
SANTOSH TRADE MARK COMPANY, A-7, SARASWATI LOK, DELHI ROAD, MEERUT-250002 U.P.

Proposed to be Used
DELHI

RESTAURANT, HOTEL, FOOD AND BEVERAGE PROVIDING SERVICES
WADEKAR MISAL HOUSE
4301075  23/09/2019
LATA MANOHAR WADEKAR
MAULI CHAHA SAMOR, KUDALE CHOWK, PIMPRI GAON, PIMPRI CHINCHWAD, PIMPRI CHINCHAWAD (MUNICIPAL CORPORATION.), HAVELI, PUNE, 411017
PROPRIETORSHIP
Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
Used Since :05/07/2018
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACK CENTER, CAFE, HOTEL, RESTAURANT SERVICES INCLUDED IN CLASS 43.
SUBHI
4301092   23/09/2019
SUN IMPEX CLEARING AND SHIPPING AGENCY PVT. LTD.
501, ATLANTA TOWER, SAHAR ROAD, NEAR CHAKALA CIGARETTE FACTORY, ANDHERI (E), MUMBAI- 400099,
MAHARASHTRA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
4095441

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL, RESORT, RESTAURANT
SERVICES
YASWARA
4301110  23/09/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS, RENDITION OF SERVICES PERTAINING TO RUNNING OF HOTELS, MOTELS, LODGINGS, BOARDING-HOUSES FOR TEMPORARY ACCOMMODATION AND/OR ON RESERVATIONS, ROOMS (INCLUSIVE OF CONFERENCE ROOMS, RETREMENT ROOMS, REST ROOMS, REST HOUSES) ON RENT, CAFES, CAFETERIAS, CAFE SHOPS, CANTEENS, ICE CREAM PARLOURS, CAMP SERVICES (HOLIDAY), FOOD POINTS, FOOD COUNTERS, FAST FOOD JUNCTIONS, DHABAS AS WELL AS PROVIDING OF VARIOUS KINDS OF SWEETS, NAMKEENS FOOD, COOKED FOOD, FOOD PREPARATIONS, DISHES, SNACKS, EATABLES, EATERIES, DRINKS AND SUCH OTHER PREPARATIONS FOR HUMAN CONSUMPTION, CATERING SERVICES/ACTIVITIES RELATING TO HOSPITALITY-INDUSTRY.
4301390 23/09/2019
SUSHMITHA DEVI PATRUNI
SUSHMITHA DEVI PATRUNI, 314 KOUSTHUBA 22ND A MAIN, 28A CROSS, JUDICIAL LAYOUT, BANGALORE-560065
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 17/08/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Dragon Wok - Asian Kitchen

4301497    23/09/2019

DELICIOUS TREATS
6-7/G-11 & 12, Nallagandla, Serilingampally Mandal, Rangareddy District, Telangana, Pin-500019

Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Restaurant services, Cafe services, Cafeteria services, Take-away food services, Catering services, Bar services, Restaurants featuring home delivery, Canteen services, Coffeehouse services, Coffee shop services.
4301748  23/09/2019
AYALI HOTELS PRIVATE LIMITED
301, GREENWOOD PLAZA, SECTOR 45, GURUGRAM, HARYANA - 122001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMAR KUMAR
T-136/1, 2ND FLOOR, BALJIT NAGAR, NEAR LAL MANDIR, PATEL NAGAR, NEW DELHI – 110008

Proposed to be Used
DELHI
HOTELS AND MOTELS, INNS, RESORTS PROVIDING SHORT TERM LODGING FACILITIES; BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY ACCOMMODATION.
MIZAH

4301885    24/09/2019
ZAINAB ABDEALI MOTIWALA
12th benezet 1st road waterfield road tps 4 next to dhanraj jewellers, Bandra West
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Services for providing food, desserts and drink including without limitation cake decorating; café services; bakery; snack-bar services.
Trade Marks Journal No: 1924 , 21/10/2019 Class 43

4301926 24/09/2019
TAPAN KUMAR PODDAR, TRADING AS- TANIA'S
H/52/1/2583, Sevoke Road, Ward No. 43, SILIGURI
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Hotel & Restaurant & Bar BEING INCLUDED IN CLASS 43
FLIRT BAR & RESTAURANT

4302023  24/09/2019

TRUMP VENTURES
C/1103, 24K – GLITTERATI, VISHAL NAGAR, PIMPLE NILAKH, PUNE – 411 027, INDIA

Partnership Firm

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI

hotel restaurant services, Bar and restaurant services, Services for providing food and drink
CAPTION BY HYATT

4302165  24/09/2019
Hyatt International Corporation
150 North Riverside Plaza, 14th Floor, Chicago, Illinois 60606, United States of America.
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2176774, 3400227

DELHI
Hotels; resort hotels; motels; temporary accommodations; reservation services for providing temporary housing accommodations for travelers and vacationers; reservation of hotel rooms and temporary lodging; providing a website for making reservations of hotel rooms and temporary accommodations for travelers and vacationers; providing a website featuring information in the field of hotels and temporary accommodations for travelers and vacationers; providing a website featuring information on restaurant, catering and bar services; providing banquet and social function venues for special occasions; providing conference, exhibition and meeting venues; rental of chairs, tables, table linen and glassware for conference, exhibition, meeting and social functions and banquets; rental of meeting rooms.
ROBOTIC FOOD EXPRESS PVT. LTD.
8A, Brahmkshatriya Society, Paldi, Ahmedabad 380007, Gujarat, India.
A Company Incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
Restaurant services; Providing restaurant services; Snack-bar services; Fast-food restaurant services; Mobile restaurant services; Hotel, restaurant, café-restaurant and bar services; Restaurant and catering services; Restaurant and café services; Restaurant and hotel services; Take-out restaurant services; Self-service restaurant services; Restaurants featuring home delivery; Udon and soba restaurant services; Provision of food and drink in restaurants; Food preparation for others on an outsourcing basis; Preparation of food and drink for immediate consumption; Mobile cafe services for providing food and drink; Catering for the provision of food and beverages; Providing food and drink in restaurants and bars; Services for providing food and drink, and temporary accommodation; Providing food and drink catering services for convention facilities; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Delicatessens [restaurants]; Tourist restaurant services;
AL ADEEB FOODS

4302226  24/09/2019
UBAID UR REHMAN
trading as ; ALDEEB FOODS
PLOT NO.86, GROUND FLOOR, SHAHZADA BAGH, PHASE, DELHI-110035, INDIA.
SERVICE PROVIDER

Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007

Proposed to be Used
DELHI
SERVICE FOR PROVIDING FOODS & DRINKS AND SNACKS INCLUDED IN CLASS 43.
4302308  24/09/2019
RAM PRAVESH KUMAR
HOUSE NO- 986, 2ND FLOOR, WARD NO-7, DCM GALI, MEHEAULI, SOUTH DELHI, NEW DELHI- 110030, INDIA
PROPRIETOR -RAM PRAVESH KUMAR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
RESTAURANTS, RESERVATION OF RESTAURANTS, FAST FOOD RESTAURANTS, GRILL RESTAURANTS, TOURIST RESTAURANTS.
4302671 24/09/2019

ANUJ CHOPRA
K-Block, Mohan Garden, West Delhi, Delhi-110059
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
FOODING & LODGING SERVICES, HOOKAH LAUNGE, PROVIDING FOOD & DRINK SERVICES, RESTAURANTS, BAR,
SNACK-BARS, CAFES & CAFETERIAS, MOTEL & HOTEL INCLUDED IN CLASS
4302720  24/09/2019
NISHA SUDHEESH
#25, SECOND FLOOR, THIRUVATHIRA, 1ST CROSS, 1 MAIN, JYOTHI NAGAR, VIMANAPURA PO, HAL, BANGALORE - 560017, KARNATAKA
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Restaurant services, Cafe services, Cafeteria and canteen services, Hotel, restaurant and cafe services, Services for providing food and drink; Temporary accommodation
4302730    24/09/2019
MUHAMMED NAUSHAD A T
S/O:M N P ABOOBACKER,A T HOUSE,KAVVAYI P O,PAYYANUR,KANNUR - 670307
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
PA SE PARATHA
4303053   25/09/2019
RONIT KUMAR JAIN
NEAR CURFEW WALI MATA MANDIR H.NO 4 MAIN ROAD SINDHI MARKET PEERGATE
PA SE PARATHA
SINGLE OWNER OF THE FIRM PA SE PARATHA
Proposed to be Used
MUMBAI
FAST FOOD RESTAURANTS, TAKE-AWAY FAST FOOD SERVICES, PROVIDING OF FOOD AND DRINK, RESTAURANT SERVICES, CAFES, CAFE SERVICES, CATERING SERVICES, SNACKS, SWEETS, FAST FOOD AND COFFEE SHOP, FOOD TRUCK, HAWKERS, FOOD STALL SELLING FOOD AND DRINKS
4303100  25/09/2019
ABDUL RAHMAN
Benthad house, Mundol Road, Chattanchal, Thekkil, Kasargod, Kerala-671541
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
ARJUN R NAIR
TC 9/267-10,TJRA-187,PRANAMAM,SASTHAMANGALAM PO,THIRUVANANATHAPURAM,KERALA-695010.
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
4303901    25/09/2019
PARAS JINDAL
B-7/62/2, Safdar Jung Enclave, South West Delhi, Delhi-110029
Service Provider
Individual
Used Since :16/04/2016
DELHI
Providing Food, Drink and Temporary accommodation;
GAJA BY SASHI

4304451  26/09/2019
RABICCA VIJAYAN
trading as ;RABICCA VIJAYAN
50 WYCOMBE DRIVE MOUNT BARKER SA 5251
SOLE PROPRIETOR

Proposed to be Used
CHENNAI

CAFE SERVICES;COFFEE SHOP SERVICES;FOOD AND DRINK CATERING;PROVIDING INFORMATION,INCLUDING
ONLINE,ABOUT SERVICES FOR PROVIDING FOOD AND DRINK,AND TEMPORARY ACCOMMODATION;TAKEAWAY FOOD
AND DRINK SERVICES; RESTAURANT SERVICES;SELF-SERVICES RESTAURANT SERVICES.
PRACHAND SAOJI BHOJNALAY

4304544  26/09/2019

MR. PRATIK PRACHAND (PROPRIETOR AND INDIAN RESIDENT), TRADING AS M/S. PRACHAND SAOJI BHOJNALAY
H.No.247, Near Durga Petrol Pump, C A Road, Telephone Exchange, Nagpur 440008
A proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Used Since : 15/09/2006

MUMBAI

Providing the Services of Restaurant, Food & Drinks
SAIO PIZZERIA AND CAFE

4306272  27/09/2019
MERAJ NISAR KHAN
Rana Aman House, G.T. Road, Mission Compound, Khatauli, Muzzafar Nagar, Uttar Pradesh - 251201
An Indian National

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Services for providing food and drink; Restaurant Services; Café services;
Locomo Hostel - Travel Royal

4307004  28/09/2019

YASH BOHRA
C701 Orchid Enclave Opp Jankalyan Bank JB Nagar Andheri East Mumbai 400059
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 17/10/2017

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MMW

4307141  28/09/2019
SURAJ BHAN SAINI (SAINI GROUP OF INDUSTRIES (S.G.I))
HATHWALA ROAD SAMALKHA DISTT PANIPAT HARYANA 132101
PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :24/09/2017

DELHI
RESTAURANTS, CAFETERIAS, SELF SERVICES RESTAURANTS, BANQUETS, MARRIAGE HALLS, FOOD OUTLETS, FOOD AND DRINK CATERING AND HOSPITALITY SERVICES AS INCLUDED IN CLASS 43
HOTEL IDHU NAMMA VEEPU ; VEG & NON VEG
4308462  30/09/2019
A.EASWARAMOORTHI
DOOR.NO 2 PERUMAL STREET KAIKOLAN THOTTAM ERODE 638001
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
Adambhainde Chayakada

4308840  30/09/2019
ANEEZ ADAM KOYAPPATHODY
Koyappathody Villa, Krishnan Nair Road, Malikkadavu, Kozhikode District, Pincode 673010, Kerala, India
Sole Proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India

Proposed to be Used
CHENNAI
Restaurants, Self-service restaurants, Food and drink Catering, Snack-bars, Cafes, Cafeterias
HAPPY MOMO
4308888  30/09/2019
MAAN FOOD GROUP PTE. LTD.
20, BENDEMEER ROAD, #03-12, SINGAPORE – 339914
PRIVATE LIMITED COMPANY REGISTERED IN SINGAPORE
Address for service in India/Agents address:
THOMAS AND KRISHNASWAMI LAW ASSOCIATES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; SNACK-BAR SERVICES
4310996  03/10/2019
GEDA LIFE (OPC) PRIVATE LIMITED
C/O URMILA DEVI 176125, VPO CHOGAN, BIR, CHOGAN, KANGRA, HIMACHAL PRADESH, INDIA, 176125
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANChINATHAN
No 6, DhanamMal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
GET NOODS
431143   03/10/2019
PICK ME FOODS AND BEVERAGES PRIVATE LIMITED
181- GULAB BAG, DEWAS NAKA, INDORE-452010
No.
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Proposed to be Used
MUMBAI
Restaurants & Hotel Services for providing food and drink; temporary accommodation.
TIF Twist In Flavours. Feel the Twist

4311207  03/10/2019

MR. SAMAY UMESH CHUDIWAL
FLAT NO.3, SURESH BHAVAN, BUILDING NO.2, CHOWRAHA, KIRANA CHOWDI ROAD, NEAR BANK OF MAHARASHTRA, AURANGABAD-431001, INDIA.
INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHURUD, PUNE - 411 038.

Used Since : 11/02/2018

To be associated with:
4093973

MUMBAI
Services for providing food and drinks; Temporary accommodation.
CURRY BOY

4311250    03/10/2019
EARTHRISE FOOD PVT.LTD.
PLOT NO 181, TRIMURTI NAGAR RING ROAD NAGPUR, MAHARASHTRA.
Private Limited Company

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Restaurant services
GOLA SIZZLERS RG

4311780  04/10/2019
MR. ARUN KAPOOR (AN INDIVIDUAL)
B-33, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI-110033
AN INDIVIDUAL

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since : 01/10/2010

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES, RESORT LODGING SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS, PROVISION OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AND RESERVATION SERVICES FOR HOTEL ACCOMODATIONS.
TEN WOKS
4312022  04/10/2019
ROSHAN RAMESH SHETTY
A/15,ARUNODAYA APARTMENTS, NEAR KALINA UNIVERSITY,SUNDERNAGAR,SANTACRUZ (E),MUMBAI-400098
An Indian Inhabitant
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97
Proposed to be Used
MUMBAI
Restaurant, Bar, Cafe, Hotel, Motel, Pubs and Catering Services, Services for providing food and drinks, temporary accommodation; Restaurants featuring home delivery; Take-out restaurant services; Cafe services
MVD ASPHALT TECHNOLOGIES & INFRASTRUCTURE PRIVATE LIMITED
2ND FLOOR, SARA MANSON, BUILDING 11, B N ROAD, LUCKNOW UP 226001 IN
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation.
4313369  05/10/2019
PAUL RESORTS & HOTELS PVT LTD
No.139/28, 3rd Main, Amarjyothi West Wing, Domlur Layout, Bangalore-560 071
Body Incorporate Private Limited

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.

Used Since :21/08/2019

To be associated with:
3136910

CHENNAI
Services for providing Food and Drink, Resorts, Hotels, Restaurants, Temporary accommodation
4314000 07/10/2019

NITIN RAMESH PANCHAL (PROPRIETOR) TRADING AS SCALABLE HOSPITALITY MANAGEMENT
C4 ROOM NO 3, C S NO 468, NAHUR ROAD, MULUND WEST, MUMBAI, MAHARASHTRA 400080
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since: 04/06/2019

MUMBAI
Consulting services in the field of hospitality; Hospitality services [food and drink];
MOSES
2803290  03/09/2014
T.R.SAJEEV
THALAKKOTTUKARA HOUSE, THOYAKKAVU P.O., KERALA - 680513
SERVICE PROVIDER
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.
Used Since :27/08/1994
CHENNAI
DENTAL CLINIC
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AEROGUARD
2859164  08/12/2014
EUREKA FORBES LIMITED
17 - A/41 WEA, Third Floor, Gurudwara Road, Opposite Jassaram Hospital, Karol Bagh, New Delhi - 110005. Registered office - 7, Chakraberia Road (South), Kolkata - 700025, West Bengal.
Manufacturers, Traders and Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :19/11/2014
To be associated with:
2859160
DELHI
Services in the field of hygiene and healthcare; Consulting services in connection with hygiene-concepts and the sale and implementation of hygiene-concepts; Hygiene services; medical, and veterinary services; Beauty care; Provision of health care, hygienic and beauty care services in domestic homes; home-visit nursing care; Hygiene and beauty services for deodorizing environment, homes, offices, restaurants, cars, pets, animals and humans.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2859160..
CRAZYYYY LOOKS

3119909  08/12/2015
GAGANPREET KAUR
trading as ;CRAZYYYY LOOKS
SHOP NO. 1108, SEC - 32, NEAR SINGH SABHA GURUDWARA, NEAR B.C.M SCHOOL, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Hygiene and Beauty Care Services, Skin Treatment, Hair Care and Hair Fall Treatment, Mehndi Designing, Spa Treatment & Body Massage, Beauty Saloon & Beauty Parlour Services.
3275108  02/06/2016
DR.(MAJ.)AMITABH UPADHYAYA
trading as ;DermEsthetica
Uma-Vinod Kunj, Rajendra Nagar Colony (East), Gorakhpur - 273015, Uttar Pradesh.
Service Provider
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEDICAL SERVICES; HUMAN HEALTHCARE SERVICES, HUMAN HYGIENE AND BEAUTY CARE, HOSPITAL SERVICES,
MEDICAL CLINIC SERVICES, PHARMACEUTICAL SERVICES.
SVASTHUM

3283829   13/06/2016
GURMINDER SINGH MADAN
trading as ;SVASTHUM
Svasthum Health Solutions, 11, Merry -Niketan, Mount Mary Road, Bandra (West), Mumbai-400050, Maharashtra
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/06/2016
MUMBAI
MEDICAL SERVICES; HUMAN HEALTHCARE SERVICES, MEDICAL CLINIC SERVICES, MEDICAL ASSISTANCE, MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES, PHARMACEUTICAL SERVICES, HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES, HEALTH COUNSELLING / HEALTH COUNSELING
3290512  22/06/2016

ANSHU KALRA
IX/1623, NEW POST OFFICE STREET, GANDHI NAGAR, DELHI 31
SERVICES
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/06/2013

DELHI
SKIN TREATMENT, LASER HAIR REMOVAL, NAIL EXTENSION, HAIR CUTTING. SPA, HAIR RE-BONDING, HAIR PERMING,
HAIR/styles, MAKE-UP, FACIALS, MANICURE, PEDICURE, BRIDAL GROOMING, HAIR TREATMENT AND OTHER
RELATED BEAUTY SALON WORK.
MARK SHOULD BE READ AND USE AS A WHOLE..
LifeWall
3293930   25/06/2016
PAVNEET SINGH
88, Amrapali Vihar, Rajni Khand, Raebareli Road, Lucknow - 226025, Uttar Pradesh
Service Provider
Address for service in India/Attorney address:
TUSHAR BHARGAVA
56/62, Rajat Path, Mansarovar, Jaipur
Proposed to be Used
DELHI
Horticulture services, Gardening service and Landscaping service.
3302235  06/07/2016
NIPUN KUMAR MALHOTRA
B-28, SECTOR-51, NOIDA, UP
SERVICES
Address for service in India/Attorney address:
DEHADRAI & CO.
Y-85, LGF, Hauz Khas, New Delhi - 110016
Used Since : 21/06/2016
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AND ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES AND OTHER PRODUCTS INCLUDED IN CLASS-44
3385613    13/10/2016
PRIYANKA JASUJA
49/12, VEER BHAWAN OCTROI, PANIPAT-(HARYANA) 132103
SERVICES
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :01/04/2016
DELI
HYGIENE AND BEAUTY CARE SERVICES, HAIR DRESSING SALON, BEAUTY SALON AND BEAUTY PARLOUR SERVICES INCLUDED IN CLASS 44
HEALTH AND HOPES

3392158   19/10/2016

HEALTH AND HOPES MEDICAL ASSISTANCE PRIVATE LIMITED
74/51, GROUND FLOOR, WEST EXTENSION AREA (W.E.A), KAROL BAGH, NEW DELHI -110005

SERVICE PROVIDER

Address for service in India/Attorney address:
CS MOHIT GULATI
A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI 110018

Used Since :03/10/2016

DELHI

MEDICAL, HEALTH CARE, BEAUTY CARE, MEDICAL CONSULTANCY AND MEDICAL TRANSCRIPTION SERVICES INCLUDED IN CLASS 44.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3393031  21/10/2016
DR. SONAM YADAV
D-74, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024.
SERVICES
Address for service in India/Attorney address:
PRIME LEGAL INDIA
D-74, LGF, Defence Colony, New Delhi - 110024
Used Since: 07/07/2016
DELHI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3395713  25/10/2016
MOLLY
trading as : ADONIA UNISEX SALON
1/2, 1ST FLOOR, SUNDER VIHAR OPPO-MC DONALD, ABOVE QUALITY CAKE, NEW DELHI-110087.
SERVICE PROVIDER
Used Since : 10/10/2016
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HAIR, BEAUTY AND MAKE UP, NAIL EXT. AND SALON SERVICES.
DEV HOSPITAL AND MATERNITY HOME
3415613  22/11/2016
DR. SUDHIR KUMAR
trading as ;DEV HOSPITAL AND MATERNITY HOME
OPPOSITE BUS STAND, NEAR ROSE GARDEN, CHARKHI DADRI, HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
PRIYA KAPOOR, ADVOCATE
F-26/120, SECTOR -7, ROHINI, DELHI-110085.
Used Since :01/09/2000
DELHI
SERVICES IN RESPECT OF HOSPITAL, MATERNITY HOME AND CENTER, CLINICS, NURSING HOME AND MEDICAL SERVICES.
VIDA THE HEALTH AURA

3415981 22/11/2016
MR. VISHAL RAWAT
MRS. ARCHNA MALIK.
trading as ;M/S VIDA THE HEALTH AURA.
PLOT NO-3/41, SECTOR-5, RAJENDER NAGAR, SAHIBABAD, GHAZIABAD (U.P.)

SERVICE

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/04/2013

DELHI

BEAUTY SALON SERVICES, HYGIENIC AND BEAUTY CARE SERVICES, BEAUTY PARLOUR AND SPA THERAPY, ALL TYPES OF HAIR CUTS, BEAUTY TREATMENTS, BEAUTY TREATMENTS, HAIR TREATMENTS AND COLOURING, UNISEX SALOON AND CONSULTING FOR BEAUTY CARE FOR HUMAN BEINGS IN CLASS 44.
TRADE MARKS JOURNAL NO: 1924, 21/10/2019
CLASS 44

3419790 25/11/2016
NARESH BASSI
trading as: AIMC BASSI HOSPITAL
200 TAGORE NAGAR, OPP. POSTAL COLONY, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/1986
DELHI
Provision of Medical, Surgical, Laboratory & Nursing Home & Hospital Services; Medical Treatment & Healthcare Services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word BASSI HOSPITAL.
Proposed to be Used
MUMBAI
Medical services; beauty care services; health care relating to homeopathy, ayurvedic therapy; health centre services; providing medical advice & assistance through clinics; advisory services relating to healthcare, beauty treatment & consultancy in the field of cosmetics & medical advice; services relating to aesthetic beautycare (surgical & non surgical) being services included in class 44.
3430147 08/12/2016
BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED
trading as; Services
Badkal Flyover Road, Sector-21A, Faridabad-121001
Services
Body Corporate

Address for service in India/Attorney address:
ALPHA PARTNERS
Unit No. 1208, 2nd Floor, Express Trade Towers - 2, Plot No. 36, Block-B, Sector - 132, Noida - 201301 (U.P.)
Used Since: 23/02/2007

To be associated with:
2594841, 2680618, 3355920, 3355921

DELHI
MEDICAL SERVICES AND OTHER ACTIVITIES INCIDENTAL OR ANCILLARY THERE TO

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADEMARK IF
GRANTED WILL BE EXCLUSIVE RIGHT TO THE COMPANY. Plus sign.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2594841 & 2680618.
3430148  08/12/2016
BLUE SAPPHIRE HEALTHCARES PRIVATE LIMIED
trading as ;Services
Badkal Flyover Road, Sector-21A, Faridabad-121001
Services
Body Corporate
Address for service in India/Attorney address:
ALPHA PARTNERS
Unit No. 1208, 2nd Floor, Express Trade Towers - 2, Plot No. 36, Block-B, Sector - 132, Noida - 201301 (U.P.)
Used Since :23/02/2007
To be associated with:
2594841, 2680618
DELHI
MEDICAL AND OTHER SERVICES ANCILLARY AND INCIDENTAL THERETO
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADEMARK IF GRANTED WILL BE EXCLUSIVE RIGHT TO THE COMPANY VIVEKANAND & plus sign.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2594841 & 2680618.
3439978  20/12/2016
RAJESH TANWANI
A- WING FLAT NO 2106 OBEROI SPLENDOR,JVLR MARG,OPPOSITE MAJAZ BUS DEPOT,MUMBAI-400060
SERVICE PROVIDER
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON,Haryana 122002
Used Since :01/09/2014
MUMBAI
SALON SERVICES LIKE BODY MASSAGE,BEAUTY,HEALTH SPA & SALON
The trade mark is restricted to use the mark in the state of Maharashtra.
3463829  21/01/2017
DR. SUBHASH KUMAR REDDY G.R
#761, 7th Main, Last bus stop, mahalaxmi layout, Bangalore - 560086, Karnataka, India
Service and Sales.
Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SHESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.
Used Since :01/03/2009
CHENNAI
Medical services related to 24 Hrs Emergency care, 24 hrs pharmacy, Diagnostics services MICU, dialysis.
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KARNATAKA.
DEEPCHAND

3522706 10/04/2017

MIRAJ BUSINESS DEVELOPMENT PVT. LTD.
MIRAJ CAMPUS, UPER KI ODEN, NATHDWARA, RAJSAMAND, RAJASTHAN-313301. INDIA.

BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Rajasthan only.
MY HEALTHY TOURISM

3649358  04/10/2017

MY HEALTHY TOURISM PRIVATE LIMITED
13/1, 21/25 TO 31, GANESHYAM PHIL OFFICE NO-202, PLOT-E, PIMPALE SAUDAGAR, PUNE 411 027 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA
a registered company under the Indian Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3649351

MUMBAI
Health care services; health centre services; therapy services; sauna services; health spa services; beauty salon services; health counselling; physiotherapy; aromatherapy services; speech therapy; hospital services
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3649351.
3675355  11/11/2017
DR RITWIK ROY
No.3, Anuvrat vihar, Kota, Raipur, chattisgarh-492001
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOU DHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3704870   18/12/2017
ELIZABETH CHACKO
KOZHIKANNIL HOUSE, THRIKKAKARA P O, ERNAKULAM, KERALA
SERVICE PROVIDER
SINGLE FIRM
Address for service in India/Attorney address:
SPAB & CO, ADVOCATES
2ND FLOOR, B BLOCK, MARIAM MANZIL, 3RD MAIN ROAD, DHANDEESWARAM NAGAR, VELACHERY, CHENNAI-600042

Proposed to be Used
CHENNAI
BEAUTY PARLOUR SALON AND SPA SERVICES
Subject to confining services only in the state of Kerala alone..
3719183   04/01/2018
MR. PIYUSH M. KHAVADIYA TRADING AS MAA BEAUTY CARE
SHOP No. 2, SHREEJI SWAROOP COMPLEX, OPP. AMBAWADI BUS STAND, AMBAWADI, BHAVNAGAR, Gujarat, India
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :01/04/2010
AHMEDABAD
COSMETIC SKIN CARE SERVICES, HAIR SALON SERVICES, NAMELY HAIR CUTTING, STYLING, COLORING AND BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA AND TATTOO PARLORS
GUJARAT ADANI INSTITUTE OF MEDICAL SCIENCES
ADANI HOUSE, NR. MITHAKHALI CIRCLE, NAVRANGPURA, AHMEDABAD – 380 009, GUJARAT, INDIA
A SOCIETY REGISTERED UNDER THE SOCIETIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 26/05/2009

AHMEDABAD

MEDICAL AND HOSPITALS SERVICES; MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS;
VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3735093   23/01/2018

HEALING HARMONY HOMEOPATHY & MORE CLINIC
16, Gajanan Niwas CHS, Liberty Garden Road No.2, Malad (West), Mumbai 400 064 in the State of Maharashtra within the Union of India.

a partnership firm

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :04/02/2012

MUMBAI
Medical, healthcare and beauty care services; weight reduction diet planning and supervision; health, nutrition, lifestyle and medical counseling; healthcare relating to homeopathy
SNEH HOSPITAL AND MEDICAL SERVICES LLP
2, Patel Faliyu, Kanav, Ta. Palsana Palsana Surat GJ 394315 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI

Proposed to be Used

AHMEDABAD
HEALTHCARE, MEDICAL ASSISTANCE AND SERVICES MEDICAL PATH LABORATORIES, HOSPITAL SERVICES
TELEMEDICINE SERVICES, OCCUPATIONAL THERAPY SPEECH THERAPY, HOME HEALTH CARE, MEDICAL CLINIC,
PHARMACY ADVICE, PSYCHOLOGIST, NURSING, PHYSICAL THERAPY, PHYSIOTHERAPY, AROMA THERAPY REST
HOMES, ARTIFICIAL INSEMINATION SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS BEING INCLUDED
IN CLASS-44
3742914  02/02/2018
ANUPRIYA MEENAKSHI BANERJEE
1102, Devaarti Building, Narayan Pathare Marg, Sitladevi Mandir Road, Mahim (West), Mumbai 400016, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India
Used Since :04/05/2016

MUMBAI
Health Center Services, Health Counselling, Health Care, Services of a Psychologist, Therapy Services
3770648   06/03/2018
SHERIF K. C.
P. M. MANZIL, PERIYA ROAD, NEAR WATER TANK, PALLIKARA, BEKAL FORT, KASARAGOD, KERALA - 671 316
Sole Proprietor
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
MEDICAL AND PHARMACEUTICAL SERVICES, PHARMACISTS' SERVICES TO MAKE UP PRESCRIPTIONS, PHARMACY ADVICE, TELE MEDICINE SERVICES
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KERALA ONLY.
3792946   30/03/2018
MR. SURENDRA BAGADA
FLAT NO. 43, FIRST FLOOR, SHAKTI NAGAR, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
308, THE HORIZON, 11/5, SOUTH TUKOGANJ, INDORE (M.P.)

Proposed to be Used
MUMBAI
REINTRODUCTION AND CONSERVATION OF WILDLIFE, NUISANCE WILDLIFE CONTROL SERVICES, WILDLIFE CASHUALTY HANDLING SERVICES, WILDLIFE CASHUALTY EUTHANASIA SERVICES, WILDLIFE INVENTORY SERVICES AND CONSERVANTION OF NATURE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter.
3845108  28/05/2018
VIKAS AGRAWAL
trading as ; BEETA HEALTH PLUS
NEAR BALAJI MANDIR, BEHIND SHANI MANDIR, DALPAT SAGAR WARD, DHARAMPURA ROAD, JAGDALPUR, BASTAR, CHHATTISGARH-494001
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
HEALTH CARE SERVICES INCLUDED ONLY IN CLASS 44
3851252    04/06/2018
PRACHI ROHAN REGE
Proprietor

Address for service in India/Attorney address:
SWETA JIGNESH DAVE
C/102 HARSH KAUSHAL BLDG 1,SHIV VALLABH ROAD,ASHOKVAN,DAHISAR EAST,MUMBAI-400068

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Proposed to be used
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3928873 28/08/2018
I.VIJI KARTHIKA IBALAN
4/190, JEYARAM NAGAR, UYYAKONDAN THIRUMALAI, TIRUCHIRAPPALLI - 620102
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Dentistry services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
Agriculture, horticulture and forestry services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3945530  14/09/2018
SRESTA MEDICARE SERVICES PRIVATE LIMITED
8-2-293/82/A/1022/A, Road No 49, Jubilee Hills, Hyderabad- 500 033 Telangana, India,
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Hospitals, Clinics, Medical Clinics, Medical Assistance, Health Care & Nursing Homes, Pharmacy Services
Subject to restrict the area to South India only and The mark should be used as a whole.
3953157  22/09/2018
ACUPUNCTURE HEALERS FEDERATION (INDIA)
514, L.F.ROAD, CUMBUM-625 516, THENI DISTRICT, TAMIL NADU
A SOCIETY DULY REPRESENTED BY ITS SECRETARY MR. A. UMAR FAROOK

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/2008

CHENNAI
MEDICAL SERVICES; MEDICAL ASSISTANCE; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL AND SURGICAL DIAGNOSTIC SERVICES; MEDICAL TESTING FOR DIAGNOSTIC OR TREATMENT PURPOSES; PREPARATION OF PRESCRIPTIONS; MEDICAL EQUIPMENT RENTAL; BLOOD BANK SERVICES; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; THERAPY SERVICES; PHYSIOTHERAPY; PHARMACY ADVICE; PHARMACY DISPENSARY SERVICES; ALTERNATIVE MEDICINE SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS ACU HEALER AND SAVE WORLD WITHOUT DRUGS, EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
SUHITA
WS-07, 3RD FLOOR, 108, 27TH MAIN, SECTOR 2, HSR LAYOUT, BANGALORE - 560102
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
SKINREVIVE

4016339   04/12/2018

DR. GAURI HRISHIKESH BOBHATE
201, VISHWAPREM PATEL ESTATE ROAD, JOGESHWARI WEST, MUMBAI - 400102
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI

SKIN CARE SALON SERVICES, LEASING SKIN CARE EQUIPMENT, LASER SKIN TIGHTENING SERVICES, LASER SKIN
REJUVENATION SERVICES, COSMETIC LASER TREATMENT OF SKIN, DERMATOLOGICAL SERVICES FOR TREATING
SKIN CONDITIONS, COSMETIC SKIN TANNING SERVICE FOR HUMAN BEINGS, ALL INCLUDED IN CLASS 44
4016536  04/12/2018
DR. REENA SINGH
C/304, Satellite Park, Caves Road, Jogeshwari East, Mumbai, Maharashtra, India – 400060
Indian National
Address for service in India/Attorney address:
SOLOMON & CO. LEGAL SERVICES LLP
3rd Floor, Calcot House, 8/10, M.P. Shetty Marg, Fort, Mumbai - 400 023
Used Since :24/01/2012

MUMBAI
Speech therapy, therapy services, medical advice for individuals with disabilities, psychological counselling, health
counselling, psychometric testing for medical purposes, consultancy services relating to personal behaviour,
hypnotherapy, pediatric nursing services, rehabilitation, personality testing, mental health screening services and
providing mental rehabilitation facilities
4017122  04/12/2018

TECHNO SURGE INDUSTRIES LLP
Techno Surge Industries LLP, A70/2, MIDC, Amravati, Maharashtra (444607)
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4018146   05/12/2018
GADIYA PRASHANT PRAKASH TRADING AS SWASTIK DENTAL CARE
Shop No 2&3, Ground Floor, Janai Heights, Pmt Chowk, Pune Nashik Highway, Bhosari, Pune 411039
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :11/02/2001
MUMBAI
Dental clinic services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE OF THE state of Maharashtra only..
4018347   05/12/2018
TANUJA BHOGA DEVANG
RR Residency Flat 206, 2nd Floor, Ramaiah Reddy Layout, Chikka Banaswadi Main Road, Bangalore – 560043, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/09/2017

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES

IN USE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4021514  08/12/2018
DR. MAHESH BHIMSEN JADHAV PROPRIETOR OF M/S MJ COSMETIC SURGERY & HAIR TRANSPLANT CENTER
Kalpavruksha Sankul, F2, Above Bank Of Maharashtra, Civil Hospital Chowk, Sangli -416416
Proprietorship

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
MUMBAI
Hair Transplant Centre, Hair Implantation, Plastic Surgery, Hygienic And Beauty Care For Human Beings And Medical Treatment Services

No exclusive right over the mark "Cosmetic Surgery & Hair Transplant Center.."
Plant Monthly, Greet Anytime!

4023748   11/12/2018

PANGEA ECONETASSETS PRIVATE LIMITED
Pangea EcoNetAssets Private Limited, G3, Scheherazade, Justice Vyas Road, Colaba, Mumbai – 400 005
Private limited company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4025705  13/12/2018
D. CHANDRA MOHAN
Sri Kaligambal Hospital 5/1/34, Madurai main road, Neerethan, T. Vadipatti, Madurai - 625218
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4037627  26/12/2018
DR. ABHAY K. SHIRKANDE
Samartha Maternity & Multispeciality Hospital, Premises No.7, 1st Floor, Neelkanth Market CHSL, Plot No.76A, M. G. Road, Ghatkopar East, Mumbai-400077
Individual
Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078
Used Since :24/06/2018
MUMBAI
Maternity & multispecialty hospital, clinics, nursing home services, medical services; health care services; health centres; health counselling; included in class 44
Real No-Brainer

4055700   14/01/2019
JOEL NICOLAUS PINTO
House No 1072, Opp Bob’s Inn, Sonesta Road, Near Novotel, Escrivao Vaddo, Candolim, Bardez, Goa - 403515
Resident Individual

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
MUMBAI
Health Spa, Rehabilitation Centre, Physiotherapy Services, Gardening, Health Counselling, Massage Centre, Services of Psychologist, Sauna Services, Services of Chiropractor.
4122669  19/03/2019
VIJAY SARVOTHAM
S/O. VEERABHADRA SARVOTHAM, #1/1, ASSAYE ROAD, APARTMENT PRIMA ROHAN, FLAT F, NEAR ULSOOR LAKE & NEXT TO BODY CRAFT, BANGALORE – 560042, KARNATAKA STATE
AN INDIAN CITIZEN
Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA
Proposed to be Used
CHENNAI
MEDICAL SERVICES UNDER INDIGENOUS SYSTEMS OF MEDICINES PARTICULARLY, AYURVEDA, UNANI, AND SIDDHA; PHYSIOTHERAPY; PHARMACISTS' SERVICES; MEDICAL CLINICS AND HEALTH CARE CENTERS THEREOF.
Trade Marks Journal No: 1924, 21/10/2019 Class 44

NILAY SURGICAL PRIVATE LIMITED
C/503, SUNCITY DIWAMA, VASAI ROAD, WEST PALGHAR, MUMBAI THANE -401202

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4128873  26/03/2019
FEROZ KHAN ABDUL QADEER KHAN
5-4-18, PEER BAZAR, OLD OSMANPURA, AURANGABAD
Men's Parlour
PROPRIETOR

Proposed to be Used
MUMBAI
BEAUTY SALONS, HAIRDRESSING SALON, TATTOOING, SPA SERVICES ETC.
ABHIJIT VASANT MURUGKAR
ROW HOUSE NO. 7, ISHAN SANSKRUTI NEAR ISHANNAGARI, WARJE PUNE CITY MAHARASTRA 411058

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical consultancy for selecting appropriate wheelchairs, commodes, invalid hoists, walking frames and beds, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
DR. KSHIRSAGAR'S
4131650   29/03/2019
AMIT GANPAT KSHIRSAGAR
002, Devasthali Plaza, Family Mal, Dapoli, Maharashtra
AN INDIVIDUAL
Address for service in India/Attorney address:
KANIKAJAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :16/05/2010
MUMBAI
Dental services
4131856 29/03/2019
ADITYA SINGH LAMBA TRADING AS NATURE GREEN FARMS
VPO- DAULATPUR, KINALA ROAD, TEHSIL UKLANA, DISIT. HISAR HARYANA-125113
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Agricultural, Horticultural and Forestry services in respect to Organic fresh herbs, fruits and vegetables Plant Nursery Services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4132836   29/03/2019
ZYDUS FOUNDATION
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under Section 8 of the Companies Act, 2013

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :08/09/2017

AHMEDABAD
Medicals Services, Medical Clinics, Dentistry. Healthcare, Institutional Hospitals, Medical assistance, Nursing Medical,
Opticians Services, Pharmacists services to make up prescriptions, Pharmacy advice, Physical therapy Physiotherapy

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAVINDRA KUMAR TIWARI
712/2/31, Gondwara Road, Near Gondwara Railway Crossing, Sector-3, Shivanand Nagar, Khamtari-2, Raipur-492008
An Individual

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Medical services, Meditation services, Acupressure therapy
4135667 01/04/2019
DR. AJAY GUPTA
Rajan Nursing Home, Rajbaha Road Patiala, Punjab, India 147001
NRI
Address for service in India/Attorney address:
TECHLEGIS ADVOCATES & SOLICITORS
TechLegis Advocates & Solicitors Level 1 Redfort Capital Parsavnath Towers BhaiVeer Singh Marg Gole Market, Connaught Place
New Delhi -110001
Used Since : 30/11/2015
DELHI
Medical services; Hospitals and hospital related services, hospital nursing home services, health care and healthcare consultancy services, medical assistance, medical care services, medical clinic and medical counselling, chain of hospitals, setting up medicity, medical Tourism, providing healthcare/hygienic food and drink, covered under class 44.
Trade Marks Journal No: 1924, 21/10/2019 Class 44

RAJESH KUMAR, AN INDIAN NATIONAL, SOLELY TRADING AS TRESSES MAGNIFIQUE
No: 28, 1st Floor, 9th Cross, Kumarapark west, Bangalore - 560 020, Karnataka, India
Sole Proprietary Concern
Address for service in India/Angents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextraoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Service Rendered in the field of Hygienic and Beauty Care and Salon
BABA DEEP SINGH CLINIC & CLINICAL LAB

4139515   05/04/2019
MANOJ KUMAR
ADDA PANDORI WARRAICH , MAJITHA ROAD , AMRITSAR -143001
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical clinic services
4159774  27/04/2019
M/S DEFCON INDUSTRIES PRIVATE LIMITED
123/788, G (1), FAZALGANJ, KANPUR - 208012 UTTAR PRADESH
PRIVATE LIMITED
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Used Since :01/04/1997
DELHI
MEDICAL SERVICES.
4167002  04/05/2019
SHRI MITRA CONSULTANCY
No.211, MLP ENCLAVE, ELANGO STREET, GANDHI ROAD, ALWARTHIRUNAGAR, CHENNAI - 600 087
A Partnership Firm

Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used
CHENNAI
CONSULTANCY IN THE FIELD OF COSMETICS, LIFESTYLE CONSULTANCY, TECHNICAL CONSULTANCY
Aksobha

4216110   25/06/2019
MRS. SRUTI VENKATESH
No. 34/22, Swati Shop No. 1, K.B. Layout, 2nd Main, Off Sheshadripuram 1st Main Road, Palace Guttahalli, Bengaluru – 560 020
Active
Address for service in India/Attorney address:
SUYOG MYSORE SHESHADRI
#206, 2nd FLOOR, 'EMBASSY SQUARE' No. 148, INFANTRY ROAD, BANGALORE - 560 001
Used Since :17/08/2015
CHENNAI
Yoga, Taichi and Other Healing Therapies, Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
TSE ON KI
Rm 1005B, Java Commercial Centre, 128 Java Rd, North Point, Hong Kong
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Bodywork therapy; alternative medicine services; therapy services; physiotherapy; health centres; health centre services; health-care services; health clinic services; health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services.
4264443  13/08/2019

DR. B. YOGA VIDHYA TRADING US M/S. ETHNIC HEALTH CARE
#19/28 A/2, Mylai Ranga Nathan Street, Thanikachalam Road, T.Nagar, Chennai-600017, INDIA

Propreitrix

Address for service in India/Attorney address:

LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043

Used Since :05/01/2009

To be associated with:
2296453, 2417143

CHENNAI

SIDDHA MEDICAL PRACTICE
4268296   19/08/2019
KIDAMBI NARASIMHAN VARADA VISHNU
B6-204, CREATIONS VALENCIA, NATHAM LINK ROAD EGATHUR, NEAR NAVALLUR TOLL KANCHIPURAM DISTRICT, CHENNAI - 603103
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hospital services, Medical tourism services being the arranging of medical treatment in another country, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4268648  19/08/2019
DR. AKHOURI PRAMOD PRAKASH
SHIV NARAYAN CHOWK, MITRAMANDAL COLONY, ANISABAD, PATNA-800002
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
TapChief
4268849  20/08/2019
PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :28/06/2016
CHENNAI
Professional consultancy relating to health; Professional consultancy relating to health care
4268857    20/08/2019
PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :17/02/2019
CHENNAI
Professional consultancy relating to health; Professional consultancy relating to health care
superkings hairdressing

4274985  26/08/2019

VINITAS ENTERPRISES PRIVATE LIMITED
PLOT NO 438, K.K.NAGAR, MADURAI - 625020
Haircut, beauty services and cosmetics
private limited

Proposed to be Used
CHENNAI
Hair, Beauty and Skin Services, Salon, Barbershop
4276162  27/08/2019
WELLSHIP CLINIC PRIVATE LIMITED
WZ-22/2, PLOT NO.942 FF, GALI NO.10, GURUNANAK NAGAR GURUDWARA , NEW DELHI-110018, INDIA.
SERVICE PROVIDER

Proposed to be Used
DELHI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
LEXINIA
4276427  27/08/2019
LEXINIA CILINIC PRIVATE LIMITED
#9/A,3rd floor,19th main,24th cross,sector 3,HSR Layout,Bangalore-560102
Incorporated
Address for service in India/Attorney address:
VENKATARAGHAVAN
#1/5, Jinka Plaza, 1st Floor, 6th cross, Gandhinagar 560 009
Used Since :04/02/2019
CHENNAI
Medical services, medical care, hygienic and beauty care given by persons or establishments to human beings, medical clinic services, depilatory waxing.
4282436 03/09/2019
GURINDER SINGH TRADING AS DENT FLIX DENTAL CLINIC
C/O NANDANIA CLINIC, JAGADHARI ROAD, V.P.O. THANA CHHAPPAR, DISTT. YAMUNANAGAR (HR.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/08/2019
DELHI
Hospital Services; Dentist Services, Cosmetic Dentistry, Medical Treatment Services provided by Clinics & Hospitals;
Medical Consultancy & Dental Consultations; Medical Counseling; Healthcare Services.
4282821  03/09/2019
MRS. MEGHANA SANJAY KUMARE TRADING AS RED APPLE WELLNESS DIET CENTER
104, Sanket Apts. Besides Asim Fish Aquarium, Zenda Chowk, Dharampeth, Nagpur- 440 010 (Maharashtra)
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :12/09/2012
MUMBAI
Nutrition And Dietetic Consultancy
4285318 05/09/2019

NEERJA
NEER-JAZZ SALON AT-SHOP NO-4/B-2 GROUND FLOOR KISHAN CHAND SHOPPING COMPLEX JWLA HERI MARKET NEW DELHI-110053

PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES IN CLASS-44
KADIC
4285888 06/09/2019
MOHAMED THASLEEM CHERCHI
Cherchi House, Perumanna, Valakulam (p.o), Malappuram - 676508
CLASS 44
Individual
Proposed to be Used
CHENNAI
KADIC is the proposed Dental Clinic and Dental Implant Centre. It proposes to provide all the treatments for Dental and Oral issues.
4287592   07/09/2019
DR. MONISHA KAPOOR
J-18, Mehrauli Badarpur Road, Near SBI Bank Saket New Delhi
INDIVIDUAL
Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009
Used Since :28/11/2014
DELHI
MEDICAL SERVICES AND BEAUTY CARE FOR HUMAN BEINGS
THE TIILT TECHNIQUE

4288212  09/09/2019
NITIN PREM AHUJA TRADING AS THE TITANIUM CLUB
AL GARAGE, SAGAR AUTO GARAGE, ASHIKALI COMP., SAAT BANDI, OPP. MAJAS BUS STOP, JOGESHWARI EAST,
MUMBAI-400 060
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHAMMA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, DENTAL CARE TREATMENT SERVICES AND HEALTHCARE CONSULTANCY SERVICES INCLUDED
IN CLASS 44
4288584  10/09/2019
INDIAN COUNCIL OF AGRICULTURAL RESEARCH-CENTRAL RESEARCH INSTITUTE FOR JUTE & ALLIED FIBERS
Barrackpore, Kolkata 700120, West Bengal, India.
An Indian Institute
Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Agriculture, horticulture and forestry services and related agrometeorological and agro-advisory services.
Trade Marks Journal No: 1924, 21/10/2019

STUTI CREATIONS PRIVATE LIMITED
B-27, ROMANESQUE VILLA LABHANIDRAIPUR RAIPUR CT 492001 IN
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4291558  12/09/2019
DR. VISHNU KANKANALA
Devi Hospitals, Kurnool Road, Ongole, Andhra Pradesh- 523002
Individual
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :01/01/2015
To be associated with:
3269968
CHENNAI
Medical and healthcare services
4291778    12/09/2019
SALUBRIUM PRIVATE LIMITED
A/16, BHATIA NAGAR, SHANTILAL MODI ROAD,KANDIVALI WEST, MUMBAI – 400067, MAHARASHTRA, INDIA
Director
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Mental health services & Providing mental rehabilitation facilities Included in Class 44.
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :14/06/2019

KOLKATA
Garden design and maintenance services; Landscape design; Landscape gardening; Lawn care; Gardening; Garden tree planting; Garden or flower bed care; Floristry services; Flower arranging; Tree planting; Agriculture, horticulture and forestry services; Tree planting for carbon offsetting purposes; Aquaculture services; Laying of turf; Laying of artificial turf; Lawn maintenance services; Medical services.
4292438    13/09/2019
ADITI GOVITRIKAR
3a, 61b, Summer Palace, Nargis Dutt Road, Pali Hill, Bandra West, Mumbai 400050
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
RABIFIRST DSR
4294287  16/09/2019
MCRATES PHARMA PRIVATE LIMITED
G-11/0-4, Gitanjali CHS, Sector - 4, Sanpada, Navi Mumbai - 400705
Service provider
The Trademark Act of 1999
Address for service in India/Attorney address:
CHAITALI JAGTAP
B-601, JIMMY PARK 2 CHS, SECTOR-19A, NERUL, NAVI MUMBAI-400706.
Proposed to be Used
MUMBAI
Pharmaceutical Services
CGS HOSPITAL

4294390   16/09/2019
CGS CHARITABLE TRUST A TRUST REGISTERED UNDER THE INDIAN TRUST ACT 1882 AND REPRESENTED BY DR. V.
K. SAHNI ITS MANAGING TRUSTEE
16 AURANGZEB ROAD
AN INDIAN TRUST

Address for service in India/Attorney address:
ANGAD SINGH DUGAL
8A Panchsheel Marg, Chanakyapuri, New Delhi – 110 021
Used Since :27/08/2010

DELHI
CHARITABLE SERVICES IN THE FIELD OF VETERINARY MEDICAL SERVICES.
GAUBRYO
4295010  16/09/2019
TROPICAL ANIMAL GENETICS PRIVATE LIMITED
Ground Floor, "Ventureast Plaza,Plot No.40 & 41, Financial District, Behind ICICI Bank, Gachibowli Post, Nanakramguda,
Hyderabad-500 032, Telangana
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MANENDRA SINGH & ASSOCIATES
B-104, DURGA VIHAR, KHANPUR, NEW DELHI 110062
Proposed to be Used
CHENNAI
Animal Breeding,Semen Extraction,Genetic testing of animal,Artificial Insemination of animal,In Vitro Fertilization services
for animals,advice relating to breeding of animals
4295546   17/09/2019
ANIMA BANERJEE
trading as : REDRESS DIAGNOSTICS
UMA APARTMENT, 5TH FLOOR, ROOM NO. 503, GARIA STATION ROAD, CHHOTO BATTALA, KOLKATA - 700084, WEST BENGAL, INDIA.
SERVICE PROVIDER
Proposed to be Used
KOLKATA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4296776  18/09/2019
BARAD JAYDEV VAJSURBHAI
SHOP NO 14, JAY GANESH COMPLEX, NR.STERLING HOSPITAL, 150 FT RING ROAD, RAJKOT- 360007
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ABHISHEK KAKKAD
SHRI RAM DHARAM NAGAR SOCIETY MAIN ROAD NEAR STERLING HOSPITAL 150 FEET RING ROAD RAJKOT
Proposed to be Used
AHMEDABAD
TATTOOING SERVICES
M/S AVNI BIRTH NEST LLP (A LIMITED LIABILITY PARTNERSHIP)
D.No.3-1-42, MARKET ROAD, METPALLY, KARIMNAGAR-505325, TELANGANA STATE, INDIA

SERVICES
Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used
CHENNAI
HOSPITAL SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS
ACCHEDYA POWEREMCO
4296858  18/09/2019
RAVI UPADHYA
No.87/142, Iyyangar Layout, 1st Main, Ganapathi Nagar, Peenya 3rd Phase, Bengaluru 560058.
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :05/08/2019
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4298172  19/09/2019
MOHAMMED ANWAR KOZHIKKAL
KOZHIKKAL, AREEKKAL, PUTHUPARAMBA, THENNALA, MALAPPURAM, KERALA - 676501
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Ayurveda therapy, Ayurvedic massage, Ayurvedic therapy, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4300063  21/09/2019
DR. AJEET HOSPITAL
CC-14 RIICO INDUSTRIAL AREA NEEMRANA
PROPRIETOR
Address for service in India/Attorney address:
PRIYANKA TODWAL
6/47, Vidhaydhar Nagar Jaipur
Proposed to be Used
AHMEDABAD
HOSPITAL
PROCUT

4300540  21/09/2019

LOOKS SALON PVT. LTD.
17A/22, W. E. A. AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI 110005

SERVICE PROVIDER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI

BEAUTY PARLOURS, SALOONS, MASSAGE PARLOURS, HAIRDRESSERS & SERVICE RELATED TO PARLOURS.
4300917  23/09/2019

GAYATRI GANU
OFFICE 414, WING D, SIDDHI NISARG S.NO.84/3B, 84/2/1, 84/1, WAKAD, MULSHI PUNE 411057 MAHARASHTRA
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4302388 24/09/2019

DR. REENA P. BHATT AN INDIAN NATIONAL SOLE PROPRIETOR OF MIND BODY ZONE
ABHISHEK COMPLEX, 3RD FLOOR, AKSHAR CHOWK, OLD PADRA ROAD, VADODARA - 390020. GUJARAT - INDIA.
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD

SERVICES RELATED TO PROVIDING INFORMATION RELATING TO DIETARY AND NUTRITIONAL SUPPLEMENTS, HEALTHCARE SERVICES, PROVIDING HEALTHCARE AND MEDICAL INFORMATION IN THE HEALTHCARE SECTOR, HEALTH AND WELLNESS TRAINING INCLUDED IN CLASS - 44.
LUNGS OF PALGHAR

4304084  25/09/2019
PAL FASHIONS PRIVATE LIMITED
104 NEW TEJPAL PREMISES, ANDHERI KURLA ROAD SAKINAKA, ANDHERI EAST, MUMBAI 400072.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; ORGANIC FARMING SERVICES IN THE FIELD OF FRUITS AND VEGETABLES; CONSULTANCY RELATING TO FARMING; CONSULTANCY AND ADVISORY SERVICES RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY.
TAWI

4304209  25/09/2019
M/S TAWI DIAGNOSTIC AND IMAGING CENTRE.
Qtr. 277-A, Ward No. 27, Roulki, Bakshi Nagar Colony, Jammu.

Partnership

Address for service in India/Attorney address:
K.T. ASSOCIATES
245-A, PURAN NAGAR, JAMMU (TAWI)-180005, J&K STATE

Proposed to be Used
DELHI

Medical Diagnostic Services.
Vaivy World Of Hair

4305014   26/09/2019

NAVNEET MOHAN VIBHANDIK
B 20, Shrinagar Lane No.2, Pimple Gurav, Pune - 411061
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumabai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Hair replacement, Hair replacement services.
PORTA CLINIC
4305757  27/09/2019
JAVIX LIFE PRIVATE LIMITED
L-278, SECTOR-25, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, INDIA -201301
Body Incorporate
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Proposed to be Used
DELHI
HEALTH CARE AND MEDICAL DIAGNOSTIC AND PATHOLOGICAL SERVICES
Path World Labs

4305890    27/09/2019
JAGMAL SINGH SHEORAN
House Number – HIG A/10, Deen Dayal Nagar, Sector- Phase 2, Moradabad, Uttar Pradesh 244001
Single Proprietor

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used

DELHI

MEDICAL SERVICE, PATHOLOGY, IMAGING & THERAPEUTIC SERVICES; ADVISORY SERVICE FOR MEDICAL PROBLEMS; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; HEALTH RESORT SERVICE, MEDICAL ANALYSIS, CLINIC & HEALTH ASSESSMENT SERVICE; MEDICAL INFORMATION RETRIEVAL SERVICE; MEDICAL SERVICES FOR DIAGNOSIS & TREATMENT OF CONDITION OF HUMAN BODY, NURSING SERVICE, RESIDENTIAL MEDICAL ADVICE & TREATMENT SERVICE, PREPARATION OF MEDICAL REPORTS, MEDICAL CARE INFORMATION & TECHNICAL CONSULTANCY SERVICES RELATING TO MEDICAL HEALTH (NOT INCLUDED IN ANY OTHER CLASS) ALL INCLUDED IN CLASS 44
CITIUS PATH LAB
4306236  27/09/2019
RICHA MAHAJAN
1-B/2 BLOCK-B, NEAR ASHAPURI CHOWK, MADHUBAN ENCLAVE BAREWAL, ROAD, RAJGURU NAGAR
Individual

Address for service in India/Attorney address:
LOKENDER SINGH SHEKHAWAT
B-2 OM SHREE TOWER LAL KOTHI JAIPUR

Proposed to be Used
DELHI
Surgical diagnostic services, Medical diagnostic services, Medical testing, Genetic testing for medical purposes, Medical testing for diagnostic or treatment purposes
NYKAA LAND
4311055  03/10/2019
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104, Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai- 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
To be associated with:
2315426, 3048595
MUMBAI
Services relating to hygiene, beauty, wellness and medical care for human beings.
Trade Marks Journal No: 1924, 21/10/2019 Class 44

4311685  04/10/2019
JHANSI RANI VEDACHALAM
No.31-A, Tansi Nagar, 4th Street, Velachery, Chennai-600042
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
BEAUTY CARE FOR HUMAN BEINGS, BEAUTY PARLOUR
PARITRANA
4313368   05/10/2019
AJITH CHIRAYIL
Chirayil Meethale Purayil House, Mini Nivas, Kottila, Kannur-670 334
Individual
Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO. 18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Ayurveda, Hospitals, Classical Ayurvedic Medicines, Ayurvedic Treatments, Ayurvedic Therapies, Curative Treatments, Yoga, medical tourism, Ayurvedic Resorts & Spas, Health Resorts & Spas and Similar Services
OPTIMED CORPORATION
14, Nagin Mahal, Veer Nariman Road, Mumbai – 400020, India
Partnership Firm

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
MUMBAI
Fitting of contact lenses, fitting of eye glasses, optician services, medical assistance, preparation of medical reports relating to medical matters, eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, arrangement for eye testing, complementary eye testing services, optometry services, vision screening services
VR KOLKATTA

283317    28/10/2014

VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)

SERVICE PROVIDER

Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60

Used Since : 17/09/2011

DELHI

LEGAL SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "KOLKATTA" and "MARK TO BE USED AS A WHOLE".
ASHA IMPACT

3057922  16/09/2015

VIKRAM SWINDER GANDHI
Flat No 5, F. F., 11 Aurangzeb Road, New Delhi.

Service Provider
An Indian inhabitant

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since :15/09/2014

DELHI

Personal and social services regarding individual needs, social services rendered by others to meet the needs of individuals.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3109605  27/11/2015
JEBEL ALI FREE ZONE AUTHORITY
P.O. Box 16888, Dubai, United Arab Emirates
Service Providers
A company incorporated under the laws of United Arab Emirates
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :14/01/2009
To be associated with:
3108985
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; licensing services; licensing authority services; advisory services relating to regulatory affairs; company registration services; issuing of local authority licences, certifying quality, health, safety and environmental standards; alternative dispute resolution services; arbitration services; licensing of computer software [legal services]; inspection of factories for safety purposes; legal research; mediation services; legal consultancy services; legal services relating to business; company formation services; litigation services; conveyancing services; legal services relating to local authority, regulatory, corporate and commercial matters, dispute resolution, employment, immigration, joint ventures, franchising, venture capital, mergers and acquisitions, rights issues, listings, banking and financial services, real estate, construction, shipping, transport, logistics, intellectual property, information technology, e-commerce, competition, regulatory affairs, sports, corporate recovery, receivership and liquidation, solvent and insolvent restructuring, energy, product liability, media, insurance and reinsurance, customs clearance, international finance and trade; provision of information on the aforementioned services, including provision of information on these services via a global computer network.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3108985..
3134574  22/12/2015
MANISH MADHUKAR
trading as ;INDUCIS CONSULTANCY
604, NILGIRI APARTMENTS, 9 BARAKHAMBA ROAD, NEW DELHI-110001
SERVICE PROVIDER
Used Since :05/03/2012
DELHI
ADVISORY SERVICES RELATING TO INTELLECTUAL PROPERTY RIGHTS NAMELY TRADE MARKS, GEOGRAPHICAL INDICATIONS AND COPYRIGHTS; ENFORCEMENT OF INTELLECTUAL PROPERTY RIGHTS NAMELY TRADE MARKS, GEOGRAPHICAL INDICATIONS AND COPYRIGHT; INTELLECTUAL PROPERTY CONSULTANCY; LICENSING SERVICES OF INTELLECTUAL PROPERTY RIGHTS NAMELY TRADE MARKS, GEOGRAPHICAL INDICATIONS AND COPYRIGHT; INTELLECTUAL PROPERTY WATCHING SERVICES; PROSECUTION OF APPLICATIONS FOR INTELLECTUAL PROPERTY RIGHTS NAMELY TRADE MARKS, GEOGRAPHICAL INDICATIONS AND COPYRIGHT; PROFESSIONAL ADVISORY SERVICES RELATING TO INFRINGEMENT OF INTELLECTUAL PROPERTY RIGHTS NAMELY TRADE MARKS, GEOGRAPHICAL INDICATIONS AND COPYRIGHT; MANAGEMENT OF INTELLECTUAL PROPERTY RIGHTS
NO EXCLUSIVE RIGHT OVER THE TERM "TRADEMARK" AS APPEARING ON LABEL. MARK SHOULD BE READ AND USE AS A WHOLE..
3180544  09/02/2016
EDELWEISS FINANCIAL SERVICES LIMITED
EDELWEISS HOUSE, OFF. CST ROAD, KALINA, MUMBAI-400098, MAHARASHTRA, INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
THAKORE JARIWALA & ASSOCIATES
116, Free Press House, 11th Floor, 215, Backbay Reclamation III, Nariman Point, Mumbai – 400 021
Used Since :21/11/1995
To be associated with:
3180542
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3180542..
INCREDIBLE ACCESS WEB SERVICES PVT. LTD.
G-101, SECOND FLOOR, SAKET NEW DELHI-110017
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ANURADHA HAZRA ADV.,
J-242, SAKET, NEW DELHI-110017
Used Since : 15/12/2015
DELHI
LEGAL SERVICES
3379141  02/10/2016
MY COMPANYWALA SERVICES PRIVATE LIMITED
26/18, 2nd Floor, Old Rajinder Nagar, New Delhi-110060
Services Provider

Address for service in India/Attorney address:
PRIYA JAIN
H-2697, Sector-49, Sainik Colony, Faridabad, Haryana
Used Since :22/06/2016

DELHI
To provide legal services covered under class-45
3385603  13/10/2016
ROSY BLUE FOUNDATION
1608/1609 PRASAD CHAMBERS OPERA HOUSE MUMBAI 400004
SERVICES PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/01/2015
MUMBAI
SOCIAL ACTIVITY AND A PLATFORM FOR CONNECTING SERVICE PROVIDERS AND SERVICE SEEKERS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GAURAV AGRAWAL
trading as ;SHAURYA REGISTRATION CO.
30-A, JAGAN NATH PURI-MATHURA-281001 (U.P.)
SERVICE PROVIDER
Used Since :09/05/2000
DELHI
LEGAL AND PROFESSIONAL SERVICES FOR INTELLECTUAL PROPERTY.
3598522  24/07/2017
REGISTRATIONMART INDIA LLP
B-7, SAHIJANAND COMPLEX, B/H. MY MY SHOWROOM, NEAR SWASTIK CROSS ROAD, NAVRANGPURA, AHMEDABAD-380009
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
AVANI SANDIP SOLANKI
B-7, SAHIJANAND COMPLEX, B/H. MY MY SHOWROOM, NEAR SWASTIK CROSS ROAD, NAVRANGPURA, AHMEDABAD-380009.
Used Since: 02/04/2017

AHMEDABAD
LEGAL SERVICES; ADVISORY AND CONSULTANCY SERVICES; REGISTRATION SERVICES; INFORMATIVE SERVICES RELATING TO LEGAL MATTERS; INCLUDING ONLINE; IPR REGISTRATION SERVICES; TRADE MARK, COPYRIGHT REGISTRATION, INCORPORATION OF COMPANIES AND, CONSULTANCY IN VARIOUS FIELDS, GENERAL, ADMINISTRATIVE, SECRETARIAL, COMMERCIAL, FINANCIAL, LEGAL, ECONOMIC, LABOUR, INDUSTRIAL PUBLIC RELATIONS, SCIENTIFIC, TECHNICAL, DIRECT AND INDIRECT TAXATION AND ACCOUNTANCY, QUALITY CONTROL AND PROFESSIONAL CONSULTANCY SERVICES, LEGAL AND PROFESSIONAL SERVICES INCLUDED IN CLASS 45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “REGISTRATION”, APPEARING ON THE LABEL..
3618757   23/08/2017
PAN KAVACHSAFETY PRIVATE LIMITED
402, Hrishikesh Apt, 5th Floor, V.S. Marg, Dadar Mumbai, 400028
Private limited company
Address for service in India/Attorney address:
PARINAM LAW ASSOCIATES
Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
BE UNLIMITED

3619736   24/08/2017
EDELWEISS FINANCIAL SERVICES LIMITED
EDELWEISS HOUSE, OFF C.S.T. ROAD, KALINA, MUMBAI-400098, MAHARASHTRA, INDIA
SERVICE PROVIDER
LIMITED COMPANY

Address for service in India/Attorney address:
THAKORE JARIWALA & ASSOCIATES
116, Free Press House, 11th Floor, 215, Backbay Reclamation III, Nariman Point, Mumbai – 400 021

Used Since :01/08/2017

MUMBAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS FOR SOCIAL SERVICES
3660237  20/10/2017
AJAY SAXENA
B1, Omkaar Co-operative Housing, Society Limited, Plot-90 Sector29, Agroli, Belapur; Navi Mumbai 400614, Maharashtra
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Used Since :20/10/2005
MUMBAI
Conducting religious ceremonies
3689119   28/11/2017
ADANI SKILL DEVELOPMENT CENTRE
801, SHIKHAR COMPLEX, SHRIMALI SOCIETY, NAVRANGPURA, AHMEDABAD – 380009, GUJARAT, INDIA
A COMPANY REGISTERED UNDER SECTION 8 OF THE COMPANIES ACT, 2013
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :16/05/2016
AHMEDABAD
SOCIAL AND CHARITABLE SERVICES
LEXPERTS ADVOCATES

3722424   09/01/2018

TUSHAR HEMANI

trading as ;LEXPERTS ADVOCATES

# 103, 2ND FLOOR, SHANAY -1, OPP. SHIVALIK PLAZA, NEAR AMA, IIM ROAD, AMBAWADI, AHMEDABAD - 380 015 - GUJARAT

Used Since :01/01/1999

AHMEDABAD

PROVIDING OF LEGAL SERVICES, PROFESSIONAL LEGAL CONSULTING SERVICES INCLUDED IN CLASS 45.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
LEXPERTS ADVISORS
3722480  09/01/2018
TUSHAR HEMANI
trading as ;LEXPERTS ADVISORS
# 103, 2ND FLOOR, SHANAY -I, OPP. SHIVALIK PLAZA, NEAR AMA, IIM ROAD, AMBAWADI, AHMEDABAD - 380 015 - GUJARAT
Used Since :01/01/1999
AHMEDABAD
PROVIDING OF LEGAL SERVICES, PROFESSIONAL LEGAL CONSULTING SERVICES INCLUDED IN CLASS 45.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3728954  17/01/2018
TANVI MANOJKUMAR PANDYA
trading as ;ACTIVITY CLUB
23, AVANI TOWER, NR. SHREYAS RAILWAY CROSSING AMBAWADI, AHMEDABAD - 380015 GUJARAT INDIA
Used Since :31/07/2003
AHMEDABAD
SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS.
Yogsadguru

3808581   17/04/2018

DR. KRISHNADEO GIRI
23-A/103, Sneh Bimbisar Nagar, Goregaon (East), Mumbai - 400065, Maharashtra, India
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Used Since :01/01/2012

Mumbai

Astrological and spiritual services & Astrology consultation included in class 45.
3813224  22/04/2018

JYOTI DEWANI
HOUSE NO.1338, ABOVE PRAKASH KIRAN STORE, NEAR STATE BANK OF INDIA, ADHARTAL, JABALPUR - 482002
SOLE PROPRIETOR

Address for service in India/Attorney address:
PALLAVI ASHOK SIRPURAM
57/B-502, OM SHREE GANESH CHHAYA, TILAK NAGAR, CHEMBUR MUMBAI 400089

Proposed to be Used
MUMBAI
LEGAL SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY & INDIVIDUALS, PERSONAL & SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3825285  05/05/2018
VISHAL NANDKUMAR SALUNKE
B-607, Ganesh Nabhangan, Raikar Nagar, Lane No. 20b, Dhayari, Pune- 411041, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Legal services relating to business, corporate & commercial law, insolvency, liquidation, real estate, conveyancing, international trade, joint ventures, mergers, acquisitions, corporate restructuring, trusts, regional investments, licensing, franchising, regulatory law, corporate finance & tax, company formation, registration services & matrimonial disputes; Intellectual Property Litigation & non-litigation, Enforcement, Portfolio & Rights Management & Valuation Services, Tax & Excise Duty, Legal Consulting & Due Diligence, advisory and consultancy relating to all the aforesaid services included in class-45

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
CROPDATA

3935725  05/09/2018

CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013

Private Limited

Address for service in India/Attorney address:
LUV KUMAR
C-7-72 east of kailash
Used Since :15/03/2016

MUMBAI

“LICENSING OF COMPUTER SOFTWARE, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45.”
AGRIOTA

3935727  05/09/2018
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :15/03/2016

MUMBAI

"LICENSING OF COMPUTER SOFTWARE, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45."
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013

Address for service in India/Attorney address:

LUV KUMAR
c-7-72 east of kailash
Used Since: 15/03/2016

MUMBAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45.
legaldesk.com

3948680  18/09/2018

DESK NINE PVT. LTD

#95, 4th Floor, Rudra Chambers 4th Main, 11th Cross, Malleswaram Bangalore 560003

Legal Service Provider

PRIVATE LIMITED COMPANY

Used Since :03/06/2014

CHENNAI

Providing legal service in Class 45 including but not limited to Legal advice, Legal research, Legal document preparation, Drafting Services, Legal information services, Legal consultancy services, Legal support services, Registration Services (legal), Preparation of legal documents, Attorney services [legal services], Online legal services, Online legal drafting services, e stamping service, Incorporation services etc

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS LEGAL DESK SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
3949210 19/09/2018

K.K.BOSE TRADING AS VETRI MURASU THRUMANA THAGAVAL SEVAI MAIYAM
NO.63-D, MAHABOOP PALAYAM, MAIN ROAD, MADURAI - 625 016, MADURAI DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Planning and arranging of wedding ceremonies And Matrimonial agencies.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive words.

Transliteration: VETRI IS A PERSONAL NAME, MURASU MEANS INSTRUMENT AND THRUMANA THAGAVAL SEVAI MAIYAM MEANS MARRIAGE INFORMATION SERVICE.
3990442   02/11/2018
MANJUNATH  H N
No:212 Ground floor,Hulimangala Village, Jigani hobli, Anekal (TK), Bangalore-560105
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS REDDY SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
BHIM ARMY

3994997  10/11/2018
RAVI RAJAN PANDAYAN
VISHWASHANTI HOUSING SOCIETY, ROOM No-1, BUILDING No-7/8, GROUND FLOOR, RAILWAY CROSSING, MUKUND NAGAR, VASHI NAKA, CHEMBUR, MUMBAI-400 074
Sole Proprietor
Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705
Used Since :23/01/2007
MUMBAI
SOCIAL SERVICES AND CHARITABLE TRUST
3995652   12/11/2018
SUSHEEL FOUNDATION
604, KRITIKA ANNEX, NEAR R. K. STUDIO, SION TROMBAY ROAD, CHEMBUR, MUMBAI-400071
A Charitable Trust Registered Under Bombay Public Trust Act, 1950

Address for service in India/Agents address:
RITESH MEWALAL SHARMA
Office No.6, Om Anand CHS, B Wing, Near Sai Baba Temple, Louiswadi, Thane (West)-400604.

Proposed to be Used
Mumbai

EDUCATION, SPORTS RELIEF AND HELPING PEOPLE OF UNDER POVERTY LINE AND OTHER BACKWARD SECTION OF THE SOCIETY
JAINISM TODAY

3996255 13/11/2018

KUSHAL CHOPRA

Arya Vishwas Flat No- 21 And 204 # 26/351 1st Floor, Near Banashankari 1st Stage Post Office, 10th Main Hanumanthnagar, Bangalore, South, Banashankari, Bangalore Karnataka- 560085

Sole Proprietor

Address for service in India/Attorney address:

TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)

Proposed to be Used

CHENNAI

SOCIAL SERVICES, CHARITABLE SERVICES, DONATION, PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUAL, SOCIAL NETWORKING INCLUDED IN CLASS-45

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4000883  17/11/2018
DEEPAK PUSHKARMAL BHANDARI
A 291, Shahpura, Bhopal - 462016
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2017
MUMBAI
Personal and social services regarding individual needs.
4009008  27/11/2018
ONESTOP LEGALTECH SOLUTIONS PRIVATE LIMITED
161-BRAJESHWARI EXT., SHOP NO.3, INDORE (M.P.) - 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :29/08/2017
MUMBAI
LEGAL SERVICES AS INCLUDED IN CLASS 45.
APPLE HOME FOR ORPHAN KIDS RURAL AND URBAN DEVELOPMENT SOCIETY
Green Space Fort View, Phase I, Villa No:9, Alkapur Township, Road No.1, Neknampur, Manikonda, Hyderabad-500089, Telangana, India.
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since: 19/07/2018
CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals, foster care, fostering of children.
4016537  04/12/2018
DR. REENA SINGH
C/304, Satellite Park, Caves Road, Jogeshwari East, Mumbai, Maharashtra, India – 400060
Indian National
Address for service in India/Attorney address:
SOLOMON & CO. LEGAL SERVICES LLP
3rd Floor, Calcot House, 8/10, M.P. Shetty Marg, Fort, Mumbai - 400 023
Used Since :24/01/2012
MUMBAI
Personal and social services rendered by others to meet the needs of individuals and provision of emotional support to families
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SWAPNAPURTI VIVAH
4036936  25/12/2018
GIRISH KRUSHNARAO DESHPANDE
Basement Shop No 9, Kore Pride Building Mali Talkies Square Sangli
Proprietor
Address for service in India/Attorney address:
HEMANT PALIWAL
M.L.G 34/3 HOUSING BOARD COLONY TRIMURTI NAGAR NAGPUR 440022
Proposed to be Used
MUMBAI
MARRIAGE BUREAUS AND MARRIAGE COUNSELING
The Influencers

4044654    03/01/2019
EDELGIVE FOUNDATION
Edelweiss House, Off. C.S.T. Road, Kalina, Mumbai - 400 098
Private Limited Company

Address for service in India/Attorney address:
DUA ASSOCIATES
116, Free Press House, 11th Floor, 215, Backbay Reclamation III, Nariman Point, Mumbai 400 021

Proposed to be Used
MUMBAI

personal and social services rendered by others to meet the needs of individuals
4112241  09/03/2019
VEER PRAHARI PRIVATE LIMITED
HOUSE NO-20A, SMT. GODAWARI DEVI, W/O RAM SINGH DEEP NAGAR, ROAD NO 2, MEENA BAZAR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BRAJESH KUMAR CHAUHAN
H/O HARE RAM SINGH, PURNENDU NAGAR, PHULWARI SHARIF, PATNA - 801505
Proposed to be Used
KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
MANGALAYATAN UNIVERSITY
4122512  19/03/2019
ACHARYA KUNDKUND EDUCATIONAL SOCIETY
VIMLANCHAL HARI NAGAR, GOPALPURI, ALIGARH, UTTAR PRADESH 202001
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Used Since :30/10/2006
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4125339  22/03/2019
YENRI SOFTWARE SOLUTIONS PVT LTD
A 49, Ashirwad Building, Ground Floor, Lane No.3, Street 3, IA Colony, Begumpet, Hyderabad - 500003, Telangana
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Matrimonial agencies
4125950    23/03/2019
HABIB MHATAB SHAIKH
T/4/315, GURUDATTA HOUSING SOCIETY, NEAR RAM MANDIR, TRIVENI NAGAR, TALAWADE, PUNE 412114
INDIAN NATIONAL
Address for service in India/Attorney address:
RAMCHANDANI NEETU LALCHAND
2, D. G. COMPLEX, PURNANAGAR, CHINCHWAD, PUNE 411019

Proposed to be Used
MUMBAI
SECURITY SERVICES
4137726  04/04/2019
SAGACIOUS RESEARCH PRIVATE LIMITED
377 Pocket- 2, Sector-19, Dwarka, New Delhi 110075
Private Limited Company

Address for service in India/Attorney address:
VIVEK SINGH
502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017
Used Since :29/02/2008

DELHI
Intellectual Property Consultancy, Intellectual Property Search and Information Services, Intellectual Property Drafting,
Filing and Prosecution Services, Intellectual Property Licensing Services, Technology Licensing Services, Intellectual
Property Watch Services, Business Research and Market Intelligence Services, Intellectual Property Docketing and
Paralegal Services, Legal Document Preparation Services, Legal Services, Litigation Support Services, Intellectual
Property Management Services.
JUST EASE

DEEPAK GOEL
CHAMBER NO.D-405, KARKARDOOMA COURTS, DELHI
INDIVIDUAL

Proposed to be Used
DELHI
LEGAL SERVICES
LIME LIGHT

4177316  15/05/2019

AJITH KUMAR
MUTTATHU KIZHAKKETHIL, OMALLOOR P O, IMALI EAST, PATHANAMTHITTA- 689647
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thyeaud, PO, Thiruvananthapuram-695014

Proposed to be Used

CHENNAI
ON-LINE SOCIAL NETWORKING SERVICES IN CLASS 45
MAA VIDYA MADAN (M.V.M) CHARITABLE TRUST

4240925  20/07/2019
MAA VIDYA MADAN CHARITABLE TRUST, AN INDIAN TRUST, WHOSE FOUNDER IS SMT. KAMINI RANJAN.
Raghu Kunj, Old Arvind Mahila College Road, Kadam Kuan, Patna - 800003, Bihar.

Service Provider

Address for service in India/Attorney address:

GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used

KOLKATA

Services provided to individuals in relation with social events.
SURESH MENON  
19/1,kannadasan salai,behind natesan park,t nagar,chenai -600017  
Fire and Security association  
Association registered under Society act  

**Proposed to be Used**  
CHENNAI  
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
KRAFTSAMLA

4251780  31/07/2019

SWEDISH CHAMBER OF COMMERCE INDIA (SCCI)
Swedish Trade Council, C/o Embassy of Sweden, Nyaya Marg, Chanakyapuri New-Delhi 110021 India

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084
Used Since :13/01/2017
DELHI

social services included in class 45
IPExcel
4264344  13/08/2019
IPEXCEL SERVICES PVT. LTD.
Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Startup
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPExcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Used Since :28/03/2013
To be associated with:
2582254
CHENNAI
Legal services; Legal advice; Legal research; Legal information services; Legal support services; Legal consultation services; Legal research services; Legal aid services; Legal consultancy services; Legal advocacy services; Patent licensing [legal services]; Provision of legal information; Legal information research services; Attorney services [legal services]; Trademark monitoring [legal services]; Legal advice and representation; Licensing of trademarks [legal services]; Provision of expert legal opinions; Licensing of intellectual property [legal services]; Licensing of patent applications [legal services]; Legal services relating to copyright licensing; Legal consultancy relating to patent mapping; Legal services relating to intellectual property rights; Legal consultancy relating to intellectual property rights; Trademark watch services for legal advisory purposes; Legal services relating to the registration of trademarks; Legal services relating to the exploitation of patents; Monitoring intellectual property rights for legal advisory purposes; Legal services relating to the acquisition of intellectual property; Legal services relating to the exploitation of intellectual property rights; Legal and judicial research services in the field of intellectual property; Licensing of intellectual property in the field of copyrights [legal services]; Licensing of intellectual property in the field of trademarks [legal services]
IPflair

4264345 13/08/2019
IPEXCEL SERVICES PVT. LTD.
Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Startup
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPEXCEL Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Used Since: 29/05/2017

CHENNAI
Legal services; Legal advice; Legal research; Legal information services; Legal support services; Legal consultation services; Legal research services; Legal aid services; Legal consultancy services; Legal advocacy services; Patent licensing [legal services]; Provision of legal information; Legal information research services; Attorney services [legal services]; Trademark monitoring [legal services]; Legal advice and representation; Licensing of trademarks [legal services]; Provision of expert legal opinions; Licensing of intellectual property [legal services]; Licensing of patent applications [legal services]; Legal services relating to copyright licensing; Legal consultancy relating to patent mapping; Legal services relating to intellectual property rights; Legal consultancy relating to intellectual property rights; Trademark watch services for legal advisory purposes; Legal services relating to the registration of trademarks; Legal services relating to the exploitation of patents; Monitoring intellectual property rights for legal advisory purposes; Legal services relating to the acquisition of intellectual property; Legal services relating to the exploitation of intellectual property rights; Legal and judicial research services in the field of intellectual property; Licensing of intellectual property in the field of copyrights [legal services]; Licensing of intellectual property in the field of trademarks [legal services]
KALKIPURI DHARMA TRUST
Choolur, Kozhikode District, PIN- 673 601, State of Kerala, India, duly represented by its Founder and Lifetime Managing Trustee Kalki
A Trust duly represented by its Founder and Lifetime Managing Trustee.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

CHENNAI
Social introduction agency services, Online social networking services, Internet-based social introduction services, Online social introduction services, Internet-based social networking services, Personal and social services regarding individual needs, Internet-based social networking, introduction, Online social networking services accessible by means of downloadable mobile applications, Personal and Social Services provided by third parties to meet the needs of individuals, Conducting religious ceremonies, Organisation of religious meetings, Conducting religious prayer services, Spiritual consultancy, Providing on-line information in the field of spirituality, self-help, and personal empowerment subject matters, Astrological forecasting, Providing clothing to needy persons [charitable services], Providing shoes to needy persons [charitable services], Investigation and surveillance services relating to the physical safety of persons and security of tangible property, National security services.
4268858  20/08/2019
PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :17/02/2019
CHENNAI
Legal consultation services; Expert consultancy relating to legal issues; Information, advisory and consultancy services relating to legal matters
AL-AMEEN CHARITABLE FUND TRUST
4269091  20/08/2019
AL-AMEEN CHARITABLE FUND TRUST, NAGPUR
PLOT NO. 162, WARD NO. 61, OPP. EIDGAH GROUND, JAFAR NAGAR, NAGPUR - 440013 (MAHARASHTRA)
Trust
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :11/08/2009
MUMBAI
welfare and social services
MyGate

4280433  31/08/2019

VIVISH TECHNOLOGIES PRIVATE LIMITED
Incubex Nestavara, 3rd and 4th floor, 16th cross road, Sector 7, HSR Layout, Bengaluru, Karnataka 560102

Private Limited Company

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084
Used Since :05/04/2019

To be associated with:
3316469, 4198345

CHENNAI

Services being identity validation services, security consultancy services for the protection of property and individuals, physical security services, security guard services for buildings, security monitoring systems and providing information relating to security guard services.
Proposed to be Used
MUMBAI
PROVIDING SERVICES RELATED PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; PROVIDING SERVICES RELATED TO DELIVERY OF GROCERIES AND STAPLES, FOOD PRODUCTS, FRUITS AND VEGETABLES, BEVERAGES, BABY FOOD AND BABY CARE PRODUCTS, HOUSEHOLD UTILITIES AND ACCESSORIES, HEALTHCARE PRODUCTS, BEAUTY AND PERSONAL CARE PRODUCTS; SERVICES RELATED TO BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THE GOODS; PROVIDING ONLINE INFORMATION INCLUDING INFORMATION RELATED TO PRODUCTS, MARKET PRICE AND DISCOUNTED PRICE OF PRODUCTS AND MERCHANDISE; PROVISION OF INFORMATION RELATED TO PRICES OF PRODUCTS SELECTED VIA AN ONLINE CALCULATOR
4288820    10/09/2019
REYAZ AHMAD
5D, BLOCK-2, EKTA FLORAL, 27 CHRISTOPHER ROAD, KOLKATA-700046
AN INDIVIDUAL
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :17/05/2019
KOLKATA
LEGAL SERVICES, INTELLECTUAL PROPERTY CONSULTANCY SERVICES
C4U SECURITY
4290417  11/09/2019
C4U SECURITY SOLUTIONS PRIVATE LIMITED
CS-2, 406, SUPERTECH CAPE TOWN, SECTOR-74, NOIDA-201301
PRIVATE LIMITED
Address for service in India/Attorney address:
KATIRA & ASSOCIATES
B-01, D-53, SECTOR-2, NOIDA, UTTAR PRADESH - 201301
Proposed to be Used
DELHI
Security Services, Investigation and surveillance services relating to the safety of persons and entities.
NSE Foundation

4292136  13/09/2019
NSE FOUNDATION LIMITED
EXCHANGE PLAZA, C-1, BLOCK G, BANDRA KURLA COMPLEX, BANDRA EAST, MUMBAI - 400051
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUALS; SOCIAL SERVICES; LEGAL SERVICES RELATING TO BUSINESS, CORPORATE & COMMERCIAL LAW, INSOLVENCY, LIQUIDATION, REAL ESTATE, CONVEYANCING, INTERNATIONAL TRADE, JOINT VENTURES, MERGERS, ACQUISITIONS, CORPORATE RESTRUCTURING, TRUSTS, REGIONAL INVESTMENTS, LICENSING, FRANCHISING, REGULATORY LAW, CORPORATE FINANCE & TAX, COMPANY FORMATION & REGISTRATION SERVICES; ADVISORY AND CONSULTANCY RELATING TO ALL THE AFORESAID SERVICES.
P S GROUP REALTY PRIVATE LIMITED
1002 EM Bypass, Front Block, Kolkata – 700105, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :14/06/2019

KOLKATA
Legal research relating to real estate transactions; Security services for buildings; Safety auditing to improve safety of construction workers on residential construction sites; Licensing of architectural drawings to others; Legal services; Litigation services; Licensing of intellectual property; Licensing of copyright; Licensing of franchising concepts; Legal administration of licences; Copyright management; On-line social networking services; Control of building environmental access and security systems; Fire-fighting services; Surveillance services.
RANJANA SANTOSH SADAVARTE
2, SHAMSUNDER SOCIETY, DATTAWADI, NEAR MHATRE BRIDGE, PUNE 411030
Proprietor
Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE

Proposed to be Used
MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS
Arcum Global

4292955  13/09/2019

DIVESH SHARMA
C-2/51, L.G.F, Safdarjang Development Area, New Delhi-110016
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Used Since :14/12/2018

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4295037    16/09/2019
G.P.S. ROBINSON
4, Kavarapalayam Main Road, Avadi, Chennai – 600 054, Tamilnadu, India
individual

Address for service in India/Attorney address:
S.SUBA SHINY
FLAT NO.B, BALAJI SHREE APARTMETS, NO.40-41, 6TH MANIN ROAD, RA PURAM, CHENNAI - 600 028

Used Since :01/05/2017

CHENNAI
Religious And Spiritual Services, Namely, Organization Of Religious Meetings; Spiritual Rehabilitation Services; Religious Prayer And Preaching Services; Evangelistic And Ministerial Services Namely, Holding Spiritual Retreats To Assist Religious Leaders; Charitable Outreach Services, Namely, Providing Counselling Services In The Field Of Religion To The Needy And The Sick; Providing On-Line Information In The Field Of Spirituality and all other services included in class 45.
4295194  17/09/2019
MR. CHANDRASHEKHAR PRABHAKAR VAZE
Anugami Lokrajya Mahabhiyan Trust, 8/222 Smruti Kunj, 3rd Floor above Mama Kane Hotel, Opposite Dadar Station, Dadar (west), Mumbai, 400028, Maharashtra, India
Registered Public Charitable Trust
Address for service in India/Agents address:
GOURI N. BHAVE
"CHHAYA", PLOT NO. 42, SANGAM SOCIETY, PADMAVATI, PUNE-SATARA ROAD, PUNE - 411 037.
Used Since :30/07/2016
MUMBAI
Social Services for the betterment of the society
4295332 17/09/2019
COL. KISHORI MOHAN ROY
trading as ;GAJRAJ SECURITY & CONSULTANCY SERVICES
AT- H.NO.59, 2ND FLOOR, NAYANPUR ROAD, GANESHGURI, CHARIALI, GUWAHATI - 781006, ASSAM.
SERVICE PROVIDER
Address for service in India/Agents address:
KOLKATA
RENDERING SERVICES OF SECURITY SERVICES.
4295589  17/09/2019
PRIVATIX SECURITY SERVICES PRIVATE LIMITED
C/O OF JIUT PRASAD BARUNA, BUXAR, BUXAR, Bihar, India, 802101
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
KOLKATA
Security guard services, Security services
Trade Marks Journal No: 1924, 21/10/2019 Class 45

4298267 19/09/2019
VINAY VALLATH
Vallath house, Karuvannur Bunglow, Irinjilakuda
Active

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since: 12/12/2018

CHENNAI
personal and social services rendered by others to meet the needs of individuals
4298346  19/09/2019
JATINDER PAL SINGH TRADING AS JATINDER PAUL SINGH
2180, PHASE-I, DUGRI, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :12/06/2014
DELHI
Personal and Social Services rendered by others to meet the needs of Individuals.
CASTLES & COASTERS
4298804    20/09/2019
NAMHA MALHOTRA
trading as ;CASTLES AND COASTERS
202, KARAN BUILDING, NEAR LOKHANDWALA COMPLEX, AXIS BANK LANE, NEAR GREEN ACRES, ANDHERI WEST, MUMBAI-400058
Used Since :25/11/2018
MUMBAI
PLANNING AND ARRANGING OF WEDDING CEREMONIES AND PROVIDING CONSULTING SERVICES IN RESPECT OF PLANNING AND ARRANGING WEDDING CEREMONIES
Myntra Fashion Superstar
4299516    20/09/2019
MYNTRA DESIGNS PRIVATE LIMITED
AKR Tech Park-B Block, 7th Mile, Off Hosur Road, Kudlu Gate, Krishna Reddy Industrial Area, Garebhavipalya, Singasandra, Bengaluru
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :24/06/2019
CHENNAI
Consultancy services in the field of personal fashion; Information relating to fashion coordination services for individuals
YUHINA LAW

4300130    21/09/2019
RAJESH KAMAL BAGGA, trading as: YUHINA LAW
1701, Monarch Garden, P. D. Mello Road, Sewree Cross Road, Sewree Wadala Estate, Sewri, Mumbai 400015
Sole Proprietorship firm

Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Used Since :10/09/2019

MUMBAI
Legal Services
4300782  23/09/2019
PRIYANKA HERDhan
Priyanka Herdhan, B-16 Vishranti Heritage Next to Lotus Plaza, Gotri Vadodara-390021
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/03/2018

AHMEDabad
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND
INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4301007    23/09/2019
MOHAMMED ARMAAN PROPRIETOR OF TWILIGHT GLOBAL RESTAURANT
ADDRESS: NO. 527, GROUND FLOOR, 4TH CROSS, CMR ROAD, 2ND BLOCK, HRBR LAYOUT, KALYAN NAGAR, BANGALORE
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
YASWARA
4301136  23/09/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
MUMBAI
POLITICAL LOBBYING SERVICES; ORGANISATION OF POLITICAL MEETINGS; PROVIDING INFORMATION REGARDING POLITICAL ISSUES; PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, UNDERTAKING SERVICES, LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4302740   24/09/2019
LEO SECURITY & ALLIED SERVICES PVT LTD
NO.5, 1ST CROSS STREET, SRI LAKSHMI NAGAR, ALAPAKKAM, CHENNAI -600116
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1924, 21/10/2019

4303219 25/09/2019
K.SUDHAKAR
trading as; YESHUA DAWAH MINISTRIES
NO. 109/5C/1C, 1ST FLOOR, MANI RAM COMPLEX, TUTICORIN - 628 002 TAMILNADU, INDIA.
TRUST

Proposed to be Used
CHENNAI
SOCIAL SERVICES
RANBAXY
4304141  25/09/2019
SRL GROUP
SRIRAM PATH, SARISTABAD ROAD, GARDANIBAGH, PATNA, BIHAR, 800001
LEGAL SERVICES IN ALL SECTORS
Trademark Act, 1999 - SRL Group (A Brand Licensor Firm)

Proposed to be Used
KOLKATA
Legal Services; Intellectual Property (Trademarks, Copyrights, Design, Patent) Licensing Services; Grant licensing on intellectual property - Trademarks, Copyrights, Design, Patent ; Software Licensing Services; Brand Sale/Purchase Services; Brand Licensing Services; Others Licensing services; Networking Services; Social Services; Personal Services; Detective Services; Religious Services; Astrological and Spiritual Services; safety, rescue, security and enforcement services; dating services; funerary services; child care services; petscare services; house sitting services; individual analysis and research services; individual shopping services; lost property services; social escorting services; wedding services; Advisory services relating to intellectual property licensing; Granting of licences for industrial property rights ; Granting of licences on intellectual property (Trademarks, Copyrights, Design, Patent) ;Granting of licences to others for the use of industrial property rights and copyright ; Granting of licenses for industrial property rights ; all type of consultancy services; all type of Legal Services; all types of Licensing Services; rental, hire & leasing in connection with the aforesaid, included in the class and advice, consultancy and information for the aforesaid, and others natures of services or business activities comes under in the class: 45
ADONAI MINISTRIES
4305492    27/09/2019
ADONAI MINISTRIES
#14, HEERACHAND ROAD, COX TOWN, BANGALORE-560005
TRUST
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Conducting religious ceremonies;Religious prayer services;Organisation of religious meetings;Social services rendered by others to meet the needs of individuals.
ZAPTX
4306250 27/09/2019
ZAPTX ADVISORS PRIVATE LIMITED
OPP V C SHUKLA HOUSE, NEAR CITY KOTWALI, BUDHAPARA, RAIPUR, CHATTISGARH 492001
PRIVATE LIMITED COMPANY
Used Since: 29/04/2019
MUMBAI
Legal Services; Legal Research; Registration Services (Legal); Legal Consultancy Services; Legal Support Services;
Legal Consultancy in the field of Taxation; Trademark Agent Services, Trademark Watch Services, Management of
Trademarks, Consultancy related to trademark protection, licensing and assignment services and other legal services
relating to registration of trademarks; Copyright management, protection & consultancy services; Intellectual Property
Services in the field of patents & patent applications. Consultancy in relation to filing and protection of industrial designs
Company Registration Services
VAIDIK YATRA

4307514  29/09/2019

SHRI ANURAG KRISHNA SHASTRI
167, NETAJI SUBHASH ROAD, KOLKATA, 700 007
TRUST

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRMA UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481, GUJARAT

Used Since :01/01/2011

KOLKATA

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL AND COMMUNITY SERVICES; CHARITABLE SERVICES; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL; ORGANIZATION OF SPIRITUAL AND RELIGIOUS MEETINGS BEING SERVICES INCLUDED IN CLASS 45.
VAIDIK YATRA GURUKUL
4307518  29/09/2019
SHRI ANURAG KRISHNA SHASTRI
167, NETAJI SUBHASH ROAD, KOLKATA 700 007
TRUST
Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRMA UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481, GUJARAT
Used Since :01/01/2011
KOLKATA
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL AND COMMUNITY SERVICES; CHARITABLE SERVICES; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL; ORGANIZATION OF SPIRITUAL AND RELIGIOUS MEETINGS BEING SERVICES INCLUDED IN CLASS 45.
Sarthak Maggon Law Offices

4309835  01/10/2019
SARTHAK MAGGON
7/34 B, Jangpura B, New Delhi-110014
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Used Since :12/09/2016

To be associated with:
4181992

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
proaxissolutions.com
4313654  05/10/2019
SENTHIL KUMAR CHINNANDI SHANMUGANANDAN
No 3, Kempanna road, Maruthi Seva Nagar Bangalore- 560033
Individual
Address for service in India/Agents address:
HANUMANTASA KATIGAR
Proposed to be Used
To be associated with:
3834986
CHENNAI
Description: Private Forensic Investigations and Consultancy Services and such other services covered under class 45
PACHPAN SE BACHPAN
4316576  10/10/2019
AJAY KUMAR JAIWAL
377, MG COLLEGE ROAD, PURDILPUR, GORAKHPUR, U.P. 273001
INDIVIDUAL
Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.
Proposed to be Used
DELHI
SOCIAL SERVICES
THOMAS LYTE

1560306 21/05/2007
THE PHOENIX LUXURY CO.LTD.
trading as ;THE PHOENIX LUXURY CO.LTD.
SUITE 25 ELYSIUM GATE,126 NEW KINGS ROAD,LONDON,SW6 4LZ.
MANUFACTURERS, TRADERS, EXPORTERS AND SERVICE PROVIDERS.
A BRITISH COMPANY

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Cl.3; PERFUMES, TOILET WATERS; EAU DE COLOGNE; ESSENTIAL OILS FOR PERSONAL USE; COSMETICS; EYE
SHADOW, LIP GLOSS, LIPSTICK, MASCARA, FOUNDATION MAKEUP; TOILET PREPARATIONS; EAU DE TOILETTE;
SOAP: ANTIPERSPIRANTS; DEODORANTS FOR PERSONAL CARE; HAIR CARE PREPARATIONS; SKIN CARE
PREPARATIONS; LOTIONS, CREAMS AND CONDITIONERS; SHAMPOOS; CONDITIONERS; BEAUTY CARE
PREPARATIONS; BEAUTY MASKS; BODY CARE PREPARATIONS; CREAM, MASKS, OIL, POWDER AND SCRUBS; HAND
AND BODY LOTIONS; DENTIFRICES; SHAVING PREPARATIONS, DYES FOR HAIRS, BATH PREPARATIONS, BEADS,
CRYSTALS, FOAM, GELS, OIL AND POWDER; SCENTED BODY SPRAYS; AFTER SHAVE LOTIONS; PRE-ELECTRIC
SHAVING PREPARATIONS.

Cl.9; SUNGLASSES; SPECTACLES; CASES FOR SUNGLASSES AND SPECTACLES; ACCESSORIES FOR SUNGLASSES
AND SPECTACLES; PRE-RECORDED SOUND RECORDINGS; PRE-RECORDED VINYL RECORDS, COMPACT DISCS,
AUDIO TAPES, AUDIO-VIDE TAPES, AUDIO VIDEO CASSETTES, AUDIO VIDEO DISCS AND DIGITAL VERSATILE;
PRE-RECORDED VIDEO RECORDINGS; MOTION PICTURE FILMS AND TELEVISION; MOTION PICTURES FOR BROADCAST ON
TELEVISION; CD-ROMS; CD-ROM GAMES; BLANK AUDIO TAPES, BLANK VIDEO TAPES, BLANK AUDIO CASSETTES,
BLANK VIDEO CASSETTES; VIDEO GAMES ADAPTED FOR USE WITH TELEVISION RECEIVERS, COUNTER OPERATED
GAMES, VIDEO AND COMPUTER GAMES SOFTWARE: VIDEO GAME CARTRIDGES AND CASSETTES; GAME EQUIPMENT
FOR PLAYING A COMPUTER GAME; SPECTACLE, SPECTACULAR CASES, SUNGLASSES, COMPUTER SOFTWARE FOR
ARCADE APPARATUS AND GAMES, VIDEO GAMES SOFTWARE; COMPUTER PERIPHERAL MOUSE PADS; COMPUTER
SOFTWARE SCREEN SAVERS.

Cl.14; GOODS MADE WHOLLY OR PRINCIPALLY OF PRECIOUS METALS AND THEIR ALLOYS OR COATED
THEREWITH; CLOCKS, ALARM CLOCKS; WATCHES; JEWELLERY; NECKLACE, RINGS, BEADS OF PRECIOUS METAL,
PRECIOUS STONES, NAMLY, DIAMONDS, RUBIES, SAPPHIRES; BRACELETS, JEWELLERY CHAINS, WATCH CHAINS,
NON-MONETARY COINS, MEDALS, MEDALLIONS, KEY RINGS OF PRECIOUS METAL, TIE CLIPS, TIE PINS, CUFFLINKS
TROPHIES, ORNAMENTS OF PRECIOUS METAL, FIGURINES OF PRECIOUS METAL, DECORATIVE AND JEWELLERY
BOXES OF PRECIOUS METAL, WATCH CASES, JEWELLERY CASES, CIGARETTE CASES OF PRECIOUS METAL,
HOUSEHOLD CONTAINERS OF PRECIOUS METAL, TOWEL HOLDERS AND NAPKIN HOLDERS OF PRECIOUS METAL.

Cl.18; ARTICLES OF LEATHER OR IMITATION LEATHER; BAGS, HAND BAGS, BRIEF CASES, WRIST MOUNTED
CARRYALLS, RUCKSACKS, ALL PURPOSE SPORTS BAGS, ATHLETE BAGS, BABY BACK PACKS, BACK PACKS,
BEACH BAGS, BOOK BAGS, DIAPER BAGS, DUFFEL BAGS, GYM BAGS, TOTE BAGS; BOOT BAGS FOR TRAVEL,
SATCHELS; WALLETs: BELTS; COIN PURSES; FANNY PACKS, KNAPSACKS; WAIST PACKS; UMBRELLAS, PARASOLS;
BAGS FOR STORING RECORDS.

Cl.20; FURNITURE; TABLES; CHAIRS; GARDEN FURNITURE; KITCHEN FURNITURE; CUPBOARDS; MIRRORS;
PICTURE FRAMES; WORKS OF ART, FIGURINES, MODELS AND ORNAMENTS, ALL MADE OF WOOD, WAX, PLASTER OR
PLASTIC; PENNANTS, KEYFOBS, KEY RINGS, ALL BEING MADE OF PLASTIC; PILLOWS; CUSHIONS; BEDS; SIGN
BOARDS MADE OF WOOD OR PLASTICS; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.24; TEXTILE ARTICLES; BED LINEN, DUVET COVERS, PILLOW CASES, BED SHEETS, BED BLANKETS; TABLE
LINEN; TABLE CLOTHS, NAPKINS, HANDKERCHIEFS, CURTAINS, CLOTH PENNANTS, CLOTH BANNERS, CLOTH
FLAGS, TOWELS, BEACH TOWELS, TEXTILE WALL HANGINGS, FACE TOWELS, TEA TOWELS, FLANNELS, TEXTILE
PLACE MATS AND SILK FABRICS.

Cl.25; CLOTHING; FOOTWEAR; HEADGEAR; SCARVES; ARTICLES OF UNDERCLOTHING; SHIRTS, SWEATSHIRTS,
JACKETS, COATS, RAINCOATS, SNOWSUITS, RAINWEAR, CLOTH BIBS, SKIRTS, BLOUSES, DRESSES, SUSPENDERS, SWEATERS,
ATHLETIC UNIFORMS, WARM-UP SUITS, JOGGING SUITS, SHOES, BOOTS, SNEAKERS, SANDALS, BOOTIES, SLIPPER SOCKS, SWIMWEAR, SCARVES, DRESSING GOWNS,
BOXER SHORTS, SOCKS, T-SHIRTS; HATS, CAPS, SUNVISORS, SLEEPWEAR, PYJAMAS, SLIPPERS, UNDERWEAR, LINGERIE, WRIST BANDS, HEAD BANDS, TIES, ROBES; MASQUERADE AND HALLOWEEN COSTUMES; FOOT WEAR AND HEAD WEAR FOR BABIES AND TODDLERS; ARTICLES OF CLOTHING FOR BABIES AND TODDLERS.

Cl.35; RETAIL SERVICES, IN PARTICULAR THE RETAIL OF CLOTHING, HEADWEAR, FOOTWEAR, JEWELLERY, WATCHES, ACCESSORIES, BAGS, FURNITURE, BELTS, SUNGLASSES, SOAPS AND PERFUMES, TOYS AND GIFTS; BUSINESS CONSULTANCY SERVICES; BUSINESS ADVISORY SERVICES; ADVERTISING SERVICES; ADVERTISING SERVICES PROVIDED OVER THE INTERNET; RENTAL OF ADVERTISING SPACE ON A WEBSITE.
2503500   28/03/2013
MANGALAM EDUGATE
843 WARD NO 6 MAIN BAZAR MEHRAULI NEW DELHI 110030
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A COMPANY REGISTERED UNDER SECTION 25 OF THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI

Cl.9; SCIENTIFIC, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER, BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY, ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSED, ARTISTS MATERIALS, PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS, PRINTERS, TYPE; PRINTING BLOCKS.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.41; EDUCATION; PROVIDING OF TRAINING, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
GIST ADVISORY PRIVATE LIMITED
B1-206B, BOOMERANG, B WING, 2ND FLOOR, CHANDIVALI FARM ROAD, ANDHERI (EAST), MUMBAI-400072.

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHT MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI

Cl.35; BUSINESS RESEARCH, MANAGEMENT, ADMINISTRATION, CONSULTANCY, OFFICE FUNCTIONS AND ADVERTISING

Cl.42; CONSULTANCY AND TECHNOLOGICAL SERVICES, RESEARCH, INDUSTRIAL ANALYSIS, ADVISORY SERVICES INCLUDING CONSULTANCY IN THE FIELD OF ENERGY SAVING, ENVIRONMENTAL RESEARCH, GEOLOGICAL PROSPECTING, RESEARCH, SURVEYS, PROJECT STUDIES PROVIDING SCIENTIFIC INFORMATION ON CARBON OFF SETTING RESEARCH AND DEVELOPMENT OF ENVIRONMENT PROJECT, WATER ANALYSIS
E-Oleo

2970631  22/05/2015
EYYAP SABUN MALAYSIA SDN. BHD
PLO 70 Jalan Nibong 4 Tanjung Langsat Industrial Complex 81700 Pasir Gudang, Johor Darul Takz-m, Malaysia
Merchants & Manufacturers
A company organised and existing under the laws of Malaysia

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used

DELHI

Cl.1; Chemicals used in industry, science, photography, agriculture, horticulture and forestry; manures and soils; unprocessed artificial resins and unprocessed plastics; fire extinguishing compositions; adhesives not for medical, household and stationery purposes

Cl.5; Pharmaceutical and veterinary preparations for medical purposes; chemical preparations for medical and veterinary purposes, chemical reagents for pharmaceutical and veterinary purposes; dietary supplements for pharmaceutical and veterinary purposes; dietetic supplements; nutritional supplements; medical preparations for slimming purposes; food for babies; herbs and herbal beverages adapted for medicinal purposes; dental preparations and articles: teeth filling material, dental impression material, dental adhesives and material for repairing teeth; sanitary preparations for medical use; hygienic pads; hygienic tampons; plasters; materials for dressings; diapers, including those made of paper and textiles; preparations for destroying vermin; fungicides, herbicides; deodorants, other than for human beings or for animals; air deodorising preparations; disinfectants; antiseptics; detergents for medical purposes
Priority claimed from 11/02/2015; Application No. : 86532393 ;United States of America
3029514   11/08/2015
TESLA, INC.
3500 Deer Creek Road, Palo Alto, California 94304, U.S.A.
Manufacturers and Service Providers
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
To be associated with:
2689306, 2881361, 3029505

DELHI

Cl.36; Leasing services relating to electric battery systems for the storage, discharge, supply, transmission and stabilization of electricity; financing services relating to electric battery systems for the storage, discharge, supply, transmission and stabilization of electricity.

Cl.37; Installation, integration, maintenance and repair and upgrading of electric battery systems, and consulting related thereto, for the storage, discharge, supply, transmission and stabilization of electricity.

Cl.42; Monitoring of electric battery systems for storing and supplying electricity; operating, maintaining, optimizing and regulating electric battery systems for storage, discharge, supply, transmission and stabilization of electricity, and consulting services related thereto.
3045137  01/09/2015
ADDMARC HOSPITALITY MARKETING SERVICES PVT.LTD.
F-6 FIRST FLOOR, MAIN ROAD KALKAJI DELHI 110019
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SPN LEGAL
A-380, DEFENCE COLONY, NEW DELHI 110024
Used Since :15/09/2008
DELHI
Cl.39; TRAVEL ARRANGEMENTS
Cl.41; ENTERTAINMENT
Cl.42; TECHNOLOGICAL SERVICES
Cl.43; ACCOMMODATION
HLS Asia

3053460  10/09/2015

HLS ASIA LTD

trading as ;HLS Asia

109, Aurobindo Place, Hauz Khas, New Delhi and our Corporate Address is C-2, Sector-57, Noida 201301, Uttar Pradesh

SERVICE PROVIDER

Private Limited Company

Address for service in India/Attorney address:

N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :23/11/2001

To be associated with:

3053460

DELHI

IN USE.

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; MINING, AND OIL AND GAS EXTRACTION

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
RACE FOR RETIREMENT

Priority claimed from 17/03/2015; Application No. : 86/566,058 ;United States of America

3057378 16/09/2015

THE PRUDENTIAL INSURANCE COMPANY OF AMERICA
751 BROAD STREET, NEWARK, NEW JERSEY 07102, UNITED STATES OF AMERICA.

Service providers
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, U. S. A.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.36;Insurance and financial services, namely, insurance underwriting, administration and agency services in the fields of life, property and casualty, disability, long term care, and annuities; pension fund and retirement plan management services, namely, investment of pension and retirement funds for others, and administration of employee pension and retirement plans; corporate financing services; investment banking services; capital investment consultation services; investment brokerage services, namely, private and public sales of loans and loan portfolios; securities and commodities brokerage and underwriting services; mutual fund brokerage, distribution and investment services; financial clearing house services; banking services; credit card and debit card services; portfolio asset management services; investment advisory and management services; financial planning services; estate planning services; financial information provided by electronic means; financial research services; loan financing services; mortgage financing services; home equity loans; real estate brokerage, leasing and management services; and real estate investment services

Cl.41;Organizing, arranging and conducting running events to raise retirement awareness
THE RACE FOR RETIREMENT

Priority claimed from 17/03/2015; Application No. : 86/566,049 ;United States of America

3057379  16/09/2015

THE PRUDENTIAL INSURANCE COMPANY OF AMERICA
751 BROAD STREET, NEWARK, NEW JERSEY 07102, UNITED STATES OF AMERICA.

Service providers
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, U. S. A.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

To be associated with:
3057378

DELHI

Cl.36; Insurance and financial services, namely, insurance underwriting, administration and agency services in the fields of life, property and casualty, disability, long term care, and annuities; pension fund and retirement plan management services, namely, investment of pension and retirement funds for others, and administration of employee pension and retirement plans; corporate financing services; investment banking services; capital investment consultation services; investment brokerage services, namely, private and public sales of loans and loan portfolios; securities and commodities brokerage and underwriting services; mutual fund brokerage, distribution and investment services; financial clearing house services; banking services; credit card and debit card services; portfolio asset management services; investment advisory and management services; financial planning services; estate planning services; financial information provided by electronic means; financial research services; loan financing services; mortgage financing services; home equity loans; real estate brokerage, leasing and management services; and real estate investment services

Cl.41; Organizing, arranging and conducting running events to raise retirement awareness
FEBRIS
3079145  14/10/2015
VISHAL BAJAJ
24/2 the mall, opposite town hall, firozpur city, Punjab
MANUFACTURER AND TRADER.
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
Cl.10; Surgical, medical, dental apparatus and instruments, orthopaedic articles; suture materials
Cl.25; Clothing, footwear, headgear
FASTCHEK TECHNOLOGIES PRIVATE LIMITED
2nd Floor, F-83, Kalkaji, New Delhi – 110019, India
Service Provider
a company incorporated under the Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.36; Financial services, namely, electronic funds transfer; clearing and reconciling financial transactions; online payment services; authentication and verification services in relation to online payment or transfer of funds; electronic foreign exchange payment processing; payment processing services, namely, providing virtual currency transaction processing services for others; processing and transmission of bills and payments thereof; payment verification via global computer information network.

Cl.38; Telecommunications, providing access to telecommunication networks and internet websites in the field of insurance, real estate and finance; telephone services for call centers; transmission of information, provided via the Internet and electronic media; collection and transmission of news; e-mail; providing electronic bulletin boards, blog, and live interactive chat services, call center services, electronic exchange of data stored in databases, communications by computer terminals.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Providing temporary use of on-line non-downloadable software, providing downloadable software for processing electronic payments and transfer of funds; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks.
H 10

3087272  27/10/2015
HELLO TEN BRANDS PVT. LTD.
4/42 Punjabi Bagh, New Delhi 110026, India
Merchants & Manufacturers
Company incorporated under the laws of India
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
To be associated with:
3034125, 3034127

DELHI

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; leather accessories; bags; School Bags and all other lifestyle products under class 18
Cl.25; All kinds of Footwear, All kinds of Clothing & Accessories, Readymade Garments & Accessories, sportswear, Fitness Products under class 25
Cl.35; Retail & wholesale services connected with the sale of Footwear, All kinds of Clothing & Accessories, Readymade Garments & Accessories, sportswear, Leather and imitations of leather, and goods made of these materials and not included in other classes; leather accessories; bags; School Bags & Lifestyle Products.
P9

3091262  02/11/2015

HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District, Shenzhen, P. R. China
Manufacturers, Merchants and Service Providers
a company organized and existing under the laws of P. R. China

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.9; Mobile phones; batteries of phones; tablet computers; protective cases for tablet computers; set-top boxes; routers; application software; communication equipment; wireless routers; smart bands; smart watches; smart watches comprised primarily of a wristwatch mainly for viewing, sending and receiving texts, emails, data and information and answering calls; wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers; wearable digital electronic devices; smart wrist wearable bands with display screens for viewing, sending and receiving texts, emails, data and information and answering calls; smart eyeglasses for viewing, sending and receiving texts, emails, data and information and taking pictures; smartphones in the shape of a watch; earphones; stereos; loudspeakers; earphone adapters

Cl.14; Watchbands, jewelry; horological and chronometric instruments; watches; bracelets; necklaces; jewelry and watches with communication functions

Cl.35; Retailing services in relation to mobile phones, batteries of phones, tablet computers, protective cases for tablet computers, set-top boxes, routers, application software, communication equipment, wireless routers, smart bands and smart watches; retailing services in relation to smart watches comprised primarily of a wristwatch mainly for viewing, sending and receiving texts, emails, data and information and answering calls; retailing services in relation to wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers; retailing services in relation to wearable digital electronic devices; retailing services in relation to smart wrist wearable bands with display screens for viewing, sending and receiving texts, emails, data and information and answering calls; retailing services in relation to smart eyeglasses for viewing, sending and receiving texts, emails, data and information and taking pictures; retailing services in relation to smartphones in the shape of a watch; retailing services in relation to earphones, stereos, loudspeakers and earphone adapters; and retailing services in relation to watchbands, jewelry, horological and chronometric instruments, watches, bracelets, necklaces, jewelry and watches with communication functions
HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District, Shenzhen, P. R. China
Manufacturers, Merchants and Service Providers
a company organized and existing under the laws of P. R. China

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
3091263

DELHI

Cl.9; Mobile phones; batteries of phones; tablet computers; protective cases for tablet computers; set-top boxes; routers; application software; communication equipment; wireless routers; smart bands; smart watches; smart watches comprised primarily of a wristwatch mainly for viewing, sending and receiving texts, emails, data and information and answering calls; wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers; wearable digital electronic devices; smart wrist wearable bands with display screens for viewing, sending and receiving texts, emails, data and information and answering calls; smart eyeglasses for viewing, sending and receiving texts, emails, data and information and taking pictures; smartphones in the shape of a watch; earphones; stereos; loudspeakers; earphone adapters

Cl.14; Watchbands, jewelry; horological and chronometric instruments; watches; bracelets; necklaces; jewelry and watches with communication functions

Cl.35; Retailing services in relation to mobile phones, batteries of phones, tablet computers, protective cases for tablet computers, set-top boxes, routers, application software, communication equipment, wireless routers, smart bands and smart watches; retailing services in relation to smart watches comprised primarily of a wristwatch mainly for viewing, sending and receiving texts, emails, data and information and answering calls; retailing services in relation to wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers; retailing services in relation to wearable digital electronic devices; retailing services in relation to smart wrist wearable bands with display screens for viewing, sending and receiving texts, emails, data and information and answering calls; retailing services in relation to smart eyeglasses for viewing, sending and receiving texts, emails, data and information and taking pictures; retailing services in relation to smartphones in the shape of a watch; retailing services in relation to earphones, stereos, loudspeakers and earphone adapters; and retailing services in relation to watchbands, jewelry, horological and chronometric instruments, watches, bracelets, necklaces, jewelry and watches with communication functions
Dowty
3114327  02/12/2015
DYNAMATIC TECHNOLOGIES LIMITED
trading as ;DYNAMATIC TECHNOLOGIES LIMITED
DYNAMATIC PARK, PEENYA, BANGALORE - 560 058. INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since :14/06/1973

CHENNAI

Cl.7;MACHINES AND MACHINE TOOLS, HYDRAULIC MACHINES AND CONTROL MECHANISMS (BEING PARTS OF MACHINES), PUMPS (INCLUDED IN CLASS 7), MACHINE COUPLINGS, MOTORS (EXCEPT FOR LAND VEHICLES), VALVES AND FITTINGS FOR INDUSTRIAL, AGRICULTURAL, MOBILE, MARINE, AERONAUTICAL MACHINES AND APPLICATIONS AND PARTS THEREFOR

Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; ELECTRONIC CONTROL MECHANISMS, EQUIPMENT, INSTALLATIONS, DEVICES AND APPARATUS (OTHER THAN FOR VEHICLES); DATA PROCESSING EQUIPMENT AND COMPUTERS; SOFTWARE FOR ENGINEERING APPLICATIONS

Cl.12;VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER; DEVICES AND APPARATUS FOR VEHICLES; AEROSPACE PRODUCTS NAMELY AIRFRAME STRUCTURES, WINGS, FUSELAGES, AIRCRAFT PARTS INCLUDING MOTORS AND ENGINES, AIRCRAFT, AIRCRAFT SUPPORT EQUIPMENT

Cl.35;RETAIL SERVICES; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES INCLUDING MACHINES AND MACHINE TOOLS AND PARTS THEREFOR FOR INDUSTRIAL, AGRICULTURAL, MOBILE, MARINE, AERONAUTICAL MACHINES AND APPLICATIONS
3138578  28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MERCHANTS & MANUFACTURERS & SERVICE PROVIDER
Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used

DELHI

Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3138581 28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MERchants & MANUFACTURERS & SERVICE PROVIDER

Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used
To be associated with:
2931064, 2931065, 3138575, 3138579

DELHI
Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
ADDA52LIVE
3138587   28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014
Proposed to be Used
To be associated with:
2792810, 2931065, 3138575, 3138579, 3138581, 3138582, 3138583
DELHI
Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
ARTEMIS
3138920  24/12/2015
DE BEERS UK LIMITED
20 Carlton House Terrace, London SW1Y 5AN, United Kingdom
Manufacturer and Service Provider
A company organised and existing under the laws of United Kingdom.
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Proposed to be Used
DELHI
Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery and imitation jewellery; precious and semi-precious stones; horological and chronometric instruments.
Cl.35; Retail and wholesale services, advertising and marketing services, all in the field of precious metals and their alloys and goods in precious metals or coated therewith, jewellery and imitation jewellery, precious and semi-precious stones, horological and chronometric instruments.
CHANAKYA PUBLICATION

3139924  28/12/2015
A.K. MISHRA
124 SECOND FLOOR SATYA NIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21
GOODS AND SERVICES
Address for service in India/Attorney address:
DUBEY & PARTNERS
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044
Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2462186..
Cl.16: EDUCATIONAL, INSTRUCTIONAL AND TEACHING MATERIALS INCLUDING BOOKS, JOURNALS, PERIODICALS,
NEWSLETTERS, STUDY MATERIALS, ELECTRONIC BOOKS AND CD'S, MATERIALS FOR ACADEMIC COURSES,
ACADEMIC TESTS AND EXAMS, STUDY MATERIALS; PHOTOGRAPHS; STATIONARY FOR OFFICE USE; BROCHURES;
LEAFLETS; BUSINESS CARDS; LETTERHEADS; PROVIDING THE ABOVE IN BOTH TRADITIONAL MARMER AND ONLINE
FROM A COMPUTER DATABASE OR INTERNET.
Cl.41: EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING &
CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS;
ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING & COACHING
CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-
BOOKS, CD'S, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE
SERVICES IN BOTH TRADITIONAL MARMER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET.
3139925  28/12/2015
A.K. MISHRA
124 SECOND FLOOR SATYA NIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21
MERCHANTS & MANUFACTURERS & SERVICE PROVIDER

Address for service in India/Attorney address:
DUBEY & PARTNERS
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044

Proposed to be Used
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1603824,1603828, 1603829,2488538 ..

Cl.16: EDUCATIONAL, INSTRUCTIONAL AND TEACHING MATERIALS INCLUDING BOOKS, JOURNALS, PERIODICALS, NEWSLETTERS, STUDY MATERIALS, MATERIALS FOR ACADEMIC COURSES, ACADEMIC TESTS AND EXAMS, STUDY MATERIALS; PHOTOGRAPHS; STATIONARY FOR OFFICE USE; BROCHURES; LEAFLETS; BUSINESS CARDS; LETTERHEAD; INCLUDED IN CLASS 16.

Cl.41: EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING & CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING & COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41.
3139928  28/12/2015  
A.K. MISHRA  
124 SECOND FLOOR SATYA NIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21  
MERCHANTS, MANUFACTURERS & SERVICE PROVIDER  
Address for service in India/Attorney address:  
DUBEY & PARTNERS  
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044  

Proposed to be Used  
To be associated with:  
2488538, 2493137, 2493138  

DELHI  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. 1603824, 1603828, 1603829, 2488538..  

Cl.16; Educational, Instructional And Teaching Materials Including Books, Journals, Periodicals, Newsletters, Study Materials, Electronic Books And Cds, Materials For Academic Courses, Academic Tests And Exams, Study Materials; Photographs; Stationary For Office Use; Brochures; Leaflets; Business Cards; Letterheads.  

Cl.41; SERVICES RELATED TO EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING & CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING & COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41.
3143812    31/12/2015
ABDUL GAFOOR
VADAKKETHIL HOUSE, THRITHALA: P.O, PATTAMBI, KERALA -679 534, INDIA
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, ‘SWATHI’ C.P. UMNER ROAD, COCHIN-35, KERALA
Used Since :28/11/2015

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.

Cl.12; VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER, VEHICLE PARTS
Cl.13; FIREARMS; AMMUNITION AND PROJECTILES; EXPLOSIVE SUBSTANCES; FIRE WORKS
Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OF COATED THEREWITH
(EXCEPT CUTLERY, FORKS AND SPOONS); JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND OTHER
CHRONOMETRIC INSTRUMENT
Cl.15; MUSICAL INSTRUMENTS (OTHER THAN TALKING MACHINES AND WIRELESS APPARATUS).
3251897  05/05/2016
MAKAAN.COM PRIVATE LIMITED
9th Floor, Unit 4, B Wing, Times Square, Andheri Kurla Road, Mumbai-400059
Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.37; Building construction; repair; installation services.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3283528   13/06/2016

PODRAVKA PREHRAMBENA INDUSTRIJA D.D.
trading as : PODRAVKA prehrambena industrija d.d.
Ante Starcevica 32, 48 000 Koprivnica, Croatia.
Manufacturer.
a corporation registered in Croatia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.29; Fruit purées; compotes; fruit (stewed), fruit jellies, fruit-based snack food, hazelnuts (prepared), jams, marmalade; fat-containing mixtures for bread slices; processed nuts; processed hazel; milk products; berries, preserved; almonds, ground; fruit, preserved; fruit pulp.

Cl.30; Biscuits / cookies, waffles; cereal preparations, cereal bars, cereal-based snack food; cocoa-based beverages; chocolate-based beverages, corn flakes / maize flakes; fruit jellies [confectionery]; tea, tea-based beverages; cocoa; chocolate cream; cakes; chocolate beverages with milk; cocoa beverages with milk; cocoa-based beverages; crackers; high-protein cereal bars; honey; muesli; oat flakes; ice cream; rice pulp for culinary purposes; rice-based snack food; semolina; iced tea; oat-based food; oatmeal; popcorn; puddings; rice pudding.
TETRATION ANALYTICS

Priority claimed from 23/03/2016; Application No. : 69804 ;Jamaica
3368965    21/09/2016

CISCO TECHNOLOGY, INC.
170 West Tasman Drive, San Jose, California 95134, United States of America

Manufacturers, merchants and service providers
A corporation organized and existing under the laws of the State of California, U.S.A.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9; Computer hardware; network servers; computer network switches; computer software; computer hardware and software for data centers for use in collecting, analyzing and reporting of computer network and telecommunications data.

Cl.42; Software as a service (SAAS) services featuring software for data centers for use in collecting, analyzing and reporting of computer network and telecommunications data; technical support services, namely, troubleshooting in the nature of diagnosing computer software problems; consulting in the field of data analytics, telemetry and computer networking; computer network design; providing software technological support services and consultation in the field of computer software, development and use of computer hardware, use of networking equipment, computer network design, storage design, network security, cloud security, data center design and analytics
3371274  22/09/2016
LAKSHYA INTERNET PRIVATE LIMITED
WZ-106/101, Rajouri Garden Extension, New Delhi 110027
Service Providers

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used

DELHI
Cl.35; Organisation of exhibitions for business or commerce, advertising services for the promotion of e-commerce, provision of information and advisory services relating to e-commerce, electronic commerce services namely, providing information about products via telecommunication networks for advertising and sales purposes
Cl.36; Electronic commerce payment services
Cl.38; Providing access to e-commerce platforms on the internet, signal transmission for electronic commerce via telecommunication systems and data communication systems, providing telecommunication services for e-commerce platforms on the internet and other electronic media
Cl.39; Warehousing, transportation and delivery
Cl.41; Education services relating to commerce, adult education services relating to commerce
Cl.42; Hosting e-commerce platforms on the internet, constructing an internet platform for electronic commerce, programming of software for e-commerce platforms, maintenance of software used in the field of e-commerce, consultancy services relating to software used in the field of e-commerce, consultancy relating to the creation and design of websites for e-commerce. Designing, creating, maintaining and hosting online retail and electronic commerce websites for others, maintenance and consultancy services relating to software used in the field of e-commerce.
Cl.45; Providing user authentication services in e-commerce transactions
3372244  23/09/2016
SMT. ANGOORI DEVI EDUCATIONAL AND CULTURAL SOCIETY
88-A, Pocket-1, Mayur Vihar Phase-1, New Delhi 110091
Manufacturer and Service Provider
a Society
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Used Since :01/04/1994
To be associated with:
3372243
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3372243,3372243.

Cl.9: Downloadable electronic material, software and digital media made available via a global computer and communication network; instant messaging software; communications software for electronically exchanging voice, data, video and graphics accessible via computer, mobile, wireless, and telecommunication networks; computer software for processing images, graphics, audio, video, and text; computer software and software applications; mobile applications; websites; electronic books and newsletters; audio, video and other material transmitted over the internet or via mobile telephony.

Cl.16: Printed matter, letter head, visiting cards, bill books, envelopes, name boards made of paper or cardboard, periodicals, stationery products, manuals, books, newsletters, bags (envelopes, pouches) of paper or plastics for packing, booklet, bookmarks, boxes of cardboard or paper, calendars, cards, catalogues, charts, magazines, office requisites except furniture, pads (stationary), pamphlets, paper, paper articles.

Cl.41: Education services, providing coaching, conducting seminars, workshops, training, organization of educational competitions, sports and cultural events, providing on-line publications; library facilities.
3372248    23/09/2016
SMT. ANGOORI DEVI EDUCATIONAL AND CULTURAL SOCIETY
88-A, Pocket-1, Mayur Vihar Phase-1, New Delhi 110091
Manufacturer and Service Provider
a Society
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Used Since :01/04/1994
DELHI
Cl.9; Downloadable electronic material, software and digital media made available via a global computer and
communication network; instant messaging software; communications software for electronically exchanging voice, data,
video and graphics accessible via computer, mobile, wireless, and telecommunication networks; computer software for
processing images, graphics, audio, video, and text; computer software and software applications; mobile applications;
websites; electronic books and newsletters; audio, video and other material transmitted over the internet or via mobile
telephony.
Cl.16; Printed matter, letter head, visiting cards, bill books, envelopes, name boards made of paper or cardboard,
periodicals, stationery products, manuals, books, newsletters, bags (envelopes, pouches) of paper or plastics for
packing, booklet, bookmarks, boxes of cardboard or paper, calendars, cards, catalogues, charts, magazines, office
requisites except furniture, pads (stationery), pamphlets, paper, paper articles.
Cl.41; Education services, providing coaching, conducting seminars, workshops, training, organization of educational
competitions, sports and cultural events, providing on-line publications; library facilities.
exciting Lives
3377533  30/09/2016
GA MEDIA PVT LTD
trading as ;GA MEDIA PVT LTD
208 / D2,Savitri Nagar,New Delhi-110017
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/02/2006
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.20;Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.21;Household or kitchen utensils and containers(not of precious metal or coated therewith): combs and sponges; brushes(except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi- worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
AVAST

3379463 03/10/2016

AVAST SOFTWARE S.R.O.
trading as AVAST Software S.R.O.
Pikrtova 1737/1 a, 140 00 Prague 4, Czech Republic
Manufacturers
Organization

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Cl.9; Software, in particular antivirus software; data processing programs.

Cl.42; Design, development, rental, installation, maintenance, updating and repair of software, in particular antivirus software; analysis and fault diagnosis of software and computer systems; providing temporary use of non-downloadable software; cloud computing services; advisory services relating to the aforesaid services; advisory services relating to software, in particular antivirus software; computer programming and applied consultancy in the area of electronic data processing (for third parties).
Trade Marks Journal No: 1924, 21/10/2019  Class 99

GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A
Manufacturer and Service Provider
A DELAWARE LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used
To be associated with:
2484842

DELHI

color claim: Red, yellow, green, blue and grey.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2484842,2484842..

Cl.9: Mobile phones and smartphones; cases and protective covers for mobile phones and smartphones; computer hardware; computers; desktop computers; laptop computers; tablet computers; laptop carrying cases; notebook computer carrying cases; protective covers and cases for tablet computers; laptops and portable media players; entertainment devices; home entertainment systems; computer peripherals, namely speakers, hands-free devices, headsets, headphones, keyboards, chargers, batteries, power adapters, and cables.

Cl.42: Computer design services; application service provider (ASP) services, namely, hosting computer software applications of others, namely, computer operating software, computer browsing software, and computer software for providing access to the internet; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems relating to computer operating software, computer browsing software, and computer software for providing access to the internet; providing a website featuring technological information relating to computer operating software, computer browsing software, and computer software for providing access to the internet.
SCALE Program

3384259  07/10/2016
WADHWANI INITIATIVE FOR SUSTAINABLE HEALTHCARE FOUNDATION
1305 Cherrington Parkway, Building 210, Suite 400, Moon Township, Allegheny County, Pennsylvania, 15108
SERVICE PROVIDERS
Domestic non profit corporation incorporated under the laws of Pennsylvania, USA
Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :14/01/2016
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE.
Cl.36; “CHARITABLE FUNDRAISING; FUNDRAISING; SUPPORT, ASSISTANCE, AID FOR SOCIAL, HUMANITARIAN, ECONOMIC, CULTURAL SERVICES AND DEVELOPMENT”
Cl.44; “HEALTHCARE SERVICES; MEDICAL SERVICES”
Cl.45; “SOCIAL HEALTHCARE SERVICES”
WISH

3384261  07/10/2016
WADHWANI INITIATIVE FOR SUSTAINABLE HEALTHCARE FOUNDATION
1305 Cherrignton Parkway, Building 210, Suite 400, Moon Township, Allegheny County, Pennsylvania, 15108
SERVICE PROVIDERS
Domestic non profit corporation incorporated under the laws of Pennsylvania, USA
Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :14/01/2016

DELHI

Cl.36; “CHARITABLE FUNDRAISING; FUNDRAISING; SUPPORT, ASSISTANCE, AID FOR SOCIAL, HUMANITARIAN, ECONOMIC, CULTURAL SERVICES AND DEVELOPMENT”

Cl.44; “HEALTHCARE SERVICES; MEDICAL SERVICES”

Cl.45; “SOCIAL HEALTHCARE SERVICES”
GRANT’S

3390219  18/10/2016
WILLIAM GRANT & SONS LTD.
THE GLENFIDDICH DISTILLERY, DUFFTOWN, BANFFSHIRE, SCOTLAND U.K.
Manufacturers and merchants

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI

Cl.9; Apparatus and instruments for recording, reproducing and/or transmitting sound recordings; sound recordings and visual recordings of music videos; enhanced sound recordings and enhanced visual recordings of music videos; interactive sound recordings and interactive recordings of music videos; sound recording media; electronic publications, downloadable; compact discs, super audio compact discs; DVDs bearing music videos; CD ROM; digital music (downloadable); MP3 players; personal digital assistants and electronic handheld units for the wireless receipt and/or transmission of sound; digital music (downloadable); telephone ring tones.

Cl.41; Entertainment services; sporting and cultural activities; provision of entertainer, amusement, leisure and recreation facilities, services and amenities; publishing services; music publishing services; production and distribution services in the field of sound recordings and visual recordings; information services relating to music and musical events provided on-line from a computer database, from the internet or any other communications network including wireless, cable or satellite; provision of digital music (not downloadable) from the internet; provision of digital music (not downloadable) from MP3 websites; production, preparation, presentation, distribution and rental of sound recordings and video recordings; organisation, production and presentation of events for educational, cultural or entertainment purposes; production, presentation, distribution, syndication, networking and rental of television, films, radio, cable, satellite and internet programmes, video recordings, sound recordings and DVDs; entertainment services in the form of live shows, cabarets, films, television programmes, radio, cable, satellite and internet programmes; arranging and conducting conferences, seminars and exhibitions for cultural and educational purposes; organisation and promotion of recreational activities, quizzes, games, competitions, awards and award ceremonies; electronic publications (not downloadable); on-line journals, namely, blogs featuring music, entertainment, and popular culture; providing information in the field of music, entertainment and popular culture via the Internet; advisory and consultancy services related to the aforementioned services.
SWARASHTRA

3390686 18/10/2016

RANJAN BHATIA

72, Gujrawala Town, Part-2, Delhi-110009, India

Service Provider

INDIVIDUAL

Address for service in India/Attorney address:

GOUTAM BHATTACHARYYA

K&S Partners | Intellectual Property Attorneys, Ivy Terrace, First Floor, East Wing, Plot no. 119, Kavuri Hills, Madhapur, Hyderabad 500 081, India

Proposed to be Used

DELHI

THe MARK TO BE READ AS WHOLE.

Cl.38; Telecommunications; Telecommunications advisory and consultancy services; Data transmission services over telecommunications networks; Electronic bulletin board services; Radio telecommunications; and all other services included in Class 38.

Cl.41; Education; Providing of training; Sporting & cultural activities; Advisory services relating to entertainment; Arranging of exhibitions for entertainment purposes; Entertainment information; Event management services (organisation of educational, entertainment, sporting or cultural events); Live entertainment production services; Organising of entertainment and social events; Organising charitable fundraising events being the provision of entertainment, sporting and cultural services; and all other services included in Class 41.
HUDSON’S BAY

3395233 24/10/2016
HUDSON’S BAY COMPANY
401 Bay Street, Suite 500 Toronto, Ontario M5H 2Y4 CANADA
Manufacturer and Service Provider
a company incorporated under the laws of CANADA

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used

DELHI

Cl.3; perfumery and fragrances; make-up; soaps and gels; bath preparations; deodorants and antiperspirants; skin care preparations; hair preparations and treatments; essential oils and aromatic extracts; household fragrances.

Cl.9; Eyewear; glasses; sunglasses; swim goggles; magnets.

Cl.14; Jewellery; earrings; pendants; necklaces; bracelets; rings; anklets; watches; charms; pins; key chains; lanyards; wrist bands

Cl.18; Luggage and bags; soft luggage; bags; wallets; card holders; travel wallets; travel cases; umbrellas; shoulder belts; dog collars; dog sweaters; blanket harness.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); articles for cleaning purposes; unworked or semi-worked glass (except glass used in building); glassware; porcelain and earthenware included in this class; blanket brushes; tableware namely, decanters, glasses, mugs, tea cups, tea pots, flasks, coasters, hot mats, water bottles, travel mugs, cooler bags; glass ornaments.

Cl.24; Blankets, decorative throws

Cl.25; Clothing, footwear, headgear; apparel for men, women, and children, namely t-shirts, shirts, polos, sweaters, tank tops, thermal underwear, lounge tops, swimwear, dresses, active tops, onesies, robes, pants, shorts, Capri pants, long underwear, lounge pants, swim trunks, skirts, athletic pants, active bottoms; outerwear, namely vests, jackets, coats; hats, ball caps, toques, visors, scarves, ties; gloves, mittens; footwear, namely boots, runners, sneakers, slides, flip flops, sandals, slippers, moccasins; socks; belts [clothing].

Cl.35; Retail services in respect of clothing, footwear, headgear, blankets, eyewear, jewellery, printed matter, stationery, picture frames, calendars, luggage and bags, wallets, card holders, umbrellas, apparel for animals, furniture, home furnishings, tableware, linens, towels, belts, toys and edible foodstuffs through stores or by internet.
3395249  24/10/2016
GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
Manufacturer and Service Provider
A DELAWARE LIMITED LIABILITY COMPANY
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH

Proposed to be Used
DELHI
Proprietary right is claimed in the trade mark Comprising of colour combination of blue, red, yellow and green. as envisaged vide Section 2 (1) (m) of the trade marks Act 1999.

Cl.9; computer hardware for telecommunications; computer hardware for wireless content delivery;
Cl.38; telecommunications services, namely, providing Internet access via wireless telecommunications networks; providing telecommunication connectivity services;
Cl.42; computer services, namely, the design, development, deployment and management of wireless telecommunication networks for others
VALIDO
3397288   25/10/2016
CAN TECHNOLOGIES, INC.
15407 McGinty Road West, Wayzata, MN 55391, USA
Manufacturers
A DELAWARE CORPORATION.
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Proposed to be Used
DELHI
Cl.5; Medicated feed or supplements for animals.
Cl.31; Animal feed.
3397725 26/10/2016
KABUSHIKI KAISHA BANDAI NAMCO HOLDINGS
trading as; BANDAI NAMCO Holdings Inc.
5-37-8 Shiba, Minato-ku, Tokyo, Japan
Manufacturers, Merchants and Service Providers
Address for service in India/Attorney address:
DE PENNING & DE PENNING
2B, Ground Floor, Solitaire Plaza, MG Road, Gurgaon 122 002, National Captial Region, India

Proposed to be Used
DELI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1400971..

Cl.7; Vending machines; 3D printers; electric kitchen machines; washing machines for coins

Cl.9; Cameras; coin-operated automatic cameras; Printed circuit boards for video game machines; computer software for entertainment; computer game programs; memory cards; magnetic cards; computer memory devices; integrated circuit cards; phonograph records; pre-recorded compact discs; pre-recorded videotapes; pre-recorded video discs; controllers for personal computers; computer keyboards; headphones; keyboard covers; microphones; mouse [computer peripheral]; mouse pads; video screens; head mounted displays; video monitors; cell phone straps; earphone jack accessories; downloadable pictures, motion pictures, movies, music and sound; electronic publications, downloadable; additional data for computer games (downloadable); magnets; mobile phone covers; cinematographic films; exposed slide films; mounts for slide films

Cl.28; Video game machines; video game machine cases; apparatus for games; coin-operated or non coin-operated amusement machines; coin-operated or non coin-operated amusement game machines; games; controllers for video game machines; playing cards and card games; hand-held electronic games; playthings; toys and dolls; slot machines [gaming machines]; board games; gymnastic and sporting articles; fishing tackles; scratch cards for playing lottery games

Cl.35; Rental of vending machines; advertising agency services; business management assistance; marketing; marketing research; retail or wholesale services for video game machines; retail or wholesale services for coin-operated or non coin-operated amusement machines; retail or wholesale services for coin-operated or non coin-operated amusement game machines; retail or wholesale services for electronic parts; retail or wholesale services for computer software for entertainment

Cl.41; Amusement park services; amusement center services; rental of records, compact discs or pre-recorded magnetic tapes; rental of pre-recorded video tapes, video disks and movie films; rental of amusement machines and equipment for amusement parks; rental of video game machines; rental of toys; arrangement of movies, performances, shows, plays, concerts or music events; film production other than advertising films; distribution of movies; cinema presentations; presentation of live performances; direction of plays; performance of plays; presentation of musical
performances; production of radio programs; production of television programs; provision of audio studios; provision of visual studios; providing information about video games, computer games, amusement machines, amusement centers, amusement parks, sound, music, images, animation or movies through telecommunication or computer networks; providing video games, computer games, sound, music, images, animation or movies through telecommunication or computer networks; providing electronic publications through telecommunication or computer networks [not downloadable]
CAESARS LICENSE COMPANY, LLC
One Caesars Palace Drive, Las Vegas, NV 89109, United States of America

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
2142269

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2142269.

Cl.35; Business administration and business management in the fields of hotels, sporting and entertainment venues and events, restaurants and casinos; consulting services in the field of business administration and business management of hotels, restaurants, sporting and entertainment venues and events, and casinos; administration of an incentive award program enabling participants to obtain discounts and complimentary awards on goods and services through membership; business presentation of goods and services on communication media, for retail purposes; advertising; industrial or commercial management assistance; commercial administration of the licensing of the goods and services of others; sales promotion for others; personnel management consultancy; relocation services for businesses; compilation of information into computer databases; processing (administrative) of purchase orders; accounting; rental of vending machines; retail store and shopping mall services in connection with health, beauty and spa products, toiletries, cosmetics, keys and their accessories, advertising display boards, optical goods, gaming and amusement goods, domestic electrical and electronic equipment, ornaments, souvenirs and gift items, jewelry, clocks, watches, stationery, publications, art and photographic goods, leather goods, bags, luggage, travel goods, home furnishings and home accessories, furniture, household containers and utensils, household linen, textile goods, haberdashery, clothing, footwear, headwear, games, sporting goods, golf equipment and supplies, foodstuffs, drinks, containers for foodstuffs and drinks, tobacco products; operation and administration of shopping centers and retail outlets

Cl.41; Casino services featuring discounts and complementary services for frequent patrons through the use of an identification card; entertainment services; casino services; gaming services; gambling services; providing facilities for gambling; interactive gaming; television entertainment services; organization and provision of games and competitions for entertainment purposes; information, consultancy and advisory services relating to the aforesaid; casino management; night club services (entertainment); discoteques; cabarets; theatre and entertainment services featuring music, dance, comedy, drama and magic; health clubs; recreation and sporting clubs; beach and pool clubs; providing sports facilities; amusement park services; theme parks; amusement arcades; amusement centers; providing facilities for recreational activities; country club services (entertainment); arranging and conducting athletic events, athletic competitions and sports events; organization and promotion of sporting activities and competitions; providing golf course facilities, golf tuition and organizing golf tournaments; production of radio programs; production of videos, movies, audio tapes, CD ROM'S, DVD'S and electronic games; conducting horse races; management of sports facilities and sporting events; provision of physical education and gymnastic facilities; production of shows; theatrical ticket
agency services; organization of meetings and conferences; education services; providing instruction and training in the fields of gambling, sports and entertainment; hotel management training; production of television programs

Cl.43; Hotel, motel, resort and boarding house services; accommodation services; restaurant, bar and cafe services; catering services; night club services (provision of accommodation, food and drink); country club services (provision of accommodation, food and drink); provision of facilities and amenities for meetings, conferences, seminars and banquets; provision of exhibition facilities and amenities; booking and reservation services all relating to the aforesaid; information, consultancy and advisory services all relating to the aforesaid
WESTIN

3406943  09/11/2016
WESTIN HOTEL MANAGEMENT, L.P.
One StarPoint, Stamford, Connecticut 06902, United States of America.
Manufacturers and service providers
A Delaware limited partnership

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013
Used Since :31/12/2007

DELHI

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.24; Textiles and textile goods, not included in other classes; bed covers; table covers
MEDICI

3408189 10/11/2016
MEDICI TECHNOLOGIES, LLC
1300 Post Oak Blvd., Suite 725, Houston, Texas 77056, United States of America
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since: 22/04/2016

DELHI

Cl.9; Downloadable mobile application for providing electronic communication of healthcare and health-related questions, information and advice between users and healthcare professionals and the scheduling of telemedicine appointment times with healthcare professionals.

Cl.44; Telehealth services, namely, providing healthcare and health-related information via telecommunication technologies; telemedicine services.
3411800    17/11/2016
JAIDEEP AHUJA
193 Golf Links, New Delhi 110003, India
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since : 30/04/2015

DELHI
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks
Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers
Cl.36; Providing Consultancy services, especially relating to real estate affairs
Cl.43; Services for providing food and drink; temporary accommodation
BROWNS

Priority claimed from 27/10/2016; Application No.: 015989131; European Union

3412228 17/11/2016

BROWNS (SOUTH MOLTEN STREET) LIMITED
The Bower, 211 Old Street, London, EC1V 9NR
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Used Since: 27/02/2009

DELHI

Cl.9: Photographic and cinematographic apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; recording discs; computers; computer software; pre-recorded compact discs, DVDs and other digital media; software for mobile telephones; software for tablet computers and notebook computers; tablet computers; mobile telephones; covers and cases for mobile telephones; covers and cases for tablet computers and notebook computers; eyewear; spectacles [glasses]; sunglasses; cases for spectacles [glasses] and sunglasses; contact lens cases; downloadable publications; downloadable music files; radios; scales; MP3 players; portable media players; covers and cases for MP3 players and portable media players; time clocks; parts, fittings and accessories for all of the aforesaid goods.

Cl.14: Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments; costume jewellery; clocks; watches; body-piercing rings; rings [jewellery]; key rings [trinkets or fobs] coated with precious metal; key rings [trinkets or fobs] of precious metals; bracelets [jewellery]; necklaces [jewellery]; anklets [jewellery]; brooches [jewellery]; parts, fittings and accessories for all of the aforesaid goods.

Cl.25: Clothing, footwear, headgear; night clothing; trousers; knickers; shorts; socks; tights; pants; jumpsuits; shirts; undershirts; tee-shirts; pullovers; sweaters; knitwear; vests; jackets; raincoats; anoraks; coats; overcoats; skirts; dresses; overalls; fur clothing; scarves; shawls; sashes; sports clothing; gloves; robes; belts; neckties; boots; slippers; sandals; sports footwear; hats; caps; berets; visors; aprons; parts, fittings and accessories for all of the aforesaid goods.

Cl.35: Advertising; business management; business administration; office functions; promoting the goods and services of others; promoting the goods and services of others; operating and providing on-line marketplaces for sellers and buyers of goods and services; the bringing together for the benefit of others, via the Internet, a variety of retailers through a virtual shopping mall, enabling customers to conveniently view and purchase jewellery, handbags, clothing, footwear and headgear; market research services; collating and providing statistical information relating to business efficiency, advertising, consumer trends and Internet usage; business comparison services; business networking services; business introduction services; providing analyses of statistical, quantitative and qualitative information regarding the sale and resale of items via an on-line marketplace; providing analyses of statistical, quantitative and qualitative information regarding the sale and resale of items via marketplaces; customer service management; provision of customer services on behalf of others; administrative services relating to customs clearance; import and export services; market research; inventory management; inventory management services; retail services connected with soaps, perfumery, essential oils, cosmetics, hair lotions, after-shave balm, aromatherapy oils and creams, bath and shower oils [non-medicated], body and facial butters, body and facial creams [cosmetics], body and facial gels [cosmetics], body and facial oils, body and facial massage oils, body and facial scrubs [cosmetic], body wash, cosmetic kits, essences and essential oils for personal use, exfoliants for the care of the skin, eye gels, facial beauty masks, face wash [cosmetic], hair conditioner, hair oils, lip balms, moisturising skin creams and lotions [cosmetic], perfumed water, shampoo, shower gels, skin balms [cosmetic], skin cleansers [cosmetic], skin toners [cosmetic], washing preparations, photographic and cinematographic apparatus and instruments, apparatus for recording, transmission or reproduction of sound or images, recording discs, computers, computer software, pre-recorded compact discs, DVDs and other digital media, software for mobile telephones, software for tablet computers and notebook computers, tablet computers, mobile software for tablet computers and notebook computers, tablet computers, mobile telephones, covers and cases for mobile telephones, covers and cases for tablet computers and notebook computers, eyewear, spectacles [glasses], sunglasses, cases for spectacles [glasses] and sunglasses, contact lens cases, downloadable publications, downloadable music files, radios, scales, MP3 players, portable media players, covers and cases for MP3 players and portable media players, time clocks; retail services connected with precious metals and their alloys, jewellery, precious stones, horological and chronometric instruments, costume jewellery, clocks, watches, body-piercing rings, rings [jewellery], key rings [trinkets or fobs] coated with precious metal, key rings [trinkets or fobs] of precious metals, bracelets [jewellery], necklaces [jewellery], chokers [jewellery], anklets [jewellery], brooches [jewellery], leather and imitations of leather, animal skins, hides, trunks,
travelling bags, umbrellas, parasols, walking sticks, whips, harness, saddlery, make-up bags, wallets, hand bags, rucksacks, brief cases, attaché cases, back packs, garment bags, shopping bags, beach bags, haversacks, key cases, purses, school bags, suitcases, valises, clothing, footwear, headgear, night clothing, trousers, knickers, underwear, shorts, socks, tights, pants, jumpsuits, shirts, undershirts, tee-shirts, pullovers, sweaters, knitwear, vests, jackets, raincoats, anoraks, coats, overcoats, skirts, dresses, overalls, fur clothing, scarves, shawls, sashes, sports clothing, gloves, robes, belts, neckties, boots, slippers, sandals, sports footwear, hats, caps, berets, visors and aprons; business consultancy; organisation of fashion shows for promotional purposes; operating online marketplaces for others; operation of a department store; presentation of goods on communications media, for retail purposes; advice, information and consultancy services relating to all of the foregoing.

Cl.39;Transport; packaging and storage of goods; travel arrangement; delivery services; shipping services; advice, information and consultancy services relating to all of the foregoing.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer software; design and development of software; clothing design; fashion design; research for the development of new products in the field of jewellery, handbags, clothing, footwear and headgear; design services relating to packaging; consultancy, advisory and information services relating to the aforesaid services; software as a service [SaaS]; consultancy, advisory and information services relating to software as a service.
Priority claimed from 18/05/2016; Application No.: 015450596; European Union

3415037  18/11/2016

RATIONAL INTELLECTUAL HOLDINGS LTD
DOUGLAS BAY COMPLEX, KING EDWARD ROAD, ONCHAN ISLE OF MAN IM3 1DZ

Manufacturer, Merchant, Service Provider

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

To be associated with:
2446932, 2446933, 2446934, 3357327, 3357852, 3384419

DELHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying portable, mobile, handheld and tablet devices and equipment and accessories for such devices; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards.

Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation,
production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events.
VAXITEXT

3421017  28/11/2016
SANOFI PASTEUR
14, Espace Henry Vallée, 69007 LYON, France
Manufacturers, Merchants & Service Providers
A Société Anonyme organised and existing under the laws of France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI
Cl.9; Downloadable mobile application
Cl.38; Message sending
3424377   01/12/2016
ROYAL CARIBBEAN CRUISES LTD.
1050 Caribbean Way, Miami, Florida 33132, United States of America
Service providers
A corporation organised under the laws of Liebeira
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :31/12/2000
DELI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3424374,3424373..
Cl.39; Cruise ship services; travel agency services; arrangement, organization, booking, operation, and provision of cruises and tours; transport of passengers; escorting travelers
Cl.41; Entertainment services; casinos; amusement arcades; organizing and conducting stage shows, nightclub shows, contests, dances, and parties; provision of health club facilities; provision of sports facilities; provision of cinema facilities
Cl.43; Provision of temporary accommodations; restaurant, bar, cafeteria, and snack bar services; provision of food and drinks; catering services
3425409  02/12/2016
MARUTI EDUCATIONAL TRUST
309, Jaipuria Plaza, Sector - 26, NOIDA - 201301, Uttar Pradesh
Service Provider
A trust organized & existing under the Indian Trusts Act 1882
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

THE TRADE MARK SHALL BE USED AS A WHOLE.

Cl.41: Education services; providing of medical education services; medical colleges; providing of training
Cl.44: Medical services
THE ABNORMAL BEAUTY COMPANY

3427810   06/12/2016
DECIEM BEAUTY GROUP INC.
517 Richmond St. E Toronto, Ontario M5A 1R4 Canada
Deciem Beauty Group Inc. trading as Manufacturer and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

DELHI

Cl.3; cosmetic body care preparations; skin and body care products, namely, face moisturizers, body moisturizers, face anti-aging treatments; body anti-aging products, namely, body anti-aging creams, lotions, gels, oils, cleaners, body soap, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations; topical neck treatments, namely, lotions, creams, gels, oils, cleaners, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations for the neck; non-medicated stretch mark treatments, namely, lotions, creams, gels, oils, cleaners, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations for the treatment of skin stretch marks; non-medicated cellulite treatments, namely, lotions, creams, gels, oils, cleaners, moisturizers, skin conditioners for cellulite reduction; skin whitening and/or brightening treatments, namely, lotions, creams, gels, oils, cleaners, moisturizers, skin conditioners for skin whitening and skin brightening; hair care products, namely, hair sprays, hair care lotions, hair conditioners and hair gel; cosmetics; cleaning preparations, bleaching preparations and other substances for laundry use, namely, laundry bleach, laundry detergents and laundry wax; cleaning, polishing, scouring and abrasive preparations; soaps, namely, antiperspirant soaps, body soaps, bath soap and hand soap; essential oils, hair lotions; dentifrices, face and body creams, body washes, shampoos, body moisturizers, cologne; eau de parfum; perfumes; deodorant for personal use

Cl.5; anti-aging dietary supplements; health, beauty and nutritional supplements
HULU
3428978 07/12/2016
HULU, LLC
2500 Broadway Street, Suite 200, Santa Monica, California 90404, United States of America.
Manufacturers, Merchants and Service Providers
Incorporated in the State of Delaware, United States of America.
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Proposed to be Used
DELHI
Cl.9; Blank recordable DVDs, CDs, interactive discs featuring music and music videos, video and audio cassettes, and laser discs; pre-recorded media, namely, DVDs, CDs, interactive discs featuring music and music videos, video and audio cassettes, and laser discs, featuring news, entertainment, sports, comedy, drama, music, and music videos; digital media, namely, downloadable audio-visual media content in the fields of news, entertainment, sports, comedy, drama, music, and music videos; computer software, namely, downloadable players for audio-visual media content; software tools for editing of audio-visual content, video search and annotation software, content protection software, ad tracking and optimization software, video game software, interactive game programs, software platform for providing programmable interfaces for third parties to access website content and data for web development and website application development; computer software for streaming audio-visual media content via the Internet and to mobile digital electronic devices; interactive games, specifically, computer and video game programs featuring video content from motion pictures, television programming, or music videos.
Cl.16; Address books; appointment books; pens; binders; bookmarks; books, magazines, newsletters, and printed periodicals in the fields of general entertainment, news, music, films, television, and sports; bumper stickers; calendars; stationery; gift cards; gift wrapping paper; globes; greeting cards; guest books; maps; memo pads; modeling clay; newspapers; note paper; notebooks; notebook paper; pencils; pen and pencil cases; photograph albums; posters; writing paper; writing implements.
Cl.18; All purpose sport bags; athletic bags; backpacks; beach bags; book bags; calling card cases; change purses; coin purses; duffel bags; gym bags; handbags; knapsacks; key cases; leather key chains; luggage tags; overnight bags; purses; satchels; textile, mesh, and leather shopping bags; tote bags; umbrellas; wallets.
Cl.25; Clothing, namely, bandanas, beachwear, belts, coats, dresses, footwear, gloves, hosiery, jackets, jeans, jerseys, kerchiefs, sleepwear, pants, panty hose, rainwear, robes, scarves, shorts, shirts, slippers, sweaters, sweat pants, sweatshirts, swimsuits, tank tops, t-shirts, underwear, vests, wrist bands; footwear; headwear, namely, hats, caps, visors, headbands.
Cl.28; Action skill games; arcade games; board games; card games; sport balls; balloons; manipulative games; playing cards; stand alone video game machines; interactive games, specifically, trivia game in the nature of a board game played with cards and game component pieces for use as a set, which may be played in combination with an interactive video game played on a DVD machine, computer and television or monitor for playing board games, card games, memory games and other games; battery-powered computer game with LCD screen featuring animation and sound effects; promotional game materials; hand-held video game units.
Cl.35; Advertising services; business-to-business advertising; online banner advertising and marketing services; online retail shopping site services featuring streaming or downloadable audio-visual content in the fields of news, entertainment, sports, comedy, drama, music, and music videos.
Cl.38; Broadcasting and streaming of audio-visual media content in the fields of news, entertainment, sports, comedy, drama, music, and music videos via a global computer network; transmission of downloadable audio-visual media content in the nature of full-length, partial-length, and clips from motion pictures, television programming, videos, music videos, and music; transmission of video and interactive games; podcasting and webcasting services; providing access to online forums, chat rooms, listservers for transmission of messages and blogs over the Internet; providing online electronic bulletin boards for transmission of messages among users in the field of general interest; web messaging services; video-on-demand transmission services; providing online forums and listservers for transmission of messages featuring current event reporting, entertainment, sports, comedy, drama, music, and music videos.
Cl.41; Education and entertainment services, namely, online services providing audio-visual content in the fields of current event reporting, entertainment, sports, comedy, drama, music, and music videos; providing interactive online
games; providing online information via a global computer network on the subjects of motion pictures, television programming, videos, music videos, and music; providing online interactive resource and programming guides on the subjects of motion pictures, television programming, videos, music videos, and music tailored to viewer's programming preferences; electronic publishing services, namely, publication of text, graphics, photographs, images, and audio-visual works of others online for streaming or downloading, and on CDs, DVDs, interactive discs featuring music and music videos, and podcasts, featuring news, entertainment, sports, comedy, drama, music, and music videos; production and rental of audio-visual works, specifically, motion pictures, television programming, videos, music videos, and music, for streaming or downloading in the fields of news, entertainment, sports, comedy, drama, music, and music videos; production and rental of audio-visual works, specifically, motion pictures, television programming, videos, music videos, and music, on CDs, DVDs, interactive discs featuring music and music videos, and podcasts, in the fields of news, entertainment, sports, comedy, drama, music, and music videos; rental of video games; production of video and computer game software; providing blogs in the nature of an online journal over the Internet featuring current event reporting, entertainment, sports, comedy, drama, music, and music videos; providing a website featuring audio-visual content, specifically, motion pictures, television programming, videos, music videos, and music, and video clips, audio clips, music clips, film clips, and photographs, in the fields of current event reporting, entertainment, sports, comedy, drama, music, and music videos; providing a website featuring video and interactive games.

Cl.42; Hosting of digital content on the Internet; hosting and maintaining an online community featuring audio-visual content in the fields of news, entertainment, sports, comedy, drama, music, and music videos; providing programmatic interfaces for third parties to access website content and data.
TREERHOUSE DETECTIVES

Priority claimed from 29/07/2016; Application No. : 87121669 ;United States of America

3429324 08/12/2016

SCG CHARACTERS LLC
10100 Santa Monica Blvd., Suite 500, Los Angeles, California 90067, United States of America

Manufacturers, Merchants & Service providers

a Delaware limited liability company, USA

Address for service in India/Attorney address:

REMFY & SAGAR
REMFY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.41;Amusement park rides; amusement parks; electronic publishing services, namely, publication of text and graphic works of others online featuring entertainment, science fiction, animation, novelizations, scripts, comic books, strategy guides, photographs, commentary and interviews; entertainment in the nature of an themed area in an amusement park; entertainment in the nature of an ongoing television series in the field of action, adventure, animation, comedy, drama and science fiction; entertainment services in the nature of development and production of multimedia entertainment content; entertainment services in the nature of development, production and distribution of audio visual television programs in the field of action, animation, comedy, drama and science fiction; entertainment services, namely, personal appearances individuals and characters associated with motion pictures and television programs; entertainment services, namely, production and distribution of motion pictures; entertainment services, namely, production of television programs; entertainment services, namely, providing information, news and commentary in the field of entertainment; entertainment services, namely, providing online video games, providing online computer games, providing online interactive games, providing online electronic games, providing temporary use of non-downloadable video games, providing temporary use of non-downloadable computer games, providing temporary use of non-downloadable interactive games, providing temporary use of non-downloadable electronic games, providing temporary use of non-downloadable video games via an on-demand service and providing temporary use of non-downloadable computer games via an on-demand service; fan clubs; multimedia publishing of movie trailers and film clips; presentation of live entertainment content; downloadable audio and video recordings featuring entertainment and music; downloadable audio, video and audiovisual multimedia content in the field of entertainment, namely, motion picture films and television shows; downloadable computer game programs; downloadable computer screen saver software; downloadable electronic game programs; downloadable electronic publications, namely, informational sheets, informational flyers, leaflets, newsletters, periodicals, style guides, books and manuals, all featuring information relating to audiovisual and multimedia entertainment content; downloadable image files containing artwork, text, audio, video, games and graphics relating to audiovisual and multimedia entertainment content; downloadable music files; downloadable ringtones for mobile phones, portable and handheld devices; downloadable video recordings featuring audiovisual and multimedia entertainment content in the field of drama, action, adventure, animation, comedy, drama and science fiction; entertainment services, namely, development and production of multimedia entertainment content; entertainment services, namely, development, production and distribution of audio visual television programs in the field of drama, action, adventure, animation, comedy, drama and science fiction; entertainment services, namely, production and distribution of motion pictures; entertainment services, namely, production of television programs; entertainment services, namely, providing information, news and commentary in the field of entertainment; entertainment services, namely, providing online video games, providing online computer games, providing online interactive games, providing online electronic games, providing temporary use of non-downloadable video games, providing temporary use of non-downloadable computer games, providing temporary use of non-downloadable interactive games, providing temporary use of non-downloadable electronic games, providing temporary use of non-downloadable video games via an on-demand service and providing temporary use of non-downloadable computer games via an on-demand service; fan clubs; multimedia publishing of movie trailers and film clips; presentation of live entertainment content in the field of drama, action, adventure, animation, comedy, drama and science fiction; earbuds; electronic game software; eyewear, namely, sunglasses, eyeglasses and ophthalmic frames and cases therefor; eyewear accessories, namely, straps, neck cords and head straps which restrain eyewear from movement on a wearer; game software, including, downloadable computer game application software, computer game software provided on CDs, DVDs, cartridges and memory cards; headphones; interactive computer game programs; magnetically encoded gift cards and encoded electronic chip gift cards; magnets; media player; phonograph records featuring music; pre-recorded DVDs featuring entertainment and music; pre-recorded media, namely, DVDs, CDs, high definition digital discs, video cassettes, digital video discs, digital versatile discs, and downloadable audio and video files, all featuring audiovisual and multimedia entertainment content in the field of drama, action, adventure, animation, comedy, drama and science fiction; protective carrying cases specifically adapted for mobile phones, MP3 players, cameras, personal digital assistants, portable media devices and handheld computers; radios; video game cartridges, video game cassettes, video game discs, video game software and video game programs; video games for mobile devices, personal computers, consoles, and tablets

Trade Marks Journal No: 1924 , 21/10/2019  Class 99
show performances; providing a website featuring entertainment information; providing a website featuring non-downloadable videos and images in the entertainment field of action, adventure, animation, comedy, drama and science fiction provided via global computer networks, wireless communication networks and portable device applications; theme parks
Priority claimed from 05/08/2016; Application No. : 40201612662T ;Singapore 3430432 09/12/2016
QUALIVAX PTE. LIMITED
80 Robinson Road #02-00 Singapore 068898
Manufacturer and Service Provider
A Singaporean company
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.5; Pharmaceutical and medicinal preparations and substances; vaccines.
Cl.9; Scientific, electrical apparatus and instruments; computer software to enable healthcare professionals to access information on new products and services.
Cl.16; Periodicals, books, instructional and teaching materials (except apparatus); printed educational materials, namely, brochures, leaflets; booklets featuring information concerning medical diseases and disorders and related treatments.
Cl.35; Promotional and advertising services; provision of the aforementioned services on-line, via cable and/or the Internet; the provision of customer business information on vaccines, medical and healthcare products through an on-line computer network; business information on the treatment and awareness of disease; providing vaccines information online.
Cl.41; Educational services relating to vaccines, diagnostic, proprietary medicines, health and medical industries; provision of electronic educational materials, namely, providing a website featuring information provided to patients and healthcare professionals concerning medical diseases and disorders and related treatments via the Internet.
Cl.42; Scientific research for medical purposes.
Cl.44; Medical, hygienic and beauty care; healthcare services; provision of medical information and services.
IHEARTRADIO PLUS
Priority claimed from 20/06/2016; Application No. : 87077552 ;United States of America
3431113 09/12/2016
IHM IDENTITY, INC.
200 East Basse Road, Suite 100, San Antonio, Texas 78209, U.S.A.
A Texas Corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2227429.

Cl.9; Downloadable computer software for providing music and spoken word performances; downloadable software in the nature of a mobile application for telecommunications services for providing transmission of voice, data, video, and media content via the Internet and the worldwide web

Cl.38; Broadcasting services via the Internet and worldwide web; digital audio broadcasting services provided via a global communications network; telecommunications services, namely, providing transmission of voice, data, video, and media content via a global communications network

Cl.41; Entertainment services, namely, providing a website featuring musical and spoken word performances, music videos, related film clips, photographs, and other multimedia materials in the fields of music and radio; providing non-downloadable prerecorded music, spoken word, and information in the fields of music and radio, and commentary and articles about music and radio, all on-line via a global communications network; providing non-downloadable playback of music and providing non-downloadable prerecorded music according to consumer preferences, all via a global communications network; providing an Internet website portal in the fields of music and radio

Cl.42; Providing an interactive website featuring technology that allows users to consolidate and manage voice, data, video, and media content in the fields of music and radio
IHEARTRADIO PREMIUM

Priority claimed from 20/06/2016; Application No. : 87077559 ;United States of America

3431114  09/12/2016

IHM IDENTITY, INC.
200 East Basse Road, Suite 100, San Antonio, Texas 78209, U.S.A.

Manufacturers, Merchants and Service Providers
A Texas Corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2383365,2227429..

Cl.9;Downloadable computer software for providing music and spoken word performances; downloadable software in
the nature of a mobile application for telecommunications services for providing transmission of voice, data, video, and
media content via the Internet and the worldwide web

Cl.38;Broadcasting services via the Internet and worldwide web; digital audio broadcasting services provided via a
global communications network; telecommunications services, namely, providing transmission of voice, data, video, and
media content via a global communications network

Cl.41;Entertainment services, namely, providing a website featuring musical and spoken word performances, music
videos, related film clips, photographs, and other multimedia materials in the fields of music and radio; providing non-
downloadable prerecorded music, spoken word, and information in the fields of music and radio, and commentary and
articles about music and radio, all on-line via a global communications network; providing non-downloadable playback of
music and providing non-downloadable prerecorded music according to consumer preferences, all via a global
communications network; providing an Internet website portal in the fields of music and radio

Cl.42;Providing an interactive website featuring technology that allows users to consolidate and manage voice, data,
video, and media content in the fields of music and radio
TRTHIVE GLOBAL

Priority claimed from 09/06/2016; Application No. : 87/066,761 ;United States of America

3431620   09/12/2016

THRIVE GLOBAL HOLDINGS, LLC
100 Crosby Street, Suite 601, New York, New York 10012, U.S.A
Manufacturers, Merchants & Service providers
a Delaware limited liability company

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.9;Downloadable video recordings featuring health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success content; downloadable electronic publications, namely, articles in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success; audio books in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success; downloadable online discussion board posts, webcasts and webinars in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success; downloadable audio and video presentations in the field of self-improvement; software applications for mobile phones for use in tracking, monitoring, collecting, managing, and analyzing personal health and wellness data; downloadable podcasts in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success; downloadable music and meditations

Cl.16;Printed paper publications, namely newsletters, brochures, and pamphlets in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success; printed educational materials in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success

Cl.35;Providing a website featuring information in the field of consulting services to assist organizations to improve the business workplace in employee health, interpersonal relationships, productivity, time management, stress management, work-life balance, and success; public advocacy to promote awareness of health, interpersonal relationships, stress management, and achieving success in the workplace; business consultation; retail store services featuring curated mobile applications, podcasts, videos, books, journals, diaries, and wellness products

Cl.36;Providing a website featuring information in the field of personal finance, financial planning, budgeting, and wealth management

Cl.38;Providing an online forum wherein users can post comments on a discussion board in the fields of health, wellness, fitness, food, lifestyle, style, personal relationships, culture, stress management, and workplace satisfaction and success

Cl.42;Interior design consultation

Cl.45;Online social networking services
iCurePro

3431624  09/12/2016

OJI HOLDINGS CORPORATION
7-5, Ginza 4-chome, Chuo-ku, Tokyo, Japan
Manufacturers & Merchants
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.5; absorbent cotton for medical use; medicated adhesive plasters; bandages for dressings; wound dressings

Cl.10; cooling sheets for applying to skin surface for medical purposes; cooling sheets for affected/diseased area for medical purposes; cooling packs for applying to the affected area for medical purposes; cooling gel sheets for medical purposes; cooling gel patches for medical purposes; cooling gel packs for medical purposes
3433256   14/12/2016
MARINGANTI SESHU
Maringanti Hitaprada
trading as ;THE ECOSTORE
1018, 13th cross, 24th Main, sector 1, HSR Layout, Bangalore, Karnataka 560020 INDIA
Sales of eco friendly and organic products.

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SHESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.
Used Since :10/05/2012

CHENNAI
Cl.35;In respect of business administration and office functions
Cl.42;E-Commerce portal specifically to an online store for eco friendly and organic products
Cl.45;providing personal services rendered by others to meet the needs of individuals specifically a retail outlet for sale of daily need goods
RADIO ONE FM 95

3533478  25/04/2017

NEXT RADIO LIMITED
Office Nos. I-17, I-18 and I-19, 10th Floor, Everest Building, The Tardeo Everest Premises Co-operative Society Limited, 156, D J Dadajee Road, Tardeo
Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since :16/11/2006

MUMBAI

Cl.16; paper and paper articles; stationery; office requisites; posters; post cards; charts and catalogues; folders; visiting cards; banners; glow signs; cardboard and cardboard articles; photographs; printed materials; billboards; menu cards; tissues and napkins (of paper); graphical reproductions; calendars; diaries; artist materials; advertisements and promotional matter; almanacs; coasters; hoardings; flags, placards, boxes, bags and containers (of paper/card boards) included in class 16

Cl.25; ready made garments, hosiery, and all kinds of footwear included in class 25

Cl.35; advertising; marketing; publicity and promotion for others; production of advertisement; Compilation of statistics for determining audience ratings of television and radio programs; promotional sponsorship; event marketing; dissemination of advertising matter organizing exhibitions included in class 35.

Cl.38; service related to broadcasting and telecommunication, audio broadcasting over the radio; electronic transmission and delivery of digital information and data including streaming messages, sound, audio material, telecommunication services, namely local and long distance transmission or informational sound and data to and from computer networks by means of telephone, cable and satellite transmissions; broadcasting and transmissions services of radio via computer or communications network; transmission of information, messages, sound data and radio programs; news agency included in class 38

Cl.41; service related to entertainment; education; providing of training; sporting and cultural activities; services in the production of animated motion picture entertainment; television, radio and film production; shows and films production; production of video and/or sound recordings included in class 41
Series trade mark u/s 15 of Trade Marks Act, 1999

3605922 03/08/2017
FORTE BRAND SPÓLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA
trading as ;FORTE BRAND SPÓLKA Z OGRANICZONA ODPOWIEDZIALNOSCIA
Syta 99B/6, 02-987 Warsaw, Poland
manufacturer
A corporation organized and existing under the laws of Poland

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Cl.20; Furniture and parts thereof; mirrors; picture frames; Dinner wagons (furniture); Bookcases; Desks; Modular desks (furniture); Countertops (furniture parts); Table tops; counters (tables); Pedestal units (furniture); Decorative edging strips of wood for use with furniture; Decorative edging strips of plastic for use with furniture; Decorative wooden panels (furniture); plaques (decorative wall-) [furniture] not of textile; Wooden chests with drawers covered with decorated paper; Wooden racks (furniture); Wooden storage boxes; Photograph frames of wood; Wooden picture mouldings; Boxes of wood; Drawer pulls of wood; Wooden blinds; Doors for furniture; Armchairs; Chaise lounges;
Showcases (furniture); Wardrobes; Deck chairs; Divans; Index cabinets (furniture); Chests of drawers; Dressers; Consoles (furniture); Sideboards; chairs; dining chairs; swivel chairs; babies’ chairs; Benches (furniture); Beds; Cots for babies; Sofas; Cupboards; Lockers; Mattresses; Legs for furniture; Library shelves; Mirror tiles; Cushions; Pillows; Boxes of wood or plastic; Lecterns; Furniture partitions; Screens (furniture); Picture frame brackets; Indoor window blinds [shades] [furniture]; Interior textile window blinds; Racks (furniture); Tables; Tables of metal; Seats of metal; Chests for toys; Book rests [furniture]; Stools; Dressing tables; Clothes stands; Vitrines; Clothes hangers; Freestanding partitions [furniture]; Wickerwork; Bamboo curtains; Bead curtains for decoration; Head-rests [furniture].

Cl.24; Textiles; bed linen; blankets; bed covers; curtains; tablecloths (not of paper).

Cl.35; Advertising; business management; business administration; sale promotions for others; retail services, on-line retail services, retail store services.
ASSETVAULT

3606627 04/08/2017

ASSETVAULT LIMITED
25 Balham High Road, London, England, SW12 9AL, Great Britain

Limited Liability Company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
V. ANURADHA
253/254, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN, ANDHERI (WEST) MUMBAI -400 053

Proposed to be Used

MUMBAI

Cl.36; Wealth management; financial services relating to wealth management; insurance services; insurance advice; insurance advisory services; insurance information and consultancy; computerised processing of insurance claims; insurance against loss of documents; insurance relating to personal possessions; financial evaluation for insurance purposes; computerised information services relating to insurance; providing online information about insurance from a computer database or the internet; estate planning services [arranging financial affairs]; asset management; asset and portfolio management; valuation services; financial advice relating to wills; estate planning; estate management, namely, assistance in the gathering and organization of personal vital and financial records in conjunction with instructions for handling of such documents by others, including executors and attorneys, upon death or when otherwise necessary; estate planning; estate trust planning; financial services, namely, wealth management services; assessing insurance claims; investment services, namely, asset acquisition, consultation, development and management services; consulting and information concerning insurance; financial consultancy and insurance consultancy; financial evaluation for insurance purposes; insurance claims processing; financial custody services, namely, maintaining possession of financial assets for others for financial management purposes; on-line financial planning services; financial asset management; financial portfolio management; fiscal valuations and assessments; financial portfolio analysis services; and providing an on-line searchable database featuring financial information about assets

Cl.45; Legal services; legal documentation preparation services; legal information services; legal research services; legal services relating to business. hosting on-line web facilities for others for estate management; attorney services, namely, representation of clients in wills; compiling inventories of personal items for others for insurance or security purposes
3606761   04/08/2017
SOUTH CANAL INTERNATIONAL CO., LTD.
No. 172, Section 3, King Hwa Road, Tainan, Taiwan, R.O.C.
A corporation organized and existing under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.18; Leather and imitations of leather; saddleries; horse blankets; horse sheets; whips; riding crops; nose-bags (feeding bags) and grooming bags (for holding horse grooming kits); horse protectors (strapping or bandaging); saddle girths; saddle pads; saddle cloth; bridles; halters; reins; walking sticks; canes; umbrella; umbrella covers; handbags; travelling bags; travelling trunks; valises; horse saddles; sporting bags; bits; stirrups; horse shipping boots; lead ropes; wallets; purses; wading staffs for fishing; wading belts.

Cl.25; Articles of clothing, including sports clothing; clothing for fishing, golf and riding; jackets, polo shirts, coats, pants, trousers, gloves for clothing, socks, breeches, waders, liners for waders, vests and waistcoats; footwear including boots and shoes; headgears including caps and hats; water-skiing garments; water-skiing suits; sailing clothes; paddleboat clothing; maritime sportswear; boating footwear, sailing shoes; kayak shoes; surfing wet suits; surfing shoes; riding headcover; riding boots; riding gloves; yoga clothes, yoga pants, tights.

Cl.28; Sporting articles; articles for fishing, fishing bags, fishing lures, landing nets for anglers, fishing lines, fishing rods, fishing rod holders, fishing rod cases, fishing tackle boxes, fishing reel bags, fishing reels, fishing hook removers, fishing hooks, fly boxes, fishing bait boxes, boxes adapted for holding fishing tackle, cases adapted for carrying fishing rods and reels, harnesses incorporating holsters for fishing rods; articles for golf, golf balls, golf bags, golf clubs, golf club grips, golf irons, golf tees, golf putters, golf covers; articles for table tennis; articles for badminton; articles for yoga; games and playthings; repair kits for fishing tackle; float tubes; flies; net releases; line winders; surfboard covers, surfboards, surfing equipment; fishing stripping baskets, magnetic net releases.
Trade Marks Journal No: 1924, 21/10/2019 Class 99

3658599  16/10/2017
BENQ MATERIALS CORP.
29, Jianguo E. Road, Guishan Dist., Taoyuan City 333, Taiwan, R.O.C.
a corporation organized and existing under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.3; Cosmetics; facial lotions; beauty masks; facial abrasive preparations; facial emulsions; facial and skin care creams; facial and skin care oil; lipsticks; lip gloss; lip creams; non-medicated massage gel; skin care gel; hand creams; hand emulsions; anti-wrinkle creams; facial and skin care cosmetics; skin soaps; non-medicated bath salts; facial and skin cleansing preparations; personal cleansing preparations; body milks; body creams; skin creams; night creams; cold creams; skin cleansing milks; foundation makeup; sun tan lotions; make-up removers; medicated cosmetic preparations; facial cleansing soaps; facial cleansing milks; bath gel.

Cl.5; Medical adhesive tapes; gelatine for medical purposes; topical gel for medical and therapeutic treatment of scar removal and wound; surgical bandages; bandages for skin wounds; medical adhesives for binding wounds; surgical adhesive bands; dressing for medical purposes; medical transdermal patches; corn plasters; medical plasters; pharmaceutical preparations for medical purposes; nutritional supplements; acne treatment preparations; surgical dressings.

Cl.10; Massage apparatus and instruments for beauty purposes; electric apparatus and instruments for beauty purposes; medical and therapeutic devices and apparatus; medical and therapeutic instruments; cosmetic apparatus using ultrasound for facial cleansing.
3665997  30/10/2017
FUTURE RETAIL LIMITED (ERSTWHILE KNOWN AS BHARTI RETAIL LIMITED)
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai 400 060 in the State of Maharashtra within the Union of India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since: 15/07/2017
MUMBAI
Cl.29; Dairy-based beverages; milk based beverages including flavoured milk drinks, milk shakes; milk-based beverages containing milk concentrates.
Cl.30; Beverages made with a base of coffee, cocoa, chocolate; coffee, cocoa and chocolate flavourings; non-alcoholic beverages flavoured with coffee, cocoa and chocolate.
Cl.32; Non-alcoholic drinks including juices; fruit drinks and fruit juices; fruit concentrates, pulp and purees used as ingredients of beverages; vegetable drinks and vegetable juices; vegetable concentrates, pulp and purees used as ingredients of beverages; juices; syrups and other preparations for making beverages; aerated waters, alkaline water, flavoured water; sharabats and shakes preparations and concentrates for making beverages; energy drinks; non-alcoholic cocktails.
3679947    16/11/2017
CINEMA 24X7 PRIVATE LIMITED
401-406, 4th Floor, Plot No. 203 & 204 TTC Industrial Estate, Rahule, Navi Mumbai-400701, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.38; Cable Television Broadcasting; Radio Broadcasting; Television Broadcasting; Communications by computer terminals; Communications by fiber optic networks; Providing telecommunications connections to a global computer network; Providing user access to a global computer network; Satellite transmission.

Cl.41; Providing Cinema facilities; Entertainer services; Entertainment; Entertainment Information; Film production; Game services provided online from a computer network; Presentation of live performances; Movie studios; Providing movie theatre facilities; Production of radio and television programmes; Recording studio services; News reporters services; Television entertainment; Production of radio and television programmes; Videotape editing; Videotape film production; Videotaping.
Trade Marks Journal No: 1924, 21/10/2019 Class 99

3682814 20/11/2017
FUTURE LIFESTYLE FASHIONS LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060 in the State of Maharashtra within the Union of India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :15/03/2016

MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.BHUBANESHWAR.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ADV. CLITTY APPEARED HEARD ARGUMENTS . ASSOCIATED WITH REGISTERED APPLICATION NO. 2059150. HENCE ACCEPTED AS WHOLE..

Cl.35; retailing and wholesale including through business centre, departmental stores, shopping mall , selling of apparels and accessories, E-commerce and all kind of general merchandise consumer goods , advertising; business management; business administration; office functions; auctioneering; compilation of information into computer database; direct mail advertising; distribution of samples; online advertising; rental or vending machines; updating of advertising materials;

Cl.36; financial affairs; monetary affairs and real estate affairs; insurance; banking; brokerage; charitable fund raising collection; credit card services; issuance of credit card; debit card service; exchanging money; financial information; financial consultancy; line purchase financing; jewellery appraisal; securities brokerage; electronic fund transfers; issuance of travelers cheque;

Cl.41; education; providing of training; entertainment; sporting and cultural activities including amusement arcade service; club services; arranging of competitions; discotheques, pub, night clubs,; banquet and party arrangements; entertainer services; game services; ; holiday camp services; recreation information; ; presentation of live performances,; providing karaoke seizes; all included in class 41;

Cl.43; services for providing food and drink; restaurant for fine dining; temporary accommodation;
Trade Marks Journal No: 1924, 21/10/2019 Class 99

3682815 20/11/2017
FUTURE LIFESTYLE FASHIONS LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060 in the State of Maharashtra within the Union of India
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since: 11/03/2016

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LUCKNOW..
1711043, 2041919; 2041918; 2051896; 2051899; 205189; 2065251; 2059149; 2059154; 1711044; 1711048; 1711046; 1711042; 1711419; 2051897; 2065250; 2059150; 2059151; 2059148; 2059153; 2963683; 2963684; 2963686; 2963687; 2963688; 2963689; 2963690; 2963691; 2963692; 2963693; 2963694; 2963695.

Cl.35; retailing and wholesale including through business centre, departmental stores, shopping mall, selling of apparels and accessories, E-commerce and all kind of general merchandise consumer goods, advertising; business management; business administration; office functions; auctioneering; compilation of information into computer database; direct mail advertising; distribution of samples; online advertising; rental or vending machines; updating of advertising materials;

Cl.36; financial affairs; monetary affairs and real estate affairs; insurance; banking; brokerage; charitable fund raising collection; credit card services; issuance of credit card; debit card service; exchanging money; financial information; financial consultancy; line purchase financing; jewellery appraisal; securities brokerage; electronic fund transfers; issuance of travelers cheque;

Cl.41; education; providing of training; entertainment; sporting and cultural activities including amusement arcade service; club services; arranging of competitions; discoteques, pub, night clubs; banquet and party arrangements; entertainer services; game services; holiday camp services; recreation information; presentation of live performances; providing karaoke services; all included in class 41;

Cl.43; services for providing food and drink; restaurant for fine dining; temporary accommodation;
3684083  22/11/2017
ABDUL RASHID K
S/O P K ALLAYISHA MANZIL, K C EDUPPU, P O PORORA, CHAVASSERY, KANNUR-670702
SOLE PROPRIETOR
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Used Since : 01/01/2013
CHENNAI
Cl.25; Clothing, footwear, headgear
Cl.35; Advertising, business management, business administration, office functions
BUTANI GROUP, LLC
50 Hospital Drive, Tylertown, MS 39667, United States of America
A Limited Liability Company organized and existing under the laws of the state of Mississippi, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE A except as substantially shown on label.

Cl.3; Non-medicated skin care preparations, namely, creams, lotions, gels, toners, cleaners and peels; soaps; beauty masks; make-up preparations; cosmetic kits; cosmetics; perfumes; cosmetic preparations for skin care; essential oils and lipsticks.

Cl.35; Retail and wholesale marketing, advertising, presentation of goods on communication media for retail purposes, business management assistance, business information, commercial administration of the licensing of the goods and services of others, commercial intermediation services, import-export agency services, sales promotions of dermatology, cosmetic dermatology and skin care products, namely, skin moisturizers, facial, skin and body lotions, skin cleansers and toners, eye creams, face creams, facial rinses and sunscreen creams and lotions; on-line ordering services and mail order services of dermatology, cosmetic dermatology and skin care products, namely, skin moisturizers, facial, skin and body lotions, skin cleansers and toners, eye creams, face creams, facial rinses and sunscreen creams and lotions; retail store services and mail order services in the field of body care products.
ANJALI MD

3692580  01/12/2017

BUTANI GROUP, LLC
50 Hospital Drive, Tylertown, MS 39667, United States of America
A Limited Liability Company organized and existing under the laws of the state of Mississippi, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.3; Non-medicated skin care preparations, namely, creams, lotions, gels, toners, cleaners and peels; soaps; beauty masks; make-up preparations; cosmetic kits; cosmetics; perfumes; cosmetic preparations for skin care; essential oils and lipsticks.

Cl.35; Retail and wholesale marketing, advertising, presentation of goods on communication media for retail purposes, business management assistance, business information, commercial administration of the licensing of the goods and services of others, commercial intermediation services, import-export agency services, sales promotions of dermatology, cosmetic dermatology and skin care products, namely, skin moisturizers, facial, skin and body lotions, skin cleansers and toners, eye creams, face creams, facial rinses and sunscreen creams and lotions; on-line ordering services and mail order services of dermatology, cosmetic dermatology and skin care products, namely, skin moisturizers, facial, skin and body lotions, skin cleansers and toners, eye creams, face creams, facial rinses and sunscreen creams and lotions; retail store services and mail order services in the field of body care products.
3694211    04/12/2017
BLACK DIAMOND EQUIPMENT, LTD.
2084 E. 3900 South, Salt Lake City, Utah 84124, United States of America.
A Public Listed Company organized and existing under the laws of the state of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :08/03/2007

MUMBAI

Cl.6; Metal ice screws; metal nuts for jamming; crampons for climbing; camming devices; carabiners; crampons.

Cl.8; Mountaineering and climbing equipment, namely, hand tools in the nature of picks for removing camming devices; hand tools, namely, picks, ice hammers, rock hammers, hammers, ice axes, pickaxes, and shovels for use in mountaineering.

Cl.9; Mountaineering and climbing equipment, namely, helmets, carabiners, anchors; mountaineering and climbing protection devices, namely, delay safety devices and delay breaks; avalanche probes, namely, elongated rods used to manually probe for people or objects covered by an avalanche; self-rescue apparatus, namely, emergency breathing apparatus and breathing units to help the user intake oxygen while buried under snow; avalanche air bags; scientific, nautical, measuring, signaling, checking, supervising, life-saving and teaching apparatus and instruments, namely, electronic avalanche transceivers; data processors and computers, namely, electronic avalanche transceivers and homing devices; satellite navigational system, namely, a global positioning system (GPS).

Cl.11; Head lamps for use in mountaineering and climbing.

Cl.18; Mountaineering and climbing equipment, namely, backpacks, duffel bags intended for mountaineering and climbing, rope sacks, hiking poles; avalanche survival airbag, namely, an avalanche survival device comprised of an airbag sold as an integral component of a backpack; leather and imitations of leather and goods made from these materials, namely, backpacks and bags.

Cl.22; Tents; stuff sacks used for holding sleeping bags, clothing and climbing ropes.

Cl.24; Sleeping bags.

Cl.25; Clothing in the nature of sportswear, namely, vests, pullovers, jackets, pants, shirts, sweatshirts, t-shirts, gloves, gaiters, hats, mittens; clothing, namely, climbing, mountaineering and ski pants containing a pocket to secure an avalanche beacon; footwear; boots; ski wear.

Cl.28; Climbing and mountaineering equipment and protection devices, namely, climbing harnesses, climbing belts, carabiners, chocks, wedges, camming devices, rappelling devices, pitons; snow skis; skis; ski sticks; ski bindings.

Cl.35; Retail store services and online retail store services featuring equipment and apparel for climbing, skiing and mountain sports.
RIPSTIX

3699839  11/12/2017

POUND ROCKOUT WORKOUT, LLC
2984 Allesandro Street, Suite 100 Los Angeles, CA 90039, United States of America
A company incorporated under the laws of United States of America.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

Cl.9; Visual and audio recordings featuring physical fitness instruction.
Cl.16; Printed materials, namely, instruction manuals in the field of physical fitness.
Cl.28; Exercise products, namely, colored exercise weights in the shape of drumsticks to be used for exercise classes.
Cl.41; Physical fitness and exercise instruction.
MEDIVEL BIOTECH PRIVATE LIMITED
ROOM No. SB 5/882, ALPHA CHAMBERS, SANNIDHAN ROAD, SOUTH BAZAR, KANNUR – 670 002, KERALA STATE, INDIA

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT. TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Used Since :10/10/2017

CHENNAI

CI.5; PHARMACEUTICALS, MEDICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES

CI.35; MARKETING, PROMOTION, RETAILING, WHOLESALING, EXPORTING AND IMPORTING OF HEALTH CARE PRODUCTS, FOOD SUPPLEMENTS, HEALTH DRINKS, CONSUMABLES, FOOD FOR BABIES, SANITARY PREPARATIONS.
Parimal's Tea Room
3746199   06/02/2018
PARIMAL SHAH
10th Floor, Parijat, NSRD - 10, Juhu, Vile Parle (West), Mumbai - 400069
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Used Since :15/11/2017
MUMBAI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Cl.35; Writing of Publicity Texts, Marketing on social media and digital analytics
Cl.41; Writing and publication of Texts, Books, Training in Fitness; Education; providing of training; entertainment; sporting and cultural activities.
3747325  07/02/2018
AMITABH N. BHATIA
Pooja Apartments, Jain Derasar Marg, Santacruz West,
Proprietor
Address for service in India/Attorney address:
SHAH AND SANGHAVI
114-a, Mittal Court, Nariman Point, Mumbai- 400021

Proposed to be Used
MUMBAI
The trade mark is restricted to use the mark in the state of Maharashtra.

Cl.16; Printed Matter; Stationery; Instructional and Teaching Material, including Yoga Books, Manuals
Cl.25; Clothing; Footwear; Headgear
Cl.41; Yoga Classes; Yoga Studio; Yoga Services; Yoga Teacher Training; Pilates; Exercise; Yoga Retreats; Teachers Training and Yoga Personal Training
Cl.44; Medical Services; Hygienic and Beauty Care for Human Beings
Proposed to be Used

MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.5: Albumin dietary supplements, By-products of the processing of cereals for dietetic or medical purposes, Cod liver oil, Confectionery, medicated, Medicines for alleviating Constipation, Casein dietary supplements, Dietary Fibre, Flaxseed dietary supplements, Flaxseed oil dietary supplements, Food for babies, Dietetic beverages adapted for medical purposes, Dietetic foods adapted for medical purposes, Dietetic substances adapted for medical use, Digestives for pharmaceutical purposes, Enzyme dietary supplements, Glucose dietary supplements, Linseed oil dietary supplements, Lecithin dietary supplements, Linseed dietary supplements, Mineral food supplements, Mineral water salts, Pollen dietary supplements, Nutritional supplements, Cod liver Oil, Protein dietary supplements, Pharmaceutical preparations for Skin care, Slimming pills, Wheat germ dietary supplements, Yeast dietary supplements

Cl.35: Advertising, Organization of Exhibitions for commercial or advertising purposes, Import-export agencies,
Distribution of Samples, On-line advertising on a computer network, Modelling for advertising or sales promotion, Organization of exhibitions for commercial or advertising purposes, Organization of trade fairs for commercial or advertising purposes, Outdoor advertising, Presentation of goods on communication media, for retail purposes, Radio commercials, Radio advertising, Organization of Trade fairs for commercial or advertising purposes, Television commercials, Television advertising
B. MERWAN & CO.

3852465    05/06/2018

B. MERWAN & CO.
193, 193-A, Lamington Cross Lane, Alibhai Premji Marg, Mumbai-400007, Maharashtra

Address for service in India/Attorney address:
ESHA AUNDHIYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Santacruz (East), Mumbai-400098

Used Since :07/06/1914

MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.30; bakery items including breads, stuffed breads, biscuits, cookies, bread rolls, various kinds of buns including mawa buns, various types of cakes including mawa cake, mawa and cheese cake, plum cake, cashew cake and macroon cake, muffins, various types of pastries; veg and non-veg pattice, various puffs including mawa and jam puffs, custard, pudding and pies.

Cl.43; Services for providing food and drink; cafes, cafeterias, bakery services, canteen, restaurant.
3915178  13/08/2018
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400 013, Maharashtra, India
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :16/12/2014

MUMBAI
The mark hereby applied for is a COLOR MARK and the colour PINK with pantone shades FC 2779, C 0, M 94, Y 23, K 0, R 238, G 47, B 121, as shown in the representation as affixed to the form of application as enclosed which is claimed as a feature of the mark.

Cl.3;Cosmetics; perfumery; essential oils; hair lotions; douching preparations for personal sanitary or deodorant purposes [toiletries]; antiperspirants [toiletries]; dentifrices; cosmetic creams; lotions for cosmetic purposes; bleaching preparations [decolorants] for cosmetic purposes; laundry bleaching preparations; cleaning preparations; cosmetic preparations for skin care; polishing preparations; scouring solutions; abrasive cloth; abrasive paper; cakes of soap; body spray; lipsticks; nail polish; shower gel; body lotion or butter; shampoos; hair conditioners; lip balm; eau de cologne; eau de toilette; eye liner; eye make-up; hand cleaning preparations; liquid soaps for hands and face; cleaning, polishing, scouring and abrasive preparations; non-medicament soaps; perfumery, essential oils, non-medicament cosmetics, non-medicament hair lotions; non-medicament dentifrices.

Cl.9;Software, mobile applications; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16;Paper, cardboard and cardboard articles, paper articles, printed matter, printed photographs, printed publications, teaching material, visiting cards; bookbinding material; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.35;Advertising, business management, business administration, office functions, the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods by way of retailing or wholesale or through mail order catalogues or by means of electronic media and websites.

Cl.42;Design, development, constructing and maintaining of electronic platform for conducting electronic commerce; software application for transmitting, storing, organizing, recording, and reviewing text, image, audio, video or data; software application enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; creation and maintaining applications, software, websites and databases in the fields of e-commerce; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.44;Services relating to hygiene, beauty, wellness and medical care for human beings.; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3917644  16/08/2018
MIDHUN ROHINI CHAND
V/235/1-18, AMAKANDAM, ANACHAL, CHITHIRAPURAM P.O, IDUKKI-685565, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :04/02/2016

CHENNAI


Cl.39; TRANSPORT, PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4006911   24/11/2018

GEORGE PAUL
MUTTAMTHOTTIL HOUSE,KIZHAKKAMBALAM,ERNAKULAM,KERALA - 683562

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI


Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
Business Concièr

4019446 06/12/2018

SOFTBANK CORP.
1-9-1 Higashi-shimbashi, Minato-ku, Tokyo, Japan.
A corporation organized and existing under the laws of Japan.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.9; Telecommunication machines and apparatus; Downloadable computer program; Computer software for setting up, installing, operating and processing computers, portable information terminal devices, cell phones and wearable terminal devices.

Cl.35; Operations management and consulting in relation to operation of smartphones, electronic computer, and operation of electronic computer system; Collection and management of customer information data; Outsourcing services concerning account, mail address, password assignment; Outsourcing services concerning distributing programs for electronic computer via communication network; Outsourcing services; Outsourcing services of accounting work; Business management analysis and advisory; Consultancy services in the field of corporate management strategy; Consulting on business management and management strategy; Outsourcing services concerning general application procedure of telecommunication lines; Outsourcing services concerning questionnaire surveys; Analysis and consultancy concerning questionnaire surveys and results thereof; Analysis of client information using computers; Providing information on analysis results of client information.

Cl.42; Providing computer programs; Hosting of computer site(website); Rental of the storage area of the server on the Internet; Rental of the storage area of the server at the website, Rental of the storage area of the server; Failure diagnosis and virus examination of computer programs on smartphones; Remote monitoring via network of smartphone, electronic computer and electronic computer programs; Remote monitoring of computer programs on smartphones; protection, backup, restoration, deletion of computer data and smartphone data; Introduction and explanation on the performance, operating method, etc. of machines requiring advanced expertise, technology or experience for precise operation according to their use, electronic computers, automobiles and others; Environmental settings/ installation and expansion and addition of function of mobile phones, smartphones, electronic computer and electronic computer programs; Failure diagnosis and virus examination of computer programs; electronic computer system audit; Diagnosis and consulting concerning security measure of computer network system; Diagnosis and consulting concerning security measure of telecommunication network system; Verification of program operation for electronic computer; Advice on verification of program operation for electronic computer; Remote monitoring of computer system; Remote monitoring of failure in communication network system; Providing information on monitoring and notification for the detection and elimination of viruses in computers and prevention of infection and monitoring by computer programs for ensuring safety thereof; Environmental settings of computer programs; Advice concerning Environmental settings of computer programs; Computer software design, computer programing, or maintenance of computer software; Investigation, analysis or advice concerning computer software design, computer programing, or maintenance of computer software; Providing information concerning computer software design, computer programing, or maintenance of computer software; Environmental settings of electronic computer programs and expansion and addition of function of environmental settings of electronic computer programs; Design, maintenance of communication network system; Investigation, analysis or advice concerning communication network system; Design, programming or maintenance of computer software system; Investigation, analysis or advice concerning design, programming or maintenance of computer software system; Providing information concerning design, programming or maintenance of computer software system; Providing search engine; Remote control of computer software via internet or other communication network such as lock / deleting data/ passcode temporary release on smartphone and electronic computer.

Cl.44; Guidance and advice concerning mental health; Psychological counseling and guidance for health; Providing medical information; Guidance, advice and providing information concerning health management; Guidance of nutrition.
Tradition in Innovation

4029753  17/12/2018
FINE ORGANIC INDUSTRIES LIMITED
FINE HOUSE, M. G. ROAD, GHATKOPAR (E), MUMBAI-400 077.
A Company incorporated in India.
Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBITALAO, MUMBAI - 400 002".

Proposed to be Used
MUMBAI
Cl.1; Chemicals for use in Industry.
Cl.35; ADVERTISING, DISTRIBUTION, MARKETING, WHOLESAL & RETAIL, IMPORTING & EXPORTING SERVICES RELATING TO CHEMICALS, ADDITIVES FOR FOOD, PLASTIC, RUBBER, COSMETICS, PHARMA, PAINTS, INKS, TEXTILES, SPECIALITY APPLICATIONS.
Koss

4032726   20/12/2018
SIDDHARTH DHURKA
2601 Tower 1, Sumer Trinity Towers, Prabhadevi, Mumbai - 400025
manufacturer and service provider
Individual

Address for service in India/Attorney address:
LEXORBIS
LexOrbis, 146 Jolly Maker Chamber II, Vinay K. Shah Marg, Nariman Point, Mumbai – 400021

Proposed to be Used

MUMBAI

Cl.10; Medical Devices and Instruments restricted to surgical clips particularly for the fastening of drains and tubes, appliances for washing body cavities, physical exercise apparatus for jaw and gums, dental apparatus and instruments, orthodontic apparatus, pulse meters and temperature indicator labels for medical purposes

Cl.44; Medical Services
4041641  31/12/2018
B SRINIVASA RAYALU
BIOTECH SPIRITS, VILLA NO-07, SAI GOWRI PRAKRITI, I CROSS, LAKE FRONT ROAD, BYRASANDRA, C. V. RAMAN
NAGAR, BANGALORE 560093
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBKAM, CHENNAI-
600 024.
Used Since :01/04/2014

CHENNAI
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Cl.33; ALCOHOLIC BEVERAGES
4049021  07/01/2019
MEDYBIZ PHARMA PRIVATE LIMITED
No.298, 299, SGR Towers, 7th Cross, Domlur Layout, Bangalore - 560071
Private Limited
Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No. 606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No. 7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

Proposed to be Used
CHENNAI
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters Healthy Eats separately except substantially as shown in the form of representation.

Cl.29; Snacks made of Fruit, potato, dehydrated fruit, candied, tofu, legume, coconut, milk, organic dehydrated fruit, dried fruit, aaloo papad, organic grain, vegetable, nuts, seeds and chocolate containing snacks; trail mixes, mixed berries and savory munchies like okra crisps; fruit based organic food bars

Cl.30; Flour made of Pulse, adlay, bean, coconut, whole meal, potato, tapioca, soy, barley, wheaten, corn, soya, maize, wheat, nut, gram, cereal, vegetable; flour for preparing pizza, cake, confectionery, truffle, bread; Snacks made of Muesli, crispbread, tortilla, rice, granola, cereal, quinoa, maize, wheat, fruit cake, cheese curls, extruded corn, cheese balls, puffed corn, extruded wheat, papad, farsan, flour based savory, bhujia, gathiya, fafda, cassava starch, cheese flavored puffed corn, processed quinoa; millet cake; Buckwheat pancakes, pasta, noodles, jelly

Cl.32; Non-alcoholic beverages
4055375  13/01/2019
ELECTRO-MECH ENTERPRISES PRIVATE LIMITED
DOOR NO.XXXIV/572,ELECTRO-MECH ENTERPRISES PVT. LTD.,NH 47,EDAPALLY TOLL JUNCTION,ERNAKULAM-682
024,KERALA STATE,INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA ONLY..

Cl.41;Education, Training, Software Education,Education information,academies,Educational seminars, Educational consultancy, Educational research, Education services relating to computer software, Education services relating to the application of computer software

Cl.45; Licensing Services, Computer Licensing, Software Licensing, Licensing of Technology, Licensing authority services, licensing services relating to performance, rights, licensing services relating to the manufacture of goods.
WESTERN INDIA CASHEW COMPANY PRIVATE LIMITED
P.B. NO.75,BEACH ROAD,KOLLAM-691 001,KERALA STATE,INDIA

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Cl.29; PREPARED CASHEW NUTS, SALTED CASHEWS, PLAIN CASHEW, FLAVOURED CASHEW, CASHEW NUT BUTTER, CASHEW BITS, PREPARED CASHEW NUTS, SALTED CASHEWS, PLAIN CASHEW, FLAVOURED CASHEW, CASHEW NUT BUTTER, CASHEW BITS, ROASTED NUTS, GROUND NUTS, PROCESSED NUTS, SPICED NUTS, DRIED NUTS, MIXTURES OF FRUIT AND NUTS, BUTTER MADE OF NUTS, PASTES MADE FROM NUTS.

Cl.30; COFFEE, TEA, ORGANIC TEA AND COFFEE, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Cl.31; FRESH CASHEW NUTS, FRESH CASHEW APPLES. FRESH CASHEW NUTS, FRESH CASHEWS, FRESH CASHEW APPLES, RAW NUTS, UNPROCESSED CASHEW NUTS, KOTA NUTS, PINE NUTS, PISTACHIO NUTS, UNPROCESSED NUTS.

Cl.32; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.35; RETAILING, WHOLESALING, EXPORTING, IMPORTING AND TRADING OF CASHEW NUTS, FRESH CASHEW NUTS, CASHEW BASED PRODUCTS, FLAVOURED CASHEWS.
B DURAI
BSS FIRE PROTECTION SYSTEMS, NO. 10/25, 2ND FLOOR, KALAIMAGAL STREET, ANNA NEDUMPATHAI,
CHOOLAIMEGU, CHENNAI 600094
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR. SUBBARAYAN NAGAR, KODAMBKKAM, CHENNAI-
600 024.
Used Since :01/01/2016
CHENNAI
Cl.9;FIRE-EXTINGUISHING APPARATUS
Cl.37;BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
Cicer

4062978  21/01/2019

TEN3T HEALTHCARE PVT. LTD
127 Adarsh Vista, Basava Nagar, Bangalore - 560037
Private Limited Company

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis,Unit No.606-607,6th Floor,Gamma Block,Sigma Soft Tech Park,No.7 Whitefield Main Rd.,Ramagondanahalli Village,Varthur Hobli,Bangalore-560066

Used Since: 14/12/2016

CHENNAI

Cl.9;Downloadable software; Machine learning software; Machine learning software for healthcare; Machine learning software for analysis; Artificial intelligence and machine learning software; Artificial intelligence software; Artificial intelligence software for healthcare; Health monitoring software

Cl.10;Medical apparatus for monitoring vital signs; electronic monitoring instruments for medical use; sensor apparatus for medical use; measuring devices for medical use; medical analysis, testing and diagnostic instrument; Real-time monitoring device
Vibgyor – Colors of Nature

4068753  28/01/2019
INTERGROW BRANDS PVT LTD
62/1814 A, Ajay Vihar, M.G. Road, Ernakulum – 682016.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
subject to no exclusive right over the words Colors of Nature.

Cl.2; Colours, Natural Colours.
Cl.30; fruit sauces, Natural essence, flavor Enhancers, Marinades, Seasoned coatings, seasonings, flavorings, essences for food stuffs, bread, pastry and confectionery; yeast, baking powder; vinegar, Syrup for food; Topping syrups; Vegetable concentrates used for seasoning.
TRADemarks Journal No: 1924, 21/10/2019  Class 99

DR. SANJIT PRADIP PAUL  trading as; MEDDCO
GRAND CELEBRATION MALL, FIRST FLOOR, FLYING COLORS SOCIETY, DD UPADHYAY ROAD, NEAR MULUND CHECK NAKA, MULUND WEST, MUMBAI-80.
Address for service in India/Attorney address:
SUHAIL SHAIKH
206A, Flying colours society, near mulund check naka, DD Upadhyay road, mulund west, Mumbai 80
Used Since: 14/02/2018
MUMBAI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.5; PHARMACEUTICALS
Cl.9; ELECTRICAL AND SCIENTIFIC APPARATUS
Cl.10; MEDICAL APPARATUS
Cl.36; INSURANCE AND FINANCIAL
Cl.41; EDUCATION AND ENTERTAINMENT
Cl.42; COMPUTER, SCIENTIFIC
Cl.44; MEDICAL, BEAUTY AND AGRICULTURAL
BIOCP HEALTHCARE PVT.LTD
trading as :BIOCP HEALTHCARE PVT.LTD
54/3852 FATHIMA CHURCH ROAD, ELAMKULAM KOCHI - 682020, KERALA, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
Cl.5;FOOD SUPPLEMENTS, MEDICATED FOOD SUPPLEMENT, DIETARY FOOD SUPPLEMENTS.
Cl.30;COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE
NEXTGEN DESSERTS
4121296  18/03/2019
NIKESH KISHOR GALA
Resident Individual
Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
MUMBAI
Cl.38; Telecommunication services; Broadcasting services; Telephone and mobile telephone services; Computer communication and internet access; Access to content, websites and portals; Provision and rental of telecommunications facilities and equipment and all included in class 38.
Cl.43; Hotel; Motel; Restaurants; Self-Service Restaurant; Quick Service Restaurant; Bar Services; Cafe; Cafeteria; Canteen; Snack Bar; Food Court; Lounge; Take Away; Dine In; Food cart; Food Truck; Services for Providing Food, Drink, Beverage and Temporary Accommodation; Food, Drink and Beverage Catering; Rental of Furniture, Linens, Utensils, Table, Cooking apparatus, Lighting apparatus and other apparatus and all included in class 43.
SYNROOF HB

4122751  19/03/2019
BITUMAT COMPANY LTD.
2nd Industrial City, Dammam, Saudi Arabia.
a Limited Liability Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Used Since: 23/01/2013

DELHI

Cl.17; Acrylic Resins, Insulating Buildings against Moisture.
Cl.19; Coatings (Building Materials).
PJAMMIN

Priority claimed from 21/09/2018; Application No.: 88126379; United States of America

4123571 20/03/2019

AMERICAN CHILDHOOD CANCER ORGANIZATION
6868 Distribution Drive Beltsville, Maryland 20705 United States

SERVICE PROVIDERS
A corporation of District of Columbia

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.35; PUBLIC ADVOCAY TO PROMOTE AWARENESS OF CHILDHOOD CANCER; PROMOTING PUBLIC AWARENESS OF THE NEED FOR A CURE FOR CHILDHOOD CANCER

Cl.36; CHARITABLE FUNDRAISING SERVICES, NAMELY, ORGANIZING AND CONDUCTING FUNDRAISING EVENTS TO RAISE MONEY FOR CHILDHOOD CANCER RESEARCH, INFORMATION AND SUPPORT SERVICES
WALKING THAT EXTRA MILE

4127983  26/03/2019
KUNSTSTOFF PROJECT PROFESSIONALS, LLP
Aastha, 292 , Sindh Co-Op Housing Society, Aundh, Pune -411007, Maharashtra, India
LLP

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :01/02/2004

MUMBAI

Cl.2; Paints , metals in foil and powder form, components used in surface coating, powder coating, pre treatment, painting and finishing.

Cl.6; Small items of metal hardware; goods of metal including canopies for compressor and generator , metal parts for automobile sector, mining and power sector.

Cl.7; Machine and machine tools including earth moving and road construction equipment; machine and machine tools used in mining and power sector.

Cl.8; Hand tools and implements.

Cl.9; Scientific, electric, photographic, measuring, data processing equipment.

Cl.12; Apparatus for locomotion by land including trailers and automobile parts.

Cl.35; Advertising, business management, business administration, office functions.

Cl.37; Building construction, repair; installation services.

Cl.39; Transport; packaging and storage of goods.

Cl.40; Treatment of materials including powder coating, painting of metal parts, fabrications.
Priority claimed from 07/01/2019; Application No. : 88251559 ; United States of America

HOMEAWAY.COM, INC.
1011 W. Fifth Street, Suite 300 Austin Texas 78703 United States of America
a corporation organized under the laws of Delaware, United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:

DELHI

Cl.9; Computer software for mobile devices; downloadable software in the nature of a mobile application for temporary accommodation and vacation real estate listing information services; downloadable software in the nature of a mobile application for booking temporary accommodation and vacation real estate listing and transaction services; downloadable applications for use with mobile devices for booking and making reservations for temporary accommodation and vacation real estate listing and transaction services; computer software platform that facilitates the provision of information, peer-to-peer interaction and transactions relating to temporary accommodation and vacation real estate listing services, and the booking of temporary accommodations in the fields of travel, lodging, dining, and entertainment; computer software and downloadable mobile applications on which users can post ratings, reviews, and recommendations on vacation real estate listings, temporary accommodations, events, locations, businesses, services, and activities in the fields of entertainment, travel, tourism and restaurants

Cl.36; Providing real estate listing services and real estate information via a global computer network; providing real estate listings and real estate information via the internet; providing information on the rental of vacation homes via the internet; providing a database of information about real estate listings; real estate listing services for housing rentals and apartment rentals; providing an online interactive website featuring the listing and rental of vacation real estate; providing online computer database and online searchable databases featuring information, listings and announcements about housing, apartments, condominiums, townhouses, real estate, commercial real estate; real estate listing, rental and leasing services for residential housing, apartments, rooms in homes, sublets, vacation homes, cabins and villas and office space in commercial properties on a global computer network; providing reviews and feedback about listers and renters of real estate, form virtual communities and from social networking sites; electronic commerce payment services, namely, processing payments for the purchase of goods and services via an electronic communications network; providing purchase protection services in the field of online trading of goods and services by others via a global computer network

Cl.43; Providing temporary lodging information via the internet; arranging temporary housing accommodations; providing online reservation services for temporary lodging; travel agency services, namely, making reservations and bookings for lodging; providing travel and accommodation information services over global computer networks, namely, providing search services for lodging; travel agency services, namely, making reservations and bookings for temporary accommodations
QUICK SOURCE

4130775    27/03/2019
ZYCUS INFOTECH PVT LTD.
GJ-07, SEEPZ++, SEEPZ SEZ, Andheri (East), Mumbai - 400096. Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :25/01/2017

MUMBAI

Cl.9; Computers and computer hardware.
Cl.42; Design and development of computer software.
CELGARD
4132120  29/03/2019
CELGARD, LLC
13800 South Lakes Drive, Charlotte, North Carolina 28273, United States of America
a Delaware Limited Liability Company, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since : 07/01/2013
DELHI
Cl.9; Battery separators
Cl.17; Plastic film and sheet
4133722  30/03/2019  
NAVEEN KUMAR  
H No-281, Gali No-4, Bhudatt Colony, Ballabgarh, Faridabad, Haryana, 121004  
PROPRIETOR  

Address for service in India/Agents address:  
JABRA RAM CHHAGNA RAM MANUVER  
Flat No.372, 3rd floor Block-RU, Outer Ring Road, Pitampura, New Delhi-110034.  

Proposed to be Used  
DELHI  
Cl.1; ADHESIVES- Adhesives for industrial purpose, Adhesives for wallpapers & Adhesives for wall tiles  
Cl.19; TILE GROUTS, GROUT ADMIXTURES, WALL PUTY, ETOPXY,
THE CONVIVIALIST

Priority claimed from 03/10/2018; Application No. : 18/ 4488017 ;France
4135124  02/04/2019

PERNOD RICARD
12 place des Etats-Unis - 75016 Paris – France
Société Anonyme (French limited liability company)

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/02/2019

DELHI

Cl.9;Downloadable electronic publications; video recordings files, downloadable sounds; data, document, information, software, video, sound, text and other media or multimedia carriers, all electronically recorded or downloaded from the internet, intranet, extranet or other communication networks ; downloadable software applications.

Cl.41;Digital content editing; creation of content, written, illustrated, photos, video or sound for digital broadcasting; provision of non-downloadable online electronic publications; electronic publication of periodicals online; publication of texts other than advertising texts; education, training, entertainment services; cultural activities; recreational services, namely organization, preparation and conducting of parties, social entertainment events; arranging and conducting tastings of alcoholic beverages for recreational and educational purposes.
Priority claimed from 11/02/2019; Application No. : 1945606 ;Canada 4137233 04/04/2019

SANDVINE CORPORATION
408 Albert St. Waterloo, Ontario, N2L 3V3, CANADA
A Canadian Corporation

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELI

Cl.9; Computer network and data communication equipment; Computer network connectivity hardware, wired and wireless, with embedded software, for use in data communications between digital electronic devices; Software for installation on computer network hardware for use in quality metric data for networks; Computer hardware, computer firmware and computer software and systems comprising computer hardware, computer firmware and computer software for interconnecting, managing and operating local and wide area networks and global computer networks.

Cl.35; Analysis and rating of quality metric data for networks for business purposes; Providing network operators with information about and an understanding of what quality their network is capable of delivering; Providing rating information that allows network operators to analyze network actions and prioritize changes; Tool for marketing network capability to customers; Analysis of quality metric data for networks for business purposes; Providing network operators with information about network quality; Providing information that allows analysis of network actions and prioritize changes; Consulting services relating to marketing network capability to customers.

Cl.42; Computer network configuration services; Design, development, programming, maintenance and customization of wireless and wireline computer networks; Design, development, programming, maintenance and customization of telecommunications equipment; Customer support services in connection with computer hardware, computer firmware and computer software and systems comprising computer hardware, computer firmware and computer software for use in interconnecting, managing and operating local and wide area networks and global computer networks, namely computer network design services, computer consultation services, upgrading of computer software, computer system analysis and computer engineering services.
4140447  08/04/2019
RAJESH R
trading as ;HOMEES FOODS
SHOP NO. 17/180, NSS KARAYOGAM BUILDING, TEMPLE ROAD, CHERANELLOOR P.O. VALLARPADAM CONTAINER ROAD, ERNAKULAM PIN- 682034 KERALA, INDIA
MANUFACTURE AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :26/10/2018
CHENNAI
Cl.29;PRESERVED, DRIED, COOKED FOOD PRODUCTS, FRIED SNACKS, CHIPS,PEANUT CANDY, CHICKY, JAM, JELLY, DAIRY PRODUCTS
Cl.30;BAKERY CONFECTIONERY PRODUCTS, SWEETS, ICE CREAM, ICES, BREAD, CAKES
4140455    08/04/2019

KARUN PAULOSE
G 352, 10-B CROSS ROAD, STREET-A, PANAMPILLY NAGAR, COCHIN - 682036, KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND ARTICLES MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; SKINS, HIDES, TRUNKS AND TRAVELING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLER

Cl.25; CLOTHING INCLUDING BOOTS, SHOES AND SLIPPERS
CAVAMAX

4163377  01/05/2019
WACKER CHEMIE AG
Hanns-Seidel-Platz 4, 81737 München, Germany
A company duly registered under the laws of Germany

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since: 06/09/2001

CHENNAI

Cl.1; Chemical and biochemical products for industrial, scientific, photographic, agricultural, horticultural and forestry purposes; oligosaccharides and polysaccharides and their derivatives for industrial purposes; cyclodextrins and cyclodextrin derivatives, included in this class; chemical compositions which comprise cyclodextrins and/or cyclodextrin derivatives; chemical solutions, dispersions, emulsions, polymeric materials and coatings which comprise cyclodextrins and/or cyclodextrin derivatives; chemical agents for impregnating, binding or coating textiles, furs and leather, non-wovens and fabrics; antifoam agents; softeners for textiles; chemical release agents; mould release agents, anticaking agents, included in this class; flow aids; thickeners and thixotropic agents, for example for varnishes, paints, adhesives and pastes; chemical additives for preservatives; binders for paints, varnishes and glues; chemical additives for cosmetic preparations; adhesion promoters; antistatic agents, not for household purposes; catalysts for chemical and biochemical processes; amino acids, peptides, proteins, enzymes, biocatalysts; raw materials, active substances and auxiliaries for pharmaceuticals, crop protection products and pest control compositions; fertilisers; seed dressings; soil conditioners.

Cl.3; Cleaning, polishing, degreasing and abrasive products; fragrances, perfumery; additives and auxiliaries for cosmetic purposes, included in this class; cyclodextrins and cyclodextrin derivatives for cosmetic purposes, included in this class; creams, lotions, emulsions and dispersions for tanning, sun protection, skin regeneration and skin moisturizing.

Cl.5; Crop protection products, pest control compositions, disinfectants, human and veterinary pharmaceuticals, their active substances, carrier materials, additives and auxiliaries; dental, otoplastic and ophthalmological preparations and products for preparing the abovementioned products; oligosaccharides and polysaccharides and their derivatives, cyclodextrins and cyclodextrin derivatives as additives for pharmaceuticals, foodstuffs for human consumption and animal feeds, all for medical purposes; deodorizers, not for personal use; detergents for medical purposes; biosensors; biocides.

Cl.16; Packaging materials, especially films, included in this class; coated cardboard; adhesive films and adhesive tapes for paper products, for stationery goods or for household purposes.
SOAM

4167969 06/05/2019

PINKY CHANDAN DIXIT
32, Utkarsh, 8th Floor, Sayani Road, J. A. Raul Marg, Prabhadevi, Mumbai 400025

PROPRIETOR

Address for service in India/Attorney address:
MAYURI SHAH
114A Mittal Court, Nariman Point, Mumbai 400021

Used Since: 17/11/2005

MUMBAI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; stationery; plastic materials for packaging (not included in other classes).

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in Class 30.

Cl.43; Hotel accommodation services; Services for providing food and drink and temporary accommodation; Services relating to providing of food and drink offered by a commercial enterprise in food court, departmental stores, shopping malls and retail outlets, the primary function of which is sale of food and food articles, snacks, desserts, aerated drinks and water; catering and restaurant services, providing of food counter, food court; services relating to running of a restaurant, a hotel, a motel, a resort and Provision of Food and Drink as part of Hospitality Services; restaurant and hotel booking and reservations; provision of temporary accommodation, hotel information being services included in Class 43.
FLIPLEARN

4170100   07/05/2019
FLIPLEARN EDUCATION PRIVATE LIMITED
KH-810, Second Floor, Mahipalpur
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Used Since :21/09/2011

To be associated with:
3151164, 3151165, 3739936

DELHI

Cl.9; Surveying, electric, photographic, cinematographic, optical, signaling, checking(supervision), teaching apparatus and instruments, apparatus for recording, transmission or reproduction of sound or images, magnetic data carriers, recording dics, calculating machines, data processing equipment and computers, included in class 9

Cl.35; Services related to business affairs related to bringing together a variety of goods to conveniently view and purchase goods through electronic commerce.

Cl.41; educational., institutions, school, providing coaching & training entertainment, sporting and cultural activities and other education services, etc.

Cl.42; Services relating to hardware and software solutions, software applications, repair of hardware and software relating to computer services, offering and selling of other hardware and software services relating to computer education, etc.
4183009  21/05/2019
ORIGINAL CHECK SOLUTIONS PRIVATE LIMITED
201, CELLO PLAZA, V P ROAD, RAILWAY PHATAK, ROAD, VILE PARLE(W), NEXT TO B.M.C MARKET, MUMBAI, Mumbai City, Maharashtra, India, 400056

PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

Cl.9; To develop all computer programs and software regardless of recording media or means of dissemination, that is, software recorded on magnetic media or downloaded from a remote computer network including computer software applications, computer software platforms, recorded or downloadable.

Cl.16; Computer programmes and other Softwares in printed form, Catalogues relating to computer software, and other instruction manuals in relation to software or programs, printed matter for Software, photographs, stationery, instructional and teaching material for software, packaging material for software.
4191296  29/05/2019
RAJIV KALRA
A-404, DESIGNARC, EHOMES, SURAJPUR EXTENSION, NEAR SECTOR ZEETA, GREATER NOIDA, GAUTAM BUDDHA
NAGAR, UP - 201306
ONLINE SALES OF LEATHER GARMENTS AND LEATHER PRODUCTS, BAGS, WALLETS ACCESSORIES ETC.
PROPRIETORSHIP
Proposed to be Used
DELHI
Cl.29;Aisi Oil
Cl.30;Rice, Wheat, Masalas.
VELYS
4205111   13/06/2019
DEPUY SYNTHES, INC
700 Orthopaedic Drive, Warsaw, Indiana 46581, United States of America
A corporation organized and existing under the laws of the State of Delaware
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.9; Mobile applications for use by orthopedic surgery patients pre-surgery and post-surgery; mobile applications allowing healthcare providers to engage with, stratify and monitor orthopedic surgery patients pre-surgery and post-surgery; computer hardware and software system containing digitized surgical workflows for use in orthopedic surgery; a computer hardware and software system for use in orthopedic surgery for documenting patient information or events relating to orthopedic surgery and for providing training solutions for orthopedic surgery, downloadable software application, mobile phone and mobile phone case, all sold as a unit and used to collect and transmit patient data during orthopedic surgery

Cl.10; Surgical robots; robotic devices for use by healthcare practitioners in surgical procedures; medical and surgical apparatus and instruments for use in orthopedic surgery; surgical implants comprised of artificial material; surgical locating apparatus and software provided as a unit therewith; medical devices, namely, surgical robotic systems consisting of surgical robotic arms, sensors, cameras, surgical instruments, software for the operational management of the systems, video monitors, navigational and positioning apparatus and instruments, visual display units, optical viewing and recording apparatus, electronic controls, stands for navigational cameras, stands for robotic arms, and touch screens, all sold as a unit; medical devices in the form of sensors for monitoring patients before, during or after orthopedic surgery; medical devices incorporating virtual reality or augmented reality for use by healthcare practitioners in surgical procedures, patient engagement or patient rehabilitation; medical visualization systems for use in orthopedic surgery comprised of computer hardware, monitors, video processing and image management equipment peripherals and operating software; surgical equipment, namely, a surgical navigation system consisting of trackers, sensors or markers for providing information about the patient’s anatomy; medical and surgical handheld tools to be used in combination with a surgical navigation system, in particular trackable surgical tools and instruments; medical devices for gait analysis; medical device system consisting of computer hardware and software system containing digitized surgical workflows for orthopedic surgery; medical device system, namely, a computer hardware and software system for use in the orthopedic surgery for documenting patient information or events relating to orthopedic surgery and for providing training solutions for orthopedic surgery; medical apparatus, namely, a surgical targeting and visualization system for use during orthopedic surgery comprised of ECG pads, positioning markers.
Van der Pop

Priority claimed from 20/12/2018; Application No. : 1937528 ;Canada

4211924  20/06/2019

TS BRANDCO INC.
40 King Street West Suite 2100 Toronto, Ontario M5H 3C2, Canada
a corporation organized and existing under the Laws of Canada

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.16; Newsletters about cannabis, lifestyle and culture

Cl.34; Cigarette cases; cigar and cigarette boxes; smoking pipes; tobacco water pipes; cigarette rolling papers; smoking pipe cleaners; cleaning brushes specially adapted for cleaning smoking apparatus; electronic oral vaporizers for smoking tobacco; fitted covers for tobacco pipes; tobacco grinders; pipe cleaners for tobacco pipes; tobacco jars of precious metal; tobacco jars; tobacco pouches; tobacco pipes; tobacco substitutes; tobacco substitute; tobacco tins; cannabis; cannabis derivatives; dried cannabis; cannabis oil; cannabis cigarettes and cigars; herbs for smoking; cannabis water pipes; electronic oral vaporizers for smoking cannabis; fitted covers for cannabis pipes; cannabis grinders; cannabis grinder cards; pipe cleaners for cannabis pipes; cannabis jars of precious metal; cannabis jars; cannabis pouches; cannabis pipes; cannabis tins; scooper/scrapper stick for cannabis oil; cannabis oil cartridges; cannabis oil cartridge labels; cannabis joint labels; handbag for storing cannabis and cannabis accessories; lockable handbag for storing cannabis and cannabis accessories; cigarette and cigar lighters; matches

Cl.35; Wholesale, online and retail sale of cigarette cases, cigar and cigarette boxes, smoking pipes, tobacco water pipes, cigarette rolling papers, smoking pipe cleaners, cleaning brushes specially adapted for cleaning smoking apparatus, electronic oral vaporizers for smoking tobacco, fitted covers for tobacco pipes, tobacco grinders, pipe cleaners for tobacco pipes, tobacco jars of precious metal, tobacco jars, tobacco pouches, tobacco pipes, tobacco substitutes, tobacco substitute, tobacco tins, cannabis, cannabis derivatives, dried cannabis, cannabis oil, cannabis cigarettes and cigars, herbs for smoking, cannabis water pipes, electronicoral vaporizers for smoking cannabis, fitted covers for cannabis pipes, cannabis grinders, cannabis grinder cards, pipe cleaners for cannabis pipes, cannabis jars of precious metal, cannabis jars, cannabis pouches, cannabis pipes, cannabis tins, scooper/scrapper stick for cannabis oil, cannabis oil cartridges, cannabis oil cartridge labels, cannabis joint labels, handbag for storing cannabis and cannabis accessories, lockable handbag for storing cannabis and cannabis accessories, cigarette and cigar lighters, matches
MINDMELD
Priority claimed from 14/05/2019; Application No.: 066752019; Switzerland
4247588 26/07/2019
CISCO TECHNOLOGY, INC.
170 West Tasman Drive, San Jose, California 95134, United States of America
A corporation organized and existing under the laws of the State of California, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since: 11/09/2012

DELHI
Cl.9; Downloadable artificial intelligence software that enables users to perform machine learning on audio, video and/or text conversations with one or more participants, and to search, collaborate and share information and data in real-time; downloadable software for voice recognition, processing voice commands and converting between speech and text; downloadable software featuring software for building, hosting, and deploying chatbots; downloadable software using artificial intelligence and machine learning for processing and generating digital conversations; downloadable software for use in connection with artificial platform for processing conversation; downloadable software using artificial intelligence to perform specific tasks; downloadable software for use as an application programming interface (API); downloadable software allowing users to interact and have digital conversations with artificial intelligence; downloadable software featuring technology allowing users to save and share conversations; downloadable software for integration of machine-learning and artificial intelligence into websites and online software; downloadable software featuring technology allowing users to interact and have written and verbal conversations with artificial intelligence; downloadable software for creating other software.

Cl.42; Software as a service (SaaS) featuring non-downloadable artificial intelligence software that enables users to perform machine learning on audio, video and/or text conversations with one or more participants, and to search, collaborate and share information and data in real-time; non-downloadable software as a service for voice recognition, processing voice commands and converting between speech and text; non-downloadable software as a service for services featuring software for building, hosting, and deploying chatbots; non-downloadable software as a service using artificial intelligence and machine learning for processing and generating digital conversations; non-downloadable software as a service for use in connection with artificial platform for processing conversation; non-downloadable software as a service using artificial intelligence to perform specific tasks; non-downloadable software as a service featuring computer software for use as an application programming interface (API); Providing on-line non-downloadable software allowing users to interact and have digital conversations with artificial intelligence; Providing on-line non-downloadable software featuring technology allowing users to save and share conversations; software as a service for integration of machine-learning and artificial intelligence into websites and online software; software as a service featuring technology allowing users to interact and have written and verbal conversations with artificial intelligence; software as a service for creating other software.
Trade Marks Journal No: 1924, 21/10/2019 Class 99

Priority claimed from 05/02/2019; Application No.: 018019314; European Union

4250204 30/07/2019

TNP GROUP SARL
26B, Boulevard Royal, L-1660 Luxembourg, LUXEMBOURG
Limited liability company Company under the law of Luxembourg

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Used Since: 09/03/2018

DELHI

Cl.35: Business consultancy and advisory services; Business management and organization consultancy; Commercial and/or industrial management assistance; Consultancy regarding business organisation and business economics; Economic forecasting; Business expertise services; Business administration consultancy; Business organisation advice; Counselling on business matters; Expert evaluations and reports relating to business matters; Business management; Business administration; Negotiation and conclusion of commercial transactions for third parties; Preparation of project studies relating to business matters; Project studies for businesses; Conducting of business feasibility studies; Accounting; Financial auditing; Financial auditing; Consultancy relating to auditing; provision of reports relating to tax and accountancy; Accountancy advice relating to taxation; Taxation [accountancy] consultation; Consulting and information concerning accounting; Accounting; Provision of information relating to accounts [accountancy]; Forensic accounting services; Accounting services for mergers and acquisitions; Market analysis and research; Market analysis reports; Analysis of market research data; Analysis of market research data and statistics; Analysis of advertising response and market research; Compilation of statistical models for the provision of market dynamics information; Market segmentation consultation; Risk management consultancy [business]; Business risk assessment services; Business risk assessment services; Advisory services relating to the corporate structure of businesses; Efficiency experts; Business acquisitions consultation; Business efficiency expert services; Consultancy relating to business efficiency; Business advice relating to financial re-organisation; Assistance, advisory services and consultancy with regard to business planning; Consultancy services regarding business strategies; Strategic business planning; Planning of marketing strategies; Marketing services; Financial marketing; Digital marketing; Consulting services in the field of Internet marketing; Marketing advice; Advice relating to marketing management; Planning services for marketing studies; Preparation of marketing plans; Market research; Design of marketing surveys; Conducting of satisfaction surveys; Business inquiries; Public relations services; Business networking services; Consultancy relative to personnel management and personnel recruitment; Job placement consultancy; Assistance relating to recruitment and placement of staff; Personnel management consultancy in the field of executive and leadership development; Evaluation of personnel requirements; Interim business management; Employment agencies; Competitive intelligence services; Collection of commercial information; Computerized file management; Business consultancy services relating to data processing; Business consultancy relating to the administration of information technology; Arranging of presentations for business purposes; Promoting and conducting trade shows; Conducting, arranging and organizing trade shows and trade fairs for commercial and advertising purposes; Advertising; Direct mail advertising; Dissemination of advertising matter; Organization of exhibitions for commercial or advertising purposes; On-line advertising on a computer network; Publication of publicity texts; The bringing together, for the benefit of others, of a variety of insurance services, enabling consumers to conveniently compare and purchase those services.
Cl.36; Insurance; Insurance consultancy; Appraisals for insurance purposes; Financial services relating to insurance; Insurance risk management; Insurance regulatory support and advisory services; Consultations relating to banking; Financial management relating to banking; Research services relating to banking; Banking; Financial management services relating to banking institutions; Providing information, consultancy and advice in the field of investment banking; Financial affairs; Administration of financial affairs; Financial consulting; Financial analysis; Evaluation (Financial -) [insurance, banking, real estate]; Financial information, data, advice and consultancy services; Financial appraisal services; analysis of financial data; business modelling, namely, providing financial forecasting; Financial risk management services; Financial risk assessment services; Financial consultancy in the field of risk management; Arranging the provision of finance; Financial investment; Financial investment advisory services; Investment risk assessment services; Mutual funds and capital investments; Capital investment consultation; Financial services relating to the provision and structuring of capital; Financial management of risk capital, investment capital and development capital; Financial investment advisory services; Corporate finance, namely, Business appraisals, restructuring of bankrupt companies, Cash management; Information services relating to financial business appraisals; Evaluation of the credit worthiness of companies and private individuals; Financial appraisals in responding to calls for tenders; Fiscal assessments; Fiscal assessment and evaluation; Financial advisory services relating to tax.

Cl.41; Providing of training; Business training services; Consultancy services relating to training; Vocational guidance [education or training advice]; Coaching [training]; Organisation of seminars and conferences; Arranging of workshops; Arranging, conducting and organisation of conferences; Arranging and conducting of conferences, congresses and symposiums; Tutoring; Providing publications from a global computer network or the internet which may be browsed; Writing of texts, other than publicity texts; Electronic publication of texts and printed matter, other than publicity texts, on the Internet; Publishing of electronic publications; Services for the publication of newsletters; Writing services for blogs; Publishing of instructional books; Publication of training manuals; Publishing of web magazines; Providing on-line videos, not downloadable; Multimedia publishing of electronic publications; Production of sound and image recordings on sound and image carriers.

Cl.42; Conducting technical project studies; Conducting technical project studies; Technical consultancy relating to product development; Research and development for others; Conformance testing services; Engineering evaluations, estimates and research in the field of science and technology; Expert reporting services relating to technology; Technological consultation services; IT project management; Research, development, design, testing, monitoring, inspection, and analysis in the fields of telecommunications, computers, computer systems and computer networks; Design of information systems; Design services for data processing systems; Consultation services relating to computer systems; Consultancy and information services relating to global computer system integration; Consultancy services for analysing information systems; Information services relating to the application of computer systems; Information services relating to the development of computer systems; Consultancy in the field of computers; Computer programming; Consultancy in the field of computers; Computer software consultancy; Providing technical advice relating to computer hardware and software; Technical project studies in the field of computer hardware and software; Installation, maintenance, updating and rental of computer software; Updating of computer software relating to computer security and prevention of computer risks; Design and development of electronic data security systems; Data security consultancy; IT security, protection and restoration; Expert opinion relating to technology; Advisory services relating to computer based information systems; Technical advice relating to safety; Professional consultancy relating to computer security; Monitoring of computer systems for security purposes; Computer security threat analysis for protecting data; Hosting of digital content, namely, on-line journals and blogs; Consulting services in the field of software as a service [SaaS]; Consulting in the field of cloud computing networks and applications; Design of digital strategies; Business architecture for aligning business strategies and processes with good technological solutions, consultancy, research and information in the field of workplace transformation, namely upgrading and migration to new information technology and software systems, and introduction and implementation of new information technology devices, computer software and technology; Environmental consultancy.

Cl.45; Legal services; Legal advice; Expert consultancy relating to legal issues; Provision of expert legal opinions; Legal consultation in the field of taxation; Legal watching services; Regulatory monitoring; Reviewing standards and practices to assure compliance with laws and regulations; Consultancy on regulations on safety at work; Consultancy services relating to health and safety; Physical security consultancy; Health and safety risk assessment services; Security assessment of risks; Legal dispute consultancy; Legislative analysis.
RIDECHECK
Priority claimed from 01/02/2019; Application No. : 88286577 ;United States of America
4252545  31/07/2019
UBER TECHNOLOGIES, INC.
1455 Market Street, 4th Floor, San Francisco, California 94103, United States of America
A Delaware Corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Cl.9; Software; computer software for detecting trip delays, vehicle location, and trip anomalies; computer software for safety and incident detection; computer software for emergency assistance; computer software that enables customers to communicate with others; computer software that monitors and analyzes data to detect trip irregularities; emergency notification system software; emergency notification system software for providing alerts, push-notifications, and other remote notifications to users and emergency response entities; emergency notification system software for accessing a communication network and allowing audio and data communication between users and emergency and support responders; computer software for accessing GPS and motion sensor data for safety and emergency response purposes.
Cl.38; Telecommunications; telecommunication services, namely, providing electronic message alerts via the internet; telecommunication services, namely, providing electronic message alerts via the internet notifying individuals of the detection of anomalies in vehicle and trip activity; telecommunications services, namely, routing calls, SMS messages, text messages, and push-notifications to customers; telecommunications services, namely, routing calls, SMS messages, text messages, and push-notifications to local third-party motorized vehicle operators, couriers, messengers, and passengers using mobile phones; telecommunication services, namely, providing electronic message alerts; telecommunication services, namely, providing electronic message alerts via the internet notifying individuals of a changed status or condition in vehicle trip activity.
Cl.39; Transport; travel arrangement; travel assistance services, namely, providing information about emergency services for people in transit.
Cl.42; Electronic monitoring and reporting of data related to trip delays, vehicle location, and trip anomalies, using computers or sensors; providing a website with information about safety and emergency services.
Cl.45; Security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; monitoring trip activity, vehicle location, and other data for safety and emergency response purposes; providing a website featuring information about options to maintain personal safety in the event of a detected trip irregularity; monitoring of mobile devices by a remote monitoring center for assisting in the dispatch of emergency public health and security services and notification to third parties; monitoring of mobile devices by a remote monitoring center to provide urgent personal support services to others.
4254146  02/08/2019
BLISSFUL LIFE ENTERPRISES LLP
MM-22, MANSAROVAR COMPLEX, 7 NO. BUS STOP, SHIVAJI NAGAR BHOPAL Bhopal MP 462016 IN
MANUFACTURER AND SERVICE PROVIDER
Limited Liability Partnership
Address for service in India/Attorney address:
MAHESH MODI
912 CENTRAL STREET MHOW
Proposed to be Used
MUMBAI
Cl.29; DRIED AND COOKED VEGETABLES, MILK AND MILK PRODUCTS ETC
Cl.31; FRESH VEGETABLES
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMODATION
4254872  02/08/2019

RESEDA LIFESCIENCES PRIVATE LIMITED
No. 641, 2nd Floor, Near Raghavendra Mutt, 11th Main, 46th Cross, 5th Block Jayanagar, Bengaluru - 560 041
MANUFACTURER AND MERCHANT
Private Limited Company

Proposed to be Used

CHENNAI

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Substances for tanning animal skins and hides; Adhesives for use in industry; Putties and other paste fillers; Compost, Chemical fertilizers, Horticultural chemicals, Forestry and Horticulture, Plant-growth promoters containing microorganisms, Plant growth regulating substances, manures, fertilizers; Biological preparations for use in industry and science

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; All-purpose cleaners; Body cleaning and beauty care preparations; deodorants; antiperspirants; perfumery and fragrances; incenses; scented water; extracts of flowers [perfumes]; nonmedicated soaps; perfumery, essential oils, non-medicated cosmetics, hair preparations and treatments; Colouring lotions; Hair care lotions; Hair styling lotions; non-medicated hair lotions; non-medicated dentifrices; hair dyes / hair colorants; shampoos; essential oils; aromatic extracts oils; Essential oils for aromatherapy body care; cosmetics
Aptafence

4257838  06/08/2019

NEXMOS CO., LTD.
#2207 U-Tower 767, Sinsu-Ro, Suji-Gu, Yongin-Si, Gyeonggi-Do, Korea

A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.1; Oligonucleotide for preparing fertilizer, additive for stimulating plant growth, oligopeptide for preparing fertilizer, aptamer for preparing fertilizer, and chemical additive for preparing fertilizer.

Cl.5; Oligonucleotide for preparing medical sterilizing agent, oligonucleotide for preparing agricultural sterilizing agent, aptamer for preparing drug, biochemical additive for preparing sterilizing agent, and chemical additive for preparing pharmaceutical preparation.
EasyTough
4258244  06/08/2019
HEMAL K MEHTA & CO.
CC-2070-B, BHARAT DIAMOND BOURSE
Mobile Gaming Application
Individual
Proposed to be Used
MUMBAI
Cl.9; Mobile Game Application, Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; calculating machines, data processing equipment and computers.
Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Priority claimed from 25/07/2019; Application No. : 88/536,711 ;United States of America
4260779 09/08/2019
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.22; Elastic bands for securing rolled garments for travel; laundry bags
Cl.24; Travelling blankets, lap blankets, blanket throws, bed blankets; travel mats; towels and washcloths
Cl.28; Playing cards and card games; bingo sets; magnetic board games for travel
4263043  12/08/2019
Inbicon A/S
Kraftværksvej 53 7000 Fredericia, Denmark
A company incorporated under the laws of Denmark.

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used
DELHI
Cl.4; Fuels; industrial oils, coal fuels and gas.
Cl.35; Fuel meter reading for billing purposes; organization of loyalty schemes; billing services.
Cl.36; Providing financial assistance and consultancy relating to trading of energy.
Cl.37; Constructions, decommissioning and repair of buildings, power stations and waste storage facilities; construction, installation and repair of heating installations, power generation equipment and consumer electric appliances; pipeline construction and maintenance; construction, maintenance and repair of electricity generating plants; extraction of oil, gas, coal, water or other natural resources for manufacturing of power and energy products; construction, repair and installation services in relation to the production of energy from wind energy; consultancy relating to the construction, installation and maintenance of wind power production facilities.
Cl.39; Storage, distribution and supply of power, electricity, fuels and energy; waste collection, removal and storage.
Cl.40; Power generation; production of energy, also from renewable sources; waste and straw treatment; recycling of waste and chemicals; processing and refinement of fuel materials, including biological gas, bioethanol, oil and gas; decontamination of buildings, equipment, material and land; professional assistance and consulting services regarding recovery and processing of biological materials and products and waste into soil products, vegetable mould and gas; advisory and consultancy services relating to processing of energy and fuels.
Cl.41; Organization of sporting events.
Cl.42; Advisory and consultancy services relating to energy efficiency; scientific and industrial research; testing of power generating plants; development and implementation of industrial, horticultural and agricultural and agricultural processes which are intended to reduce levels of carbon dioxide in the atmosphere; research in connection with environmental protection; technical engineering consultancy relating to infrastructures, fibre grids and broadband/wideband; technological consultancy relating to renewable energy of every description; consultancy relating to the inspection of oil- and gas pipelines; technological consultancy in relating to wind power.
NEW DELHI TELEVISION LIMITED
207 Okhla Industrial Estate, Phase - III, New Delhi-110020
A Public Limited Company

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17
Used Since :27/09/2015

To be associated with:
3037535

DELI

Cl.37;Building construction; repair; installation services.
Cl.38;Telecommunications.
Cl.39;Transport; packaging and storage of goods; travel arrangement.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
RAP

4268270    19/08/2019
MR. MARTIN RAPAPORT
133 East Warm Springs Road, Suite 100, Las Vegas, NV 89119, USA
a U.S. citizen

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.16; Guide books and directories concerning jewelry, diamonds, precious gemstones, semi-precious gemstones, precious gems, semi-precious gems and watches and the jewelry industry, pre-owned, used, second hand and estate jewelry; magazines and newsletters, price lists of diamonds, printed matter including trade journals, magazines and catalogues concerning jewelry, diamonds, precious gemstones, semi-precious gemstones, precious gems, semi-precious gems and watches, pre-owned, used, second hand and estate jewelry.

Cl.36; Brokerage services in the field of jewelry, diamonds, precious gemstones, semi-precious gemstones, precious gems, semi-precious gems and watches, pre-owned, used, second hand and estate jewelry; providing financial information and data in the field of jewelry, diamonds, precious gemstones, semi-precious gemstones, precious gems and watches and jewelry trade, pre-owned, used, second hand and estate jewelry; appraisal services in the field of jewelry, diamonds, precious gemstones, semi-precious gemstones, precious gems, semi-precious gems and watches, pre-owned, used, second hand and estate jewelry; on-line and non-online brokerage, appraisal services and clearing house services in above fields.
Priority claimed from 22/02/2019; Application No. : AM 10303/2019 ;Austria
4270619   21/08/2019
FACC AG
Fischerstraße 9, 4910 Ried im Innkreis, Austria
a public limited company or stock company incorporated under the laws of Austria
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :04/06/2018
To be associated with:
2041014
DELHI
Cl.12;Construction parts of lightweight building materials for aircraft, land vehicles (except bicycles), boats, rail vehicles and cable supported cabins; Vehicle chassis
Cl.17;Construction parts of lightweight building materials consisting of plastic, composite materials, fabrics of glass fibres, plastic fibres and carbon fibres; Artificial resins; Pre-impregnated fabrics; Components of lightweight building materials consisting of paper and cardboard; Honeycomb construction materials
Cl.42; Consultancy in the field of manufacturing construction parts from lightweight building materials of plastic; Design and construction drafting of construction parts of lightweight building materials for aircraft, land vehicles (except bicycles), boats, rail vehicles and cable car cabins; Material testing; Raw material testing; Technical project studies.
NEW GENERATION MEDIA CORPORATION PRIVATE LIMITED Rep. by its Director Shri. G.K Manohar
Private Limited company incorporated under COMPANIES ACT, 1956 bearing CIN: U22110TN2006PTC059092

Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.
Used Since :03/03/2006

CHENNAI

Cl.38: BROADCAST SATELLITE TELEVISION CHANNEL, WIRELESE BROADBAND COMMUNICATION SERVICES,
TELEVISION, CABLE TELEVISION, RADIO AND ON-LINE BROADCASTING SERVICES, INTERACTIVE BROADCASTING
SERVICES, NEWS INFORMATION AND NEWS AGENCY SERVICES, RENTAL OF RADIO AND TELEVISION
BROADCASTING FACILITIES

Cl.42: SOFTWARE FOR ENTERTAINMENT INCLUDING NEWS COMPRIISING OF AUDIO AND VIDEO CONTENT
PROVIDED VIA VIDEO ON DEMAND SERVICE VIA INTERNET

Transliteration : PUTHIYA THALAIMURAI
BHASHYAM RAMA KRISHNA
Bhashyam Public School, 4-4105, 3rd Lane, Chandramoulipuram, Guntur
Individual

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008. Andhra Pradesh

Proposed to be Used
To be associated with:

1437084
CHENNAI

Cl.35; Business, Franchising, Retailing, online services, Business Management, Business Administration, office functions.
Cl.36; Real estate, insurance, financial affairs; monetary affairs
Cl.37; Building construction; repair; installation services.
Cl.38; Broadcasting and Telecommunications
Cl.39; Transport; packaging and storage of goods; travel arrangement. Power Supply and Distribution
Cl.40; Generation of power from Solar, Bio Mass, Wind and Hydro, Treatment of Materials
Cl.42; Design & Development Of Software & Hardware, Scientific and technological services and research and design relating thereto; industrial analysis and research services
Cl.43; Services for providing food and drink; temporary accommodation, Hotels, Restaurants, Resorts, Theme Parks.
Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4277033  27/08/2019
GURJEET SINGH PROP GARRY KHATRAO PRODUCTIONS
PROP GARRY KHATRAO PRODUCTIONS C 804 WELLSINGTIN HEIGHTS SECTOR 117 MOHALI
INDIVIDUAL

Address for service in India/Attorney address:
HARJOT SINGH
2040, RAJBAHA ROAD, PATIALA

Proposed to be Used
DELHI

Cl.38; RADIO & TELEVISION BROADCASTING CABLE TELEVISION BROADCASTING CELLULAR TELEPHONE SERVICES TELECOMMUNICATIONS & COMMUNICATION BY COMPUTER TERMINALS OPTIC FIBER NETWORKS TELEGRAMS & TELEPHONE ELECTRONIC & FACSIMILE TRANSMISSION NEWS AGENCIES PROVIDING TELECOMMUNICATIONS & USE ACCESS TO A GLOBAL COMPUTER NETWORK & SERVICES TRANSMISSION OF MESSAGES & MESSAGES & IMAGES WIRE SERVICE.

Cl.41; PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING MUSIC PROGRAMS, VIDEO AND AUDIOTAPES AND COMPACT DISCS EDITING AND PRODUCTION T.V., CINEMA AND THEATRE FACILITIES, FILM, TELEVISION RADIO PROGRAM AND MUSIC PRODUCTION, MOVIE STUDIOS, MUSIC COMPOSITION AND RECORDING STUDIO SERVICES, MUSIC HALLS, ORCHESTRA SERVICES, PRESENTATION OF LIVE PERFORMANCES ORGANIZATION OF SHOWS MUSIC PUBLICATION.
4278811  29/08/2019
BHASHYAM RAMA KRISHNA
4-4-105, 3rd Lane, Chandra mouli Nagar, Guntur.
Service provider
Individual
Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy Services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008, Andhra Pradesh

Proposed to be Used
To be associated with:
1437083
CHENNAI
Cl.41; EDUCATION - NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, VOCATIONAL, PROFESSIONAL, MUSICAL AND ALL OTHER ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE APPLICATIONS, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES
4278816    29/08/2019
BHASHYAM RAMA KRISHNA
4-4-105,3rd Lane, chandra mouli nagar, Guntur
Individual

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services,Advocate & Attorney,Dr No 54-16-13,Plot -13, Venkateswara Nagar, Road No-1, Ring Road,Vijayawada 520008. Andhra Pradesh

Proposed to be Used
To be associated with:
1437083, 1437084

CHENNAI

Cl.41; EDUCATION - NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, VOCATIONAL, PROFESSIONAL, MUSICAL AND ALL OTHER ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES

Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE APPLICATIONS, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES,
BHASHYAM RAMA KRISHNA
4-4-105, 3rd Lane, chandra mouli nagar, Guntur
Individual

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008, Andhra Pradesh

Proposed to be Used
To be associated with:
1437083, 1437084

CHENNAI

Cl.41; EDUCATION - NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, VOCATIONAL, PROFESSIONAL, MUSICAL AND ALL OTHER ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES

Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE APPLICATIONS, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES,
4279641 30/08/2019
FACEBOOK, INC.
1601 Willow Road, Menlo Park, California 94025, United States of America
a Delaware corporation

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

MUMBAI

Cl.9; Computer hardware; communication software and hardware for providing access to the Internet; telecommunications equipment

Cl.35; Promoting the public interest and awareness of issues involving access to the Internet for the global population; business consultation in the field of telecommunications; business management consulting services to enable business entities, non-governmental organizations and non-profit organizations to develop, organize, and administer programs to offer greater access to global communications networks

Cl.38; Provision of access to telecommunication networks and the Internet; consulting in the field of telecommunication services, namely, transmission of voice, data, and documents via telecommunications networks; information about telecommunication

Cl.42; Computer hardware and software design, development, installation and maintenance; computer programming; installation and maintenance of Internet access software; research services and consulting in the field of information and telecommunications technology; design of telecommunications apparatus and equipment; consulting services in the field of design, selection, implementation and use of computer hardware and software systems for others
4279837 30/08/2019
GLOBAL LIFE SCIENCES IP HOLDCO LLC
1209 Orange Street Wilmington, DE 19801, United States of America
A corporation incorporated under the laws of the State of Delaware

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.1: Chemical products, preparations and substances for use in science and industry; papers (chemically treated or containing chemicals); test papers; sensitized papers; indicator papers; modified and chemically treated glass in fiber form; silica (chemically treated); cellulose powders; chemically treated cellulose; ion-exchange materials; buffer solutions; all for filtration, separation, analysis and testing in laboratories, industry, environmental and medical testing and research; biochemicals, chemicals and chemical products for laboratory, scientific and medical research, biological processing and the production of pharmaceuticals, namely, buffers for cell cultures and chromatography, cell growth media and sera, proteins and amino acids, media components, namely, amino acids, sera, chemical and biochemical additives, nutritional media for maintenance and growth of cells in culture, namely, classical, sera-free, chemically-defined and stem-cell media, growth media, reagents, buffers for cell cultures and chromatography, and distilled water; deionized water for laboratory, scientific and medical research; biological reagents to maintain embryonic stem cells and/or embryos in in-vitro culture for in-vitro scientific and medical research use; cell culture reagents for scientific research, medical research, and the production of pharmaceuticals; purified water for scientific research, medical research, and the production of pharmaceuticals, namely, water for injection; eukaryotic cell nutrition media and sera; cell culture media for scientific, laboratory and research use; chemical nucleation preparations for scientific use; chemical preparations for industrial and scientific purposes; chemical preparations for use in chromatography; chemical products and preparations for life science purposes; chemical products for in-vitro use in analytical tests and in analytical processes; chemical products for in-vitro use in biochemical separation; chemical products for separation of molecules for industrial and scientific use; chemical products for use in centrifugal processes in biological and biochemical research and clinical investigations into cells, viruses and sub-cellular particles; silicon coated silica colloids; chemical products for use in biological and biochemical research; chemical products for in vitro use in research and in biochemistry; chemical products for use in gel filtration and in the separation of biomolecules; chemical substances for in vitro laboratory use; chemical products and substances, all for in vitro research and biotechnological purposes; none of the aforementioned goods for use in agriculture, horticulture and forestry; chemical products for use with medical science; chemical products for laboratory use for in vitro analysis and/or testing; chemical products, namely reagents, density gradient media, cell growth media, biochemicals, enzymes and proteins for scientific, laboratory in-vitro research, analysis and/or testing, biochemical research use; chemical products, namely, silica based density centrifugation media, to be used in biochemical and clinical research; chemical reagents and substances for analyses (other than for medical or veterinary purposes); chemical reagents, chemicals, biochemicals, proteins and cells for scientific, laboratory in vitro analysis and/or testing and medical research use; chemical products, namely, density centrifugation media, to be used in biochemical and clinical research; chemical solutions and preparations consisting of pre-mixed reactants and reagents for scientific and research use in connection with amplification, analysis or labelling of nucleic acids; chemicals and chemical products for purification purposes; premade buffer concentrates for purification of proteins; chemicals and chemical reagents and preparations for scientific purposes, namely for use in the amplification, analysis or labelling of nucleic acids; enzymes; chemicals and chemical reagents for protein and proteome analysis; biochemical and biological preparations for use in industry, science and research; radioactive elements, isotopes, preparations and reagents for industrial, research and scientific purposes; gases and gas mixtures for industrial, research and scientific purposes; chemical kits comprising a lysis buffer and an enzyme for use in the generation of DNA for sequencing or cloning, and restriction analysis from plaques, bacterial colonies or bacterial cultures; chemical reagents and preparations, all for use in assays and all for the identification, determination or for the qualitative or quantitative analyses of substances or of
fluids; chemical substances for use in performing analyses; preparations for diagnosis for scientific or research purposes; dyes for scientific or research purposes; fluorescent dyes for labelling nucleotides and proteins: fluorescent labels for nucleotides and proteins; chemicals, chemical reagents and preparations for use in the purification or selective recovery of particular components from a mixture; chemicals, chemical reagents and preparations for use in the purification or selective recovery of oligonucleotides, proteins, PCR or DNA products from a mixture using spin-column chromatography; sorbents, elution solvents and buffer solutions; chemicals, chemical reagents, radioactive elements and preparations for use in fluorometric assays and radioactive assays; fluorescent reagents; scintillants; films and photosensitive materials, papers and plates; films for use in autoradiography, fluorography or light detection techniques; sensitising films and chemical preparations for use therewith; film emulsions, developers, fixers and sensitisers; fixing baths; radioactive and non-radioactive preparations for scientific or research purposes; chemical reagents, preparations and gels for use in electrophoresis; protein preparations; protein molecular weight markers for in vitro scientific and research use; non-radioactive chemical reagents and preparations for use in the labeling and detection of immobilized nucleic acids and proteins; chemicals for chromatography media; chemical products for use in separation and purification; chemicals that facilitate the separation of mixtures of organic or biological materials; chromatography chemicals; chemicals for scientific use, namely beads as microcarriers; chemicals for use in industry and science, namely high molecular substances for use as molecular sieve and ion exchange substances; chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; in particular scientific, medical, biological, laboratory and forensic chemicals, in the form of substances, fluids, solutions, applied to media or not and media and matrices, for collection, transport, archiving, and analysis of collected samples and specimens; chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics in the form of powder, liquids or pulp; manures; fire extinguishing compositions; temperament and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry; kits and reagents for analysis or diagnosis used for scientific purposes, namely kits consisting of a packed column of chromatographic sorbents, elution solvents and buffer solutions; chemicals for use in the separation and analysis of the differing molecular weights or structures for use in the purification of Glutathione S-transferase-tagged recombinant proteins; prepared microtitre plates containing chromatographic substances; chemicals, namely agarose for use in the purification of proteins for in vitro use; chemicals, namely, polymers for use in the purification of DNA from small molecules by gel filtration and for the fractionation of lipids, hormones, vitamins and other small biomolecules; chromatography chemicals and media; chromatography media for purification of monoclonal antibodies; high molecular chemical substances for research and industrial purposes, namely microcarriers for growth of primary mammalian cells, diploid cell strains from animals or humans and established cell lines; laboratory reagents, namely proteins for binding and detecting antibodies and chromatography packings and chromatography columns for purifying biological molecules; laboratory reagents, namely, silica beads for scientific and research; nutrients for cultured animal cells and media for growing animal cells in a cell culture for scientific and laboratory use; polymers being chemical compounds for industrial use in the purification of chemical substances; process chromatography media for large scale purification of monoclonal antibodies; reagent kits for DNA and RNA sequencing for use in genomic research; reagents for use with quantitative cell pharmacology profiling instrument systems for scientific and research use; sample preparations of nucleic acids using silica-based membranes; scientific, biological, laboratory and forensic chemicals, in the form of substances, fluids and solutions; all for the collection, transportation, storage and analysis of samples and specimens; Serum for use as a supplement with cell culture media used to grow cells in scientific and laboratory research; resins designed and used in biopharmaceutical manufacturing; process chromatography membranes used in biopharmaceutical manufacturing; genomic and diagnostic chemical and biological products designed and used for extraction, isolation, cloning or amplification of nucleic acids (DNA, RNA, mRNA) in molecular biology research for analytical or preparative purposes.

CI.5; Sterilizing preparations; filtering preparations, materials and media for pharmaceutical, medical and sanitary purposes; air purifying preparations; filter capsules for pharmaceutical and medical purposes; diagnostic preparations for medical purposes, diagnostic test kits for medical purposes; filters for the treatment, separation, or decontamination of gas, air or liquids for medical purposes; chemical reagents for medical purposes; bacterial and biological preparations and cultures for medical use; blood plasma separating filters; cellulose for pharmaceutical purposes; chemico-pharmaceutical preparations; Chemical nucleation preparations for medical use; Chemical reagents and substances for analysis for medical and veterinary purposes, excluding clinical medical diagnostic products and services; Diagnostic agents, products and preparations for clinical or medical purposes; diagnostic agents, products and preparations for use in the amplification, analysis or labelling of nucleic acids; Pharmaceutical and veterinary preparations, medicines and substances; contrast media for medical imaging; diagnostic scanning agents for in vivo use; radio-pharmaceutical products; radioactive sources and standards for use in nuclear medicine; Chemicals, in the form of substances, fluids or solutions, applied to media, or not and media for medical and diagnostic purposes, including chemicals, media and matrices for collection, transport, archiving, and analysis of collected samples and specimens; Nutrients for cultured animal cells and media for growing animal cells in a cell culture for growing animal cells to produce biological materials for medical therapeutic or clinical diagnostic use; Medical and pharmaceutical chemicals in the form of substances, fluids and chemical preparations for the collection, analysis of samples and specimens; Assay kits and reagents for research purposes; Cell culture media, reagents and buffers used ex-vivo for the further manufacturing of cell and gene therapies; Nutrients for micro organisms, reagents for medical and veterinary purposes, serums; Chemical nucleation preparations for medical use, namely for maintaining cell viability following freezing and thawing; Chemically treated paper for collection, isolation, and storage of biological samples for diagnostic, clinical and medical use; Diagnostic preparations, namely, polystyrene microspheres for clinical or medical laboratory use; Nutrients for cultured animal cells and media for growing animal cells in a cell culture for growing animal cells to produce biological materials for medical therapeutic or clinical diagnostic use; cell culture products; cell culture media and serum designed and used for the growth and expansion of cells.

CI.7; Heat sealing machines for sealing plastic tubes that are used in the laboratory, pharmaceutical, medical and biomedical fields; Pharmaceutical processing industrial machine (bioreactor used for the production of biological material for medical treatment or clinical diagnosis); pharmaceutical processing industrial machine (mixer used for the production of biological material for medical treatment or clinical diagnosis); Pharmacy machines as well as those components.
Precision positioning equipment, namely, mechanical actuators, screw actuators, electrical motors; hydrodynamic cleaning apparatus for cleaning particulate matter from industrial substrates; Filtration units; fermenters; filter tubes and cartridges, gas generators, apparatus for chemical separation, separating funnels, electrochemical gas generators and separators, electrochemical gas compressors, membranes for gas separators, soxhlet thimbles made from organic or inorganic fibre and filter, filters for chemical processing, and apparatus for use in chemical and mechanical purification and separation; Agitating machines (for chemical processing); mixing or blending machines (for chemical processing) and other chemical processing machines and apparatus; Chemical processing machines and apparatus for use in handling large scale bioprocess chemicals, and parts and fittings for the aforesaid goods; Computerized mixing system comprising of pump station, control panel, tubing, mixing implement of media for bioprocess; parts and fittings of the aforesaid goods; Heat sealing machines for sealing plastic tubes that are used in the laboratory, pharmaceutical, medical and biomedical fields; pipeworks for chemical processing machines and apparatus; Machines and instruments for synthesizing deoxyribonucleic acid for preparations.

C19 Chromatography columns; Storage containers, mainly metal, glass or high polymer materials for use in laboratories; chromatographic and electrophoretic devices for science and technical goals, as well as accessories, including racks, stands, fittings, tanks pressure; laboratory equipment; laboratory filters, namely filters surface, depth filters, strippers, including membranes and filters of hyperfiltration membranes in layers, fabrics and porous masses, such as sheet, tapes, rolls, round filters, filter sleeve, pleated filters and folding of paper, high polymer materials, organic fibers, inorganic, synthetic and/or natural material sintered and/or metallic materials; separation apparatus, namely filtering apparatus for science; laboratory, pilot plant and production equipment, namely, bioreactors, electronic controllers for use with bioreactors and bag assemblies in the nature of fluid handling bags and bag manifold systems comprising a plurality of bags connected together with associated tubing, connectors and fittings, filters, ports, liners, chambers, capsules, filter holders, sensors, mixing impellers, tank dispensers and pumps all specifically adapted for use with bioreactors, sold separately and in combination, for use in mixing animal cells suspended in cell culture media and for controlling the temperature, pH and other conditions of the suspension, for the purpose of producing biological materials for medical therapeutic or clinical diagnostic use; laboratory, pilot plant and production equipment, namely, mixers, electronic controllers for use with mixers and bag assemblies in the nature of fluid handling bags and bag manifold systems comprising a plurality of bags connected together with associated tubing, connectors and fittings, filters, ports, liners, chambers, capsules, filter holders, sensors, mixing impellers, tank dispensers and pumps all specifically adapted for use with bioreactors, sold separately and in combination, for use in mixing animal cells suspended in cell culture media and for controlling the temperature, pH and other conditions of the suspension, for the purpose of producing biological materials for medical therapeutic or clinical diagnostic use; laboratory laboratory apparatus for freezing and thawing in clean room environments or in cryopreservation; computer software for remotely monitoring, managing, controlling and securing clinical, medical and laboratory assets and data; laboratory apparatus and instruments, namely for use in chromatography; chromatography apparatus for laboratory use; chromatography systems; apparatus and instruments for use in chromatography; computer software for remotely monitoring, managing, controlling and securing clinical, medical and laboratory assets and data; computer software for use in image analysis; imaging apparatus and instruments, namely a charge coupled device (CCD) camera for capturing images for analysis and use in the life science research field; computer software for use on laboratory systems in the life sciences industry; downloadable computer software, namely software for optimization, obtaining performance data, maintenance, remote diagnostics and troubleshooting, connectivity, calibration qualification, trade-ins, information about spare parts and kits, all for life science and bioprocess equipment; freezing apparatus for scientific research and laboratory purposes; modular biologics manufacturing system used for growing, purifying, concentrating, isolating and packaging biological materials in chemical, biotechnological and pharmaceutical processes, consisting of a bioreactor used to grow cell cultures and fermentations, a mechanical mixing machine for agitating biological media, a filler machine used for packaging pharmaceutical products, a separation machine used for isolating, purifying and concentrating biological materials, and connecting computer hardware and software, substantially all within a plastic or metal enclosure; pre-packed columns for use in purification; supported and unsupported nitrocellulose microporous membranes for the media transfer and immobilisation of nucleic acids and proteins; thawing apparatus for scientific research and laboratory purposes; Laboratory equipment namely, chromatographic columns, gas, water and other liquid or fluid filtering units, in the nature of tubes, cartridges, membrane filters and integral hardware therefor; extraction thimbles, and programmable electronically controlled hot plate/stirrers; computer software for remotely monitoring, managing, controlling and securing clinical, medical and laboratory equipment and data; laboratory apparatus and instruments for use in science, research and industry, namely, purification columns, electrophoresis apparatus not for medical purposes and western blotting systems comprised of computer hardware, software and scanners all used for qualitative and quantitative analysis of proteins; computers, printers, and software and programs all for use with running experiments on purification, electrophoresis and western blotting apparatus, namely, computers, printers, software and programs for screening, analyzing and evaluating proteins, and structural parts and fittings for the aforesaid apparatus; scientific apparatus and instruments used for radiology for the purpose of measuring, monitoring and surveying; computers, printers and software programs used for the purpose of life science research and for nuclear cardiology and medical imaging, for use by laboratories, pharmacies, doctors, hospitals, and medical service providers; radiology apparatus and instruments for the reading and interpretation of autoradiographs.
and films, namely automated film readers and scanners; apparatus for electrophoresis; chromatography columns and pumps; apparatus for microfabrication; apparatus for scintillation; imaging apparatus for radioactive and luminescent emissions; synthesis and purification integrated systems for use in radiology; apparatus for manufacturing oligonucleotides; apparatus for microarrays; microarray slides; laboratory glassware; laboratory vials and microvials; microlitre plates; and parts and fittings for the aforesaid goods; kit consisting primarily of pre-packed columns, chemicals, pre-made buffer concentrates, syringes and instructional manual for the purification of proteins for in vitro use; nucleic acid purification filters; laboratory equipment, mainly materials, liquids and consumables for scientific purposes that are disposable in nature and can not be repurposed after initial use, namely, syringe filters, chromatography columns, chromatography resin, microscope lens paper, vent filter, DNA columns for separation purposes, RNA columns for separation purposes, PCR reagents, gradient media; a unique noise reduction capture mode in the Image acquisition (control) software offered as a part of a charge coupled device (CCD) camera system that is used for capturing images of protein gels & western blots for analysis in the life science research field; analyzers for research and scientific laboratories for automatically measuring and investigating the interactions of biomolecules in terms of strength, speed and specificity, including defining parameters such as kinetic constants, concentrations, binding patterns and multi-component complex formation; chromatography columns, namely, process scale columns for use with high resolution separation media in research and in the production of pharmaceuticals; computer software and hardware for controlling automated liquid handling systems, namely chromatography systems, filtration systems, bio reactors and oligonucleotide synthesizers; computer software for differential analysis in electrophoresis and other proteomics applications; computer software for graphing and charting data from chromatography systems for the purification of proteins for use by biotechnology scientists and researchers in the life science field; computer software for microscopy, imaging, and informatics sold exclusively through direct sales; computer software for remotely monitoring, managing, controlling and securing clinical, medical and laboratory equipment and data; computer software for use in image analysis; cross flow filtration and separation system comprising flow manifold, microporous membranes, product recovery valves, gauge controller and concentration for the biological and concentration solution; biopharmaceutical and biotechnology fields; devices for enabling controlled loading of samples in chromatography columns, namely, valved glass tubes and injectors.; disposable plastic bioreactors for cell culturing; downloadable computer software, namely software for optimization, obtaining performance data, maintenance, remote diagnostics and troubleshooting, connectivity, calibration qualification, trade-ins, information about spare parts and kits, all for life science and bioprocess equipment; electrical and scientific apparatus - namely automated DNA optical scanning equipment; electrical and scientific apparatus, namely, microscopes and high accuracy electro-mechanical actuators; automatic and manual chromatography systems and units for use with chromatography columns; computer hardware and software for imaging of microtiter plates, microscope slides and biological samples; electromechanical hardware and software systems comprising computers, computer software, electromechanical positioners for micropositioning control, for use in the field of photonics, digital flow control, semiconductor test and inspection, and microscopy and optical scanners and scanning systems for lasers; computer software for microscopy, imaging, and informatics in the field of clinical and diagnostic testing; electromechanical hardware and software systems comprising computers, computer software, electromechanical positioners for use in the inspecting and analysis of biological samples; electric actuators, namely, high precision electric computer controlled devices for adjusting laser frequency of tunable lasers; electromechanical valve actuators, namely, high precision electric computer controlled valves for use in high precision flow applications; precision positioning systems comprised of optical indexers, namely, an optical train with a camera comprised of an objective lens, a shutter and a filter wheel that enables image data to be digitized, microscopy stages, electronic control circuitry, motion control chassis, linear actuators, screw actuators, linear slider, electric motors, and tunable lasers for use in precision positioning in the fields of photonics, biomedical imaging, fluidics, mass flow valves, life sciences, and semiconductor manufacturing. Precision positioning systems comprised of optical indexers, namely, an optical train with a camera comprised of an objective lens, a shutter and a filter wheel that enables image data to be digitized, microscopy stages, electronic control circuitry, motion control chassis, linear actuators, screw actuators, linear slider, electric motors, and tunable lasers for use in precision positioning in the fields of photonics, biomedical imaging, fluidics, mass flow valves, life sciences, and semiconductor manufacturing. 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Precision positioning systems comprised of optical indexers, namely, an optical train with a camera comprised of an objective lens, a shutter and a filter wheel that enables image data to be digitized, microscopy stages, electronic control circuitry, motion control chassis, linear actuators, screw actuators, linear slider, electric motors, and tunable lasers for use in precision positioning in the fields of photonics, biomedical imaging, fluidics, mass flow valves, life sciences, and semiconductor manufacturing.
columns for use in chemical synthesis; laboratory apparatus and instruments, namely, pre-packed columns for use in separation and purification; laboratory apparatus, namely handheld devices containing a card for the processing of buccal cells; laboratory apparatus, namely, a syringeless filter; laboratory apparatus, namely, membrane filter cartridges for the separation of biomolecules in biopharmaceutical production; laboratory columns for use in chemical synthesis; laboratory equipment and accessories used in electrophoretic processes; laboratory equipment, namely, disposable column and buffers for small volume purification of monoclonal antibodies; laboratory filtration systems, consisting of filter cartridge, manifold, pump, back pressure valve, pressure gauges and holding tanks, for use in separation of biological components and membrane separation; laboratory instrument used in the electrophoresis field, namely, an isoelectric focusing instrument; liquid chromatography apparatus and chromatography systems comprised of monitors, motor valves, series pumps, fraction collectors, autosampler, a working platform, pre-programmed method templates and analysis software for use with liquid chromatography apparatus and chromatography systems; scientific and laboratory apparatus and chromatography systems for use in purification, consisting of filters, columns, mixing chambers, holders, pumps, cables, tubing kits; and the parts thereof; liquid chromatography analyzers; liquid chromatography apparatus of scientific use; membrane filter cartridges for the separation of biomolecules in biopharmaceutical production; microtiter plates having chemical chromatographic resin for small scale purification of tagged recombinant proteins; modular biologics manufacturing system used for growing, purifying, concentrating, isolating and packaging biological materials in chemical, biotechnological and pharmaceutical processes, consisting of a bioreactor used to grow cell cultures and fermentations, a mechanical mixing machine for agitating biological media, a filler machine used for packaging pharmaceutical products, a separation machine used for isolating, purifying and concentrating biological materials, and connecting computer hardware and software, substantially all within a plastic or metal enclosure; multi-purpose fluorescent sample readers and scanners for analysis of gels, blot arrays and microplates; nucleic acid and protein transfer and immobilization media, for laboratory use; namely supported or reinforced nitrocellulose microporous filters; nucleic acid and protein transfer media, particularly for laboratory and clinical use; plastic labware including cellulose esters, immunoassay and lateral flow membrane therefor; laboratory equipment - namely, peristaltic pumps, fraction collectors, column monitors, isoelectric focusing units, electrophoresis units, cell culture units and laboratory centrifuges; scientific, medical, biological, laboratory and forensic media, namely, supporting composite material in the form of media and matrices for collection, transport, archiving, and analysis of collected samples and specimens; software and hardware for analyzing data and automating processes related to biomanufacturing equipment.

Cl.10; Medical machines, namely, medical apparatus specially adapted for freezing and thawing cell therapy samples for medical purposes; medical instruments with integrated computer software used to analyze, harvest, culture, process, expand and purify cells; parts and accessories for use with such medical instruments namely, pre-filled plastic cassettes, trays, cell culture bags, tubing and filters all for use therewith all for medical or clinical use; apparatus and equipment for the collection, processing, analysis and preservation of biological samples such as blood and cellular material; disposable containers for the collection and preservation and transport of blood; apparatus for the temperature-controlled mixing of additives with biological samples such as blood and cellular material; kits comprising disposable, pre-packaged, disposable, labware and accessories, namely, tubing, taps, clamps, stoppers and plugs, for interconnecting of and/or for fitting onto the aforementioned disposable sets of interconnected medical containers and interconnected medical containers for use in collecting, treating, analyzing and preserving biological samples such as blood and cellular material; medical apparatus accessories, namely, tubing, taps, clamps, stoppers and plugs, for interconnecting of and/or for fitting onto the aforementioned disposable sets of interconnected medical containers and pouches for collecting and preserving biological samples such as blood and cellular material; freezing apparatus for medical purposes, namely, medical apparatus for controlled rate freezing cell therapy samples; medical apparatus, namely handheld devices containing a foam swab for obtaining buccal cells; thawing apparatus for medical purposes; filter membranes; pharmaceutical grade aqueous filters, sterile vent filters, filters for use in blood and plasma separation, inline gas or air filters used in respiratory filtration, filter capsules, molecular sieves, IV filters, encapsulated filter devices, pre-filters, multi layer filters, disposable filtration capsules, microporous membranes, hydrophilic membranes, hydrophobic membranes, glass micro fibre filters, filter cartridges, pleated filter cartridges, radiation sterilizable filtering materials, microaggregate transfusion filters, filter housings; tubing sets for insufflation; ribbed or non-ribbed tubing; drain assemblies (tubing); connectors for filters and tubing, luer locks, barbs, sealing rings, clamps; all the aforesaid for medical, dental, veterinary or scientific purposes.

Cl.11; Filters, filter holders, filter valves, filter support screens, filter media and filter membranes for use in separating solid particles from liquid or gas, for commercial and industrial use; liquid chromatography apparatus for industrial use; apparatus for use in separation and purification for industrial purposes; columns for use in industrial chromatography procedures; cooling installations and machines; cooling installations for deep freezing; cooling installations for refrigerating; cooling installations for freezing; chromatography columns; media for chromatography columns for industrial purposes; parts of the aforesaid goods in this class; membrane filters for industrial and laboratory use; Biomolecule purification filtration apparatus for industrial use; filters for use in laboratory equipment in the biopharmaceutical industry; Filters for technical purposes, namely surface filters, depth filters, strainers, including membrane filters and hyperfiltration membranes in layers, fabrics and porous masses, such as sheets, strips, rods, filters, round socket filters, pleated filters and folding paper, high polymer materials, organic fibers, inorganic, synthetic and / or natural material sintered and / or metallic materials separation apparatus, namely apparatus for filtering military purposes (e.g. equipment for the preparation of emergency water for basic equipment) and for technical purposes; apparatus for reverse osmosis; filter supports for single use as laboratory apparatus; electrically operated combined cooling circulator and thermostatic bath for use in heating and cooling liquids apparatus for lighting, heating, steam generating.
refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.16; Phase separating paper; chromatography paper, polyethylene-backed absorbent paper, and filter paper; lens cleaning tissue paper; Bags and liners of plastic for use in holding biological material and related reagents; Laboratory equipment, mainly materials, liquids and consumables for scientific purposes that are disposable in nature and cannot be repurposed after initial use, namely, filter paper; Creped wood pulp paper filter that is acid and alkali resistant for laboratory and industrial purposes; Filter paper; Glass microfiber filter papers; Polyethylene-backed absorbent paper for use as a protective cover for laboratory work surfaces, as an absorbent liner for animal cages, as a liner for humidity chambers; Marketing, scientific and instructional material; Instruction manuals; printed matter relating to purification in life sciences.

Cl.37; Repair/maintenance and installation services; Servicing of scientific apparatus and instruments; advisory services relating to the aforesaid; Building, constructing and installing bioprocessing and biomanufacturing facilities for the life sciences industry; Repair, installation, modification or maintenance of scientific apparatus and instruments for use in the life science field.

Cl.41; Training relating to the use, calibration, re-calibration and servicing of scientific apparatus and instruments; Training and education services in relation to scientific apparatus, instruments and associated software used in the life science field; Customer training and educational courses in the fields of chemicals, pharmaceuticals, biotechnological, biochemical, life science and bioprocess equipment.

Cl.42; Software as a service (SaaS) services featuring software for remote monitoring, managing, controlling, and securing of clinical, medical and laboratory equipment and data; laboratory and scientific research services in the field of cryochain technology, namely, cryogenics and cryopreservation technology; design and development services for the creation of bioprocessing and biomanufacturing facilities for the life sciences industry; consultation in the chemical, pharmaceutical, biotechnological and biochemical fields; manufacturing execution system (MES) for the pharma and biotechnology industries, delivered as software as a service; software as a service featuring software for managing pharmaceutical and biopharmaceutical manufacturing processes; medical diagnostic, scientific research, image analysis and scientific laboratory services in the fields of biology, oncology, neurology, infectious disease, immunology and cell culture; scientific laboratory services; laboratory services, namely, stabilization of assays and reagents; software as a service (SAAS) services featuring software for customization and optimization of bioprocessing and biomanufacturing platforms for the production of biopharmaceuticals; providing an online portal featuring information on bioprocessing and biomanufacturing software platforms for the production of biopharmaceuticals; scientific consulting services in the life sciences field; consulting services in relation to use of bioprocessing and biomanufacturing software platforms for the production of biopharmaceuticals; customization of bioprocessing and biomanufacturing software platforms for the production of biopharmaceuticals; software as a service (SaaS) services featuring software for remote monitoring, managing, controlling and securing of clinical, medical and laboratory equipment and data; software as a service (SaaS) services featuring software for remote monitoring, managing, controlling and securing of clinical, medical and laboratory equipment and data; providing temporary use of non-downloadable software namely software for optimization, obtaining performance data, maintenance, remote diagnostics and troubleshooting, connectivity, calibration qualification, trade-ins, information about spare parts and kits, all for life science and bioprocess equipment; providing software installation, maintenance and repair in the fields of life science and bioprocess equipment; scientific research; technical support services, namely, troubleshooting of computer hardware and software problems; consultancy and advisory services for all of the aforementioned in the fields of life science and bioprocess equipment; contract research and process development services for bioprocess development and manufacturing in the field of biotechnology and pharmaceuticals; platform as a service featuring computer software platforms for use in optimization of life sciences and biomanufacturing processes; Software as a service featuring software for use in optimization of life sciences and biomanufacturing processes; Cloud computing featuring software for use in optimization of life sciences and biomanufacturing processes.

Cl.44; Services for collecting, treating, analyzing and preserving biological samples such as blood and cellular material, namely, collection and preservation of human blood and other cellular material for medical purposes including medical testing and for preservation of the collected blood or other cellular materials in view of later testing, analysis or use; medical or paramedical services for the collection, processing, analysis and preservation of biological samples such as blood and cellular products; blood bank services; consultancy in the field of blood transfusion technology; clinical services in connection with treatment based on blood components, and the saving and recovery of surgical blood; Medical services in association with cryochain technology.
NETRIN

4282457  03/09/2019
PREEJITH SREELATHA PREMKUMAR
TC 66/1560, 'Punartham', Koliyoor, Muttacadu P O, Trivandrum, Kerala 695523
Individual

Address for service in India/Agents address:
SYED MURTUZA
IP METRIX CONSULTING GROUP, NO.84, ABOVE HDFC BANK, 1ST FLOOR, 4TH CROSS, PANDURANGA NAGAR, BANNERGHATTA ROAD, BANGALORE-76.

Proposed to be Used

CHENNAI

Cl.9; Algorithms for watches, hard drive, bands, Software development services
Cl.42; Software development services/ Sport analysis services
Cl.44; Software for providing services for preparation of medical reports
4282761  03/09/2019

VRM S.P.A.
Via dei Lombardi 5 - 40069 Zola Predosa (Bologna) - ITALY
An Italian Joint Stock Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.12; Vehicles; apparatus for locomotion by land, air and water; mechanical transmissions for land vehicles; automobile engines; engines for bicycles; motorcycle engines; components and parts for motorcycles, namely, fork dust boots, fork joints, front fork joints for motorcycles; parts and fittings for land vehicles, in particular, reduction gears for land vehicles, brake drums for land vehicles, brake discs and drums for vehicles, shock absorbing cylinders, brake cylinders for vehicles, wheel cylinders for vehicles, clutch cylinders for land vehicles; suspensions for vehicles; wheel suspensions; suspension springs for motor cars; suspension struts for vehicles; leaf-springs for vehicle suspensions; suspension struts [vehicle parts]; shock absorbers being parts of vehicle suspension; shock absorbing springs being parts of vehicle suspension; torsion bars for land vehicle suspensions; vehicle chassis; automobile chassis; bicycle frames; motorcycle frames.

Cl.37; Assembly [installation] of accessories for vehicles; assembly [installation] of parts for vehicles; advisory services relating to the maintenance and repair of mechanical and electrical equipment.
CUREL

4285768  06/09/2019
KAO KABUSHIKI KAISHA (also trading as Kao Corporation)
14-10, Nihonbashi Kayabacho 1-chome, Chuo-ku, Tokyo, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
To be associated with:
1964371

DELHI

Cl.3; Cosmetics; shampoo; hair conditioner; hair treatment preparations; hair care preparations; hair sprays; hair lotions; hair styling preparations; hair colour preparations; hair colour; hair colorants; hair dye; hair bleaches; cleaning preparations; soaps; cakes of toilet soap; face wash; skin care preparations; skin whitening preparations; moisturizer; make-up remover; beauty mask; make-up foundation; lipstick; lip cream; face powder; body care preparations; skin whitening preparations for body; hand cream; bath salt (not for medical purpose); cosmetic kits; perfumery; essential oils; sun screen preparations; cosmetic preparations for slimming purposes; nail care preparations; skin care lotions; skin care creams; skin care gels; liquid foundation; UV protection creams; UV protection lotions; make-up base; dentifrices; cotton balls for cosmetic purposes; body cleansers; body cream; body lotion.

Cl.21; Perfume atomizers (containers); perfume bottles sold empty; cosmetic brushes; eyebrow brushes; hair brushes; nail brushes; shaving brushes; hair combs; powder compacts not of precious metals (container); cosmetic utensils; cotton balls dispensers; dispensers for liquid soap; soap holders; perfume sprayers (containers); powder puffs; sponges for cosmetic purposes; sponge holders; make-up sponges; toilet utensils; face-powder cases; toilet sponges; toilet brushes.
ORCAM

4285955   06/09/2019
ORCAM TECHNOLOGIES LTD.
Kiryat HaMada St 3, Jerusalem, 9777603, Israel
a company organized and existing under the laws of Israel.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :01/02/2018

DELHI

Cl.9; Computer hardware; computer peripherals; wearable computer peripherals; computer hardware for remotely accessing and transmitting data; computer peripherals for remotely accessing and transmitting data; computer hardware worn on the head; computer peripherals worn on the head; computer hardware for capturing data and video; computer peripherals for capturing data and video; computer software applications for setting up, configuring, and controlling wearable computer hardware and wearable computer peripherals; sunglasses, spectacles, eyeglasses frames, sunglasses frames, spectacles frames; charger; power cable; audio processing and transmitting apparatus; noise cancelling apparatus; recorded computer programs for monitoring social interactions; recorded computer programs for managing tasks; recorded computer programs for controlling external devices based on detected context of the user; wearable computing device

Cl.35; Transcription; business administration; office functions
4286693  07/09/2019
SUBIN THOMAS
SEABELLA, VADAKKAN HOUSE, CHERUVANDOOR, ETTUMANOOR, PIN - 686631
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used

CHENNAI

Cl.29; Fresh meat and fish, meat extracts, preserved, frozen, dried and cooked fruits, vegetables, fish, meat and sea food, pickles.

Cl.30; Bread, cakes, pastries and confectionery, biscuits and baked foods products, fried snacks
4288451  10/09/2019
B SRINIVASA RAYALU
III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560038
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEER)
GUANGDONG GENIUS TECHNOLOGY CO., LTD.
No.168, Middle Road Of East Gate, Xiaobian Community, Chang'an Town, Dongguan City, Guangdong Province, PRC
A Chinese company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3403166

CHENNAI

Cl.9; Language learning machine; Smartwatches; Wearable electronic devices; Audiovisual teaching apparatus; Teaching robots; Electronic dictionary; Communication device; Computers; Wearable computers; Data processing apparatus; Mobile phone application; Computer programs, downloadable; Electronic book readers; Smartglasses; Interactive touch screen terminals; Smart phones; Tablet computers; Wearable activity trackers; Global Positioning System [GPS] apparatus; Electronic interactive whiteboards; Projector; Virtual reality headsets; Humanoid robot; Smart rings; Computer programs, recorded; Electronic publications, downloadable; Telecommunication apparatus in the form of jewellery; Remote control apparatus.

Cl.14; Watch boxes; Buckles for watchstraps; Watch straps; Watch pouches; Watch cases [parts of watches]; Watches; Sports watches; Key rings comprised of split rings with decorative fobs or trinkets; Jewelry boxes; Precious metals, unwrought or semi-wrought; Jewellery; Clocks; Watch parts; Jewellery cases [caskets]; Earrings; Jewellery charms; Watches, electric; Watch face; Bracelet.
4291575  12/09/2019

BELLANI S.R.L.
VIA DOSSI 75 SANGUINETTO (VERONA) ITALY
An incorporated business forming a limited liability company of Italian nationality

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

KOLKATA

Cl.20; Furniture; furniture fittings, not of metal; kitchen furniture; office furniture; bedroom furniture; garden and outdoor furniture; upholstered furniture; furniture partitions of wood; armchairs; easy chairs; settees; divans; sofas; sofa beds; footstools; stools; chairs [seats]; deck chairs; folding chairs; seats; counters [tables]; desks; tables; side tables; nightstands; bassinetttes; chests of drawers; covers for clothing [wardrobe]; wardrobes; garment covers [storage]; towel closets [furniture]; cupboards; dressing tables; showcases; sideboards; bed fittings, not of metal; beds; mattresses; cushions; pillows; chair pads; benches; bolsters; chests for toys; chests, not of metal; clothes hooks, not of metal; coat hangers; coatstands; costume stands; hat stands; umbrella stands; book rests [furniture]; bottle racks; bottle casings of wood; filing cabinets; furniture shelves; keyboards for hanging keys; library shelves; magazine racks; shelves for filing-cabinets [furniture]; shelves for storage; shelves for typewriters; carts for computers [furniture]; dinner wagons [furniture]; tea trolleys; trolleys for computers [furniture]; trolleys [furniture]; picture frames; mouldings for picture frames; silvered glass [mirrors]; mirrors [looking glasses]; mirrors [furniture]; mirror tiles.

Cl.24; Upholstery fabrics; crepon; ramie fabric; chenille fabric; buckram; linen cloth; velvet; silk [cloth]; taffeta [cloth]; fustian; gauze [cloth]; moleskin [fabric]; rayon fabric; cotton fabrics; lingerie fabric; jersey [fabric]; woollen cloth; woollen fabric; hemp cloth; hemp fabric; household linen; brocades; textile material; fabrics for textile use; damask; jute fabric; canvas for tapestry or embroidery; linings [textile]; calico; knitted fabric; tulle; plastic material [substitute for fabrics]; gummed cloth, other than for stationery; fiberglass fabrics for textile use; wall hangings of textile; felt; bath linen, except clothing; handkerchiefs of textile; towels of textile; flannel [fabric]; table napkins of textile; pillowcases; bed linen; mattress covers; bed clothes; bed covers; place mats, not of paper; covers for cushions; table cloths, not of paper; table runners; furniture coverings of plastic; furniture coverings of textile; net curtains; door curtains; curtain holders of textile material; curtains of textile or plastic; coasters [table linen]; table linen, not of paper; bath mitts; marabouts [cloth]; flags, not of paper.
Priority claimed from 07/05/2019; Application No. : 1961428 ;Canada 4291594 12/09/2019
CANADA PENSION PLAN INVESTMENT BOARD
One Queen Street East, Suite 2500 Toronto, Ontario, Canada M5C 2W5
Company
Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used
To be associated with:
2346581

DELI

Cl.16; Publications, namely magazines, guides, manuals, pamphlets, brochures and reports, all in the fields of finance and investments; letterhead, envelopes, business cards, announcement cards and notepads.

Cl.36; Financial affairs; monetary affairs; real estate affairs; money and investment management services; provision of information relating to money and investment management services over the Internet; information, advisory and consultancy services relating to all of the aforesaid services; all of the aforesaid relating to pensions and investments and none of the aforesaid being offering insurance, loans, debt management, credit and debit card services, or identity theft and fraud prevention services.
4292139  13/09/2019
MOHAN SINGH BOHRA
37/160, Rajat Path, Mansarovar, Jaipur
Proprietorship firm
Address for service in India/Attorney address:
JAI SINGH BOHRA
R-8A, G-5&6 (Ground Floor), Yudhishtira Marg, C-Scheme, Jaipur-302005
Proposed to be Used
AHMEDABAD
Cl.9; all electronic items, calculators, pen drives, sound and image recording/re-producing/transmitting Equipments, computers, hard drives, disc and apparatus includes in class 9
Cl.21; households and kitchen utensils and containers all includes in class 21
PT LION GRUP
Jl. A.M. Sangaji No. 19, Jakarta 10130, Indonesia
A Company incorporated under the laws of Indonesia

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai – 400 079, India

Proposed to be Used

MUMBAI

Cl.35; Airport administration services; management of an airline company; advertising and marketing services; management, organization, operation and supervision of customer loyalty and incentive schemes relating to transportation and airline services; promotion of transportation, travel and airline services; promotional services in the nature of organization, operation, management and supervision of customer loyalty and incentive schemes and reward programs for customers; promotional services provided by airlines in the nature of frequent flyer and bonus programmes for frequent air travellers; promotional information and advisory services provided to members and to subscribers of incentive loyalty schemes and travel reward programs; retail services; business management; online data processing services.

Cl.36; Insurance; arranging of insurance; brokerage of insurance; insurance services relating to aviation; insurance underwriting; motor vehicle insurance services; personal insurance services; processing of insurance claims; provision of holiday insurance; accident insurance underwriting; transit insurance brokerage; transit insurance underwriting; travel insurance; aircraft financing; lease-purchase financing services.

Cl.39; Air cargo transportation and logistics services; air transport services; airline services; air freight; air travel services; aircraft chartering services; cargo transportation service; courier services; freight forwarding; handling of temperature-sensitive cargo; handling of baggage and cargo; luggage storage services; tourist office and travel agency services for arranging travel; booking and reservation of travel services; package holiday services; tourist information; passenger transport and transportation of goods by air; piloting; provision of tours and of excursions; transport and delivery of goods; transportation of passengers' vehicles; transportation of passengers' luggage; transport of travelers; travel booking or reservation services; travel arrangement; airline bookings; airline check-in services; warehousing and storage of goods; vehicle rental and charter; leasing of aircraft; advisory, information and consultancy services relating to the aforesaid services.

Cl.43; Provision of temporary accommodation services; rental of temporary accommodation; arranging and booking of holiday accommodation; hotel reservations; holiday information; arranging of meals; preparation of food and drink; provision of food and drink; catering services; cafe services; restaurant services; restaurant reservation services; providing information, including online, about services for providing food and drink, and temporary accommodation; providing conference facilities.
MR. JAFFER JAMAL
M/S. JJ & CO., R6, MMDA COLONY, ARUMBakkam, RAZACK GARDEN ROAD, CHENNAI-600 106.
NA.
Address for service in India/Attorney address:
S. RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM,
CHENNAI - 600 024

Proposed to be Used
CHENNAI

Cl.32; PACKAGED DRINKING WATER, MINERAL AND AERATED WATER, FRUIT BEVERAGES AND FRUIT JUICES.
Cl.35; ON LINE TRADING ON FRESH FRUIT AND VEGETABLES; RETAIL AND SOLE SALES, EXPORT AND IMPORT.
ANDESH BHATTI
D 43, OAKWOOD ESTATE, DLF PHASE 2, SIKANDERPUR, GHOSI(68), GURGAON, DLF QE, HARYANA-122002

TYMOFF PRIVATE LIMITED
VW GLOBAL PRIVATE LIMITED

Proposed to be Used

DELHI

Cl.35; PROVIDING A PLATFORM FEATURING INFORMATION AS A FREELANCING PLATFORM FOR SERVICE SEEKERS TO POST VIDEO BASED SERVICE REQUIREMENTS, JOBS, HIRE INDEPENDENT PROFESSIONAL SERVICES, REMOTE WORKERS, CONSULTING SERVICES AND ADVISING ONLINE THE FREELANCERS ON HOW TO PRESENT THEIR CREDENTIALS EFFECTIVELY, ACCURATELY AND DELIVER HIGH QUALITY SERVICES EFFICIENTLY. BUSINESS SERVICES, NAMELY, PROVIDING AN ONLINE MARKETPLACE FOR INDIVIDUALS AND COMPANIES SEEKING THE SERVICES OF FREELANCERS ON ANY SUBJECT. PROVIDING BUSINESS INFORMATION, NAMELY, ONLINE TWO-WAY SYSTEM FOR USERS OF AN ONLINE MARKETPLACE, EVALUATE AND PROVIDE FEEDBACK, BUSINESS CONSULTATION, COMPLIANCE WITH REGULATIONS, ON-LINE VALIDATION OF TIME SHEETS, ON-LINE BUDGET REPORTING, PROVIDING EMPLOYMENT RELATED SERVICES NAMELY ON-LINE ACCESS TO PERFORMANCE DATA, AN ON-LINE CUSTOMER FEEDBACK SYSTEM AND CUSTOMIZED MANAGEMENT REPORTS

Cl.36; PROVIDING GATEWAYS FOR BILL PAYMENTS, TRACKING SERVICES; INVOICING, FINANCIAL TRANSACTION SERVICES, NAMELY, PROVIDING SECURE COMMERCIAL TRANSACTIONS, PAYMENT OPTIONS; PAYMENT PROCESSING SERVICES, THIRD PARTY PAYMENTS; ARRANGING, MANAGING PAYMENT OF WORKERS, CONTRACT SERVICES; ON-LINE ESCROW SERVICE FOR FACILITATING THE PAYMENT FOR SERVICES

Cl.38; ELECTRONIC TRANSMISSION OF MESSAGES, TELECOMMUNICATIONS CONNECTIONS; TELECOMMUNICATIONS GATEWAY SERVICES; ELECTRONIC STORAGE OF MESSAGES, DATA; TELECOMMUNICATIONS SERVICES, NAMELY, PROVIDING ONLINE CHAT, ONLINE BULLETIN BOARDS, ONLINE MESSAGE BOARDS FEATURING TOPICS OF GENERAL INTEREST OF BUSINESS, RENDERING OF PROFESSIONAL SERVICES; NETWORK CONFERENCING SERVICES TO ENABLE BUYERS AND SELLERS OF PROFESSIONAL SERVICES TO NEGOTIATE AND COLLABORATE ON BUSINESS PROJECTS FROM ANY LOCATION; MOBILE TELECOMMUNICATIONS SERVICES; PROVIDING COMMUNICATION CAPABILITIES VIA MOBILE AND HANDHELD DEVICES FOR TRANSMISSION OF MESSAGES

Cl.41; PROVIDING ONLINE PUBLICATIONS NAMELY REPORTS, MAGAZINES, ARTICLES, E-ZINES, NEWSLETTERS, JOURNALS, SUPPLEMENTS AND SUMMARIES THEREOF, ON TOPICS OF PROFESSIONAL INTEREST, BUSINESS, JOBS, STAFFING, PERSONAL DEVELOPMENT AND CAREER DEVELOPMENT, RECRUITING AND EMPLOYMENT, EDUCATIONAL AND INFORMATIONAL SERVICES, NAMELY, ARRANGING AND CONDUCTING EDUCATIONAL CONFERENCES, SEMINARS, TUTORIALS AND WORKSHOPS ON RENDERING AND OBTAINING SERVICES ON A FREELANCE OR OUTSOURCED BASIS.
4294227   16/09/2019
PROJECT BIRD HOLDING II, S.A.R.L.
Boulevard de la Pétrusse 69, 2320 Luxembourg, Luxembourg
a company organized and existing under the laws of Luxembourg
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :10/08/2009
DELHI
Cl.21;Glass fibre other than for insulation or textile use; glass yarn, not for textile use and semi-finished and finished products made thereof, namely strands, milled fibres, twisted single yarn, multiple wound yarn, folded or cabled yarn, collection of parallel strands or filaments assembled without twisting, all these goods specifically intended for reinforcing plastic materials, rubber, metals, bitumens, plasters and paper, as well as for manufacturing paper and for filtration; glass yarn specifically intended for reinforcing plastic materials, rubber, metals, bitumens, plasters and paper
Cl.22;Glass fibre for textile use, as well as semi-finished products made of glass fibre and glass yarn, namely voile fabric, mats, strands, cords
Cl.23;Glass yarn for textile use, namely strands, cut or continuous strands, twisted single yarn, multiple wound yarn, wound yarn, folded or cabled yarn
Cl.24;Fabrics of glass fibre for textile use, glass fibre felt, specifically intended for reinforcing plastic materials, rubber, metals, bitumens, plasters and paper, as well as for textile use, for manufacturing paper and for filtration; canvas
4294436  16/09/2019
TAVINDER JIT SINGH VASUDEVA
ES291, Nirvana Country, Sector 50, Gurugram - 122018, Haryana, India
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.35; Advertising; Business Management; Business Administration; Office Functions.
Cl.41; Education; Providing of Training; Entertainment; Sporting and Cultural Activities.
StalkBae

4294662    16/09/2019
MADBOW FASHION PRIVATE LIMITED
414/2, Shri Ram House, Sec 14, Gurgaon, Haryana - 12200, India
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.25; Clothing, footwear and headgear.

Cl.35; Advertising; Retail services relating to clothing; Online retail store services in relation to clothing, footwear and headgear; Business administration and management; Advertising of business web sites; Office functions; layout services for advertising purposes; marketing research; on-line advertising on a computer network; Outdoor advertising; Public relations; Publicity and sales promotion; Collection and systematization of business data.
4295003  16/09/2019
PETRONAS LUBRICANTS (INDIA) PRIVATE LIMITED
Unit No. 603, C Wing, Corporate Avenue, Opp. Solitaire Corporate Park, Chakala, Andheri (East), Mumbai – 400 093
Private Limited Company

Address for service in India/Agents address:
BHUSHAN SHAH
MANSUKHLAL HIRALAL & CO., SURYA MAHAL, 2ND FLOOR, 5, BURJORJI BHARUCHA MARG, FORT, MUMBAI - 400 023
Used Since :17/11/2017

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS

Cl.4; industrial oils and greases; lubricants; fuel (including motor spirits); crude oil; petroleum products; ether; outboard motor oil; gasoline; fuel gas; fuel oils; fuel alcohol; fuel on alcoholic basis; fuel mixtures; diesel fuel, gas, gasoline, graphite as lubricant; heating oil; high speed diesel fuel; kerosene; fuel; unleaded fuel; fuel additives; ligroin, masut; mineral fuels; oil gas; paraffin; petroleum; petroleum ether; lubricating greases; lubricating oils; coal oil; coal tar oil; propellant; propellant additives; petroleum; solidified gases; liquefied petroleum; dust absorbing, wetting and binding compositions; illuminates; candles, wicks

Cl.9; downloadable applications for use with mobile devices; downloadable mobile phone software applications; software applications for use with mobile devices; encoded loyalty cards.

Cl.35; Administration of consumer loyalty programs; administration of loyalty rewards programmes; administration of customer loyalty and incentive schemes; administration of loyalty programmes involving discounts or incentives; organisation and management of customer loyalty programs; providing customer loyalty discount cards for promotional purposes; providing customer loyalty programs for promotional purposes; sales promotion through customer loyalty programs; organization, operation and supervision of loyalty and incentive schemes; promoting the goods and services of others by means of a loyalty rewards card scheme.

Cl.36; Issuance of customer loyalty coupons; issuance of customer loyalty points; loyalty point payment processing services; loyalty discount card payment processing services; issuance of tokens of value as a reward for customer loyalty.
4295515   17/09/2019
SPACE CHANNEL, LLC
8383 Wilshire Blvd., Suite 800, Beverly Hills, CA 90211, United States of America
a California limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl. 38; Streaming of audio, visual and audiovisual material via a global computer network; streaming of data; video broadcasting; audio and video broadcasting services over the internet; Internet radio broadcasting services; broadcasting programs via a global computer network; broadcasting services and provision of telecommunication access to video and audio content provided via a video-on-demand service via the internet; video-on-demand transmission services via the internet; video broadcasting services over the internet or other communications network, namely, electronically transmitting video clips; video broadcasting services over the internet or other communications network featuring the uploaded, posted and tagged videos of others

Cl. 41; Video production services; providing television programs, not downloadable, via video-on-demand transmission services; entertainment in the nature of ongoing news and information programs featuring space exploration and space travel, broadcast over the internet; entertainment services, namely, the provision of continuing programs, segments, and shows featuring news and information about space exploration and space travel, delivered by the internet
HAPPYFIN

4295832  17/09/2019
NOVAC TECHNOLOGY SOLUTIONS PRIVATE LIMITED
275, Statesman One, R.K. Mutt Road Mylapore, Chennai - 600 004
Service Providers
An Indian Company

Proposed to be Used

CHENNAI

Cl.9; Computer software and computer hardware, computer programs for communications, electrical and electronic apparatus for maintaining web sites, computer and network systems; data processing, transmitting, receiving and storing apparatus and instruments, communications apparatus and instruments, parts and fittings for all aforesaid goods; computer software for use in customer relationship management (CRM)

Cl.16; Paper and paper articles, cardboard and cardboard articles, printed matter and publications, posters, inlay cards, forms, brochures, pamphlets, newspapers and periodicals; instructional and teaching material; all other products included in the class 16

Cl.35; Business advice and information relating to loans, finance and capital; data management service for use in reporting debt collection accounts to a collection agency; administration, billing and reconciliation of accounts on behalf of others; customer relationship management; business research and surveys; business management and business administration including business process management, business appraisals, business activity monitoring; commercial or industrial project management assistance, project planning, monitoring, assessment and management; compilation and systematization of information in databanks; compilation of statistics for business or commercial purposes; data processing services

Cl.42; Design, development, implementation, updating and maintenance of computer software, design and development of computer hardware, technical support services; computer systems analysis; creating, hosting, maintaining and updating of websites on a global computer network; technical project research; design of internet websites; design services relating to the creation of networks; information, advisory and consultancy services relating to all the aforesaid services
Trade Marks Journal No: 1924, 21/10/2019
Class 99

NEELAM APPLIANCES LIMITED
NEELAM HOUSE, FAFADIA INDUSTRIAL ESTATE, VILLAGE WALIV, VASAI EAST, PALGHAR-401208.
A Company incorporated in India.

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
Cl.8; Hand tools and implements, hand-operated; Cutlery; Side arms, Razors.
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
Cl.21; Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
4297783    19/09/2019
MR. JOMY MATHEW
ML Road, Kottayam, Kerala, India
Individual trading as Jaks Agencies
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPNAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI

Cl.29; Meat, fish, poultry; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams; eggs; milk, cheese, butter, yoghurt and other milk products and oils including edible oils

Cl.30; Coffee, tea and cocoa; rice, pasta and noodles; tapioca; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments, rice flakes and jaggery
4298453    19/09/2019

VYUTI SYSTEMS PRIVATE LIMITED
102, SHANKAR MUTT ROAD, SHANKARAPURAM, BANGALORE - 560004
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used
CHENNAI

Cl.9; SOFTWARE RECORDED ON MEDIA, EMBEDDED SOFTWARE, DOWNLOADABLE SOFTWARE AND MOBILE APPLICATIONS; EMBEDDED SOFTWARE/HARDWARE USING ARTIFICIAL INTELLIGENCE FOR ANALYSIS OF HEALTH RISK AND RECOMMENDS APPROPRIATE ACTION; HARDWARE DEVICES COMPRised OF COMPONENTS WHICH CAN MEASURE AND TRANSMIT PARAMETERS PARTICULARLY TEMPERATURE, HUMIDITY, VIBRATIONS, LIGHT, ATMOSPHERIC PRESSURE, GEO-LOCATION TO CLOUD DATABASE USING CELLULAR OR WIFI NETWORK.

Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND MOBILE APPLICATIONS; COMPUTER SYSTEM DESIGN; INSTALLATION OF SOFTWARE; UPDATING OF SOFTWARE.
4298529  19/09/2019
ALMAK INTERNATIONAL TRADING PRIVATE LIMITED
07, NOOR UR SABHA ROAD NR. AHMEDABAD PALACE, KOH-E-FIZA BHOPAL, MADHYA PRADESH - 462001 INDIA
TRADING IN ARTEFACT, TEXTILES AND NON-TEXTILES
ARTIFICIAL PERSON
Proposed to be Used
MUMBAI
Cl.21; Business of making and producing of Brass Artefact, Glass & Ceramic Artefact, Leather Artefact and other Handicrafts and Handmade Artefact items including Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
Cl.24; Business of making and producing Cushions, Bad sheets, Duvets & Duvets covers, Pillow Covers, Curtains, Zari Work Artefact, Textiles and textile goods, not included in other classes; bed and table covers.
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
ONULON
Priority claimed from 08/04/2019; Application No. : 88/375,297 ;United States of America
4298709   20/09/2019
ONULON, LLC
1703 Broeking Rd., Marion, Illinois 62959, United States of America
A company incorporated under the laws of Illinois
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cl.14; Jewelry incorporating a computer storage device containing medical information for medical alert purposes.
Cl.44; Medical assistance services provided via telecommunications and global computer networks for individuals with health problems through the use of wearable medical devices with automated alert and monitoring capacity.
4299160   20/09/2019
FRAM GROUP IP LLC
1900 West Field Court Lake Forest, Illinois 60045, U.S.A
A corporation organised under the laws of Delaware

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.7; Motors and engines; spark plugs ignition wires; wire kits comprised of looms, retainer clips, extension tubes, heat shields and boots for use with spark plug ignition wires; electric ignition coils; ignition devices for engines; parts and fittings for the aforesaid goods.

Cl.9; Ignition leads and cables; measuring and checking apparatus for spark plugs; vehicle ignition systems and apparatus; parts and fittings for the aforesaid goods.

Cl.11; Lights, namely safety lights and security lights for use with sea, air and land vehicles, reading lights, flashlights, multi-purpose lights, and recessed lights.

Cl.12; Parts and fittings for vehicles and for apparatus for locomotion by land, air or water.
SUPREME COMMITTEE FOR DELIVERY AND LEGACY
Al Bidda Tower, Al Corniche, P. O. Box 62022, Doha, Qatar
Entity established under the law of the State of Qatar pursuant to Emiri Decree No. (27) of 2011 as amended by Emiri Decree No. 3 of 2014.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Cl.35; Advertising; providing commercial; Business information; Communication media (Presentation of goods on-), for retail purposes; Dissemination of advertising matter ; Demonstration of goods; Organization of exhibitions for commercial or advertising purposes; On-line advertising on a computer network ; Marketing research and Sales promotion for others.

Cl.41; Providing of training; entertainment; sporting and cultural activities namely Amusement arcade services, and Amusement parks Arranging and conducting of conferences; Club services; Organization of sports competitions; providing Entertainment information; Game services provided on-line; ; providing Museum facilities; Production of radio and television programmes; Sport camp services; Providing sports facilities.

Transliteration : Al Waad 2022.
4301488  23/09/2019
DREAM SPORTS INC.
251 Little Falls Drive, Wilmington, Delaware 19808, County of New Castle
a company incorporated under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.18; Bags, satchels, backpacks, sport and athletic bags, canvas bags, beach bags, carry-on bags, purses and wallets, duffel bags, general purpose bags, umbrellas, parasols, articles of leather and imitation leather; parts, fittings and accessories for all the aforesaid goods

Cl.25; Clothing such as shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, bodysuits, dresses, onesies, jumpsuits, pyjamas, trousers, skirts, tops, blouses, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers; accessories such as belts and bags not made of leather.

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; balls, bats, rackets, bowling apparatus, basketball nets, nets for sports, hockey sticks, pads for use in sports, all kinds of sporting articles used in hockey, football, basketball, kabaddi, cricket, boxing, tennis, squash, badminton, cycling, shooting and ridings; protective sportswear and training apparatus.

Cl.38; Providing online chat rooms for registered users for transmission of messages concerning collegiate life, classifieds, virtual community, chatroom services for social networking, photo sharing and tracking of trends; telecommunications services.

Cl.45; Online social networking services accessible by means of downloadable mobile applications.
4301490 23/09/2019

DREAM SPORTS INC.
251 Little Falls Drive, Wilmington, Delaware 19808, County of New Castle
a company incorporated under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.18; Bags, satchels, backpacks, sport and athletic bags, canvas bags, beach bags, carry-on bags, purses and wallets, duffel bags, general purpose bags, umbrellas, parasols, articles of leather and imitation leather; parts, fittings and accessories for all the aforesaid goods

Cl.25; Clothing such as shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, body suits, dresses, onesies, jump suits, pyjamas, trousers, skirts, tops, blouses, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers; accessories such as belts and bags not made of leather.

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes: balls, bats, rackets, bowling apparatus, basketball nets, nets for sports, hockey sticks, pads for use in sports, all kinds of sporting articles used in hockey, football, basketball, kabaddi, cricket, boxing, tennis, squash, badminton, cycling, shooting and ridings; protective sportswear and training apparatus.

Cl.38; providing online chat rooms for registered users for transmission of messages concerning collegiate life, classifieds, virtual community, chatroom services for social networking, photo sharing and tracking of trends; telecommunications services.

Cl.41; Entertainment services in the nature of organizing, conducting, operating, and managing, sports competitions; Entertainment services in the nature of fantasy sports leagues, as well as arranging fantasy contests and organizing fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy sports leagues for others via a global computer network; Arranging, organizing, conducting, and hosting social entertainment events for sports and fantasy sports; Entertainment services, namely, entertainment information in the field of sports and fantasy sports accessible by computer networks; Entertainment services, namely, providing information regarding sports and sports competitions and fantasy sports competitions; Entertainment services, namely, providing an interactive web site by way of the Internet in the field of sports and fantasy sports; Providing sports information and fantasy sports information and entertainment information via a global computer network or a commercial on-line computer service or by cable, satellite, television, and radio; Arranging and conducting athletic competitions and fantasy sports competitions, namely, professional games and exhibitions; Entertainment services, namely, production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions; production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions via electronic global computer networks.

Cl.45; Online social networking services accessible by means of downloadable mobile applications.
FANCODE

4301491  23/09/2019
DREAM SPORTS INC.
251 Little Falls Drive, Wilmington, Delaware 19808, County of New Castle
a company incorporated under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.18; Bags, satchels, backpacks, sport and athletic bags, canvas bags, beach bags, carry-on bags, purses and wallets, duffel bags, general purpose bags, umbrellas, parasols, articles of leather and imitation leather; parts, fittings and accessories for all the aforesaid goods

Cl.25; Clothing such as shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, body suits, dresses, onesies, jumpsuits, pyjamas, trousers, skirts, tops, blouses, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers; accessories such as belts and bags not made of leather.

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; balls, bats, rackets, bowling apparatus, basketball nets, nets for sports, hockey sticks, pads for use in sports, all kinds of sporting articles used in hockey, football, basketball, kabaddi, cricket, boxing, tennis, squash, badminton, cycling, shooting and ridings; protective sportswear and training apparatus.

Cl.38; Providing online chat rooms for registered users for transmission of messages concerning collegiate life, classifieds, virtual community, chatroom services for social networking, photo sharing and tracking of trends; telecommunications services.

Cl.41; Entertainment services in the nature of organizing, conducting, operating, and managing, sports competitions; Entertainment services in the nature of fantasy sports leagues, as well as arranging fantasy contests and organizing fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy sports leagues for others via a global computer network; Arranging, organizing, conducting, and hosting social entertainment events for sports and fantasy sports; Entertainment services, namely, entertainment information in the field of sports and fantasy sports accessible by computer networks; Entertainment services, namely, providing information regarding sports and sports competitions and fantasy sports competitions; Entertainment services, namely, providing an interactive web site by way of the Internet in the field of sports and fantasy sports; Providing sports information and fantasy sports information and entertainment information via a global computer network or a commercial on-line computer service or by cable, satellite, television, and radio; Arranging and conducting athletic competitions and fantasy sports competitions, namely, professional games and exhibitions; Entertainment services, namely, production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions; production and distribution of entertainment programming, namely, webisodes featuring sports analysis and commentary, music videos, radio shows, videos in the field of sports, podcasts in the field of sports, and audio-visual works, namely, television programs in the field of sports and fantasy sports competitions via electronic global computer networks.

Cl.45; Online social networking services accessible by means of downloadable mobile applications.
4301563  23/09/2019
GAURAV BOHRA
3/1/1C Nakuleswar Bhattacharjee Lane
Married
Address for service in India/Attorney address:
ROHIT BOHRA
E-356 Greater Kailash part -2 Third Floor

Proposed to be Used
KOLKATA
Cl.34; Tobacco products
Cl.39; Delivery of food items and tobacco products
Dhaval Kothari

4302155   24/09/2019

DHAVAL KOTHARI
7-B, Race Course ROad, Street no.1, Dr. Roshan Bhandari Marg, INdore
Owner and proprietor

Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Used Since :23/05/2019

MUMBAI

Cl.35; Business administration, marketing, advertisement, office function and online marketing services; being services under class 35.

Cl.41; Music composition, Music production services for videos and films; entertainment services. being services under class 41
APÉ ELECTRIK

4303254   25/09/2019
PIAGGIO & C. S.P.A.
VIALE RINALDO PIAGGIO 25, 56025 PONTEDERA, PISA, ITALY
An Italian Joint Stock Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

To be associated with:
1711638, 1711640

DELHI

Cl.12: Two, three, four wheeled vehicles; electrically powered scooters; bodies for vehicles; brakes for vehicles; caps for land vehicle gas tanks; luggage nets for vehicles; seat covers for vehicles; shock absorbing springs for vehicles; suspension shock absorbers for vehicles; vehicle chassis; vehicle seats; pneumatic tires; casings for pneumatic tires; non-skid devices for vehicle tires; adhesive rubber patches for repairing inner tubes; tire pumps for bicycles and motorcycles; repair outfits for inner tubes, namely, tire repair patches; rims for vehicle wheels; valves for vehicle tires; air bags in the nature of safety devices for automobiles; electric cigarette lighters for land vehicles; anti-theft devices for vehicles; antitheft alarms for vehicles; horns for vehicles; safety seats for children for vehicles; bells for cycles; stands for bicycles and motorcycles as parts of bicycles and motorcycles; mudguards; direction signals for vehicles; frames for bicycles and motorcycles; luggage carriers for vehicles; pedals for bicycles and motorcycles; rearview mirrors; saddle covers for bicycles and motorcycles; saddlebags adapted for bicycles and motorcycles; saddles for bicycles and motorcycles; engines for land vehicles; electric motors for land vehicles; motorcycle bags namely tank bags, sissy bar bags, tail bags, side hardbags, top cases

Cl.35: Direct mail advertising; providing business information via a web site; commercial information and advice for consumers in the choice of products and services; organization of exhibitions for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; sales promotion for others; commercial intermediation services; provision of an online marketplace for buyers and sellers of goods and services; wholesale and retail services of chemical substances for use in the automotive industry and lubricants, perfumery, cosmetics and toiletries, eyewear, protective clothing for motorcyclists, protective helmets, computers, computer software, electric apparatus and instruments, apparatus for recording, transmission or reproduction of sound and images and accessories thereof, vehicles, parts and fittings thereof, watches and jewelry, stationery and writing instruments, printed matters, leatherware, namely bags, card holders, wallets, key cases, purses, luggage, backpacks and rucksacks, satchels, boxes, straps, leashes, household and kitchen utensils, clothing and accessories thereof, footwear, headwear, games and playthings, machines and machine tools, motors and engines (except for land vehicles), machine coupling and transmission components (except for land vehicles)

Cl.37: Repair, installation and maintenance services of two, three, four wheeled vehicles, bodies for vehicles, brakes for vehicles, caps for land vehicle gas tanks, luggage nets for vehicles, seat covers for vehicles, shock absorbing springs for vehicles, suspension shock absorbers for vehicles, vehicle chassis, vehicle seats, pneumatic tires, casings for pneumatic tires, non-skid devices for vehicle tires, adhesive rubber patches for repairing inner tubes, tire pumps for bicycles and motorcycles, repair outfits for inner tubes, namely, tire repair patches, rims for vehicle wheels, valves for vehicle tires, air bags in the nature of safety devices for automobiles, electric cigarette lighters for land vehicles, anti-theft devices for vehicles, antitheft alarms for vehicles, horns for vehicles, safety seats for children for vehicles, bells for cycles, stands for bicycles and motorcycles as parts of bicycles and motorcycles, mudguards, direction signals for vehicles, frames for bicycles and motorcycles, luggage carriers for vehicles, pedals for bicycles and motorcycles, rearview mirrors, saddle covers for bicycles and motorcycles, saddlebags adapted for bicycles and motorcycles, Saddles for bicycles and motorcycles, engines for land vehicles, electric motors for land vehicles, motorcycle bags namely tank bags, sissy bar bags, tail bags, side hardbags, top cases, machines and machine tools, motors and engines (except for land vehicles), machine coupling and transmission components (except for land vehicles)
DISNACKTED

4303375  25/09/2019

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Cl.29; Potato-based snack foods
Cl.30; Grain-based snack foods
CALADIUM

4304101  25/09/2019
CALADIUM SYSTEMS PRIVATE LIMITED
Shri Vaasthu, New No. 3, Old No. 2 Teachers Colony, Adyar, Chennai, Tamil Nadu 600020
A Company incorporated under the companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :12/12/2012

CHENNAI

Cl.41;Photography; photographic reporting; subtitling; rental of video cameras / rental of camcorders; video editing services for events; videotape editing; videotaping; recording studio services; microfilming; lighting technician services for events; dubbing.

Cl.45;Planning and arranging of wedding ceremonies; marriage agency services; conducting religious ceremonies specifically for weddings;
CUS

4304552  26/09/2019  
CHUGOKU MARINE PAINTS, LTD.
1-7 Meijishinkai, Otake-shi, Hiroshima, Japan
a company organised and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.2; Paints; primers; primers for caulking materials made of resin; primers for caulking materials made of resin used for railroad tracks

Cl.17; Caulking materials; caulking materials made of resin; caulking materials made of resin used for railroad tracks; cushioning materials made of resin used for railroad tracks; shock-absorbing materials made of resin used for railroad tracks; vibration absorbing materials made of resin used for railroad tracks
REINCUT

4304596  26/09/2019
Bichamp Cutting Technology(Hunan) Co., Ltd
No.68 Taijia Road, Economic and Technological Development Zone, Wangcheng, Changsha City, Hunan, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.7; Saw benches [parts of machines]; Saw blades [parts of machines]; Saws [machines]; Chain saws; Cutting machines; Band saws; Crosscut saws; Cross-cut saws [part of machines]; Machine tools; Reciprocating saws.

Cl.35; Television advertising; Business management assistance; Business management consultancy; Advertising; Commercial administration of the licensing of the goods and services of others; Import-export agencies; Sales promotion for others; Business auditing; Sponsorship search; Presentation of goods on communication media, for retail purposes.
GIBSON GIVES
4304894  26/09/2019

GIBSON BRANDS, INC.
309 Plus Park Boulevard, Nashville, TN 37217, United States of America
A company organised and existing under the laws of the state of Delaware

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.36; Charitable fundraising services
Cl.41; Charitable services, namely, providing musical instruments, musical equipment, and musical education programs for children, adolescents, and adults
ezDispense
Priority claimed from 08/07/2019; Application No. : 40-2019-0105194 ;Republic of Korea
4305047 26/09/2019
LG ELECTRONICS INC.
128, Yeouil-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea
Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.7; Electric washing machines; Automatic dishwashers; Electric vacuum cleaners; Electric clothes washing machines; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Compressed air pumps; Electric rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning

Cl.11; Air conditioners; Hot air apparatus, namely, hot-air space heating apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus in the nature of filters for purifying water; Solar thermal collectors (heating); Air purifiers; Ventilation (air-conditioning) apparatus for heating; LED lamps; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purpose; Ventilation hoods; Ventilation hoods for ovens
Trade Marks Journal No: 1924 , 21/10/2019 Class 99

Dose & Free
Priority claimed from 08/07/2019; Application No. : 40-2019-0105193 ;Republic of Korea
4305048  26/09/2019
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea
Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.7; Electric washing machines; Automatic dishwashers; Electric vacuum cleaners; Electric clothes washing machines; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Compressed air pumps; Electric rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning
Cl.11; Air conditioners; Hot air apparatus, namely, hot-air space heating apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus in the nature of filters for purifying water; Solar thermal collectors (heating); Air purifiers; Ventilation (air-conditioning) apparatus for heating; LED lamps; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purpose; Ventilation hoods; Ventilation hoods for ovens
ZOEK

Priority claimed from 27/03/2019; Application No. : UK 3387224 ;United Kingdom

4305184  26/09/2019

ZOEK APPLICATIONS LIMITED
The Old Shippon Moseley Hall Farm, Chelford Road, Knutsford, Cheshire, WA16 8RB, United Kingdom
A company existing under the laws of England

Address for service in India/Attorney address:

NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

DELHI

Cl.35; Recruitment services; online recruitment services; recruitment consultancy services.

Cl.42; Hosting a website, namely provision and management of an online recruitment website.
DT CUT

DTCUT

4305488   27/09/2019
Bichamp Cutting Technology(Hunan) Co., Ltd
No.68 Taijia Road, Economic and Technological Development Zone, Wangcheng, Changsha City, Hunan, China
A Company duly organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.7; Saw benches [parts of machines]; Saw blades [parts of machines]; Saws [machines]; Chain saws; Cutting machines; Band saws; Crosscut saws; Cross-cut saws [part of machines]; Machine tools; Reciprocating saws.

Cl.35; Television advertising; Business management assistance; Business management consultancy; Advertising; Commercial administration of the licensing of the goods and services of others; Import-export agencies; Sales promotion for others; Business auditing; Sponsorship search; Presentation of goods on communication media, for retail purposes.
GREENLOTS

4305827  27/09/2019
ZECO SYSTEMS INC D/B/A GREENLOTS
777 S Alameda, Second Floor, Los Angeles, California 90021

Body Incorporate

Address for service in India/Attorney address:
MANINDER KAUR MANIKTALA
Z-29 Lower Ground, Hauz Khas, New Delhi 110016

Proposed to be Used

DELHI

Cl.9; Downloadable software for locating and operating electric vehicle charging stations, including mobile applications

Cl.42; Providing temporary access to non-downloadable software for locating and operating electric vehicle charging stations
ILLUMINARE

4306226    27/09/2019

ANJAMO CONSULTING PRIVATE LIMITED
14th Floor, Dr Gopal Das Bhawan, 28, Barakhamba Road, New Delhi 110001
Private Limited Company

Address for service in India/Attorney address:
CLASIS LAW & ASSOCIATES
Dr. Gopal Das Bhawan, 14th Floor, 28, Barakhamba Road, New Delhi 110001
Used Since :26/09/2019

DELHI

Cl.16; Paper and paper articles, printed matter, pamphlets, brochures, profiles, letter heads, cardboard and cardboard articles, printed matter, photographs, stationery, adhesive materials and office requisites (except furniture)

Cl.41; Arranging and conducting of conferences; Online publication of electronic books and journals; Organization of competitions [education or entertainment]; Organization of exhibitions for cultural or educational purposes; Arranging and conducting of symposiums; Teaching / educational services / instruction services; Arranging and conducting of workshops.
PRASYA
4307821  30/09/2019
PRACHI SHAH
78/14, 1st Floor, F Road, Marine Drive, Mumbai – 400020
An individual manufacturer and trader

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Cl.24; Fabric, cloth materials, textiles
Cl.25; Clothing, ready made garments
ROLLCAP IDEAS
4308239  30/09/2019
SANTOSH MADHUKAR NAYAK
204 Golden Arc, Dr. Kalpana Chawla Rd, Shanti Ashram, Borivali West, Mumbai 400103
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Used Since :31/05/2018
MUMBAI
Cl.41;Education; providing of training; entertainment; sporting and cultural activities; film production, other than advertising films; film directing, other than advertising films; providing films, not downloadable, via video-on-demand services; providing online videos, not downloadable; video editing services for events; videotaping; photography.
Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.; research and development of new products for others, graphic arts design, packaging design; graphic design of promotional materials.
Medihouse

4308700  30/09/2019
MEDIHOUSE BIO TECH CO., LTD
Room 509-510, Building 5, No. 2588 Wuzhong Avenue, Yuexi Street, Wuzhong Economic Development Zone, Suzhou, Jiangsu, China

Company Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO. 8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Cl. 3; Soap; laundry preparations; shampoo; hair conditioners; facial cleanser; washing powder; body wash; shower creams; hand soap; facial scrub.
Cl. 35; Bill-posting; advertising; publicity; outdoor advertising; import-export agency services; sales promotion for others; marketing; online advertising on computer networks; presentation of goods on communication media, for retail purposes; distribution of samples.
PERLEGO

4309342    01/10/2019

PERLEGO LIMITED
138 Holborn, London, EC1N 2SW, United Kingdom
UK Private Limited Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9; Computer software for viewing electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; downloadable software applications for viewing electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; digital and electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; audio books relating to further, higher and adult education; none of the aforesaid goods featuring toys, games, playthings or animated children's characters.

Cl.35; Subscriptions to electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; compilation of information into computer databases in the field of electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; information, advisory and consultancy services in relation to the aforesaid; none of the aforesaid services featuring toys, games, playthings or animated children's characters.

Cl.38; Streaming of audio and video material in the nature of electronic books, magazines, newspapers, periodicals and technical reports relating to further, higher and adult education via the internet; information, advisory and consultancy services in relation to the aforesaid; none of the aforesaid services featuring toys, games playthings or animated children's characters.

Cl.41; Online learning services relating to higher education; providing non-downloadable electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; electronic online publication of electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; providing reviews and recommendations in relation to electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; providing online newsletters and blogs in relation to electronic books, magazines, newspapers, periodicals, journals and technical reports relating to further, higher and adult education; none of the aforesaid services featuring toys, games, playthings or animated children's characters.
intemiles

4309943  01/10/2019

JET PRIVILEGE PRIVATE LIMITED
A Wing, 2nd Floor, Times Square, Andheri-Kurla Road, Andheri East, Mumbai 400059, Maharashtra

A Private Listed Company organized under the Laws of India

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4th Floor, Prius Platinum, D-3, District Centre, Saket, New Delhi - 110017, 011-66229000

Proposed to be Used

MUMBAI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), lifesaving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, dvds and other digital recording media; data processing equipment; magnetic cards; magnetic credit cards; computers; computer software; apparatus, instruments, digital recording media, data processing equipment, magnetic cards, computers and computer software relating to the organisation, operation and management of frequent flyer, loyalty and points based reward schemes; downloadable computer software for searching fares and making travel arrangements.

Cl.16; Paper, cardboard and goods made from these materials: not included in other classes; printed matter; magazines, newspapers, periodicals, brochures, guides, in-flight general interest magazines, merchandise catalogues; flyers, posters, printed timetables, travel documents, identity cards, tickets, boarding cards, vouchers, invitations and menus; promotional materials; photographs and photographic prints; hoardings and sign boards; stationery; diaries, calendars, cards, address books, postcards, labels, luggage labels and tags, inflight stationery, inflight memo cards; travel bags (not included in other classes); credit cards without magnetic coding; instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers type; paper, printed matter, promotional materials, photographs, hoardings, stationery, cards and plastic materials relating to frequent flyer, loyalty and points-based reward schemes.

Cl.35; Advertising, promotion and marketing; business management; business administration; office functions; organization, compilation, operation and management of computer databases; advertising, promotion, marketing and providing information relating to the fields of travel management and travel planning, accommodation, dining and lifestyle; providing airfare and hotel and restaurant rate comparison; advertising services, namely, promoting and marketing the goods and services of others airlines, hotels and travel agencies via electronic communication networks; providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to business organizations, service providers and other resources using a global computer network; Administration and offering incentive and loyalty award programs in field of travel, tourism and accommodation; advertising, promotion and marketing relating to frequent flyer, loyalty and points-based reward schemes; organisation, operation and management of frequent flyer, loyalty and points-based reward schemes; airline and airport operations and management consulting; travel management services; business concierge services, namely, arranging secretarial and administrative support: retail services and electronic shopping retails services connected with duty free items and gift items; advice, assistance and information relating to the foregoing services.

Cl.36; Financial and monetary affairs namely, accepting, processing, authenticating, managing and reconciling electronic payments and electronic payment transactions in connection with reservations and bookings; financial services, namely, enabling consumers and business to perform electronic payment transactions by way of mobile banking wallet and electronic payment services for paying for flight bookings, accommodation bookings, postpaid mobile bills, landline bills, insurance, data card, utility bills, prepaid and postpaid recharge services, recharge of mobile phone and DTH, payments related to retail, lifestyle, dining, fuel, travel, tourism and temporary accommodation services; Loyalty and incentive coupon payment processing services; Securing payment in connection with reservations and bookings.

Cl.39; Transport; packaging, storage and delivery of goods; travel arrangement and travel agency services; air travel and airline services; tourist information services; information about journeys and transportation; reservations and information on transport, tour and travel arrangements including tour and travel packages; booking and reservation services for transport, tour and travel, check-in services; car rental and chauffeur services; transport and travel services provided on a representative or partnership basis for other airline companies; transport and travel services relating to frequent flyer, loyalty and points based reward schemes; providing an online computer database in the field of airline applications, namely, flight scheduling, code sharing and arranging flight management system; escorting of travelers; crating and delivery of air transportation goods; handling and storage of baggage and of goods; cargo unloading services; advice, assistance and information relating to the foregoing services.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; providing temporary use of online downloadable computer software for flight scheduling, crew scheduling, aircraft maintenance, cargo management and sales automation; providing computer programming services for others.

Cl.43; Services for providing food and drink, temporary accommodation; booking and reservation services for providing food, drink, dining facilities and temporary accommodation for tour, travel and transportation purposes; providing and relaying information on-line travel and accommodation information such as ratings, reviews and recommendations of hotel, restaurants, and temporary housing accommodations; services for providing food and drink and temporary accommodation relating to frequent flyer, loyalty and points based reward schemes; lounge and bar services for air travelers; advice, assistance and information relating to the foregoing services.
FoodSwings
4310265   02/10/2019
ROMA BHADRA
B-360, 1st Floor (Right Unit, Black Gate), Nehru Marg, Green Field Colony, Faridabad
Food & Beverage
Natural Person

Proposed to be Used
DELHI
Cl.30; Food Products/Snacks and Condiments made of Quinoa, Wheat, CousCous, Millet, Barley, Wild Rice, Oats, Dried fruits etc. Baked Items. Cookies
Cl.32; Non-alcoholic beverages, mocktails, shakes, detox juices etc.
Cl.43; Services for providing food and drink
RUNGURU

4310878    03/10/2019

PROCAM INTERNATIONAL PVT. LTD.
14 St. James Court, Marine Drive, Mumbai-400020
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

MUMBAI

Cl.9; Downloadable computer software applications; downloadable applications for use with mobile devices; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; interactive entertainment software; Downloadable electronic publications; downloadable electronic publications in the form of newsletters, news reviews, directories, surveys.

Cl.16; Paper, cardboard, and goods made from these materials, not included in other classes, including but not limited to advertisement boards of paper and cardboard; printed matter and stationery, including but not limited to brochures, publicity materials, press releases, announcement cards, place cards, greeting cards, charts, covers, envelopes, magazines and newsletters, pamphlets, posters, letterheads, bags for packaging, photographs; bags [envelopes, pouches] of paper or plastics, for merchandise packaging.

Cl.25; Clothing, shirts, sports jerseys, clothing for gymnastics, swimsuits, T-shirts, trousers, underclothing, uniforms, vests, wristbands, coats, footwear, sports jerseys, stuff jackets, sweaters, overcoats, paper clothing, ready-made clothing, footwear for sports, fittings of metal for shoes and boots, headgear, caps, shower caps.

Cl.28; Games and playthings; Fitness machines and apparatus; gymnastic and sporting articles not included in other classes.

Cl.35; Business management; business administration; office functions; retail (or wholesale) store services and retail store services provided on any on-line (the Internet), mobile, wireless or remote (mail order, teleshopping) communication media; presentation for retail sale, on any communication media; marketing activity; publication of publicity texts; direct mail advertising; bill-posting; demonstration of goods; sales promotion for others; commercial information and advice for consumers; administrative processing of purchase orders; services of sales promotion for others by means of customer loyalty schemes, organization of exhibitions and tests of sports goods for commercial or advertising purposes; personnel recruitment

Cl.41; Arranging and conducting of sports events; sporting activities; providing of sports training; organization of sports games and competitions; entertainment in the nature of sports games; organizing of sports competitions; sports information services, operation of sports camps, fan clubs; providing facilities for sports; organizing of sports events; Physical fitness consultation; Fitness training services; Providing information about exercise and fitness from a website; Conducting training sessions on physical fitness online.
DBET

4310993    03/10/2019

VIDEOSLOTS LTD.
Level 2&3 The Space, Alfred Craig Street, PTA1313 Pieta, Malta
Limited Company

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.35; Promotional marketing; Merchandising; Product marketing; Advertisement via mobile phone networks; Distribution of advertisements and commercial announcements; Promoting the sale of the services [on behalf of others] by arranging advertisements; Cinema advertising.

Cl.38; Telecommunication services; Internet based telecommunication services; Interactive telecommunications services; Electronic bulletin board services [telecommunications services]; Communications via multinational telecommunication networks; Digital network telecommunications services; Telecommunication services provided via Internet platforms and portals; Data communication services; Computer intercommunication; Communication by computer; Communications by computer terminals; Mobile telecommunication network services; Digital communications services; On-line communication services; Communications by cellular phones; Electronic network communications; Transmission of sound, picture and data signals; Transmission of data, audio, video and multimedia files; Transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; Providing access to gambling and gaming websites on the internet.

Cl.41; Casino services; On-line casino services; Wagering services; Bookmaking [turf accountancy]; Betting services; Organisation of tournaments; Amusement arcades; Game shows; Gambling services; On-line gaming services; Game services provided on-line from a computer network; Arranging of games; Organisation of games and competitions; Organisation of quizzes, games and competitions; Electronic game services provided by means of the internet; Providing online entertainment in the nature of game shows; Organization of lotteries; Prize draws [lotteries].
AIRTEL T.E.A.M.
4311106  03/10/2019
BHARTI AIRTEL LIMITED
Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase II, New Delhi 110070
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
1099793, 1105871, 2723992, 2723993

DELHI
Cl.9; Software; telecommunications software; downloadable software; interface software; communication software; entertainment software; blog software; LAN operating software; WAN operating software; open-source software; intranet software; data processing software; mobile application software; downloadable electronic publications via the Internet and global communications networks or on a mobile phone platform or wireless electric and electronic devices; transmission or reproduction of sound or images; magnetic data carriers, recording discs; CDs, DVDs and other digital recording media cinematographic films, pictures, video films and documentaries, television shows and advertisement films (recorded).

Cl.42; Scientific and technological services and research and design relating thereto; design and development of computer hardware and software; computer programming services for the protection of software; cloud hosting provider services; software repair; installation, repair and maintenance of computer and mobile software; research relating to security; data security services [firewalls]; installation of internet access software; electronic storage of entertainment media content; hosting services, software as a service, and rental of software; software development; computer software consultancy; smartphone software design; updating of data processing software; diagnosis of computer software problems; design of driver software; quality control relating to computer software; software as a service [SAAS] featuring computer software platforms for artificial intelligence.
INTUIT
Priority claimed from 05/04/2019; Application No.: 047582019; Switzerland
4311332 03/10/2019
INTUIT INC.
2535 Garcia Avenue, Mountain View, CA 94043, U.S.A.
A corporation of the State of Delaware, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; industrial robots; three dimensional (3D) printers; 3D printing pens; electric and power-operated payment card imprinters; electric and power-operated credit card imprinters; solar-powered electricity generators; portable electric power generators; electrical and power-operated juice extractors for fruit; electrical and power-operated squeezers for fruit and vegetable; electric and power-operated food blenders; electric and power-operated food grinders; vacuum cleaners; wet-dry vacuums; cordless vacuum cleaners; dust filters and bags for vacuum cleaners; vacuum cleaner attachments for disseminating perfumes and disinfectants; carpet cleaning machines; cordless sweepers; salt and pepper mills, other than hand-operated; dishwashers including countertop dishwashers; bottle washing machines; clothes washing machines; steam cleaning machines; spin dryers not heated; dry cleaning machines including countertop dry cleaning machines; soda-pop and mineral water making machines; electric and power-operated food preparation machines; fruit washing machines; swimming pool cleaners and sweepers; power-operated coffee grinders; electric pizza cutters; power-operated lawn and garden tools; power-operated grass and weed trimmers; snow blowers; electric kitchen mixers; electric scissors; electric knives; electric can openers; electric food vacuum sealers; electric ice shaving machines; electronic feeders for wildlife, animals and pets; electric door opening and closing systems; electric gate operators; electronic ultrasonic cleaning units; counter current swimming machines.
Cl.11; Apparatus for lighting, heating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; Lamps; LED lights; light fixtures, including solar-powered light fixtures; flashlights; pen lights; desk lights; flashlight pointers; reading lights and book lights; bicycle reflectors and bicycle lights; portable utility lights; portable headlamps; wrist lamps and headlamps for personal use; lamp shades; electric and flameless candles; heaters; patio heaters; space heating apparatus; pocket warmers; foot warmers; bed warmers; fire tables and hearths; solar energy receivers; clothes drying machines; electric clothes rack for drying clothing; garment steamers; electric beverage warmers; ovens, including portable; coffee machines; beverage cooling apparatus; rice cookers; pressure cookers; electric waffle irons; electric sandwich grills; electronic egg cookers; bread-making machines; electric coffee-makers; electric espresso machine; grills (kitchen appliances); electric grills, gas grills; charcoal grills; rotisseries; electric wine cellar; hot water bottles; hydromassage bath apparatus; portable and hand showers; portable foot baths; decorative water fountains; fitted spa covers; composting toilet; hair dryers; hand dryers; electric hot shave lather machines; electric stoves; portable stoves for camping use; electric hot plates and roasters; food steamers; microwave ovens; baking ovens; cooking ovens; sous-vide machines; refrigerators; portable refrigeration apparatus for consumer use; refrigerating cabinets; minibars; electric dish dryers; environmental control apparatus; household air cleaners and ionizers; electric and power-operated vaporizers for household purposes; dehumidifiers; air-conditioning apparatus and fans; electric fans for personal use; air cooling apparatus; air filtering and purifying apparatus and machines; electric room deodorizing units; photovoltaic-based power generation devices; solar based cooling apparatus; solar thermal air systems for heating purposes; filters for drinking water; water filtering and sterilizing apparatus.
SUAVPOD

4312282  04/10/2019

DESIREDESIRE.COM PRIVATE LIMITED
No. 6/4 Trident, 1st floor, Primrose road, Richmond Tower, Bangalore 560025
A Company incorporated in India

Address for service in India/Attorney address:
SAMVAD PARTNERS
11/6 RAILWAY COLONY, 3RD STREET, II FLOOR, NELSON MANICKAM ROAD, AMINJIKARAI, CHENNAI - 600029.

Proposed to be Used

CHENNAI

Cl.9; Mobile Phone Cases; Mobile Phone Covers; Mobile Phone Straps; Mobile Phone Holders; Headsets For Mobile Phones; Leather Cases For Mobile Phones; Cell Phone Straps; Power banks; Credit card cases [fitted holders];

Cl.35; Advertising; Marketing, Sales, Distribution, Online Retail Services, Presentation Of Goods On Communication Media, For Retail Purposes; Business Management; Business Administration; Office Functions